BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL PRINCIPAL BENCH, AT NEW DELHI.

O.A NO. 12/2023

IN THE MATTER OF:

ALOK KUMAR MUSHRA & ANR. **…APPLICANTS**

VERSUS

STATE OF UTTAR PRADESH & ORS. **…RESPONDENTS**

INDEX

8.	**ANNEXURE-R/7** Copy of the sample analysis table of the SRS unit from December 2023 to April 2024.	122
9.	**ANNEXURE-R/8(COLLY)**. Copy of the log books maintained by the unit for the ETP plant.	123 - 163
10.	**ANNEXURE-R/9(COLLY)**. Copy of photographs of water sprinklers installed all around the boiler and near bagasse storage area.	164 - 167
11.	**ANNEXURE-R/10** Copy of the water spraying is carried out on daily basis to avoid dust dispersion and daily monitoring record.	168
12.	**ANNEXURE-R/11** Copy of the logbook of waste generated from ETP i.e. Sludge.	169 - 170
13.	**ANNEXURE-R/12** Copy of the logbook is maintained for hazardous and other waste generated within the premises for the season 2023-2024.	171 - 173
14.	**ANNEXURE-R/13** Copy of membership certificate with Bharat Oil and Waste Management Limited.	174
15.	**ANNEXURE-R/14(COLLY)**. Copy of Form-2, Form-3, Form-6 and Form-10.	175 - 188
16.	**ANNEXURE-R/15(COLLY)**. Copy of photographs depicting commencement of work to provide easy ladder at the stack.	189 - 190
17.	**ANNEXURE-R/16** Copy of the Application submitted by the Respondent herein for grant of consent to operate for manufacturing of granules in the Granulation Plant.	191 - 200
18.	**ANNEXURE-R/17** Copy of the Consolidated Consent to Operate dated 13.04.2023 for the granulation plant.	201 - 204

19.	**ANNEXURE-R/18** Copy of the application dated 22.07.2024 submitted by the Respondent herein to the Uttar Pradesh Pollution Control Board for amendment of Consolidated Consent to Operate dated 13.04.2023.	205
20.	**ANNEXURE-R/19** Copy of the map indicating the small passage of Drain 1 inside the periphery of the industry.	206
21.	**ANNEXURE-R/20** Copy of the permission dated 15.07.2024 issued by the Sub-Divisional Magistrate, Mankapur Gonda.	207
22.	**ANNEXURE-R/21** Copy of photographs depicting that work of laying Hume Pipe is in progress.	208 - 209
23.	**ANNEXURE-R/22** Copy of document reflecting the alcohol production and spent wash generation for the last three years i.e. April 2021 till March 2024.	210 - 211
24.	**ANNEXURE-R/23(COLLY)**. Copy of the analysis report dated 05.01.2024 and 03.04.2024 from NABL accredited laboratory.	212 - 224
25.	**ANNEXURE-R/24(COLLY)**. Copy of the weekly average report of samples tested in the units environmental management laboratory.	225
26.	**ANNEXURE-R/25** Copy of the photographs depicting the demarcation carried out in red colour in full circle in the lagoon.	226 - 227
27.	**ANNEXURE-R/26** Copy of the proposal dated 31.07.2024 submitted by the Respondent Unit to Uttar Pradesh Pollution Control Board for use of additional two lagoons for the purpose of Rain Water Harvesting.	228 - 230

28.	**ANNEXURE-R/27(COLLY)**. Copy of photographs depicting animals grazing, bathing etc. in and around the river both upstream and downstream of the industry.	231 - 240
29.	VAKALATNAMA & BR.	241 - 242
30.	Proof of Service.	243

THROUGH

A.R.TAKKAR, SHRIYA TAKKAR, ASMITA DUGGAL, UNNATI ANAND,

BHARGAVA RAVIKUMAR, KAPIL BAKSHI, NIDHI R. JHA & MANAN TAKKAR
ADVOCATES
M/S ARTLO
 # P-6/2E, DLF PHASE -II,
GURGAON – 122002
MOB: 8826200005
MAIL ID: ARTAKKAR@ARTLO.IN

DATE-01.08.2024
PLACE-GURUGRAM

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL PRINCIPAL BENCH, AT NEW DELHI.

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REPLY ON BEHALF OF RESPONDENT M/S BALRAMPUR CHINNI MILLS (SUGAR UNIT AND DISTILLERY UNIT) TO THE JOINT COMMITTEE REPORT DATED 23.04.2024.

MOST RESPECTFULLY SHOWETH:

1. That the present Original Application has been filed by the Applicants against Respondent M/s Balrampur Chinni Mills (Sugar Unit and Distillery Unit) situated at Village Datauli, Tehsil Mankapur, District Gonda, Uttar Pradesh, inter-alia alleging that the said unit is causing air and water pollution. The matter is pending adjudication before this Hon'ble Tribunal and is now listed for hearing on 05.08.2024.

2. That the matter was last listed before this Hon'ble Tribunal on 24.04.2024, when this Hon'ble Tribunal was pleased to pass the following order:

> *"2.Tribunal had earlier constituted the Joint Committee by order dated 22.02.2023 and certain deficiencies were found in its report. Hence, another Joint Committee was constituted, report of which was also found to be deficient. Hence, by order dated 05.02.2024 a new Joint Committee was*

constituted. Joint Committee so constituted by Tribunal has submitted the report on 23.04.2024 finding certain deficiencies on the part of the Project Proponent.

3. Hence, we deem it proper to implead the following as respondents in the matter:-

(i) Member Secretary, UPPCB;

(ii) (District Magistrate, Gonda;

(iii) M/s. Balrampur Chinni Mills Ltd. (Sugar Unit), Village Datauli, Tehsil Mankapur, District, Gonda, UP;

(iv) M/s. Balrampur Chinni Mills Ltd. (Distillery Unit), Village Datauli, Tehsil Mankapur, District, Gonda, UP.

4. Sh. Pradeep Misra, Learned Counsel accepts notice on behalf of respondent no.1-UPPCB.

5. Let notice be issued to other respondents for filing their response/objections to the report at least one week before the next date of hearing."

Hence, the present reply is being filed on behalf of the Respondent M/s Balrampur Chinni Mills (Sugar Unit and Distillery Unit) in compliance of the order dated 24.04.2024 passed by this Hon'ble Tribunal.

3. That in compliance of the order dated 05.02.2024 passed by this Hon'ble Tribunal, an inspection of M/s Balrampur Chinni Mills (Sugar Unit and Distillery Unit)was carried out by the Joint Committee on 05.03.2024 and 19.03.2024. That a report dated 23.4.2024 was prepared by the Joint Committee in view of the inspection carried out on 05.03.2024 and

19.03.2024. The report was submitted to this Hon'ble Tribunal on 23.04.2024. That the said report consists of salient features, observations and recommendations of the Joint Team and the Respondent herein is hereby submitting a point-vise reply to the same in the preceding paragraphs.

4. That the Respondent is operating both the Sugar Unit and the Distillery unit in complete compliance of the Environmental laws and strictly as per the guidelines issued by the Uttar Pradesh Pollution Control Board from time to time. The Respondent has obtained Consolidated Consent to Operate, Authorization for Hazardous Waste and NOC for ground water abstraction. The details of approvals, NOCs from relevant authorities are as follow:

UNIT	**CONSENT**	**AUTHORIZATION UNDER HAZARDOUS WASTE**	**NOC FOR GROUND WATER ABSTRACTION**
Sugar	Consolidated Consent to Operate dated 22.12.2023. Validity – 01.01.2024 till 31.12.2025 (Annexed as Annexure-2 to the Joint Committee Report at page 188 of the court file).	Authorization under the provisions of Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016 dated 11.04.2023 and the same is valid till 11.04.2028 (Annexed as Annexure-3 of the Joint Committee Report at page 193 of the court file).	Obtained NOC for 3 borewells (Annexed as Annexure-4 to the Joint Committee Report at page 197 of the court file).

Distillery	Consolidated Consent to Operate dated 30.11.2023. Validity – 01.01.2024 till 31.12.2025 (Annexed as Annexure-6 to the Joint Committee Report at page 240 of the court file).	Authorization under the provisions of Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016 dated 05.05.2020 and the same is valid till 31.12.2024 (Annexed as Annexure-7 of the Joint Committee Report at page 246 of the court file).	Obtained NOC for 2 borewells and copy of the same is marked and annexed herewith as **Annexure-R/1(Colly)**.

SUGAR UNIT

1. **THE UNIT SHOULD OPTIMIZE THE PERFORMANCE OF ITS STP SO AS TO MEET THE PRESCRIBED STANDARD.**

i. The Sewage Treatment Plant installed in the premises of the sugar division is being run efficiently by the Respondent and the treated effluent from the STP is meeting the prescribed standards as laid down by the Central Pollution Control Board. It is pertinent to mention herein that the parameters as per the analysis report of the Joint Committee are well within the limits as consented by the Uttar Pradesh Pollution Control Board in the Consent to Operate dated 22.12.2023 granted to the Respondent unit.

ii. It is also pertinent to mention herein that the deviation found in parameters of the samples collected by the Joint Committee w.r.t. to the

standards laid down by this Hon'ble Tribunal in OA 1069/2018 are in all probability due to an hourly variation and the parameters otherwise in all due course of running of the STP comply with both the standards as laid down by CPCB and also with the standards laid down by this Hon'ble Court in OA 1069/2018. It is submitted that the Respondent unit gets the samples tested periodically from a third party NABL accredited laboratory i.e. Environmental and Technical Research Centre. The samples from the inlet and outlet of the STP were collected on 05.01.2024, 06.03.2024 and 03.04.2024 and the analysis report clearly shows that the parameters are well within the prescribed parameters i.e. both as per the CPCB norms as well as the standards laid down by this Hon'ble Tribunal in OA 1069/2018. Copy of the analysis reports dated 11.01.2024, 11.03.2024 and 09.04.2024 are marked and annexed herewith as **Annexure-R/2(Colly)**.

iii. Further, the samples from the STP are periodically analysed in the in house laboratory of the Respondent unit and the analysis result is always within the prescribed parameters i.e. both as per the CPCB norms as well as the standards laid down by this Hon'ble Tribunal in OA 1069/2018. Copy of in-house analysis report of the samples collected from the STP for the period 26.02.2024 to 13.03.2024 are marked and annexed herewith as **Annexure-R/3(Colly)**.

Thus, the treated effluent from the Sewage Treatment Plant is well within the prescribed parameters and the STP is being run efficiently and adequately. It is important to add herein that the treated effluent from the Sewage Treatment Plant is not discharged outside the unit in any manner and is completely used for gardening and irrigation purpose within the premises.

2. **THE UNIT SHOULD PREPARE COMPREHENSIVE IRRIGATION MANAGEMENT PLAN BY ENGAGING AN AGRICULTURAL SCIENTIST OR AGRICULTURAL UNIVERSITY/INSTITUTE AS PER THE CPCB GUIDELINES TITLED "GUIDELINE FOR UTILIZATION OF TREATED EFFLUENT IN IRRIGATION" AND SUBMIT THE SAME TO SPCB WHICH SHALL VERIFY THE SAME WHILE ISSUING CONSENT TO THE UNIT. FURTHER, UPPCB, MAY INCORPORATE THE RECOMMENDATIONS OF THE IRRIGATION MANAGEMENT PLAN AS CONDITIONS OF CONSENT TO OPERATE GRANTED TO THE UNIT, AS PER CPCB'S GUIDELINES**.

The Joint Committee in its report has stated that the IMP for utilization of treated effluent has been prepared by the Respondent on its own and the same is not prepared by Agriculture Scientist/Agriculture University for utilizing the treated effluent in irrigation as per the guideline of utilization of treated effluent issued by CPCB. Hence, as per the recommendation of the Joint Committee, Irrigation Management Plan has been prepared by NSI Kanpur and the copy of the same is marked and annexed herewith as **Annexure-R/4**.

3. **THE UNIT SHOULD INSTALL PERMANENT STRUCTURE OVER AND ABOVE THE DRAIN (NOT BELOW THE DRAIN) FOR TAKING THE ETP TREATED EFFLUENT TO COMMAND AREA SO AS TO RULE OUT ANY MISUSE OF HDPE PIPELINE FOR BYPASS OF EFFLUENT INTO THE DRAIN. THE UNIT SHOULD ALSO CLEAN THE DRAIN ALONG THE BOUNDARY WALL.**

That on the recommendation of the Joint Committee, the HDPE pipe line has been re-routed over the road/culvert and has been removed from inside the drain and the same is no longer passing through the drain. Copy of photographs depicting that the HDPE pipe line has been re-routed are marked and annexed herewith as **Annexure-R/5(Colly)**.

4. <u>THE UNIT SHOULD ENSURE PROPER OPERATION & MAINTENANCE OF SRS UNIT, SO THAT SULPHATE MAY BE EFFICIENTLY REMOVED FROM THE EFFLUENT.</u>

i. That as mentioned in the Joint Committee report in Table 4 at page 148 of the court file, other parameters such as TDS, COD, BOD and TSS are in reducing trend i.e. TDS at inlet is 5312 and at outlet is 5092, COD at inlet is 1998 and at outlet is 1623, BOD at inlet is 1084 and at outlet is 923 and TSS at inlet is 257 and at outlet is 42. It is the humble submission of the answering Respondent herein that since all other parameters are in reducing trend, it is technically not possible for the parameters of Sulphate to be in increasing trend since all the parameters are always in alignment with each other i.e. if all the parameters are decreasing then sulphate ought to also be in decreasing trend. Therefore, it appears that there has been some error that seems to have been cropped up while submitting the lab analysis report with respect to the samples collected from the inlet and the outlet of the SRS system.

ii. Further, it is most important to mention herein that the SRS is an intermediate unit of the Effluent Treatment Plant and the samples collected from the final outlet of the ETP have been found to be well within the prescribed parameters. That it has been duly mentioned in the Joint Committee report at page 147 of the court file that ***the lab analysis results of samples collected from the final outlet of ETP indicates that the treated effluent from the ETP is complying w.r.t. the notified standards for land application***. That hence, the same indicates that sulphate is sufficiently removed from the effluent.

iii. That the unit periodically gets samples collected and tested from a third party NABL accredited laboratory i.e. Environmental and Technical Research Centre. It is pertinent to mention herein that samples from the

inlet and outlet were collected on 05.01.2024, 06.03.2024 and 03.04.2024 and the analysis report clearly shows approximately 30% reduction in sulphate value at the outlet of the SRS. Copy of the analysis reports dated 11.01.2024, 11.03.2024 and 09.04.2024 are marked and annexed herewith as **Annexure-R/6(Colly)**.

iv. That the unit also gets the samples tested fortnightly in the in house environment laboratory and the fortnightly sample analysis table of the SRS unit from December 2023 to April 2024 is marked and annexed herewith as **Annexure-R/7**. It is submitted that the perusal of the same would clearly show 20-30% reduction in sulphate at the outlet of SRS. Further, the log books maintained by the unit for the ETP plant, which is marked and annexed herewith as **Annexure-R/8(Colly)**, would also clearly show that there is 20-30% reduction of sulphate at the outlet of SRS unit.

Therefore, it is humbly submitted that the SRS unit is being properly maintained and adequately operated by the Respondent unit and is hence fully efficient.

5. <u>THE UNIT SHOULD ENSURE REGULAR WATER SPRINKLING AND ALSO TAKE OTHER NECESSARY MEASURES IN AND AROUND THE BOILER AND NEAR BAGASSE STORAGE AREA TO MINIMIZE THE BAGASSE DUST DISPERSION IN THE AMBIENT ENVIRONMENT.</u>

i. At the outset, it is submitted that the Respondent has always made sure that there is no or absolutely minimum bagasse dust dispersion in the ambient environment. The said recommendation of the Joint Committee has been duly implemented by carrying out installation of sprinklers all around the boiler and near bagasse storage area. Copy of photographs of water sprinklers installed all around the boiler and near bagasse storage area are marked and annexed herewith as **Annexure-R/9(Colly)**. Further,

water spraying is carried out on daily basis to avoid dust dispersion and daily monitoring record is also maintained for the same, a copy of which is marked and annexed herewith as **Annexure-R/10**.

6. **THE UNIT SHOULD MAINTAIN PROPER LOGBOOK RECORD OF HAZARDOUS AND OTHER WASTE AND MAINTAIN THE MANIFEST FOR HAZARDOUS & OTHER WASTE (FORM 10 [SEE RULE 19 (1)]). FURTHER RECORD OF ETP SLUDGE GENERATION AND USE SHOULD ALSO BE MAINTAINED.**

i. It is the humble submission of the answering Respondent herein that proper log books are being maintained by the unit. That on the date of inspection of the Joint Committee, the logbooks could not be traced and hence the representative of the unit was not able to produce them before the Joint Committee. It is submitted that the unit is duly maintaining the logbook of waste generated from ETP i.e. Sludge and the copy of the same is marked and annexed herewith as **Annexure-R/11**. It is further important to mention herein that the Joint Committee Report mentions that "*the lab analysis result of the ETP sludge shows that the heavy metals concentration is below the concentration limit*".

ii. That the unit has obtained authorization under the provisions of Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016 on 11.04.2023 and the same is valid till 11.04.2028 (Copy of the Authorization is annexed as Annexure-3 of the Joint Committee Report at page 193-196 of the court file). That proper logbook is maintained for hazardous and other waste generated within the premises and the copy of the same for the season 2023-2024 is marked and annexed herewith as **Annexure-R/12**.

iii. That hazardous waste generated in the form of used oil is sold by the unit to authorized recycler i.e. Bharat Oil and Waste Management Limited. Copy of membership certificate with Bharat Oil and Waste Management

Limited is marked and annexed herewith as **Annexure-R/13**. It is also pertinent to mention herein that the unit is maintaining proper manifest for hazardous and other waste. Copy of Form-2, Form-3, Form-6 and Form-10 are marked and annexed herewith as **Annexure-R/14(Colly)**.

7. **THE UNIT SHOULD PROVIDE EASY LADDER (SPIRAL /SCAFFOLD TYPE) LADDER AT STACKS INSTEAD OF MONKEY LADDER TO ENSURE SAFE ACCESS TO SAMPLING PORT FOR EMISSION MONITORING AS PER CPCB EMISSION REGULATIONS PART-III.**

That the work for providing easy ladder at the stack has already been started and is currently under progress. The work for providing ladder at the stack/chimney of the Incineration Boiler (45 TPH, installed in the Distillery Division) has been completed 30% and shall be completed by 15.09.2024. The work for providing ladder at the stack/chimney of the main boiler (2 boilers of 90 TPH each, installed in the Sugar Division) shall commence soon and hence shall be completed before the start of the season by 15.11.2024. Copy of photographs depicting commencement of work to provide easy ladder at the stack are marked and annexed herewith as **Annexure-R/15(Colly)**.

8. **THE FLUE-GAS OF BOILER SHOULD BE DIVERTED AND RELEASED THROUGH COMMON STACK OR SEPARATE STACK WITH THE PERMISSION OF UPPCB AND UPPCB MAY EXAMINE THE MATTER AND TAKE FURTHER NECESSARY ACTION AND MAY INCORPORATE THE SAME IN THE CTO.**

That as per the recommendation of the Joint Committee, the Respondent undertakes not to operate the bagasse drier during the coming season till a permanent solution is found for diversion of flue gas and its release through common stack or separate stack.

9. <u>THE UNIT SHOULD APPLY FOR THE CTO REGARDING USES OF ASH, SLUDGE, FERMENTER SLUDGE FOR MANUFACTURING OF GRANULES IN THE PLANT' AND ALSO FOR THE USES OF PRESS MUD FOR BRIQUETTE MANUFACTURING.</u>

i. It is pertinent to mention herein that the Respondent herein in its application for Grant of Consent submitted for manufacturing of granules in the Granulation Plant, had duly mentioned the following as raw material to be used:

   a. Fly Ash
   b. Sludge
   c. Press Mud
   d. Yeast Sludge
   e. Micro nutrient like Zinc, Iron, Manganese, Copper, Boron etc
   f. Phosphate and
   g. Water

   Copy of the Application submitted by the Respondent herein for grant of consent to operate for manufacturing of granules in the Granulation Plant is marked and annexed herewith as **Annexure-R/16**.

ii. It is imperative to state that only a small quantity of sludge is used as raw material in the granulation plant and it is only the ash from the boiler that is the main raw material. That the Uttar Pradesh Pollution Control Board granted a Consolidated Consent to Operate dated 13.04.2023 to the Respondent herein with respect to the granulation plant. However, due to the fact that only a minimal quantity of sludge is used as raw material in the granulation plant, the same was not mentioned in the Consolidated Consent to Operate dated 13.04.2023 granted by the Uttar Pradesh Pollution Control Board. Copy of the Consolidated Consent to Operate dated 13.04.2023 for the granulation plant is marked and annexed herewith as **Annexure-R/17**. That after the recommendation of the Joint

Committee, the Respondent herein has submitted an application dated 22.07.2024 to the Uttar Pradesh Pollution Control Board, for amendment of Consolidated Consent to Operate dated 13.04.2023. That vide the said amendment application, the Respondent herein has duly requested for inclusion of the raw materials which include fly ash, sludge, press mud, yeast sludge, Micro nutrient like Zinc, Iron, Manganese, Copper, Boron etc, Phosphate and water in the Consolidated Consent to Operate. Copy of the application dated 22.07.2024 submitted by the Respondent herein to the Uttar Pradesh Pollution Control Board for amendment of Consolidated Consent to Operate dated 13.04.2023 is marked and annexed herewith as **Annexure-R/18**. It is important to highlight herein that the as per the Joint Committee report, in the sample analysis report of the granules produced in the Granulation Plant, the concentration of heavy metals was found to be even below the concentration limits which shows that the same is suitable for use as Soil Nutrient/fertilizer.

iii. With respect to the briquette plant it is submitted that the same was established and being run within the Industry's premises by M/s Pitambara Biofuels Industry. That after the recommendations of the joint committee the plant has been shut down completely and is currently not in operation. The plant is now being moved outside the premises and through a contractor a separate plant is being set up by M/s Pitambara Biofuels Industry who shall operate the same as per law after taking both Consent to Establish and Consent to Operate and shall be after purchasing excess press mud from the Respondent unit for manufacturing Briquettes.

10. **THE DRAIN-1 IS PASSING THROUGH THE SUGAR UNIT PREMISES, THEREFORE UPPCB SHOULD EXAMINE THE ISSUE AS PER THE LAND RECORDS IN CONSULTATION WITH LAND REVENUE DEPARTMENT AND IRRIGATION**

DEPARTMENT AND TAKE APPROPRIATE ACTION SO AS TO RULE OUT ANY POSSIBILE EFFLUENT DISCHARGE THROUGH THE DRAIN.

i. That as pointed out by the Joint Committee in its report, there exist 2 drains – Drain 1 and Drain 2, which ultimately meet the river Bisuhi. That as rightly pointed out by the Joint Committee, the main drain i.e. Drain No.2 passes in front of the main gate of the distillery unit and the same does not passes through the industry premises (at page 164 of the court file). That the Drain 1 partly (**only for a small stretch of approximately 160 metres**) passes through the inside periphery of the industry in south side. Copy of the map indicating the small passage of Drain 1 inside the periphery of the industry is marked and annexed herewith as **Annexure-R/19**.

ii. That in view of the recommendations and observations of the Joint Committee, though the Respondent unit does not discharge any effluent whatsoever into the Drain, the Respondent had submitted a letter dated 08.07.2024 to the Office of the Sub-Divisional Magistrate, Mankapur Gonda, seeking permission to lay a Hume Pipe of 1200 mm diameter and about 160 metres in length inside the unit's boundary wall on the said drain. That the permission to lay down the said Hume Pipe has been granted by the Office of the Sub-Divisional Magistrate, Mankapur Gonda, vide letter dated 15.07.2024. Copy of the permission dated 15.07.2024 issued by the Sub-Divisional Magistrate, Mankapur Gonda is marked and annexed herewith as **Annexure-R/20**. That in view of the said permission, the Respondent has already started the work of laying down the Hume Pipe which has been carried out to the extent of 35-40% and shall be soon completed. Copy of photographs depicting that work of laying Hume Pipe is in progress, are marked and annexed herewith as **Annexure-R/21**.

DISTILLERY UNIT:

1. **THE UNIT SHOULD NOT EXCEED THE ALCOHOL PRODUCTION AND ADHERE ALCOHOL PRODUCTION AS CONSENTED CAPACITY PERMITTED BY UPPCB AND PRESCRIBED UNDER THE EC (ENVIRONMENT CLEARANCE).**

i. It is the humble submission of the answering Respondent herein that the Distillery division has obtained a Consolidated Consent & Authorization) (Fresh) dated 30.11.2023 under Section 25 of the Water (Prevention and Control of Pollution) Act, 1974 and under Section 21 of the Air (Prevention and Control of Pollution) Act, 1981 and the same was granted for the period 01.01.2024 till 31.12.2025 (Copy of Consolidated Consent & Authorization) (Fresh) dated 30.11.2023 is annexed with the Joint Committee Report as Annexure-6 @ page 240-245 of the court file).

ii. That the consented capacity of the Distillery unit as per the Consolidated Consent to Operate is 100KLD and the Industry can operate all 365 days in the year. However, the industry is closed from time to time for maintenance etc. and it is not operated on all 365 days, with the average working days normally not exceeding 350 days. So the per day average may sometimes be lower than 100 KLD or slightly more but it does not exceed the annual sanctioned production i.e. 365*100 = 36500 KL per year.

iii. That the total alcohol production in the Distillery for the past three years is as follows:

   a. April 2021-March 2022: 29907.701 KL
   b. April 2022-March 2023: 29252.702 KL
   c. April 2023- March 2024: 28500.102 KL

That the average per year alcohol production in the last three years comes to be 29220.034 KL against the consented yearly production

capacity of 36500 KL. The Joint Committee came to the conclusion that instead of 100 KLD the production was 109 KLD (though total annual production was about 29000 KLD (plus minus) (against approved production of 36500 KLD), and now care is being taken that the per day production does not exceed 100 KLD.

iv. That further it is imperative to mention herein that if the unit would have exceeded the Alcohol Production, the same would have also resulted in an increase in the quantity of the spent wash generated. That the consented quantity of spent wash granted to the Respondent unit is 800m^3 /day i.e. 800 KL per day. It is submitted that the average Spent Wash Generated during the last three years i.e. for the period April 2021-March 2024 is 623153 KL, meaning thereby that the average Spent Wash Generated per year comes to be 207718 KL against the approved capacity of 280000 KL/Year. The average per day generation of Spent Wash is 593.48 KL against the consented generation of 800 KL per day. That since the Spent Wash Generated is within or even less than the consented generation per day, there is absolutely no chance for the unit to exceed its consented alcohol production.

Copy of document reflecting the alcohol production and spent wash generation for the last three years i.e. April 2021 till March 2024 is marked and annexed herewith as **Annexure-R/22**.

2. <u>THE UNIT SHOULD PROPERLY OPERATE & MAINTAIN THE AERATION TANK AND CLARIFIERS (SECONDARY AND TERTIARY) OF CPU AND ACCORDINGLY RECTIFY THE PROBLEM AT THE EARLIEST.</u>

+

<u>THE UNIT SHOULD PROPERLY OPERATE & MAINTAIN THE CPU AND ENHANCE THE PERFORMANCE OF CPU AND RO SO AS TO MEET THE DESIRED WATER</u>

QUALITY FOR REUSE & RECYCLE OF THE TREATED EFFLUENT WITH THE PROCESS.

i. That the observation of the Joint Committee with respect to the point that the operation and maintenance and functioning of the CPU is not efficient (foam formation in the aeration tank and dry foam deposited on surface of the secondary and tertiary clarifier) may have been due to a temporary abrasion i.e. extra shock load. It is submitted that the aeration tank and clarifiers of the CPU are working efficiently and the same can be corroborated from sample analysis report dated 05.01.2024 and 03.04.2024 from NABL accredited laboratory, which is marked and annexed herewith as **Annexure-R/23(Colly)**. That a perusal of the attached reports would reflect that the parameters of the CPU are well within the prescribed norms.

ii. That to further show that the parameters of the CPU are well within the prescribed norms, the answering Respondent herein is also attaching weekly average report of samples tested in the units in house environmental management laboratory. Copy of the weekly average report of samples tested in the units environmental management laboratory is marked and annexed herewith as **Annexure-R/24(Colly)**.

iii. It is also pertinent to mention herein that no water from the CPU is discharged outside the premises and the same is recycled in its entirety in the plant itself. That same has also been duly mentioned in the report of the Joint Committee in para 15 at page 161 of the court file.

iv. Further, it is also important to mention herein that there appears to be some error having cropped somewhere in the analysis result table 11 of the joint committee report (page 162 of the court file). That the table 11 shows TDS value at RO outlet as 932 and TDS value at RO Reject as 664. It

is the humble submission of the answering Respondent that the value of TDS is always much higher in RO reject than in RO outlet and hence there appears to be some error apparent on the face of the sample analysis as provided in Table 11 of the Joint Committee report and hence cannot be relied upon.

3. **DURING INSPECTION THE INSPECTING TEAM ALSO FOUND THAT THE CPU AND MEE WAS INSTALLED IN THE SUGAR MILL PREMISES AND WAS FOUND OPERATIONAL. IN THIS CONTEXT, NECESSARY ACTION SHALL BE TAKEN BY UP POLLUTION CONTROL BOARD (UPPCB) FOR THE USE OF CONDENSATE POLISHING UNIT (CPU) AND MEE IN SUGAR PLANT IN CTO.**

i. It is the humble submission of the answering Respondent herein that since establishment the CPU and MEE has been installed in the premises of the Sugar Unit. However, the same is only and solely used for the process of the Distillery Division.

ii. It is pertinent to mention herein that the Consolidated Consent to Operate dated 30.11.2023, already has specific conditions with respect to MEE systems and the same are reproduced herein below for the ready reference of this Hon'ble Tribunal:

> *"3. Industry shall operate and maintain the MEE systems to ensure Zero Liquid Discharge, failing which, this consent shall be treated as revoked.*
>
> *4.The separated water from solid separation system such as condensate from evaporation concentration system such as MEE shall be utilized in the process…"*

That hence as per the conditions of the consent, the condensate from the MEE is re-used in its entirety in the process of the distillery.

4. <u>THE UNIT SHOULD PROVIDE A DEMARCATION LINE IN THE LAGOON AND SHOULD STORE THE SPENTWASH BELOW THE DEMARCATION LINE.</u>

It is the humble submission of the answering Respondent herein that there already existed demarcation line in patches however, after the visit and the recommendation of the Joint Committee demarcation in red colour has been fully carried out in circle in the lagoon. Copy of the photographs depicting the demarcation carried out in red colour in full circle in the lagoon are marked and annexed herewith as **Annexure-R/25.**

5. <u>THE UNIT SHALL DISMANTLE THE ADDITIONAL TWO LAGOONS PROVIDED AT OLD BIO-COMPOST YARD AND THEREAFTER LEVEL THEM ACCORDINGLY UNDER THE SUPERVISION OF UPPCB.</u>

It is the humble submission of the answering Respondent herein that the additional two lagoons are proposed to be used for the purpose of Rain Water Harvesting. The existing two Brick lined lagoons, each with a capacity of 18,000 cubic meters, shall be utilized for the collection of rainwater from rooftops (Sugar + Distillery) during the rainy season. The harvested rainwater will be stored and subsequently utilized for cleaning, cooling, and horticultural purposes within the premises during the sugar production season. By adopting the use of the existing two brick lined lagoons, the Respondent industry shall achieve a reduction in groundwater demand by 13,777.34 kilolitres per annum. That in view of the same a proposal dated 31.07.2024 for the use of additional two lagoons for the purpose of Rain Water Harvesting, has been submitted by the Respondent unit to the Uttar Pradesh Pollution Control Board. Copy of the proposal dated 31.07.2024 submitted by the Respondent Unit to Uttar Pradesh Pollution Control Board for use of additional two lagoons for the purpose of Rain Water Harvesting is marked and annexed herewith as **Annexure-R/26**.

6. **THE UNIT SHOULD PROVIDE EASY LADDER (SPIRAL /SCAFFOLD TYPE) AT THE STACK TO ENSURE SAFE ACCESS TO SAMPLING PORT FOR EMISSION MONITORING AS PER CPCB EMISSION REGULATIONS PART-III.**

That the work for providing easy ladder at the stack has already been started and is currently under progress. The work for providing ladder at the stack/chimney of the Incineration Boiler (45 TPH, installed in the Distillery Division) has been completed 30% and shall be completed by 15.09.2024. The work for providing ladder at the stack/chimney of the main boiler (2 boilers of 90 TPH each, installed in the Sugar Division) shall commence soon and shall be completed before the start of the season by 15.11.2024.

7. **THE UNIT SHOULD APPLY FOR THE CTO REGARDING USES OF ASH (SLOP FIRED BOILER), FERMENTER SLUDGE FOR MANUFACTURING OF GRANULES IN THE 'GRANULATION PLANT'.**

i. It is pertinent to mention herein that the Respondent herein in its application for Grant of Consent submitted for manufacturing of granules in the Granulation Plant, had duly mentioned the following as raw material to be used:

   a. Fly Ash
   b. Sludge
   c. Press Mud
   d. Yeast Sludge
   e. Micro nutrient like Zinc, Iron, Manganese, Copper, Boron etc
   f. Phosphate and
   g. Water

ii. It is imperative to state that only a very small quantity of sludge is used as raw material in the granulation plant and it is only the ash from the boiler

that is the main raw material. That the Uttar Pradesh Pollution Control Board granted a Consolidated Consent to Operate dated 13.04.2023 to the Respondent herein with respect to the granulation plant. However, due to the fact that only a minimal quantity of sludge is used as raw material in the granulation plant, the same was not mentioned in the Consolidated Consent to Operate dated 13.04.2023 granted by the Uttar Pradesh Pollution Control Board. That after the recommendation of the Joint Committee, the Respondent herein has submitted an application dated 22.07.2024 to the Uttar Pradesh Pollution Control Board, for amendment of Consolidated Consent to Operate dated 13.04.2023. That vide the said amendment application, the Respondent herein has duly requested for inclusion of the raw materials in the Consolidated Consent to Operate.

DRAINS

THE PRESENCE OF HIGHER CONCENTRATION OF TDS IN THE DOWNSTREAM OF THE RIVER AND AT THE DOWNSTREAM OF THE DRAIN-1 REVEALS THE POSSIBILITY OF INTERMITENT DISCHARGE BY THE INDUSTRY AS THERE IS NO OTHER TDS CONTRIBUTING SOURCE IN THE AREA. FURTHER BOD/COD CONCENTRATION IS ALSO HIGHER IN DOWNSTREAM OF THE DRAIN/RIVER. THEREFORE, SPCB SHOULD ENSURE STRICT PERIODICAL SURVEILLANCE OF THE INDUSTRIES/DRAINS AND ENSURE NO INDUSTRIAL WASTE WATER DISCHARGE INTO THE DRAINS/RIVER.

i. That as pointed out by the Joint Committee in its report, there exist 2 drains – Drain 1 and Drain 2, which ultimately meet the river Bisuhi. That as rightly pointed out by the Joint Committee, the main drain i.e. Drain No.2 passes in front of the main gate of the distillery unit and the same does not passes through the industry premises (at page 164 of the court

file). That the Drain 1 partly (**only for a small stretch of approximately 160 metres**) passes through the inside periphery of the industry in south side (Copy of the map indicating the small passage of Drain 1 inside the periphery of the industry is already as Annexure-R/19).

ii. That the Joint Committee report itself mentions that ***the Drain1 receives small amount of sewage from the nearby residential houses/shops along*** *the state highway prior to traversing along with the industry boundary wall* (para 4.2 at page 167 of the court file). That the report further mentions that during the visit on 19.03.2024, ***cattle of local villagers were bathing in the river Bisuhi*** (page 170 of the court file).

iii. It is the humble submission of the Respondent herein that the industry does not discharge any effluent (treated or untreated) in any of the Drains. It is submitted that the reason for high value of parameters in the sample so collected by the Joint Committee is attributable to stagnant water, sewage from residential houses/shops entering into the Drain and majorly because of animals grazing, bathing etc. in and around the river both upstream and downstream of the industry. Copy of photographs depicting animals grazing, bathing etc. in and around the river both upstream and downstream of the industry are marked and annexed herewith as **Annexure-R/27(Colly)**. It is important to highlight that the Joint Committee report itself mentions that there is ***no proper drainage system in village Datauli and Kudasan.*** The report further continues to mention that ***as informed by the local residents, the Drain 1 located in Datauli village receives sewage discharge from the nearby residential houses/shops across the highway*** (Page 171 of the court file).

That hence, the above submissions make it clear that sewage from residential houses/shops as well as animals grazing and bathing in and

around the river (upstream and well as downstream) are the only contributors towards high parameters found in the samples collected by the Joint Committee. That the Joint Committee report itself states that the treated effluent from the ETP of the Sugar Unit is used for Ferti-Irrigation and the treated sewage from the STP is used for gardening and irrigation purpose inside the industrial campus. Hence, no effluent is discharged into the drain from the Sugar Unit. That with respect to the Distillery unit, it is humbly submitted that the same is operating as Zero Liquid Discharge (ZLD) and no effluent whatsoever is discharged either within or outside the distillery unit premises.

iv. That in view of the recommendations and observations of the Joint Committee, though the Respondent unit does not discharge any effluent whatsoever into the Drain, the Respondent had submitted a letter dated 08.07.2024 to the Office of the Sub-Divisional Magistrate, Mankapur Gonda, seeking permission to lay a Hume Pipe of 1200 mm diameter and about 160 metres in length inside the unit's boundary wall on the said drain. That the permission to lay down the said Hume Pipe has been granted by the Office of the Sub-Divisional Magistrate, Mankapur Gonda, vide letter dated 15.07.2024 (Copy of the same is already marked and annexed as Annexure-R/20). That in view of the said permission, the Respondent has already started the work of laying down the Hume Pipe which has been carried out to the extent of 35-40% and shall be soon completed.

5. The Respondent herein asserts that its units operate in strict accordance with environmental laws. This claim underscores the Respondents commitment to regulatory compliance, which is essential in mitigating environmental pollution. The Respondent Industry ensures adherence to environmental laws including implementing measures that control and

reduce emissions, manage waste effectively, and ensure that water resources are not contaminated. By following these regulations, the Respondent demonstrates its dedication to maintaining ecological balance and safeguarding public health.

6. The installation of pollution control devices is a critical aspect of the Respondent Industry's strategy to prevent environmental degradation. Advanced technology and state-of-the-art equipment are employed to minimize the release of pollutants into the air and water. These measures include the use of scrubbers, filters, and treatment plants that effectively manage and neutralize harmful emissions and effluents. The proactive installation of such devices reflects the Industry's forward-thinking approach and its recognition of the importance of technological innovation in environmental protection.

7. A significant validation of Respondent's environmental stewardship comes from the Joint Committee Report submitted before this Hon'ble Tribunal. The report does not allege that the Industry is causing pollution or harming the surrounding environment. This absence of allegations is a testament to the Industry's diligent efforts in maintaining compliance and ensuring its operations do not negatively impact the ecosystem. The recommendations made by the Joint Committee have been duly acted upon by the Respondent Industry, further showcasing its commitment to continuous improvement and responsiveness to regulatory guidance.

It is therefore most respectfully prayed that this Hon'ble Tribunal in order to provide substantial justice in the matter may kindly be pleased to take on record the facts stated in the body of this Reply along with the Annexures and be further pleased to discharge the Answering Respondent Industry from this OA;

It is further prayed that this Hon'ble Tribunal may pass any such or further order as it may deem fit and proper in the interest of justice and fair play in favour of the Answering Respondent Industry.

THROUGH

A.R.TAKKAR, SHRIYA TAKKAR, ASMITA DUGGAL, UNNATI ANAND,

BHARGAVA RAVIKUMAR, KAPIL BAKSHI, NIDHI R. JHA & MANAN TAKKAR

ADVOCATES
M/S ARTLO
 # P-6/2E, DLF PHASE -II,
GURGAON – 122002
MOB: 8826200005
MAIL ID: ARTAKKAR@ARTLO.IN

DATE-01.08.2024
PLACE-GURUGRAM

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL PRINCIPAL BENCH, AT NEW DELHI

OA.NO. 12 OF 2023

IN THE MATTER OF

ALOK KUMAR MISHR & ANR. ..... **APPLICANTS**

V E R S U S

STATE OF U.P. & ORS. .....**RESPONDENTS**

AFFIDAVIT

I, Subhashish Ghosh S/o Sh. Prabir Ghosh, aged about 42 Authorized Signatory of Respondent M/s Balrampur Chini Mills Ltd. (Sugar Unit and Distillery Unit), R/o 213, Rectangle One, D-4, District Centre, Saket, New Delhi-110017.

I the above named deponent do hereby solemnly affirm and declare as under:-

1. That the above titled Reply has been drafted under the authority and instructions of the deponent and after perusing its contents, the deponent has duly signed it, and the contents of paragraph Nos. 1 to thereof are true and correct to the knowledge of the deponent, and the same may be read as contents of this affidavit also, which are not being reproduced for the sake of brevity. No part of it is false and nothing material has been kept concealed therefrom.

2. That the contents of paragraphs no. 1 to of above tilted Reply are true and correct to my knowledge, no part of that is false and nothing has been kept concealed therefrom.

Sl. No. 35/2022 RAKHI BHARTI Adv. By Delhi High Court Period : 17/10/2022 to 16/10/2024

3. That the Annexures attached with the Reply are true copies of their respective originals.

I-Identify the deponent who has signed in my Presence

DEPONENT

01 AUG 2024

VERIFICATION

Verified at New Delhi on 1st day of August,2024 that the contents of paragraphs no. 1 to 3 of my above affidavit are true and correct to my knowledge. No part of it is false and nothing has been concealed therein.

01 AUG 2024

DEPONENT

The Seal of the Oath Commissioner
Sl. No. 35/2022
RAKHI BHARTI
App. By Delhi High Court
Period : 17/10/2022
to 16/10/2024
Saket Court New Delhi-110017

Certified That the Deponent Subhashish Ghosh
Shri/Smt.....
S/o,W/o,D/o. Shri.....
R/o.....
Identified by Shri.....
has solemnly affirmed before me at New Delh
On .....that The contents of this affidavit
which has been read over & explained to him are true
& correct to his knowledge.

Oath Commissioner New Delhi

GROUND WATER DEPARTMENT
(Namami Gange & Rural Water Supply Department)
Ministry of Jal Shakti
Government of Uttar Pradesh

ANNEXURE R/1 (COLLY)

Form 8 (E)

[See rules 15(2)]

(RENEWAL OF AUTHORIZATION/ NO-OBJECTION CERTIFICATE FOR SINKING OF EXISTING WELL FOR INDUSTRIAL/ COMMERCIAL/ INFRASTRUCTURAL OR BULK USER OF GROUND WATER)

AUTHORIZATION/ NO-OBJECTION CERTIFICATE NO: REG013896

VALID FROM 12/10/2021 TO 11/10/2026

Registration No.: 202109000537			
Name of the Owner	GAJENDRA KUMAR ROUT		
Address of the Applicant	Mankapur Chini mills Ltd, village Post Datauli	**Application Form Serial No.**	GNDA0921RIN0025
Date of Submission	20/09/2021	**Specimen Signature**	
Company Name	BALRAMPUR CHINI MILLS LTD UNIT MANKAPUR CHEMICAL	**Company Address**	village Datauli, Tehsil Mankapur, Distt Gonda (
Location Particulars			
District	Gonda	**Block**	MANKAPUR
Plot No./Khasra No.	Existing Land details attached	**Municipality/Corporation**	No
Ward No./Holding No.			NA
Particular of the Existing Well and Pumping Device			
Date of Construction/Sinking of the Well	01/04/2007		
Type of Well	Tube Well/Boring	**Depth of the Well (In meter)**	112.80
Purpose of well	Industrial	**Assembly Size(For Tube Well)**	
Strainer Position (For Tube Well)			
Type of Pump Used	Submersible	**H.P. of the Pump**	25.00
Operational Device	Electric Motor	**Rate of Withdrawal (m^3/hr.)**	100.00
Date of Energization (In Case of Electric Pump)		01/04/2007	
Maximum Allowable Rate of Withdrawal (m^3/hr.):	100.00	**Maximum Allowable Running Hours Per Day:**	5.00
Maximum Allowable Annual Extraction of Ground Water:			165000
Reason for renewal of N.O.C. **एन.ओ.सी. के नवीनीकरण का कारण**	CGWA/NOC/IND/REN/1/2019/5570 is valid upto 1/10/2021.		
Against Case			

This No-Objection certificate authorizes the owner applicant (user) to sink a well in the location specified at Sl. (3) for extraction of ground water at a rate not exceeding that as shown at Sl. (3j), for Running Hours per day as shown at Sl. (3k), and for maximum allowable annual extraction of ground water as shown at Sl. (3k) and is valid subject to the observance of the conditions stated overleaf.

Conditions

- (1) In case of any change of ownership of the proposed well, fresh authorization has to be obtained.
- (2) No change of location, design, rate of withdrawal and pumping device in respect of the proposed well as indicated at SL (2) and (3) of this certificate shall be made without prior permission of the Competent Authority. Any deviation in this regard shall lead to cancellation of this authorization.
- (3) For the purpose of measuring and recording the quantity of ground water extracted, every said user shall affix digital water flow meters(conforming to BIS/ IS standards) having telemetry system in the abstraction structure, which record rate and quantum of extraction, at outlet of pumping devices and it shall be presumed that the quantity recorded by the meter has been extracted by the said user, until the contrary is proved. The rate of extraction of ground water from the well as shown in item 3(k) shall not exceed to the recorded rate from water meters
- (4) The concerned Authority reserves the right to stop extraction of ground water from the well due to quality hazards or any other reasons, if the situation so demands.
- (5) In case of any change of ownership of the existing well, fresh registration has to be obtained.
- (6) No change of location, design, rate of withdrawal and pumping device in respect of the existing well as indicated at SI. (2) and (3) of this certificate shall be made without prior permission of the Competent Authority. Any deviation in this regard shall lead to cancellation of this registration.
- (7) n case, any of the particulars I information furnished by the applicant in his application for issuance of this registration is found to be incorrect during verification at any subsequent stage, this registration is liable for cancellation.
- (8) The Certificate of Authorization/ NOC shall be valid for a period of five years from the date of issue. The applicant shall have to apply for renewal through a fresh application, at least ninety days prior to expiry of its validity.
- (9) Construction of piezometers and installation of digital water level recorders with telemetry shall be mandatory for user. Depth and zone tapped of piezometer should be commensurate with that of the pumping well. The data, obtained from digital water level recorders shall be made available to this office on monthly basis.
- (10) Guidelines for Installation of Piezometers and their Monitoring
- Piezometer is a borewell /tube well used only for measuring the water level by lowering the tape/ sounder or automatic water level measuring equipment. It is also used to take water sample for water quality testing whenever needed. General guidelines for installation of piezometers are as follows for compliance of NOC:
- • The piezometer is to be installed/constructed at the minimum of 50 m distance from the pumping well through which ground water is being withdrawn. The diameter of the piezometer should be about 4” to 6”.
- • The depth of the piezometer should be same as is case of the pumping well from which ground water is being abstracted. If, more than one piezometer are installed the second piezometer should monitor the shallow ground water regime. It will facilitate shallow as well as deeper ground water aquifer monitoring.
- • No. of piezometers to be constructed & Type of water level monitoring mechanism shall be as per below table:

S.No	Quantum of Ground water withdrawal (cum/day)	No.of piezometers required	Monitiring Mechanism	
			Manual	DWLR with Telemetry
1	< 10	0	0	0
2	11 - 50	1	1	0
3	50- 500	1	0	1
4	> 500	2	0	2

- • The measuring frequency should be monthly and accuracy of measurement should be up to cm. the reported measurement should be given in meter up to two decimals.
- • For measurement of water level sounder or automatic water level recorder (AWLR)/ Digital Automatic water level recorder (DWLR) with telemetry system should be used for accuracy.
- • The measurement of water level in piezometer should be taken, only after the pumping from the surrounding tube wells has been stopped for about four to six hours.
- • All the details regarding coordinates, reduced level (with respect to mean level), depth, zone taped and assembly lowered should be provided for bringing the piezometer into the Hydrograph Monitoring System for Ground Water Department, Uttar Pradesh, and for its validation.
- • The ground water quality has to be monitored twice in a year during pre-monsoon (May/June) and post-monsoon (October/November) periods. Quality may be got analyzed from NABL approved lab. Besides, one sample (1 lt. capacity bottle) to the concerned Director, Ground Water Department, Uttar Pradesh, for chemical analysis.
- • A Permanent display board should be installed at piezometer/Tube wells site for providing the location, piezometer/ tube well number, depth and zone tapped of piezometer/tube well for standard referencing and identification.
- • Any other site-specific requirement regarding safety and access for measurement may be taken care of.
- (11) Any other condition(s) that may be imposed by the concerned Authority.
- (12) In case, any of the particulars I information furnished by the applicant in his application for issuance of this permit is found to be incorrect during verification at any subsequent stage, this permit is liable for cancellation.
- **SPECIFIC CONDITIONS:**
- (A) **For Industrial User:** No Objection Certificate for ground water extraction by industries shall be granted subject to the following specific conditions:
- i) No Objection Certificate shall be granted only in such cases where local government water supply agencies are not able to supply the desired quantity of water.
- ii) All industries shall be required to adopt latest water efficient technologies so as to reduce dependence on ground water resources.
- iii) All industries abstracting ground water in excess of 100 m^3/d shall be required to undertake annual water audit through Confederation of Indian Industries (CII)/ Federation Indian Chamber of Commerce and Industry (FICCI)/ National Productivity Council (NPC) certified auditors and submit audit reports within three months of completion of the same to Ground Water Department, Uttar Pradesh. All such industries shall be required to reduce their ground water use by at least 20% over the next five years through appropriate means.
- iv) Construction of observation well(s) (piezometer)(s) within the premises and installation of appropriate water level monitoring mechanism as mentioned in General Condition no.10 shall be mandatory for industries drawing/ proposing to draw more than 10 m^3/day of ground water and. Monitoring of water level shall be done by the project proponent. The piezometer (observation well) shall be constructed at a minimum distance of 50 m from the bore well/production well. Depth and aquifer zone tapped in the piezometer shall be the same as that of the pumping well/ wells. Monthly water level data shall be submitted online to the Ground Water Department, UP.
- v) The proponent shall be required to adopt roof top rain water harvesting/ recharge in the project premises. Industries which are likely to pollute ground water (chemical, pharmaceutical, dyes, pigments, paints, textiles, tannery, pesticides/ insecticides, fertilizers, slaughter house, explosives etc.) shall store the harvested rain water in surface storage tanks for use in the industry.
- vi) Injection of treated/ untreated waste water into aquifer system is strictly prohibited.
- vii) Industries which are likely to cause ground water pollution e.g. Tanning, Slaughter Houses, Dye, Chemical/ Petrochemical, Coal washeries, other hazardous units etc. (as per CPCB list) need to undertake necessary well head protection measures to ensure prevention of ground water pollution.
- (B) **Infrastructural User:** The No Objection Certificate for ground water abstraction will be granted subject to the following specific conditions:
- i) In case of infrastructure projects that require dewatering, proponent shall be required to carry out regular monitoring of dewatering discharge rate (using a digital water flow meter) and submit the data online to Ground Water Department, UP as applicable. Monitoring records and results should be retained by the proponent for two years, for inspection or reporting as required by District Ground Water Management Council.
- ii) Installation of Sewage Treatment Plants (STP) shall be mandatory for new projects, where ground water requirement is more than 20 m^3 /day. The water from STP shall be utilized for toilet flushing, car washing, gardening etc.

Date :**24/12/2021**

Place:**Gonda**

This certificate is electronically generated and does not require digital signature

GROUND WATER DEPARTMENT
(Namami Gange & Rural Water Supply Department)
Ministry of Jal Shakti
Government of Uttar Pradesh

Form 8 (E)

[See rules 15(2)]

(RENEWAL OF AUTHORIZATION/ NO-OBJECTION CERTIFICATE FOR SINKING OF EXISTING WELL FOR INDUSTRIAL/ COMMERCIAL/ INFRASTRUCTURAL OR BULK USER OF GROUND WATER)

AUTHORIZATION/ NO-OBJECTION CERTIFICATE NO: REG030908

VALID FROM 12/10/2021 TO 11/10/2026

Registration No.: 202109000546			
Name of the Owner	GAJENDRA KUMAR ROUT		
Address of the Applicant	Mankapur Chini mills Ltd, village Post Datauli	**Application Form Serial No.**	GNDA0921RIN0026
Date of Submission	21/09/2021	**Specimen Signature**	
Company Name	BALRAMPUR CHINI MILLS LTD UNIT MANKAPUR CHEMICAL	**Company Address**	village Datauli, Tehsil Mankapur, Distt Gonda (
Location Particulars			
District	Gonda	**Block**	MANKAPUR
Plot No./Khasra No.	Existing Land details attached	**Municipality/Corporation**	No
Ward No./Holding No.			NA
Particular of the Existing Well and Pumping Device			
Date of Construction/Sinking of the Well	01/04/2007		
Type of Well	Tube Well/Boring	**Depth of the Well (In meter)**	112.80
Purpose of well	Industrial	**Assembly Size(For Tube Well)**	
Strainer Position (For Tube Well)			
Type of Pump Used	Submersible	**H.P. of the Pump**	25.00
Operational Device	Electric Motor	**Rate of Withdrawal (m^3/hr.)**	100.00
Date of Energization (In Case of Electric Pump)		01/04/2007	
Maximum Allowable Rate of Withdrawal (m^3/hr.):	100.00	**Maximum Allowable Running Hours Per Day:**	5.00
Maximum Allowable Annual Extraction of Ground Water:			165000
Reason for renewal of N.O.C. **एन.ओ.सी. के नवीनीकरण का कारण**	CGWA/NOC/IND/REN/1/2019/5570 is valid upto 1/10/2021.		
Against Case			

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Conditions

- (1) In case of any change of ownership of the proposed well, fresh authorization has to be obtained.
- (2) No change of location, design, rate of withdrawal and pumping device in respect of the proposed well as indicated at SL (2) and (3) of this certificate shall be made without prior permission of the Competent Authority. Any deviation in this regard shall lead to cancellation of this authorization.
- (3) For the purpose of measuring and recording the quantity of ground water extracted, every said user shall affix digital water flow meters(conforming to BIS/ IS standards) having telemetry system in the abstraction structure, which record rate and quantum of extraction, at outlet of pumping devices and it shall be presumed that the quantity recorded by the meter has been extracted by the said user, until the contrary is proved. The rate of extraction of ground water from the well as shown in item 3(k) shall not exceed to the recorded rate from water meters
- (4) The concerned Authority reserves the right to stop extraction of ground water from the well due to quality hazards or any other reasons, if the situation so demands.
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- (7) n case, any of the particulars I information furnished by the applicant in his application for issuance of this registration is found to be incorrect during verification at any subsequent stage, this registration is liable for cancellation.
- (8) The Certificate of Authorization/ NOC shall be valid for a period of five years from the date of issue. The applicant shall have to apply for renewal through a fresh application, at least ninety days prior to expiry of its validity.
- (9) Construction of piezometers and installation of digital water level recorders with telemetry shall be mandatory for user. Depth and zone tapped of piezometer should be commensurate with that of the pumping well. The data, obtained from digital water level recorders shall be made available to this office on monthly basis.
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- • The measuring frequency should be monthly and accuracy of measurement should be up to cm. the reported measurement should be given in meter up to two decimals.
- • For measurement of water level sounder or automatic water level recorder (AWLR)/ Digital Automatic water level recorder (DWLR) with telemetry system should be used for accuracy.
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- • All the details regarding coordinates, reduced level (with respect to mean level), depth, zone taped and assembly lowered should be provided for bringing the piezometer into the Hydrograph Monitoring System for Ground Water Department, Uttar Pradesh, and for its validation.
- • The ground water quality has to be monitored twice in a year during pre-monsoon (May/June) and post-monsoon (October/November) periods. Quality may be got analyzed from NABL approved lab. Besides, one sample (1 lt. capacity bottle) to the concerned Director, Ground Water Department, Uttar Pradesh, for chemical analysis.
- • A Permanent display board should be installed at piezometer/Tube wells site for providing the location, piezometer/ tube well number, depth and zone tapped of piezometer/tube well for standard referencing and identification.
- • Any other site-specific requirement regarding safety and access for measurement may be taken care of.
- (11) Any other condition(s) that may be imposed by the concerned Authority.
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- (A) **For Industrial User:** No Objection Certificate for ground water extraction by industries shall be granted subject to the following specific conditions:
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- ii) All industries shall be required to adopt latest water efficient technologies so as to reduce dependence on ground water resources.
- iii) All industries abstracting ground water in excess of 100 m^3/d shall be required to undertake annual water audit through Confederation of Indian Industries (CII)/ Federation Indian Chamber of Commerce and Industry (FICCI)/ National Productivity Council (NPC) certified auditors and submit audit reports within three months of completion of the same to Ground Water Department, Uttar Pradesh. All such industries shall be required to reduce their ground water use by at least 20% over the next five years through appropriate means.
- iv) Construction of observation well(s) (piezometer)(s) within the premises and installation of appropriate water level monitoring mechanism as mentioned in General Condition no.10 shall be mandatory for industries drawing/ proposing to draw more than 10 m^3/day of ground water and. Monitoring of water level shall be done by the project proponent. The piezometer (observation well) shall be constructed at a minimum distance of 50 m from the bore well/production well. Depth and aquifer zone tapped in the piezometer shall be the same as that of the pumping well/ wells. Monthly water level data shall be submitted online to the Ground Water Department, UP.
- v) The proponent shall be required to adopt roof top rain water harvesting/ recharge in the project premises. Industries which are likely to pollute ground water (chemical, pharmaceutical, dyes, pigments, paints, textiles, tannery, pesticides/ insecticides, fertilizers, slaughter house, explosives etc.) shall store the harvested rain water in surface storage tanks for use in the industry.
- vi) Injection of treated/ untreated waste water into aquifer system is strictly prohibited.
- vii) Industries which are likely to cause ground water pollution e.g. Tanning, Slaughter Houses, Dye, Chemical/ Petrochemical, Coal washeries, other hazardous units etc. (as per CPCB list) need to undertake necessary well head protection measures to ensure prevention of ground water pollution.
- (B) **Infrastructural User:** The No Objection Certificate for ground water abstraction will be granted subject to the following specific conditions:
- i) In case of infrastructure projects that require dewatering, proponent shall be required to carry out regular monitoring of dewatering discharge rate (using a digital water flow meter) and submit the data online to Ground Water Department, UP as applicable. Monitoring records and results should be retained by the proponent for two years, for inspection or reporting as required by District Ground Water Management Council.
- ii) Installation of Sewage Treatment Plants (STP) shall be mandatory for new projects, where ground water requirement is more than 20 m^3 /day. The water from STP shall be utilized for toilet flushing, car washing, gardening etc.

Date :**24/12/2021**

Place:**Gonda**

This certificate is electronically generated and does not require digital signature

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ANNEXURE R/2 (COLLY)

TEST REPORT
WATER & WASTE WATER ANALYSIS

Test Report Ref No. ETRC/1101/12834/2024	**Date of Report:** 11.01.2024
Name /Address/Type of Industry	**M/s Balrampur Chini Mills Limited** **Unit: Mankapur Sugar** **P.O.: Datauli, Tehsil: Mankapur** **District: Gonda (U.P.) - 271306**

SAMPLE DETAILS

1	Water/ Waste Water	Waste Water	5	Packing Condition	Sealed
2	Sample Description	**STP Inlet**	6	Sample Collected By	Industry self
3	Sample received date	05.01.2024	7	Analysis Start Date	05.01.2024
4	Sample Quantity	2.0 liters	8	Analysis End Date	10.01.2024

TEST RESULT

Sr. No.	Test Parameter	Unit	Protocol/Test Method	Result	Range of testing /limit of detection
1	**pH**	-	APHA 24th Ed. 2023-4500H+	**7.2**	1 - 14
2	**Total Dissolved Solid (TDS)**	mg/l	IS: 3025 (Part-16): 2023	**682.0**	10 - 40000
3	**Total Suspended Solid (TSS)**	mg/l	APHA 24th Ed. 2023-2540 D	**41.0**	5.0 - 20000
4	**Bio-chemical Oxygen Demand (BOD)**	mg/l	IS: 3025 (Part-44): 1993 Reaffirmed: 2019	**24.0**	1.0 - 150000
5	**Chemical Oxygen Demand (COD)**	mg/l	IS: 3025 (Part-58): 2006 Reaffirmed: 2022	**84.0**	2.0 - 600000
6	**Total Phosphorous as P**	mg/l	APHA 24th Ed. 2023, 4500 - P - D	**2.10**	0.1 - 1500
7	**Total Kjeldahl Nitrogen**	mg/l	APHA 24th Ed. 2023, 4500 - N_{org} - B+C	**3.26**	2.0 - 1200
8	**Oil & Grease**	mg/l	APHA 24th Ed. 2023 - 5520 A+D	**7.4**	5.0 - 200
9	**Fecal Coliform**	MPN/ 100 ml	IS: 1622 - 1981 Reaffirmed: 2019	**820.0**	1.8 - 1600

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Authorized Signatory
(Sandeep Kr Verma)
Lab-Incharge

Environmental And Technical Research Centre ★ CHECKED

Authorized Signatory
(Ritu Garg)
QM

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TEST REPORT
WATER & WASTE WATER ANALYSIS

Test Report Ref No. ETRC/1101/12835/2024	**Date of Report:** 11.01.2024
Name /Address/Type of Industry	**M/s Balrampur Chini Mills Limited** **Unit: Mankapur Sugar** **P.O.: Datauli, Tehsil: Mankapur** **District: Gonda (U.P.) - 271306**

SAMPLE DETAILS

1	Water/ Waste Water	Waste Water	5	Packing Condition	Sealed
2	Sample Description	**STP Outlet**	6	Sample Collected By	Industry self
3	Sample received date	05.01.2024	7	Analysis Start Date	05.01.2024
4	Sample Quantity	2.0 liters	8	Analysis End Date	10.01.2024

TEST RESULT

Sr. No.	Test Parameter	Unit	Protocol/Test Method	Result	Range of testing /limit of detection
1	**pH**	-	APHA 24th Ed. 2023-4500H+	**7.6**	1 - 14
2	**Total Dissolved Solid (TDS)**	mg/l	IS: 3025 (Part-16): 2023	**609.0**	10 - 40000
3	**Total Suspended Solid (TSS)**	mg/l	APHA 24th Ed. 2023-2540 D	**BDL**	5.0 - 20000
4	**Bio-chemical Oxygen Demand (BOD)**	mg/l	IS: 3025 (Part-44): 1993 Reaffirmed: 2019	**4.6**	1.0 - 150000
5	**Chemical Oxygen Demand (COD)**	mg/l	IS: 3025 (Part-58): 2006 Reaffirmed: 2022	**21.4**	2.0 - 600000
6	**Total Phosphorous as P**	mg/l	APHA 24th Ed. 2023, 4500 - P - D	**0.51**	0.1 - 1500
7	**Total Kjeldahl Nitrogen**	mg/l	APHA 24th Ed. 2023, 4500 - N_{org} - B+C	**BDL**	2.0 - 1200
8	**Oil & Grease**	mg/l	APHA 24th Ed. 2023 - 5520 A+D	**BDL**	5.0 - 200
9	**Fecal Coliform**	MPN/ 100 ml	IS: 1622 - 1981 Reaffirmed: 2019	**24.0**	1.8 - 1600

BDL = Below Detection Limit

..... END OF REPORT.....

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Authorized Signatory
(Sandeep Kr Verma)
Lab-Incharge

Environmental And Technical Research Centre ★ CHECKED

Authorized Signatory
(Ritu Garg)
QM

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TEST REPORT
WATER & WASTE WATER ANALYSIS

Test Report Ref No. ETRC/WW/5239/2024	**Date of Report:** 11.03.2024
Name /Address/Type of Industry	**M/s Balrampur Chini Mills Limited** **Unit: Mankapur Sugar** **P.O.: Datauli, Tehsil: Mankapur** **District: Gonda (U.P.) - 271306**

SAMPLE DETAILS

1	Water/ Waste Water	Waste Water	5	Packing Condition	Sealed
2	Sample Description	**STP Inlet**	6	Sample Collected By	Industry self
3	Sample received date	06.03.2024	7	Analysis Start Date	06.03.2024
4	Sample Quantity	2.0 liters	8	Analysis End Date	11.03.2024

TEST RESULT

Sr. No.	Test Parameter	Unit	Protocol/Test Method	Result	Range of testing /limit of detection
1	**Fecal Coliform**	MPN/ 100 ml	IS: 1622 - 1981 Reaffirmed: 2019	**48.0**	1.8 - 1600

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Verma

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(Sandeep Kr Verma)
Lab-Incharge

Environmental And Technical Research Centre CHECKED

Ritu Garg

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TEST REPORT
WATER & WASTE WATER ANALYSIS

Test Report Ref No. ETRC/WW/5240/2024	**Date of Report:** 11.03.2024
Name /Address/Type of Industry	**M/s Balrampur Chini Mills Limited** **Unit: Mankapur Sugar** **P.O.: Datauli, Tehsil: Mankapur** **District: Gonda (U.P.) - 271306**

SAMPLE DETAILS

1	Water/ Waste Water	Waste Water	5	Packing Condition	Sealed
2	Sample Description	**STP Outlet**	6	Sample Collected By	Industry self
3	Sample received date	06.03.2024	7	Analysis Start Date	06.03.2024
4	Sample Quantity	2.0 liters	8	Analysis End Date	11.03.2024

TEST RESULT

Sr. No.	Test Parameter	Unit	Protocol/Test Method	Result	Range of testing /limit of detection
1	**pH**	-	APHA 24th Ed. 2023-4500H+	**7.6**	1 - 14
2	**Total Dissolved Solid (TDS)**	mg/l	IS: 3025 (Part-16): 2023	**456.0**	10 - 40000
3	**Total Suspended Solid (TSS)**	mg/l	APHA 24th Ed. 2023-2540 D	**BDL**	5.0 - 20000
4	**Bio-chemical Oxygen Demand (BOD)**	mg/l	IS: 3025 (Part-44): 1993 Reaffirmed: 2019	**1.2**	1.0 - 150000
5	**Chemical Oxygen Demand (COD)**	mg/l	IS: 3025 (Part-58): 2006 Reaffirmed: 2022	**4.24**	2.0 - 600000
6	**Total Phosphorous as P**	mg/l	APHA 24th Ed. 2023, 4500 - P - D	**0.576**	0.1 - 1500
7	**Total Kjeldahl Nitrogen**	mg/l	APHA 24th Ed. 2023, 4500 - N_{org} - B+C	**2.8**	2.0 - 1200
8	**Oil & Grease**	mg/l	APHA 24th Ed. 2023 - 5520 A+D	**BDL**	5.0 - 200

BDL = Below Detection Limit

..... END OF REPORT.....

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Authorized Signatory
(Sandeep Kr Verma)
Lab-Incharge

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(Ritu Garg)
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TEST REPORT
WATER & WASTE WATER ANALYSIS

Test Report Ref No. ETRC/0904/12848/2024	**Date of Report:** 09.04.2024
Name /Address/Type of Industry	**M/s Balrampur Chini Mills Limited** **Unit: Mankapur Sugar** **P.O.: Datauli, Tehsil: Mankapur** **District: Gonda (U.P.) - 271306**

SAMPLE DETAILS

1	Water/ Waste Water	Waste Water	5	Packing Condition	Sealed
2	Sample Description	**STP Inlet**	6	Sample Collected By	Industry self
3	Sample received date	03.04.2024	7	Analysis Start Date	03.04.2024
4	Sample Quantity	2.0 liters	8	Analysis End Date	08.04.2024

TEST RESULT

Sr. No.	Test Parameter	Unit	Protocol/Test Method	Result	Range of testing /limit of detection
1	**pH**	-	APHA 24th Ed. 2023-4500H+	**7.4**	1 - 14
2	**Total Dissolved Solid (TDS)**	mg/l	IS: 3025 (Part-16): 2023	**608.0**	10 - 40000
3	**Total Suspended Solid (TSS)**	mg/l	APHA 24th Ed. 2023-2540 D	**52.0**	5.0 - 20000
4	**Bio-chemical Oxygen Demand (BOD)**	mg/l	IS: 3025 (Part-44): 1993 Reaffirmed: 2019	**40.0**	1.0 - 150000
5	**Chemical Oxygen Demand (COD)**	mg/l	IS: 3025 (Part-58): 2006 Reaffirmed: 2022	**84.0**	2.0 - 600000
6	**Total Phosphorous as P**	mg/l	APHA 24th Ed. 2023, 4500 - P - D	**2.08**	0.1 - 1500
7	**Total Kjeldahl Nitrogen**	mg/l	APHA 24th Ed. 2023, 4500 - N_{org} - B+C	**4.20**	2.0 - 1200
8	**Oil & Grease**	mg/l	APHA 24th Ed. 2023 - 5520 A+D	**BDL**	5.0 – 200
9	**Fecal Coliform**	MPN/ 100 ml	IS: 1622 - 1981 Reaffirmed: 2019	**810.0**	1.8 – 1600

BDL = Below Detection Limit

..... END OF REPORT.....

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(Sandeep Kr Verma)
Lab-Incharge

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TEST REPORT
WATER & WASTE WATER ANALYSIS

Test Report Ref No. ETRC/0904/12849/2024	**Date of Report:** 09.04.2024
Name /Address/Type of Industry	**M/s Balrampur Chini Mills Limited** **Unit: Mankapur Sugar** **P.O.: Datauli, Tehsil: Mankapur** **District: Gonda (U.P.) - 271306**

SAMPLE DETAILS

1	Water/ Waste Water	Waste Water	5	Packing Condition	Sealed
2	Sample Description	**STP Outlet**	6	Sample Collected By	Industry self
3	Sample received date	03.04.2024	7	Analysis Start Date	03.04.2024
4	Sample Quantity	2.0 liters	8	Analysis End Date	08.04.2024

TEST RESULT

Sr. No.	Test Parameter	Unit	Protocol/Test Method	Result	Range of testing /limit of detection
1	**pH**	-	APHA 24th Ed. 2023-4500H+	**7.6**	1 - 14
2	**Total Dissolved Solid (TDS)**	mg/l	IS: 3025 (Part-16): 2023	**572.0**	10 - 40000
3	**Total Suspended Solid (TSS)**	mg/l	APHA 24th Ed. 2023-2540 D	**5.2**	5.0 - 20000
4	**Bio-chemical Oxygen Demand (BOD)**	mg/l	IS: 3025 (Part-44): 1993 Reaffirmed: 2019	**3.8**	1.0 - 150000
5	**Chemical Oxygen Demand (COD)**	mg/l	IS: 3025 (Part-58): 2006 Reaffirmed: 2022	**18.0**	2.0 - 600000
6	**Total Phosphorous as P**	mg/l	APHA 24th Ed. 2023, 4500 - P - D	**0.46**	0.1 - 1500
7	**Total Kjeldahl Nitrogen**	mg/l	APHA 24th Ed. 2023, 4500 - N_{org} - B+C	**BDL**	2.0 - 1200
8	**Oil & Grease**	mg/l	APHA 24th Ed. 2023 - 5520 A+D	**BDL**	5.0 - 200
9	**Fecal Coliform**	MPN/ 100 ml	IS: 1622 - 1981 Reaffirmed: 2019	**32.0**	1.8 - 1600

BDL = Below Detection Limit

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Environmental And Technical Research Centre ★ CHECKED

Ritu Garg

Authorized Signatory
(Ritu Garg)
QM

BALRAMPUR CHINI MILLS LTD

Unit - MANKAPUR

ANNEXURE R/3

SEWAGE (WASTE WATER) ANALYSIS REPORT (COLLY)

1 Date of analysis started 26/02/2024

2 Date of analysis completed 02/03/2024

Date : 26/02/2024

Sl. No.	Parameters	Unit	Untreated	Treated
1	Temperature	°C	18.2	18.4
2	pH	—	8.04	7.72
3	Oil & Grease	mg/ltr	0.3	NIL
4	Total Suspended Solids	mg/ltr	48	06
5	Total Dissolved Solid	mg/ltr	403	388
6	C.O.D.	mg/ltr	140	42
7	B.O.D.	mg/ltr		
8	Discharge water flow	M^3/Hr	8.0	8.0
9	Transmittance	%	74.7	99.4
10	Turbidity	NTU	7.7	0.1

Meter	Unit	Meter Reading	Quantity
Energy Meter	Kwh	414443	179
Water Flow Meter	KL	897478	193

Sample Collected &
Analysed by S.T.P. Chemist

S.T.P Incharge

BALRAMPUR CHINI MILLS LTD

Unit - MANKAPUR

SEWAGE (WASTE WATER) ANALYSIS REPORT

1 Date of analysis started 27/02/2024

2 Date of analysis completed 03/03/2024

Date : 27/02/2024

Sl. No.	Parameters	Unit	Untreated	Treated
1	Temperature	°C	19.2	19.3
2	pH	—	8.09	7.75
3	Oil & Grease	mg/ltr	0.5	NIL
4	Total Suspended Solids	mg/ltr	37	4.0
5	Total Dissolved Solid	mg/ltr	421	363
6	C.O.D.	mg/ltr	110	38
7	B.O.D.	mg/ltr	15.9	5.5
8	Discharge water flow	M³/Hr	7.8	7.8
9	Transmittance	%	75.6	99.7
10	Turbidity	NTU	7.3	0.0

Meter	Unit	Meter Reading	Quantity
Energy Meter	Kwh	414622	232
Water Flow Meter	KL	097671	186

Sample Collected &
Analysed by S.T.P. Chemist

S.T.P. Incharge

BALRAMPUR CHINI MILLS LTD

Unit - MANKAPUR

SEWAGE (WASTE WATER) ANALYSIS REPORT

1 Date of analysis started 28/02/2024

2 Date of analysis completed 04/03/2024

Date : 28/02/2024

Sl. No.	Parameters	Unit	Untreated	Treated
1	Temperature	°C	19.4	19.6
2	pH	—	8.00	7.79
3	Oil & Grease	mg/ltr	0.3	Nil
4	Total Suspended Solids	mg/ltr	44	5.0
5	Total Dissolved Solid	mg/ltr	434	372
6	C.O.D.	mg/ltr	116	87
7	B.O.D.	mg/ltr		
8	Discharge water flow	M³/Hr	7.3	7.3
9	Transmittance	%	75.3	99.5
10	Turbidity	NTU	7.5	0.0

Meter	Unit	Meter Reading	Quantity
Energy Meter	Kwh	114854	202
Water Flow Meter	KL	097857	176

Sample Collected &
Analysed by S.T.P. Chemist

S.T.P. Incharge

BALRAMPUR CHINI MILLS LTD

Unit - MANKAPUR

SEWAGE (WASTE WATER) ANALYSIS REPORT

1 Date of analysis started 29/02/2024

2 Date of analysis completed 05/08/2024

Date : 29/02/2024

Sl. No.	Parameters	Unit	Untreated	Treated
1	Temperature	°C	19.3	19.9
2	pH	—	8.04	7.84
3	Oil & Grease	mg/ltr	0.5	NIL
4	Total Suspended Solids	mg/ltr	62	7.0
5	Total Dissolved Solid	mg/ltr	418	355
6	C.O.D.	mg/ltr	140	44
7	B.O.D.	mg/ltr	18.0	5.9
8	Discharge water flow	M³/Hr	8.1	8.1
9	Transmittance	%	74.7	99.5
10	Turbidity	NTU	7.8	0.0

Meter	Unit	Meter Reading	Quantity
Energy Meter	Kwh	415056	230
Water Flow Meter	KL	898033	194

'Sample Collected & Analysed by S.T.P. Chemist

S.T.P. Incharge

BALRAMPUR CHINI MILLS LTD

Unit - MANKAPUR

SEWAGE (WASTE WATER) ANALYSIS REPORT

1 Date of analysis started 01/03/2024

2 Date of analysis completed 06/03/2024

Date : 01/03/2024

Sl. No.	Parameters	Unit	Untreated	Treated
1	Temperature	°C	20.1	20.2
2	pH	—	8.04	7.86
3	Oil & Grease	mg/ltr	0.7	Nil
4	Total Suspended Solids	mg/ltr	43	6.0
5	Total Dissolved Solid	mg/ltr	434	367
6	C.O.D.	mg/ltr	90	40
7	B.O.D.	mg/ltr		
8	Discharge water flow	M³/Hr	7.9	7.9
9	Transmittance	%	75.1	99.8
10	Turbidity	NTU	7.3	0.0

Meter	Unit	Meter Reading	Quantity
Energy Meter	Kwh	415286	179
Water Flow Meter	KL	898227	189

Sample Collected &
Analysed by S.T.P. Chemist

S.T.P Incharge

BALRAMPUR CHINI MILLS LTD

Unit - MANKAPUR

SEWAGE (WASTE WATER) ANALYSIS REPORT

1 Date of analysis started 02/03/2024

2 Date of analysis completed 07/03/2024

Date : 02/03/2024

Sl. No.	Parameters	Unit	Untreated	Treated
1	Temperature	°C	20.6	20.9
2	pH	—	8.01	7.87
3	Oil & Grease	mg/ltr	0.3	Nil
4	Total Suspended Solids	mg/ltr	37	4.0
5	Total Dissolved Solid	mg/ltr	447	366
6	C.O.D.	mg/ltr	104	38
7	B.O.D.	mg/ltr	12.2	5.6
8	Discharge water flow	M³/Hr	8.3	8.3
9	Transmittance	%	76.1	99.8
10	Turbidity	NTU	6.9	0.0
11	Total Nitrogen	mg/Ltr.	9.72	3.82

Meter	Unit	Meter Reading	Quantity
Energy Meter	Kwh	415465	186
Water Flow Meter	KL	898416	199

Sample Collected &
Analysed by S.T.P. Chemist

S.T.P. Incharge

BALRAMPUR CHINI MILLS LTD

Unit - MANKAPUR

SEWAGE (WASTE WATER) ANALYSIS REPORT

1 Date of analysis started 03/03/2024

2 Date of analysis completed 08/03/2024

Date : 03/03/2024

Sl. No.	Parameters	Unit	Untreated	Treated
1	Temperature	°C	20.0	21.0
2	pH	—	7.87	7.67
3	Oil & Grease	mg/ltr	0.5	NIL
4	Total Suspended Solids	mg/ltr	50	5.0
5	Total Dissolved Solid	mg/ltr	184	402
6	C.O.D.	mg/ltr	80	38
7	B.O.D.	mg/ltr	11.1	5.9
8	Discharge water flow	M³/Hr	8.0	8.0
9	Transmittance	%	75.5	99.6
10	Turbidity	NTU	7.3	0.0
11	Phosphorus	mg/Ltr	3.27	0.74

Meter	Unit	Meter Reading	Quantity
Energy Meter	Kwh	415651	177
Water Flow Meter	KL	898615	192

Sample Collected &
Analysed by S.T.P. Chemist

S.T.P.Incharge

BALRAMPUR CHINI MILLS LTD

Unit - MANKAPUR

SEWAGE (WASTE WATER) ANALYSIS REPORT

1 Date of analysis started 04/03/2024

2 Date of analysis completed 09/03/2024

Date : 04/03/2024

Sl. No.	Parameters	Unit	Untreated	Treated
1	Temperature	°C	19.9	19.4
2	pH	—	7.97	7.61
3	Oil & Grease	mg/ltr	0.3	NIL
4	Total Suspended Solids	mg/ltr	53	7.0
5	Total Dissolved Solid	mg/ltr	425	349
6	C.O.D.	mg/ltr	110	42
7	B.O.D.	mg/ltr	13.8	5.8
8	Discharge water flow	M^3/Hr	8.1	8.1
9	Transmittance	%	76.0	99.0
10	Turbidity	NTU	7.5	0.2

Meter	Unit	Meter Reading	Quantity
Energy Meter	Kwh	418828	162
Water Flow Meter	KL	898807	195

Sample Collected & Analysed by S.T.P. Chemist

S.T.P. Incharge

BALRAMPUR CHINI MILLS LTD

Unit - MANKAPUR

SEWAGE (WASTE WATER) ANALYSIS REPORT

1 Date of analysis started 05/03/2024

2 Date of analysis completed 10/03/2024

Date : 05/03/2024

Sl. No.	Parameters	Unit	Untreated	Treated
1	Temperature	°C	20.0	20.5
2	pH	—	7.57	7.50
3	Oil & Grease	mg/ltr	0.7	Nil
4	Total Suspended Solids	mg/ltr	45	6.0
5	Total Dissolved Solid	mg/ltr	393	334
6	C.O.D.	mg/ltr	92	32
7	B.O.D.	mg/ltr		
8	Discharge water flow	M³/Hr	7.7	7.7
9	Transmittance	%	75.5	99.5
10	Turbidity	NTU	7.9	0.0

Meter	Unit	Meter Reading	Quantity
Energy Meter	Kwh	415990	165
Water Flow Meter	KL	899002	185

Sample Collected &
Analysed by S.T.P. Chemist

S.T.P. Incharge

BALRAMPUR CHINI MILLS LTD

Unit - MANKAPUR

SEWAGE (WASTE WATER) ANALYSIS REPORT

1 Date of analysis started 06/03/2024

2 Date of analysis completed 11/03/2024

Date : 06/03/2024

Sl. No.	Parameters	Unit	Untreated	Treated
1	Temperature	°C	21.4	22.0
2	pH	—	7.98	7.70
3	Oil & Grease	mg/ltr	0.4	NIL
4	Total Suspended Solids	mg/ltr	59	6.4
5	Total Dissolved Solid	mg/ltr	410	387
6	C.O.D.	mg/ltr	90	33
7	B.O.D.	mg/ltr	11.6	5.6
8	Discharge water flow	M^3/Hr	7.0	7.8
9	Transmittance	%	72.5	99.7
10	Turbidity	NTU	8.6	0.0
11	Total Phosphorus	mg/Ltr.	1.90	0.70

Meter	Unit	Meter Reading	Quantity
Energy Meter	Kwh	416155	167
Water Flow Meter	KL	899107	188

Sample Collected &
Analysed by S.T.P. Chemist

S.T.P. Incharge

BALRAMPUR CHINI MILLS LTD

Unit - MANKAPUR

SEWAGE (WASTE WATER) ANALYSIS REPORT

1 Date of analysis started 07/03/2024

2 Date of analysis completed 12/03/2024

Date : 07/03/2024

Sl. No.	Parameters	Unit	Untreated	Treated
1	Temperature	°C	19.4	19.5
2	pH	—	8.03	7.57
3	Oil & Grease	mg/ltr	0.6	NIL
4	Total Suspended Solids	mg/ltr	38	5.5
5	Total Dissolved Solid	mg/ltr	406	380
6	C.O.D.	mg/ltr	80	20
7	B.O.D.	mg/ltr	13.0	3.9
8	Discharge water flow	M^3/Hr	8.6	8.6
9	Transmittance	%	75.8	99.5
10	Turbidity	NTU	7.7	0.0

Meter	Unit	Meter Reading	Quantity
Energy Meter	Kwh	416322	199
Water Flow Meter	KL	899375	207

Sample Collected &
Analysed by S.T.P. Chemist

S.T.P. Incharge

BALRAMPUR CHINI MILLS LTD

Unit - MANKAPUR

SEWAGE (WASTE WATER) ANALYSIS REPORT

1 Date of analysis started 08/03/2024

2 Date of analysis completed 13/03/2024

Date : 08/03/2024

Sl. No.	Parameters	Unit	Untreated	Treated
1	Temperature	°C	20.4	20.5
2	pH	—	8.03	7.67
3	Oil & Grease	mg/ltr	0.4	Nil
4	Total Suspended Solids	mg/ltr	82	5.3
5	Total Dissolved Solid	mg/ltr	394	361
6	C.O.D.	mg/ltr	92	35
7	B.O.D.	mg/ltr		
8	Discharge water flow	M^3/Hr	8.9	8.9
9	Transmittance	%	76.4	94.8
10	Turbidity	NTU	7.5	0.0

Meter	Unit	Meter Reading	Quantity
Energy Meter	Kwh	416521	183
Water Flow Meter	KL	099502	213

Sample Collected &
Analysed by S.T.P. Chemist

S.T.P. Incharge

BALRAMPUR CHINI MILLS LTD

Unit - MANKAPUR

SEWAGE (WASTE WATER) ANALYSIS REPORT

1 Date of analysis started 09/03/2024

2 Date of analysis completed 14/03/2024

Date : 09/03/2024

Sl. No.	Parameters	Unit	Untreated	Treated
1	Temperature	°C	20.2	20.5
2	pH	—	8.07	7.68
3	Oil & Grease	mg/ltr	0.6	NIL
4	Total Suspended Solids	mg/ltr	59	7.0
5	Total Dissolved Solid	mg/ltr	410	351
6	C.O.D.	mg/ltr	83	34
7	B.O.D.	mg/ltr	11.6	4.4
8	Discharge water flow	M^3/Hr	8.7	8.7
9	Transmittance	%	75.9	99.5
10	Turbidity	NTU	7.8	0.2
11	Total Nitrogen	mg/Ltr.	10.76	2.80

Meter	Unit	Meter Reading	Quantity
Energy Meter	Kwh	4167.04	163
Water Flow Meter	KL	899795	209

Sample Collected &
Analysed by S.T.P. Chemist

S.T.P. Incharge

BALRAMPUR CHINI MILLS LTD

Unit - MANKAPUR

SEWAGE (WASTE WATER) ANALYSIS REPORT

1 Date of analysis started 10/03/2024

2 Date of analysis completed 15/03/2024

Date : 10/03/2024

Sl. No.	Parameters	Unit	Untreated	Treated
1	Temperature	°C	20.4	20.6
2	pH	—	8.05	7.66
3	Oil & Grease	mg/ltr	0.3	NIL
4	Total Suspended Solids	mg/ltr	37	4.5
5	Total Dissolved Solid	mg/ltr	426	378
6	C.O.D.	mg/ltr	87	34
7	B.O.D.	mg/ltr		
8	Discharge water flow	M³/Hr	8.2	8.2
9	Transmittance	%	76.3	99.9
10	Turbidity	NTU	6.8	0.0
11	Total Phosphorus	mg/Ltr.	2.86	0.87

Meter	Unit	Meter Reading	Quantity
Energy Meter	Kwh	416867	177
Water Flow Meter	KL	900004	196

Sample Collected &
Analysed by S.T.P. Chemist

S.T.P. Incharge

BALRAMPUR CHINI MILLS LTD

Unit - MANKAPUR

SEWAGE (WASTE WATER) ANALYSIS REPORT

1 Date of analysis started 11/03/2024

2 Date of analysis completed 16/03/2024

Date : 11/03/2024

Sl. No.	Parameters	Unit	Untreated	Treated
1	Temperature	°C	21.6	22.0
2	pH	—	8.09	7.78
3	Oil & Grease	mg/ltr	0.6	Nil
4	Total Suspended Solids	mg/ltr	43	5.5
5	Total Dissolved Solid	mg/ltr	382	356
6	C.O.D.	mg/ltr	90	33
7	B.O.D.	mg/ltr	12.5	4.5
8	Discharge water flow	M³/Hr	8.5	8.5
9	Transmittance	%	77.6	99.4
10	Turbidity	NTU	8.5	0.2

Meter	Unit	Meter Reading	Quantity
Energy Meter	Kwh	417044	189
Water Flow Meter	KL	100200	203

Sample Collected &
Analysed by S.T.P. Chemist

S.T.P Incharge

BALRAMPUR CHINI MILLS LTD

Unit - MANKAPUR

SEWAGE (WASTE WATER) ANALYSIS REPORT

1 Date of analysis started 12/03/2024
2 Date of analysis completed 17/03/2024

Date : 12/03/24

Sl. No.	Parameters	Unit	Untreated	Treated
1	Temperature	°C	21.7	22.9
2	pH	—	7.80	7.66
3	Oil & Grease	mg/ltr	0.7	Nil
4	Total Suspended Solids	mg/ltr	62	7.0
5	Total Dissolved Solid	mg/ltr	466	384
6	C.O.D.	mg/ltr	130	39
7	B.O.D.	mg/ltr		
8	Discharge water flow	M³/Hr	7.2	7.2
9	Transmittance	%	73.9	99.2
10	Turbidity	NTU	8.8	0.3

Meter	Unit	Meter Reading	Quantity
Energy Meter	Kwh	417233	176
Water Flow Meter	KL	900403	172

Sample Collected &
Analysed by S.T.P. Chemist

S.T.P. Incharge

BALRAMPUR CHINI MILLS LTD

Unit - MANKAPUR

SEWAGE (WASTE WATER) ANALYSIS REPORT

1 Date of analysis started 13/03/2024

2 Date of analysis completed 18/03/2024

Date : 12/03/2024

Sl. No.	Parameters	Unit	Untreated	Treated
1	Temperature	°C	21.3	21.8
2	pH	—	7.79	7.63
3	Oil & Grease	mg/ltr	0.5	NIL
4	Total Suspended Solids	mg/ltr	57	6.0
5	Total Dissolved Solid	mg/ltr	462	396
6	C.O.D.	mg/ltr	110	33
7	B.O.D.	mg/ltr	16.4	4.4
8	Discharge water flow	M³/Hr	8.1	8.1
9	Transmittance	%	74.4	99.6
10	Turbidity	NTU	7.9	0.0

Meter	Unit	Meter Reading	Quantity
Energy Meter	Kwh	417409	191
Water Flow Meter	KL	900575	195

Sample Collected &
Analysed by S.T.P. Chemist

S.T.P. Incharge

ANNEXURE R/4

उपचारित उत्सर्जन के सिंचाई में उपयोग हेतु रिपोर्ट

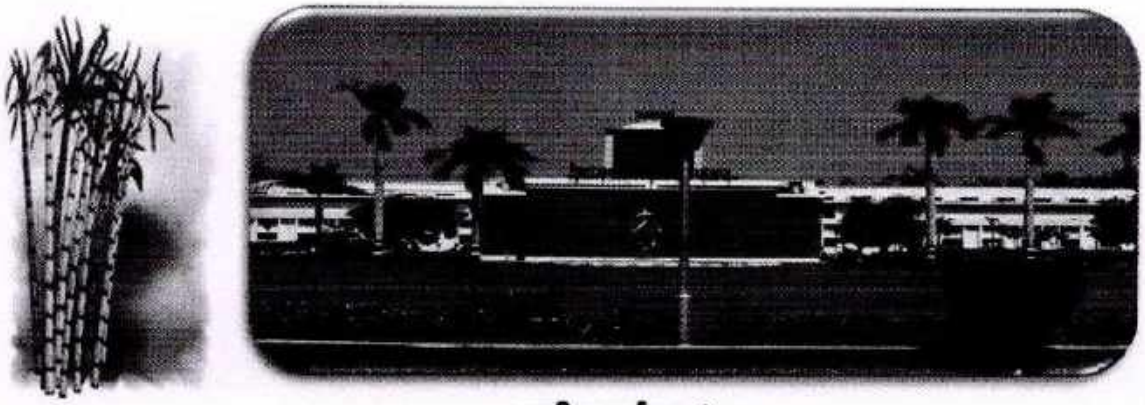
REPORT ON UTILIZATION OF TREATED EFFLUENT FOR IRRIGATION PURPOSE

FOR

मेसर्स बलरामपुर चीनी मिल लिमिटेड शुगर यूनिट मनकापुर उत्तर प्रदेश

M/s Balrampur Chini Mills Ltd. Sugar Unit Mankapur U. P.

द्वारा निर्मित :
PREPARED BY:



राष्ट्रीय शर्करा संस्थान
NATIONAL SUGAR INSTITUTE
भारत सरकार
Government of India
उपभोक्ता मामले, खाद्य एवं सार्वजनिक वितरण
Ministry of Consumer Affairs, Food & Public Distribution
खाद्य एवं सार्वजनिक वितरण विभाग
Department of Food & Public Distribution
कानपुर, 208017 (उ.प्र.) भारत
Kanpur- 208 017 (U.P.) India
Ph. +91-512-2570730, 2570273
Fax. +91-512-2570247

1. Introduction of factory:

1.1 Name: **M/s Balrampur Chini Mills Ltd. Sugar Unit Mankapur, U. P.**

1.2 Installed capacity: **8000** TCD (Double sulphitation Sugar)

Factory Performance:

S. No.	Particulars	2020-21	2021-22	2022-2023	2023-2024	Average last 04 year
1.	Duration of season (days)	142.00	140.00	158.00	150.00	**147.5**
2.	Average sugarcane crushed per day (TCD)	6931.54	7046.37	7167.82	6965.29	**7027.75**
3.	Total sugarcane crushed (Tons)	984278.27	986492.40	1132514.88	1044793.65	**1037019.80**

1. **Visit Under taken :-**

The Factory was visited on 15-16th July, 2024 by Dr. Ashok Kumar, Assistant Professor Agriculture Chemistry. Factory officials, Shri Neeraj Bansal, Unit Head, Shri N.K Saini, G.M (Engg.), Shri R K Taya, GM-Cane, Shri Naveen Kr Sharma, C.M (Q C head) Shri Hariraj Singh, Dy. Manager (Environment & ETP) and Shri Shishir Shukla, Senior Chemist (Process) were present during the visit.

2. **Observation & Discussions:-**

To assess the adequacy of the ETP Plant, a separate visit was paid by the institute officials. Since the visit was undertaken during the off-season of the factory. It was not possible to physically observe the working of effluent Treatment Plant and verify the processing and other conditions, particularly, with respect to water uses, its conservation and quantity & quality of waste water discharge, the adequacy of the irrigation plan is also based on the data provided by the factory with respect to area available, crop pattern and tie up made with the farmers.

3. **Effluent Generation:** Copies of analysis reports of treated effluent and data communicated to CPCB server are **attached as Annexure-I.**

Existing arrangement of treatment: Details of different units of ETP (till date) with capacity & dimensions are **attached as Annexure-II.**

4. **Storage lagoon:** Total Capacity 18000 M^3 of storage lagoon attached **as Annexure-III.**

5. **Cropping pattern of the area:** Sugar cane is grown as cash crop at command area of 42504 Hectare. **M/s Balrampur Chini Mills Ltd. Sugar Unit Mankapur, U. P** Cropping pattern are as fallows.

6. Quantity of effluent available for land application (KL/day):

a. Installed capacity of factory is 8000 TCD and effluent @ 200 liter/ton of cane but actual effluent generation considered on last four year average cane crush rate 7027.75 TCD. was observed to be 169.76 liter/ ton of cane data provided by the factory . **Annexure IV.**

b. Estimated average Effluent generation @169.76 liters/ton of cane crushed at average crush rate - 1193.03 **KL/day**

c. Total treated effluent generated (left for irrigation) by average crushing for 147.5 days = 1193.03 X 147.5= 175992.00 **KL/Crushing Season**

7. Characteristics of treated effluent:

S. No.	Particular	Average values (2023-2024) till 28st May, 2024
1.	pH	7.50
2.	BOD (mg/liter)	9.10
3.	COD (mg/liter)	91.81
4.	TSS (mg/liter)	7.05

The above average values are as per data transmitted from **M/s Balrampur Chini Mills Ltd. Sugar Unit Mankapur, U. P.** to CPCB server through real time monitoring system during crushing season from 15th November, 2023 to 15th April, 2024. The copies are enclosed as **Annexure-I.**

8. Command area:

S. No.	Soil texture	Effluent loading rate(KL/hectare/day)

1	Sandy loam	170-225(average 197m^3/hectare/day or say 200m^3/ hectare /day)

On the basis of soil test report, the Soil of the command area of factory is sandy loam.

9. Command area identified:

S. No.	Total available area (hectare)	Area available at 70% land efficiency(Hectare)	Distance from unit(km)	Mode of Effluent Transport
1.	11.740 Factory farm+ Plantation , lawn and green belt	**08.22**	Within- Inside Factory	Through PVC Pipes
2.	204.85 Farmers' land	**143.4**	Within to 1 K.M.	Through MS Pipes upto factory outlets latter by PVC pipes
	Total = 216.59	**151.62**		

Details list of treated effluent used for irrigation purpose by cane farmers with farmer's name, area, village and crops cultivated are **attached as Annexure-IV.**

10. Details of crop area:

S. No.	Location/ Village	Total available area (hectare)	Crop area under effluent application (hectare)		
			Kharif	Rabi	Annual
1.	Factory farm+ Plantation , lawn and green belt	11.740	-	-	11.740
4.	Farmers' land (Sugarcane)	204.85	-	**56.68**	148.17(Sugarcane)
	Total	**216.59**		**56.68**	**159.91**

11. Yearly total treated water balance with respect to land available for irrigation for different crops keeping in view of the loading rates for different soil textures:

S. No.	Land Particular	Area (Hect.)	Area available at 70 % land efficiency (Hect.)	Water Loading	Irrigation interval (days)	Average Crushing days	Water Requirement KL/annum
1.	Factory farm+ Plantation , lawn and green belt	**11.740**	8.22	200	5	148	48650.56
3.	Farmers' land (Wheat)	**56.68**	39.676	200	25	148	46976.38
4.	Farmers' land (Sugarcane)	**148.17**	103.719	200	15	148	204672.16
						Total	**3,00299.10**

As discussed in the previous paragraphs even after considering effluent generation @169.76 liter/ton of cane, the estimated total effluent generation shall be about 1,75992.00 KL/Crushing Season. Thus, the generated effluent from the factory is expected to completely utilize in irrigation as per the plan submitted by the factory.

12. Effluent application scheme:

A. **Storage and transportation: M/s Balrampur Chini Mills Ltd. Sugar unit Mankapur** has Lagoon with a capacity of 18000 cubic meters from where treated effluent is transmitted through MS/PVC pipeline up to the boundary of the factory. From PVC/MS pipeline, treated effluent is transported to the farmers' field. With the help of flexible pipe connected to discharge point nearby farmer's field irrigation is carried out at the desired field. The schematic diagram of supply of treated effluent to farmers is attached as **Annexure- V.**

B. **Irrigation schedule & plan of the command area:** The treated effluent is available from November to April depending upon the duration of crushing season which is generally below 150 days (average basis). The irrigation plan and schedule of **M/s Balrampur Chini Mills Ltd. Sugar Unit Mankapur** is attached as **Annexure-VI**. In command Area of intensive sugarcane cultivation is practiced by farmers. Sugarcane is a crop which requires water in abundant through its life span. The intensive cane

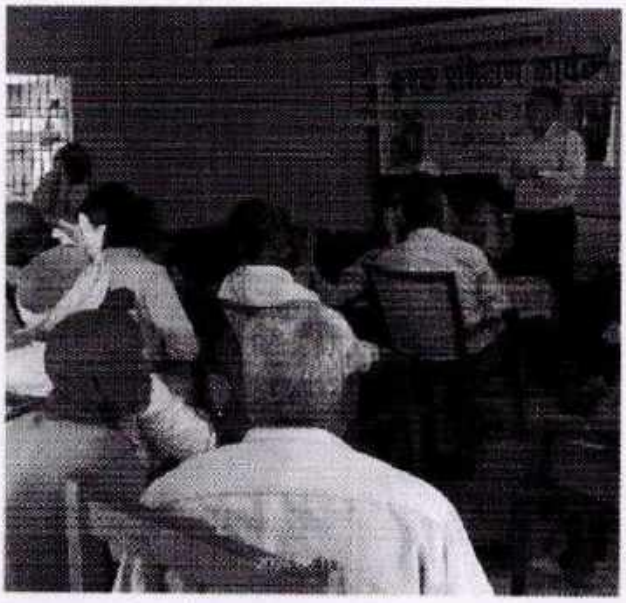
cultivation requires continuous use of water. The treated effluent provided to the farmers is a great help to them as it is available on weekly rotation schedule of the farmers. According to the weather condition of area, the farmers provide irrigation to cane field at 15 days intervals.

Agreement with farmers: The details are attached as **Annexure-VII**.

D. **Demonstration farm and trials:** The Cane department of the factory undertakes demonstration of Farm trials at farmers' field monthly basis to motivate the farmers of the area (Photo Attached). In each of the demonstration, large no. of the farmers of the command area participates who are imparted the knowledge about such techniques by the staff of the factory.

E. Kishan Gosthi: Gosthis are regularly organized on cane production by Factory's cane department. Frequency of such Gosthis was reported as follows:

S. No.	Activity	Schedule
1	Kisan Gosthis	Quarterly
2	Field trials	Monthly



Basic requirement and monitoring schedule: M/s Balrampr Chini Mills Ltd.Sugar Unit Mankapur has deputed team of five Cane staff persons under the supervision of Shri R.K. Taya G.M. (Cane) for regularly visits at farmer's field. Team members maintain the irrigation plan and schedule by proper monitoring round the clock during crushing season. Layout plan of the **M/s Balrampur Chini Mills Ltd. Sugar Unit Mankapur** is as **Annexure VIII.** Members of team regularly visits at farmer's field and solve the irrigation related the problems of cane farmers.

13. **Technical backup and man power deployed: M/s Balrampur Chini Mills Ltd. Sugar Unit Mankapur** has a backup of technical team with an Environment Manager in general shift along with one ETP Chemist, one ETP supervisor and one helper per shift for round the clock for proper ETP operations. One fitter and one electrician take care of ETP maintenance round the clock. ETP chemist has done training for ETP opration and maintenance conducted by NSI Kanpur.
14. **Physico-chemical properties of soil: M/s Balrampur Chini Mills Ltd. Sugar Unit Mankapur** reported following details with respect to analysis of the soil of the envisaged area where treated effluent is proposed to be used for irrigation purposes. Analysis report of soil is attached as **Annexure-IX**. The analytical details are as given below:

S. No.	Particular	Average
1	pH	7.4
2	Bulk density (gm/Cc)	1.38
3	Particle density (gm/Cc)	2.74
4	Electrical Conductivity (mS/cm)	0.294
5	Porosity %	49.64
6	Soil Texture	Sandy loam
7	Sand %	73.10
8	Clay %	15.25
9	Silt %	8.65
10	Sodium (mg/kg)	32.0
11	Potassium (mg/kg)	26.00
12	Calcium (mg/kg)	312.0
13	P_2O_5 (mg/kg)	3.8
14	Chloride as Cl (mg/kg)	34.0
15	$CaCO_3$ (mg/kg)	19.0
16	Magnesium as Mg (mg/kg)	36.0
17	Sulfate as SO_4 (mg/kg)	30.0

CONCLUSION:

1. Data submitted & the irrigation management plan proposed by M/s Balrampur Chini Mills Ltd. Sugar Unit Mankapur is considered to be in order to use treated effluent for irrigation purpose for the plant, ratoon sugarcane and wheat besides it is to be utilized for Factory farm lawn and green belt area of the factory. The reported available land area shall be adequate to cope up with the generated treated effluent even after considering operation of the sugar plant at average capacity with effluent generation @ 169.76 liters/ton of cane crushed.

2. Reports regarding compliance of effluent quality standards and status of soil and ground water quality shall have to be submitted to CPCB/UPPCB twice in a year, in first week of January and July as per CPCB guidelines dated 04. 10. 2021 for utilization of treated effluent in irrigation purpose.

3. The factory shall ensure to meet the norms prescribed for irrigation under Environment (Protection) Rules, 1986/Consent. The effluent shall also confirm to Total Dissolved Solid (TDS)-

2100 mg/l and Sodium Adsorption Ratio (SAR)- preferably less than 18 but not more than 26, depending on soil/crop type.

4. Meeting the prescribed norms shall not be the only criteria for use of treated waste water in irrigation, the requirement of water for irrigation will also be a limiting condition and this depends upon various factors like Climate, Irrigation type, Soil Condition and total salt concentration etc.

5. The physico-chemical characteristics of the soil under irrigation with treated effluent, should be monitored twice in a year to assess conditions in summer and post monsoon seasons, in order to determine the deterioration of soil quality.

6. The groundwater quality should also be monitored twice in a year. Samples should be collected from the first water bearing strata from existing hand pumps or by installing the same for sampling purpose only. The sampling points should be uniformly spread in the command area and near effluent storage area.

7. The factory should carry out the analysis of various prescribed effluent/soil/ground water quality parameters from the NABL/EPA/CPCB/UPPCB recognized/accredited laboratories.

8. The factory may strengthen the monitoring irrigation pipeline facility to control leakage or mixing of undesirable materials (due to breakage of pipeline or other reasons) in treated effluent which may lead to undesirable colour development in treated effluent at different discharge points at farmers' field. The factory may extend the irrigation facilities further by providing pipes/channels for effective and extensive use of treated effluent.

9. Since the factory visit was undertaken during the period of non-operation when treated effluent was not available, as such, the actual assessment shall be possible during crushing only when the sugar plant is in operation.

10. Factory has a lagoon capacity 18000 $M^{3.}$ The capacity of lagoon is adequate at actual average crush rate and effluent generation.

(Dr. Ashok Kumar)
Assistant Professor (Agril. Chemistry)

22/04/24

NATIONAL SUGAR INSTITUTE
Government of India
Ministry of Consumer Affairs, Food & Public Distribution
Department of Food & Public Distribution

Annexure - I

Mankapur Chini Mills						
OCEMS Average Report						
Month	ETP_1_Outlet-BOD(mg/l)	ETP_1_Outlet-COD(mg/l)	ETP_1_Outlet-Flow(m3/hr)	ETP_1_Outlet-TSS(mg/l)	ETP_1_Outlet-Totalizer Flow(m3/Day)	ETP_1_Outlet-pH(pH)
Nov-23	12.47	124.7	44.73	0.86	495.09	7.35
Dec-23	9.57	95.75	51.36	13.57	576.7	7.44
Jan-24	8.48	84.8	53.73	4.37	650.28	7.62
Feb-24	8.43	85.32	41.19	6.68	498.63	7.55
Mar-24	6.67	66.65	49.97	7.4	594.39	7.46
Apr-24	9	93.64	30.95	9.45	402.16	7.63
	9.10	91.81		7.05		7.50

M/S BALRAMPUR CHINI MILLS LTD. AUTHORISED SIGNATORY UNIT-MANKAPUR

ENVIRONMENTAL AND TECHNICAL RESEARCH CENTRE
Office & Laboratory : 2/261, Vishwas Khand, Gomti Nagar, Lucknow - 226 010 (U.P.)
Email : ETRCLTH@YAHOO.IN, Web.: www.etrcindia.com
(ISO 9001:2015, ISO 45001:2018 (OH&S) ISO 14001:2015)
An approved laboratory from Ministry of Environment, Forest and Climate change, Govt. of India under EPA 1986

ETRC/PM09/TEST-REP/FT/45

TEST REPORT
WATER & WASTE WATER ANALYSIS

Test Report Ref No. ETRC/1101/12830/2024	**Date of Report:** 11.01.2024
Name /Address/Type of Industry	**M/s Balrampur Chini Mills Limited** **Unit: Mankapur Sugar** **P.O.: Datauli, Tehsil: Mankapur** **District: Gonda (U.P.) - 271306**

SAMPLE DETAILS

1	Water/ Waste Water	Waste Water	5	Packing Condition	Sealed
2	Sample Description	**ETP Outlet**	6	Sample Collected By	Industry self
3	Sample received date	05.01.2024	7	Analysis Start Date	05.01.2024
4	Sample Quantity	2.0 liters	8	Analysis End Date	10.01.2024

TEST RESULT

Sr. No.	Test Parameter	Unit	Protocol/Test Method	Result	Range of testing /limit of detection
1	**pH**	-	APHA 24th Ed. 2023 - 4500H+	**7.4**	1 - 14
2	**Total Dissolved Solid (TDS)**	mg/l	IS: 3025 (Part-16): 2023	**1320.0**	10 - 40000
3	**Total Suspended Solid (TSS)**	mg/l	APHA 24th Ed. 2023 - 2540 D	**12.6**	5.0 - 20000
4	**Bio-chemical Oxygen Demand (BOD)**	mg/l	IS: 3025 (Part-44): 1993 Reaffirmed: 2019	**14.0**	1.0 - 150000
5	**Chemical Oxygen Demand (COD)**	mg/l	IS: 3025 (Part-58): 2006 Reaffirmed: 2022	**44.0**	2.0 - 600000
6	**Oil & Grease**	mg/l	APHA 24th Ed. 2023-5520 A+D	**BDL**	5.0 - 200

BDL = Below Detection Limit

..... END OF REPORT.....

- ETRC warrants that all analytical work is conducted professionally in accordance with all applicable standard laboratory practices and that this data reflects our best attempt to generate accurate results for the sample, mentioned in the report as above.
- The result relate only to the items tested.
- ETRC does not assume any liability for any claims or damages related to the quality of parameter analyzed in the results and/or the performance of the equipment constituting to the results.
- All disputes subject to Lucknow jurisdiction.
- This report is not to be reproduced wholly or in part and cannot be used as evidence in the court of law and should not be used in any advertising media without our special permission in writing.
- Complain register is available in our laboratory.

Authorized Signatory
(Sandeep Kr Verma)
Lab-Incharge

Environmental And Technical Research Centre CHECKED

Authorized Signatory
(Ritu Garg)
QM

M/S BALRAMPUR CHINI MILLS LTD. AUTHORISED SIGNATORY UNIT-MANKAPUR

ENVIRONMENTAL AND TECHNICAL RESEARCH CENTRE
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TC-5469

ETRC/PM09/TEST-REP/FT/45

TEST REPORT
WATER & WASTE WATER ANALYSIS

Test Report Ref No. ETRC/WW/5235/2024	**Date of Report:** 11.03.2024
Name /Address/Type of Industry	**M/s Balrampur Chini Mills Limited** **Unit: Mankapur Sugar** **P.O.: Datauli, Tehsil: Mankapur** **District: Gonda (U.P.) - 271306**

SAMPLE DETAILS

1	Water/ Waste Water	Waste Water	5	Packing Condition	Sealed
2	Sample Description	ETP Final	6	Sample Collected By	Industry self
3	Sample received date	06.03.2024	7	Analysis Start Date	06.03.2024
4	Sample Quantity	2.0 liters	8	Analysis End Date	11.03.2024

TEST RESULT

Sr. No.	Test Parameter	Unit	Protocol/Test Method	Result	Range of testing /limit of detection
1	pH	-	APHA 24th Ed. 2023 - 4500H+	7.7	1 - 14
2	Total Dissolved Solid (TDS)	mg/l	IS: 3025 (Part-16): 2023	1478.0	10 - 40000
3	Total Suspended Solid (TSS)	mg/l	APHA 24th Ed. 2023 - 2540 D	9.7	5.0 - 20000
4	Bio-chemical Oxygen Demand (BOD)	mg/l	IS: 3025 (Part-44): 1993 Reaffirmed: 2019	11.6	1.0 - 150000
5	Chemical Oxygen Demand (COD)	mg/l	IS: 3025 (Part-58): 2006 Reaffirmed: 2022	21.2	2.0 - 600000
6	Oil & Grease	mg/l	APHA 24th Ed. 2023-5520 A+D	BDL	5.0 - 200

BDL = Below Detection Limit

..... END OF REPORT.....

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- Complain register is available in our laboratory.

Authorized Signatory
(Sandeep Kr Verma)
Lab-Incharge

Environmental And Technical Research Centre ★ CHECKED

Authorized Signatory
(Ritu Garg)
QM

M/S BALRAMPUR CHINI MILLS LTD. AUTHORISED SIGNATORY UNIT-MANKAPUR

ENVIRONMENTAL AND TECHNICAL RESEARCH CENTRE
Office & Laboratory : 2/261, Vishwas Khand, Gomti Nagar, Lucknow - 226 010 (U.P.)
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An approved laboratory from Ministry of Environment, Forest and Climate change, Govt. of India under EPA 1986

ETRC/PM09/TEST-REP/FT/45

TEST REPORT
WATER & WASTE WATER ANALYSIS

Test Report Ref No. ETRC/0904/12844/2024	**Date of Report:** 09.04.2024
Name /Address/Type of Industry	**M/s Balrampur Chini Mills Limited** **Unit: Mankapur Sugar** **P.O.: Datauli, Tehsil: Mankapur** **District: Gonda (U.P.) - 271306**

SAMPLE DETAILS

1	Water/ Waste Water	Waste Water	5	Packing Condition	Sealed
2	Sample Description	**ETP Outlet**	6	Sample Collected By	Industry self
3	Sample received date	03.04.2024	7	Analysis Start Date	03.04.2024
4	Sample Quantity	2.0 liters	8	Analysis End Date	08.04.2024

TEST RESULT

Sr. No.	Test Parameter	Unit	Protocol/Test Method	Result	Range of testing /limit of detection
1	pH	-	APHA 24th Ed. 2023 - 4500H+	7.3	1 - 14
2	Total Dissolved Solid (TDS)	mg/l	IS: 3025 (Part-16): 2023	1428.0	10 - 40000
3	Total Suspended Solid (TSS)	mg/l	APHA 24th Ed. 2023 - 2540 D	13.8	5.0 - 20000
4	Bio-chemical Oxygen Demand (BOD)	mg/l	IS: 3025 (Part-44): 1993 Reaffirmed: 2019	16.0	1.0 - 150000
5	Chemical Oxygen Demand (COD)	mg/l	IS: 3025 (Part-58): 2006 Reaffirmed: 2022	44.0	2.0 - 600000
6	Oil & Grease	mg/l	APHA 24th Ed. 2023-5520 A+D	BDL	5.0 - 200

BDL = Below Detection Limit

..... END OF REPORT.....

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Authorized Signatory
(Sandeep Kr Verma)
Lab-Incharge

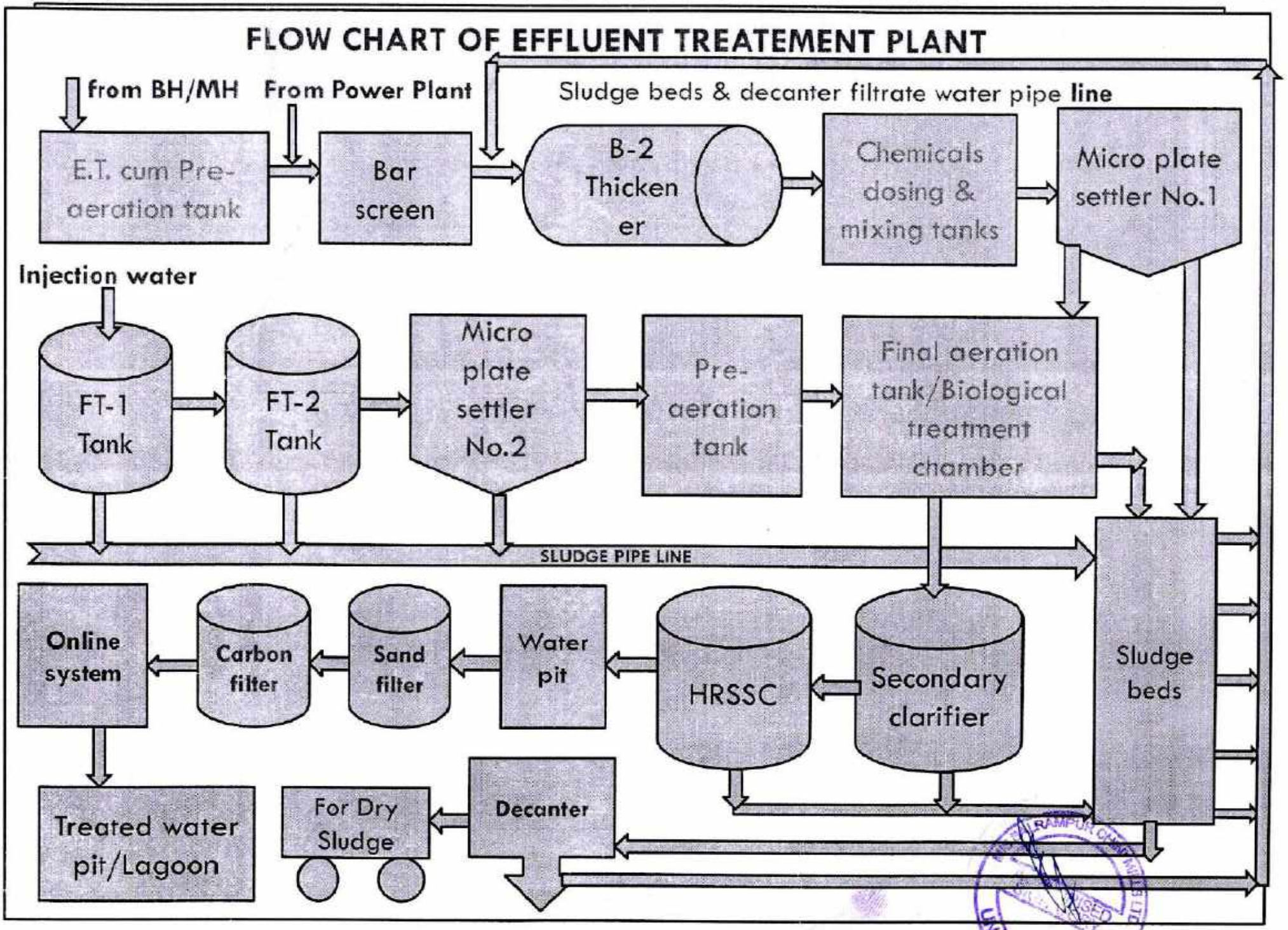
Environmental And Technical Research Centre ★ CHECKED

Authorized Signatory
(Ritu Garg)
QM

M/S BALRAMPUR CHINI MILLS LTD. AUTHORISED SIGNATORY UNIT-MANKAPUR

Annexure - II

FLOW CHART OF EFFLUENT TREATEMENT PLANT



M/s-MANKAPUR CHINI MILLS (Sugar Division)

A unit of BALRAMPUR CHINI MILLS LTD.

The effluent treatment plant dimensions and volume of equipment's: -

1) Bar screen, (4.0 Mtrs x 4.0 Mtrs. X 2.8 Mtr.), Volume :44 M^3
2) Oil and grease trap (3.30Mtrs x 4.0Mtrs x 2.92Mtr) , Volume : 38 M^3
3) Equalization tank No.1 (12.50 x 8.00 x 3.00 Mtrs) , Volume : 300 M^3
4) Equalization tank No.2 (13.70 x 7.90 x 3.00 Mtrs) , Volume : 325 M^3
5) Air blower, capacity – 350 M^3/hr, Pressure 0.50 Kg/cm^2 for equalization tank No-2
6) Primary clarifier (Dia-12.00 Mtrs. Height 3.12 Mtrs) , Volume : 350 M^3
7) Aeration tank (28 Mtrs x 18 Mtrs x 4.12 Mtrs) , Volume : 2076 M^3
8) Air compressors -03 Nos , capacity -1500 M^3/hr , pressure -0.50 kg/cm^2
9) Secondary Clarifier (dia 12 Mtrs, Height 3.12 Mtrs) , Volume : 350 M^3
10) Sludge Drying Bed 06 Nos (6.0 Mtrs x 4.0 Mtrs x 1.7 Mtrs x 6 Nos) , Volume: 245 M^3
11) Filter press system for sludge removal , Dia : 3.0 M , Height : 4.0 M
12) Multi grade sand filter and carbon filter., Dia : 3.0 M , Height : 4.0 M

Naveen Kumar Sharma

Chief Manager (Q.C.)

M/S BALRAMPUR CHINI MILLS LTD. AUTHORISED SIGNATORY UNIT-MANKAPUR

Annexure. 72

Balrampur Chini Mills Ltd, Unit- Mankapur

(Sugar Division)

LAGOON-ETP treated water

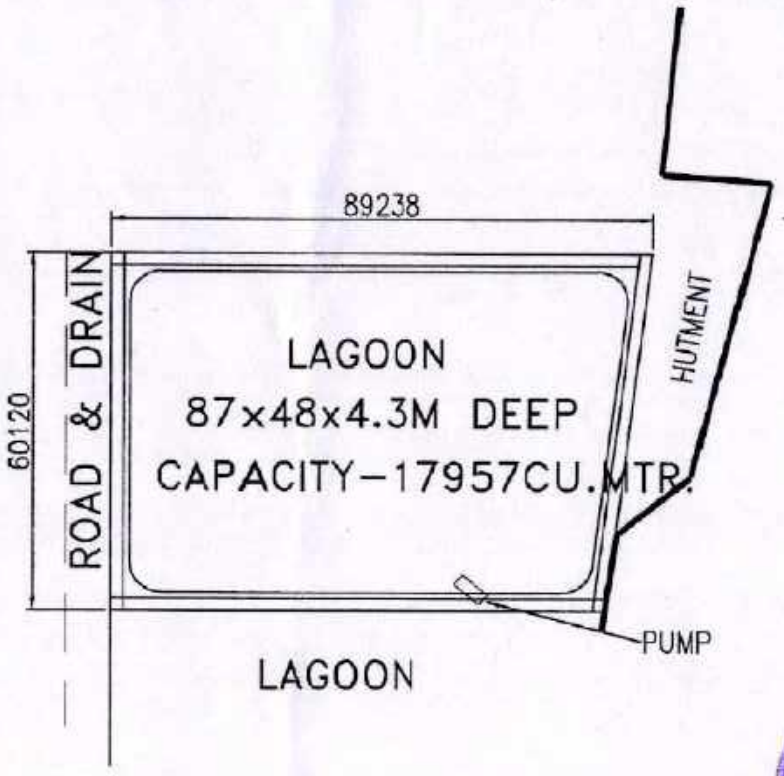
Size	:	77.7 m × 57.6 m × 4.02 m
Effective Volume	:	18000 m^3

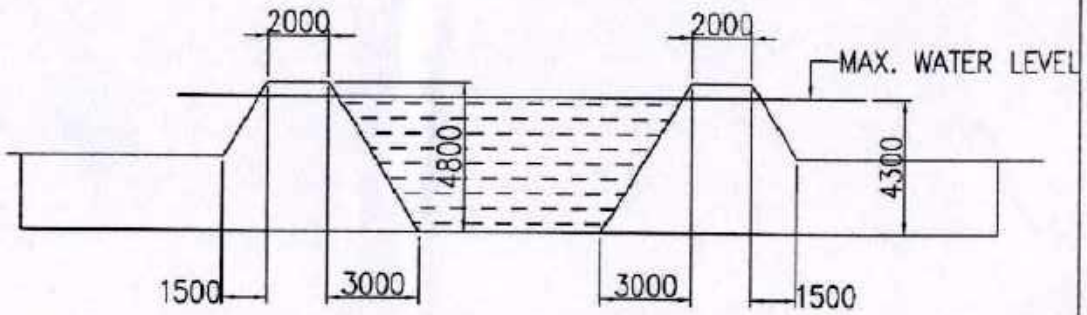
Annexure-A

BALRAMPUR CHINI MILLS LTD.,UNIT-MANKAPUR

ETP TREATED WATER DATA LAST 4 YEARS

Season	Cane Crushed in (Ton)	ETP Total treated water in (KL)	Ltr/Ton of cane	Crop day	Average Cane Crushed in (Ton)
2023-24	1044793.65	176163	168.61	150	6965.29
2022-23	1132514.88	190312	168.04	158	7167.82
2021-22	986492.40	171448	173.80	140	7046.37
2020-21	984278.27	165944	168.59	142	6931.54
	Average	**175966.75**	**169.76**	**147.5**	**7027.75**

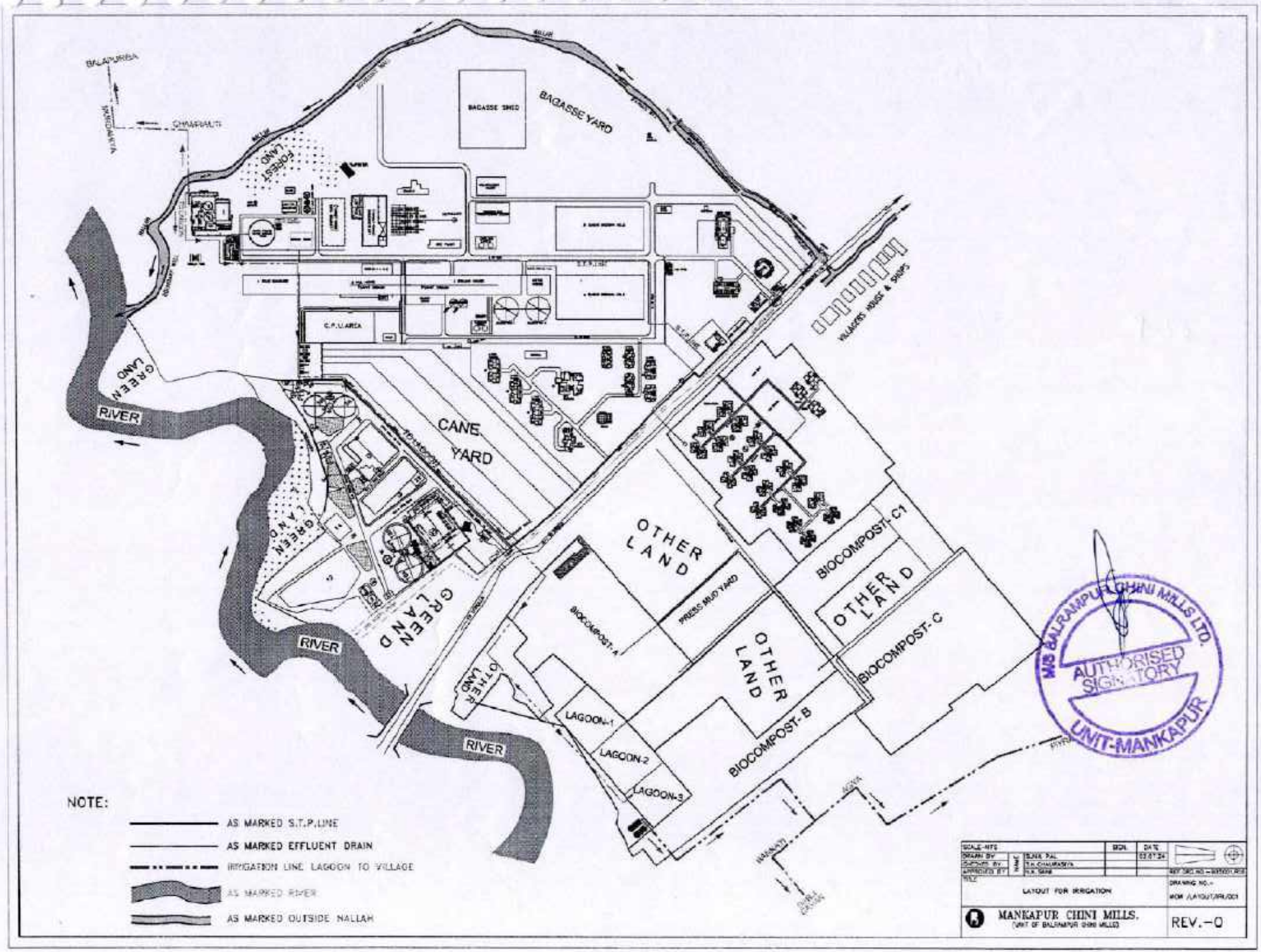




SECTION OF EMBANKMENT

M/S BALRAMPUR CHINI MILLS LTD. AUTHORISED SIGNATORY UNIT-MANKAPUR

SCALE–			SIGN.	DATE
DRAWN BY	NAME	U.SMALL		25.08.17
CHECKED BY		S.K.CHAURASIA		
APPROVED BY		TRIVENDRA KUMAR		
TITLE: TREATED WATER STORAGE LAGOON (SUGAR DIVISION)				REF.DRG.NO.– DRAWING NO.– MCM /GEN/003
MANKAPUR CHINI MILLS. (UNIT OF BALRAMPUR CHINI MILLS)				REV.–


BALAPURWA
CHHAPRAUTI
BAGASSE SHED
BAGASSE YARD
FOREST LAND
C.P.U.AREA
VILLAGERS HOUSE & SHOPS
GREEN LAND
RIVER
CANE YARD
OTHER LAND
PRESS MUD YARD
BIOCOMPOST-A
BIOCOMPOST-B
BIOCOMPOST-C
BIOCOMPOST-C1
LAGOON-1
LAGOON-2
LAGOON-3
NOTE:
AS MARKED S.T.P.LINE
AS MARKED EFFLUENT DRAIN
IRRIGATION LINE LAGOON TO VILLAGE
AS MARKED RIVER
AS MARKED OUTSIDE NALLAH
M/S BALRAMPUR CHINI MILLS LTD.
AUTHORISED SIGNATORY
UNIT-MANKAPUR
LAYOUT FOR IRRIGATION
MANKAPUR CHINI MILLS.
REV.-0

Annexure-VI

Name: Balrampur Chini Mills Ltd. Sugar Unit Mankapur.

Irrigation Plan and Schedule

S. No.	Date of irrigation	Crop		
		Plant Cane	Ratoon cane	Wheat
1	15th November	✓	-	✓
2	30th December	✓	-	-
3	15th December	✓	-	✓
4	30th December	✓	✓	
5	1thJanuary	✓	✓	-
6	30thJanuary	✓	✓	✓
7	15thFebruary	✓	✓	-
8	30thFebruary	✓	✓	✓
9	15thMarch	✓	✓	-
10	30thMarch	✓	✓	-
11	15thApril	✓	✓	-
12	30th April	✓	✓	-
13	15thMay	✓	✓	-
14	30thMay	✓	✓	-
	Total			

Annexure-VIII

अनुमति/सहमति पत्र

मैं, जगदीश प्रसाद पाठक पुत्र श्री भागीरथ पाठक ग्राम–दतौली, तहसील–मनकापुर, जिला–गोण्डा के खेतों की सिचाई हेतु मेसर्स बलरामपुर चीनी मिलस लि० की मनकापुर यूनिट के द्वारा मिल से खेतों तक पाइप लाइन डालने के प्रस्ताव को सहर्ष स्वीकार करता हूँ । निश्चय ही क्षेत्र के कृषकों के लिये चीनी मिल के द्वारा किया गया यह एक अच्छा प्रयास है। मैं अपने खेत में जहाँ से आवश्यकता हो पाइप लाइन डालने हेतु अपनी अनुमति/सहमति प्रदान करता हूँ । निश्चय ही इस योजना से क्षेत्र के हम कृषकों को अत्यन्त लाभ होगा ।

हस्ताक्षर

जगदीश प्रसाद पाठक

M/S BALRAMPUR CHINI MILLS LTD. AUTHORISED SIGNATORY UNIT-MANKAPUR

अनुमति / सहमति पत्र

मैं, जगदीश प्रसाद पाठक पुत्र श्री भगीरथ पाठक ग्राम बतौली, तहसील–मनकापुर, जिला–गोण्डा के खेतों की सिचाई हेतु मेसर्स बलरामपुर चीनी मिलस लि० की मनकापुर यूनिट के द्वारा मिल से खेतों तक पाइप लाइन डालने के प्रस्ताव को सहर्ष स्वीकार करता हूँ । निश्चय ही क्षेत्र के कृषकों के लिये चीनी मिल के द्वारा किया गया यह एक अच्छा प्रयास है। मैं अपने खेत में जहाँ से आवश्यकता हो पाइप लाइन डालने हेतु अपनी अनुमति / सहमति प्रदान करता हूँ । निश्चय ही इस योजना से क्षेत्र के हम कृषकों को अत्यन्त लाभ होगा ।

हस्ताक्षर

(जगदीश प्रसाद पाठक)

M/S BALRAMPUR CHINI MILLS LTD. AUTHORISED SIGNATORY UNIT-MANKAPUR

अनुमति/सहमति पत्र

मैं, रघुराज यादव पुत्र श्री रामदेव यादव
ग्राम–उपाध्यायपुर ग्रन्ट, तहसील–मनकापुर, जिला–गोण्डा के खेतों की सिचाई हेतु मेसर्स बलरामपुर
ीनी मिलस लि0 की मनकापुर यूनिट के द्वारा मिल से खेतों तक पाइप लाइन डालने के प्रस्ताव को
सहर्ष स्वीकार करता हूँ । निश्चय ही क्षेत्र के कृषकों के लिये चीनी मिल के द्वारा किया गया यह
एक अच्छा प्रयास है। मैं अपने खेत में जहाँ से आवश्यकता हो पाइप लाइन डालने हेतु अपनी
अनुमति/सहमति प्रदान करता हूँ । निश्चय ही इस योजना से क्षेत्र के हम कृषकों को अत्यन्त लाभ
होगा ।

हस्ताक्षर

(Raghuraj Yadav)

M/S BALRAMPUR CHINI MILLS LTD.
AUTHORISED SIGNATORY
UNIT-MANKAPUR

अनुमति / सहमति पत्र

मै. अर्जुन कुमार पाठक पुत्र श्री दिनेश चन्द पाठक ग्राम दतौली, तहसील–मनकापुर, जिला–गोण्डा के खेतों की सिचांई हेतु मेसर्स बलरामपुर चीनी मिलस लि० की मनकापुर यूनिट के द्वारा मिल से खेतों तक पाइप लाइन डालने के प्रस्ताव को सहर्ष स्वीकार करता हूँ । निश्चय ही क्षेत्र के कृषकों के लिये चीनी मिल के द्वारा किया गया यह एक अच्छा प्रयास है। मैं अपने खेत में जहाँ से आवश्यकता हो पाइप लाइन डालने हेतु अपनी अनुमति / सहमति प्रदान करता हूँ । निश्चय ही इस योजना से क्षेत्र के हम कृषकों को अत्यन्त लाभ होगा ।

M/S BALRAMPUR CHINI MILLS LTD. AUTHORISED SIGNATORY UNIT: MANKAPUR

हस्ताक्षर

(अर्जुन कुमार पाठक)

Dastauli

अनुमति/सहमति पत्र

मैं, श्याम नारायन पाठक पुत्र श्री भागीरथ पाठक
ग्राम-उपाध्यायपुर ग्रन्ट, तहसील-मनकापुर, जिला-गोण्डा के खेतों की सिचाई हेतु मेसर्स बलरामपुर
नी मिलस लि० की मनकापुर यूनिट के द्वारा मिल से खेतों तक पाइप लाइन डालने के प्रस्ताव को
सहर्ष स्वीकार करता हूँ । निश्चय ही क्षेत्र के कृषकों के लिये चीनी मिल के द्वारा किया गया यह
एक अच्छा प्रयास है। मैं अपने खेत में जहाँ से आवश्यकता हो पाइप लाइन डालने हेतु अपनी
अनुमति/सहमति प्रदान करता हूँ । निश्चय ही इस योजना से क्षेत्र के हम कृषकों को अत्यन्त लाभ
होगा ।

M/S BALRAMPUR CHINI MILLS LTD. AUTHORISED SIGNATORY UNIT-MANKAPUR

हस्ताक्षर

S Pathak

( )

Datauli

अनुमति / सहमति पत्र

मै. रा0 नुहर्ना प्रसाद पाण्डेय पुत्र श्री स्व0 विन्ध्येश्वरी

ग्राम-उपाध्यायपुर ग्रन्ट, तहसील-मनकापुर, जिला-गोण्डा के खेतों की सिंचाई हेतु मेसर्स बलरामपुर चीनी मिलस लि0 की मनकापुर यूनिट के द्वारा मिल से खेतों तक पाइप लाइन डालने के प्रस्ताव को सहर्ष स्वीकार करता हूँ । निश्चय ही क्षेत्र के कृषकों के लिये चीनी मिल के द्वारा किया गया यह एक अच्छा प्रयास है। मैं अपने खेत में जहाँ से आवश्यकता हो पाइप लाइन डालने हेतु अपनी अनुमति / सहमति प्रदान करता हूँ । निश्चय ही इस योजना से क्षेत्र के हम कृषकों को अत्यन्त लाभ होगा ।

M/S BALRAMPUR CHINI MILLS LTD. AUTHORISED SIGNATORY UNIT-MANKAPUR

हस्ताक्षर

(S P Pathak)

अनुमति / सहमति पत्र

मै. भोला पुत्र श्री स्व० राम सवेरे

ग्राम– बनकटी, दतौली तहसील–मनकापुर, जिला–गोण्डा के खेतों की सिचाई हेतु मेसर्स बलरामपुर चीनी मिलस लि0 की मनकापुर यूनिट के द्वारा मिल से खेतों तक पाइप लाइन डालने के प्रस्ताव को सहर्ष स्वीकार करता हूँ । निश्चय ही क्षेत्र के कृषकों के लिये चीनी मिल के द्वारा किया गया सह एक अच्छा प्रयास है। मैं अपने खेत में जहाँ से आवश्यकता हो पाइप लाइन डालने हेतु अपनी अनुमति / सहमति प्रदान करता हूँ । निश्चय ही इस योजना से क्षेत्र के हम कृषकों को अत्यन्त लाभ होगा ।

M/S BALRAMPUR CHINI MILLS LTD. UNIT-MANKAPUR AUTHORISED SIGNATORY

हस्ताक्षर

भोला

(————————————)

अनुमति / सहमति पत्र

मैं खुशी राम पुत्र श्री नन्हे कुन्नो

ग्राम–~~[illegible]~~ पेरा, दतौली, तहसील–मनकापुर, जिला–गोण्डा के खेतों की सिचाई हेतु मेसर्स बलरामपुर चीनी मिलस लि0 की मनकापुर यूनिट के द्वारा मिल से खेतों तक पाइप लाइन डालने के प्रस्ताव को सहर्ष स्वीकार करता हूँ । निश्चय ही क्षेत्र के कृषकों के लिये चीनी मिल के द्वारा किया गया यह एक अच्छा प्रयास है। मैं अपने खेत में जहाँ से आवश्यकता हो पाइप लाइन डालने हेतु अपनी अनुमति / सहमति प्रदान करता हूँ । निश्चय ही इस योजना से क्षेत्र के हम कृषकों को अत्यन्त लाभ होगा ।

M/S BALRAMPUR CHINI MILLS LTD. UNIT-MANKAPUR AUTHORISED SIGNATORY

हस्ताक्षर

खुशी राम यादव

( )

शुद्धीकृत चीनी मिल के उत्प्रवाहको खेत में डालने के लिये देने हेतु प्रार्थना–पत्र

श्रीमानजी
कारखाना प्रबन्धक
बलरामपुर चीनी मिल्स लिमिटेड
इकाई–दतौली

महोदय

निवेदन है कि प्रार्थी राम औतार पुत्र श्री श्याम बिहारी निवासी ग्राम– .... पो0 .... जिला गोण्डा ....का निवासी हूँ तथा आप की चीनी मिल का शुद्धीकृत उत्प्रवाह अपने खेत में डलवाना चाहता हूँ जिसका रकबा ....एकड़ है।उसके बाद मै अपने खेत में ....की फसल लूँगा।

अतः आप हमारे खेत में उचित मात्रा में एव उचित समय पर उपरोक्त उत्प्रवाह को डालने का कश्ट करें एवं हमें सही विधि से फसल तैयार करने को भी बतायें।

M/S BALRAMPUR CHINI MILLS LTD.
AUTHORISED SIGNATORY
UNIT-MANKAPUR

धंन्यवाद

नाम राम औतार

दिनांक 14.9.2017

हस्ताक्षर राम औतार

शुद्धीकृत चीनी मिल के उत्प्रवाहको खेत में डालने के लिये देने हेतु प्रार्थना–पत्र

श्रीमानजी
कारखाना प्रबन्धक
बलरामपुर चीनी मिल्स लिमिटेड
इकाई–दतौली

महोदय

निवेदन है कि प्रार्थी परशुराम......पुत्र श्री श्याम प्रसाद................................ निवासी ग्राम– ग्राम-इस्माइलपुर ग्रान्ट...... पो0......देवरिया..................जिला...गोण्डा ....का निवासी हूँ तथा आप की चीनी मिल का शुद्धीकृत उत्प्रवाह अपने खेत में डलवाना चाहता हूँ जिसका रकबा ...1.0............एकड़ है।उसके बाद मै अपने खेत में गेहूँ/गन्ना......की फसल लूँगा।

अतः आप हमारे खेत में उचित मात्रा में एव उचित समय पर उपरोक्त उत्प्रवाह को डालने का कश्ट करें एवं हमें सही विधि से फसल तैयार करने को भी बतायें।

धन्यवाद

M/S BALRAMPUR CHINI MILLS LTD. UNIT-MANKAPUR AUTHORISED SIGNATORY

नाम ...परशुराम..............................

दिनांक...13/09/2017

हस्ताक्षर.......परशुराम.......................

उत्तर प्रदेश UTTAR PRADESH 26 MAR 2019 67AD 823613

अनुमति / सहमति विषयक पत्र

ग्राम–उपाध्यायपुर ग्रन्ट, तहसील–मनकापुर, जिला–गोण्डा के कृषकों के खेतों की सिचाई हेतु मेसर्स बलरामपुर चीनी मिलस् लि०, यूनिट–मनकापुर के द्वारा मिल से खेतों तक पाइप लाइन डालने का प्रस्ताव है। यह इस क्षेत्र के कृषकों के लिये चीनी मिल के द्वारा लिया गया एक अच्छा कार्य है जिसकी ग्राम सभा प्रशंसा करती है । पाइप लाइन डालने के लिये जहाँ भी आवश्यकता हो मिल ग्राम सभा क्षेत्र की भूमि एवं चकरोड आदि में पाइप लाइन डालने हेतु अनुमति / सहमति प्रदान की जाती है। निश्चय ही इस योजना से क्षेत्र के कृषकों को अत्यन्त लाभ होगा ।

हस्ताक्षर एवं मोहर
ग्राम प्रधान
ग्राम प० उपाध्यायपुर ग्रन्ट
न्याय पं०-करोलमान
वि० ख०-मनकापुर(गोण्डा)
ग्राम प्रधान
ग्राम पंचायत–उपाध्यायपुर
ग्रन्ट तहसील–मनकापुर
जिला–गोण्डा(उ०प्र०)

शुद्धीकृत चीनी मिल के उत्प्रवाहको खेत में डालने के लिये देने हेतु प्रार्थना–पत्र

श्रीमानजी
कारखाना प्रबन्धक
बलरामपुर चीनी मिल्स लिमिटेड
इकाई–दतौली

महोदय

निवेदन है कि प्रार्थी सईदीन पुत्र श्री नगई
निवासी ग्राम– उमरपारा (आर) पो0 देवरिया जिला गोण्डा
.....................का निवासी हूँ तथा आप की चीनी मिल का शुद्धीकृत उत्प्रवाह अपने खेत में डलवाना चाहता हूँ जिसका रकबा 0.50 एकड़ है।उसके बाद मै अपने खेत में गन्ना / गेहूँ की फसल लूँगा।

अतः आप हमारे खेत में उचित मात्रा में एव उचित समय पर उपरोक्त उत्प्रवाह को डालने का कश्ट करें एवं हमें सही विधि से फसल तैयार करने को भी बतायें।

धन्यवाद

दिनांक 13/07/017

नाम सईदीन
हस्ताक्षर साईदीन

M/S BALRAMPUR CHINI MILLS LTD.
AUTHORISED SIGNATORY
UNIT-MANKAPUR

<u>शुद्धीकृत चीनी मिल के उत्प्रवाहको खेत में डालने के लिये देने हेतु प्रार्थना–पत्र</u>

श्रीमानजी
कारखाना प्रबन्धक
बलरामपुर चीनी मिल्स लिमिटेड
इकाई–दतौली

महोदय

निवेदन है कि प्रार्थी कन्हई पुत्र श्री राम समुझ निवासी ग्राम– उपाध्यायपुर ग्रान्ट पो० देवरिया जिला गोण्डा ....का निवासी हूँ तथा आप की चीनी मिल का शुद्धीकृत उत्प्रवाह अपने खेत में डलवाना चाहता हूँ जिसका रकबा 3.0 एकड़ है।उसके बाद मै अपने खेत में धान/गेहूँ की फसल लूँगा।

अतः आप हमारे खेत में उचित मात्रा में एव उचित समय पर उपरोक्त उत्प्रवाह को डालने का कश्ट करें एवं हमें सही विधि से फसल तैयार करने को भी बतायें।

धन्यवाद

नाम कन्हई

दिनांक 14/09/2017 हस्ताक्षर

M/S BALRAMPUR CHINI MILLS LTD.
AUTHORISED SIGNATORY
UNIT-MANKAPUR

शुद्धीकृत चीनी मिल के उत्प्रवाहको खेत में डालने के लिये देने हेतु प्रार्थना–पत्र

श्रीमानजी
कारखाना प्रबन्धक
बलरामपुर चीनी मिल्स लिमिटेड
इकाई–दतौली

महोदय

निवेदन है कि प्रार्थी बालकराम पुत्र श्री [illegible]
निवासी ग्राम– आदमपुरवा-2 पो0 देवरिया जिला [illegible]
.....का निवासी हूँ तथा आप की चीनी मिल का शुद्धीकृत उत्प्रवाह अपने खेत में डलवाना चाहता हूँ जिसका रकबा 0.25 एकड़ है।उसके बाद मै अपने खेत में गेहूँ/धान की फसल लूँगा।

अतः आप हमारे खेत में उचित मात्रा में एव उचित समय पर उपरोक्त उत्प्रवाह को डालने का कश्ट करें एवं हमें सही विधि से फसल तैयार करने को भी बतायें।

धन्यवाद

दिनांक 13/01/17

नाम बालकराम
हस्ताक्षर बालकराम

M/S BALRAMPUR CHINI MILLS LTD.
AUTHORISED SIGNATORY
UNIT-MANKAPUR

उत्तर प्रदेश UTTAR PRADESH

26 MAR 2019

67AD 823612

अनुमति/सहमति विषयक पत्र

ग्राम–दतौली, तहसील–मनकापुर, जिला–गोण्डा के कृषकों के खेतों की सिंचाई हेतु मेसर्स बलरामपुर चीनी मिल्स लि0, यूनिट–मनकापुर के द्वारा मिल से खेतों तक पाइप लाइन डालने का प्रस्ताव है। यह इस क्षेत्र के कृषकों के लिये चीनी मिल के द्वारा लिया गया एक अच्छा कार्य है जिसकी ग्राम सभा प्रशंसा करती है । पाइप लाइन डालने के लिये जहाँ भी आवश्यकता हो मिल ग्राम सभा क्षेत्र की भूमि एवं चकरोड आदि में पाइप लाइन डालने हेतु अनुमति/सहमति प्रदान की जाती है। निश्चय ही इस योजना से क्षेत्र के कृषकों को अत्यन्त लाभ होगा ।

हस्ताक्षर एवं मोहर

ग्राम प्रधान
ग्राम पंचायत–दतौली
तहसील–मनकापुर
जिला–गोण्डा(उ0प्र0)

उत्तर प्रदेश UTTAR PRADESH

87AD 128570

अनुमति / सहमति पत्र

मैं रघुराज यादव पुत्र श्री राम देव यादव ग्राम–उपाध्यायपुर ग्रन्ट, तहसील–मनकापुर, ज़िला–गोण्डा के खेतों की सिचाई हेतु मेसर्स बलरामपुर चीनी मिल्स लि0 की मनकापुर यूनिट के द्वारा मिल से खेतों तक पाइप लाइन डालने के प्रस्ताव को सहर्ष स्वीकार करता हूँ। निश्चित ही क्षेत्र के कृषकों के लिये चीनी मिल के द्वारा किया गया यह एक अच्छा प्रयास है। मैं अपने खेत में जहाँ से आवश्यकता हो पाइप लाइन डालने हेतु अपनी अनुमति / सहमति प्रदान करता हूँ। निश्चित ही इस योजना से क्षेत्र के हम कृषकों को अत्यन्त लाभ होगा।

हस्ताक्षर

Raghuraj yadav

(रघुराज यादव)

उत्तर प्रदेश UTTAR PRADESH

87AD 128567

अनुमति / सहमति पत्र

मैं हनुमान मौर्या पुत्र श्री मंगरे, अगया, ग्राम–दतौली, तहसील–मनकापुर, जिला–गोण्डा के खेतों की सिचाई हेतु मेसर्स बलरामपुर चीनी मिल्स लि० की मनकापुर यूनिट के द्वारा मिल से खेतों तक पाइप लाइन डालने के प्रस्ताव को सहर्ष स्वीकार करता हूँ। निश्चित ही क्षेत्र के कृषकों के लिये चीनी मिल के द्वारा किया गया यह एक अच्छा प्रयास है। मैं अपने खेत में जहाँ से आवश्यकता हो पाइप लाइन डालने हेतु अपनी अनुमति / सहमति प्रदान करता हूँ। निश्चित ही इस योजना से क्षेत्र के हम कृषकों को अत्यन्त लाभ होगा।

हस्ताक्षर

हनुमान मौर्य

(हनुमान मौया)

M/S BALRAMPUR CHINI MILLS LTD. AUTHORISED SIGNATORY UNIT-MANKAPUR

उत्तर प्रदेश UTTAR PRADESH 87AD 128568

अनुमति / सहमति पत्र

मैं जवाहर लाल मिश्रा पुत्र श्री बाल मुकुन्द मिश्रा, ग्राम–दतौली, तहसील–मनकापुर, जिला–गोण्डा के खेतों की सिचाई हेतु मेसर्स बलरामपुर चीनी मिल्स लि0 की मनकापुर यूनिट के द्वारा मिल से खेतों तक पाइप लाइन डालने के प्रस्ताव को सहर्ष स्वीकार करता हूँ। निश्चित ही क्षेत्र के कृषकों के लिये चीनी मिल के द्वारा किया गया यह एक अच्छा प्रयास है। मैं अपने खेत में जहाँ से आवश्यकता हो पाइप लाइन डालने हेतु अपनी अनुमति / सहमति प्रदान करता हूँ। निश्चित ही इस योजना से क्षेत्र के हम कृषकों को अत्यन्त लाभ होगा।

हस्ताक्षर

(जवाहर लाल मिश्रा)

उत्तर प्रदेश UTTAR PRADESH 87AD 128564

अनुमति/सहमति पत्र

मैं राजेन्द्र प्रसाद यादव पुत्र श्री रामफेर यादव, बनकटी, ग्राम–दतौली, तहसील–मनकापुर, जिला–गोण्डा के खेतों की सिचाई हेतु मेसर्स बलरामपुर चीनी मिल्स लि0 की मनकापुर यूनिट के द्वारा मिल से खेतों तक पाइप लाइन डालने के प्रस्ताव को सहर्ष स्वीकार करता हूँ। निश्चित ही क्षेत्र के कृषकों के लिये चीनी मिल के द्वारा किया गया यह एक अच्छा प्रयास है। मैं अपने खेत में जहाँ से आवश्यकता हो पाइप लाइन डालने हेतु अपनी अनुमति/सहमति प्रदान करता हूँ। निश्चित ही इस योजना से क्षेत्र के हम कृषकों को अत्यन्त लाभ होगा।

हस्ताक्षर

(राजेन्द्र प्रसाद यादव)

राजेन्द्र यादव

Name: Balrampur Chini Mills Ltd., Unit - Mankapur (Gonda)

List of farmers using treated effluent water

S.No.	Name of Farmers	Fathers Name	Village	CLA (Hect)	Distance from Factory	Crop Cultivated
1	GULABA	SUKHRAM	Upadhyaypur (WEST)	0.313	up to 1 KM	Wheat + Cane
2	BRIJ BILAS	RAM PRAGAT	Upadhyaypur (WEST)	0.259	up to 1 KM	Wheat + Cane
3	RAM SANJIWAN	HARI RAM	Upadhyaypur (WEST)	0.336	up to 1 KM	Wheat + Cane
4	GURU DEEP	ANGAD	Upadhyaypur (WEST)	0.497	up to 1 KM	Wheat + Cane
5	BHARATEY	SALTAN	Upadhyaypur (WEST)	0.216	up to 1 KM	Wheat + Cane
6	SHATROHAN	DADHIRAM	Upadhyaypur (WEST)	0.662	up to 1 KM	Wheat + Cane
7	SUKHPATA URF SUKHRAJI	TULA RAM	Upadhyaypur (WEST)	0.564	up to 1 KM	Wheat + Cane
8	KESHAV PD.URFBHUSAILI	GOVERDHAN	Upadhyaypur (WEST)	0.354	up to 1 KM	Wheat + Cane
9	BHAGAUTI PD.	RAM PRAGAT	Upadhyaypur (WEST)	0.292	up to 1 KM	Wheat + Cane
10	BABU RAM	RAKSHARAM	Upadhyaypur (WEST)	0.157	up to 1 KM	Wheat + Cane
11	MANGARE	SANT RAM	Upadhyaypur (WEST)	0.227	up to 1 KM	Wheat + Cane
12	TULSI RAM	AGYA RAM	Upadhyaypur (WEST)	0.211	up to 1 KM	Wheat + Cane
13	BITTAN DEVI	W/O GOLI	Upadhyaypur (WEST)	0.294	up to 1 KM	Wheat + Cane
14	PARAS NATH	NARVADEY	Upadhyaypur (WEST)	0.252	up to 1 KM	Wheat + Cane
15	SHRI RAM	HARIDWAR	Upadhyaypur (WEST)	0.315	up to 1 KM	Wheat + Cane
16	JOHARUN NISHA	ANGANU	Upadhyaypur (WEST)	0.119	up to 1 KM	Wheat + Cane
17	GHIRAU LAL	RAM KHELAWAN	Upadhyaypur (WEST)	0.393	up to 1 KM	Wheat + Cane
18	GHANSHYAM	MAHADEO	Upadhyaypur (WEST)	0.668	up to 1 KM	Wheat + Cane
19	RAMDEO	SUNDER	Upadhyaypur (WEST)	0.523	up to 1 KM	Wheat + Cane
20	HRIDAI RAM	BRIJ LAL	Upadhyaypur (WEST)	0.298	up to 1 KM	Wheat + Cane
21	SAWARI DEVI	JAGDESH PRASAD	Upadhyaypur (WEST)	0.117	up to 1 KM	Wheat + Cane
22	RAJA RAM	PARASHU RAM	Upadhyaypur (WEST)	0.278	up to 1 KM	Wheat + Cane
23	GHANSHYAM	PRITHVI PAL	Upadhyaypur (WEST)	0.449	up to 1 KM	Wheat + Cane
24	PURAI	SAMPATI	Upadhyaypur (WEST)	0.393	up to 1 KM	Wheat + Cane
25	DHANI RAM	MUNNA	Upadhyaypur (WEST)	0.572	up to 1 KM	Wheat + Cane
26	MITHAI LAL	RAM SUMIRAN	Upadhyaypur (WEST)	0.67	up to 1 KM	Wheat + Cane
27	RAM SUNDAR	SHITAL	Upadhyaypur (WEST)	0.207	up to 1 KM	Wheat + Cane
28	RAM RAJ	PRASADEY	Upadhyaypur (WEST)	0.199	up to 1 KM	Wheat + Cane
29	RAM TEJ	PIYARE	Upadhyaypur (WEST)	0.52	up to 1 KM	Wheat + Cane
30	DEELIP KUMAR VERMA	MOLHU PRASAD VERMA	Upadhyaypur (WEST)	0.462	up to 1 KM	Wheat + Cane
31	NASEER AHMAD	GAREEB	Upadhyaypur (WEST)	0.471	up to 1 KM	Wheat + Cane
32	CHHOTEY LAL	HARI	Upadhyaypur (WEST)	0.55	up to 1 KM	Wheat + Cane
33	LALLAN PRASAD	PARMESWAR DEEN	Upadhyaypur (WEST)	0.43	up to 1 KM	Wheat + Cane
34	OM PRAKASH	RAM LAGAN VERMA	Upadhyaypur (WEST)	0.382	up to 1 KM	Wheat + Cane
35	GENA DEVI	DURGA	Upadhyaypur (WEST)	0.325	up to 1 KM	Wheat + Cane
36	RAM NATH	RAM JAS	Upadhyaypur (WEST)	0.739	up to 1 KM	Wheat + Cane
37	SHOBHA RAM	LALEY	Upadhyaypur (WEST)	0.693	up to 1 KM	Wheat + Cane

38	AGYA RAM	MUNNA LAL	Upadhyaypur (WEST)	0.581	up to 1 KM	Wheat + Cane
39	ASHARFI LAL	SHITLA	Upadhyaypur (WEST)	0.207	up to 1 KM	Wheat + Cane
40	MAN MOHAN	ALGAU	Upadhyaypur (WEST)	0.372	up to 1 KM	Wheat + Cane
41	FAUJDAR	JAGAN NATH	Upadhyaypur (WEST)	0.732	up to 1 KM	Wheat + Cane
42	SHYAM NARAIN	PRATHVI PAL	Upadhyaypur (WEST)	0.218	up to 1 KM	Wheat + Cane
43	PARSHU RAM	RAM SUNDER	Upadhyaypur (WEST)	0.523	up to 1 KM	Wheat + Cane
44	SATYA RAM	RAJA RAM	Upadhyaypur (WEST)	0.485	up to 1 KM	Wheat + Cane
45	RAM GOPAL	SADHU RAM	Upadhyaypur (WEST)	0.721	up to 1 KM	Wheat + Cane
46	BHAWANI PRASAD	MAHADEO	Upadhyaypur (WEST)	0.668	up to 1 KM	Wheat + Cane
47	HIRA LAL VERMA	CHHEDI	Upadhyaypur (WEST)	0.543	up to 1 KM	Wheat + Cane
48	JAGAN NATH	JAGDAMBA	Upadhyaypur (WEST)	0.265	up to 1 KM	Wheat + Cane
49	RAMAWATI	W/O NAGESAR	Upadhyaypur (WEST)	0.14	up to 1 KM	Wheat + Cane
50	SATYA NARAIN	GANGA RAM	Upadhyaypur (WEST)	0.554	up to 1 KM	Wheat + Cane
51	SANT RAM	RAM SUNDAR	Upadhyaypur (WEST)	0.523	up to 1 KM	Wheat + Cane
52	SHUBH KARAN	SUNDER	Upadhyaypur (WEST)	0.523	up to 1 KM	Wheat + Cane
53	SIYA RAM	RADHEY SHYAM	Upadhyaypur (WEST)	0.422	up to 1 KM	Wheat + Cane
54	RAM UGRAH	PADARATH	Upadhyaypur (WEST)	0.477	up to 1 KM	Wheat + Cane
55	RAM KISHUN	PITAMBAR	Upadhyaypur (WEST)	0.437	up to 1 KM	Wheat + Cane
56	RAM SHANKAR	DADHI RAM	Upadhyaypur (WEST)	0.676	up to 1 KM	Wheat + Cane
57	SHESH RAM	BRIJ VILAS	Upadhyaypur (WEST)	0.473	up to 1 KM	Wheat + Cane
58	MALTI DEVI	SHIV PRASAD	Upadhyaypur (WEST)	0.346	up to 1 KM	Wheat + Cane
59	RAM NARAIN	SADHU RAM	Upadhyaypur (WEST)	0.478	up to 1 KM	Wheat + Cane
60	JANAK RAM VERMA	RAM UJAGIR	Upadhyaypur (WEST)	0.198	up to 1 KM	Wheat + Cane
61	SHYAM BIHARI	DHANAIE	Upadhyaypur (WEST)	0.602	up to 1 KM	Wheat + Cane
62	RAM SAGAR	BARSATI	Upadhyaypur (WEST)	0.209	up to 1 KM	Wheat + Cane
63	GHIRAU LAL	RAM ANUJ	Upadhyaypur (WEST)	0.322	up to 1 KM	Wheat + Cane
64	UDAI RAJ	BARSATI	Upadhyaypur (WEST)	0.209	up to 1 KM	Wheat + Cane
65	SHANTI DEVI	RAM PRASAD VERMA	Upadhyaypur (WEST)	0.201	up to 1 KM	Wheat + Cane
66	CHIDDU VARMA	SAHEB	Upadhyaypur (WEST)	0.285	up to 1 KM	Wheat + Cane
67	SANT RAM	JAGAN NATH	Upadhyaypur (WEST)	0.486	up to 1 KM	Wheat + Cane
68	MUNNA LAL	SITA RAM	Upadhyaypur (WEST)	0.458	up to 1 KM	Wheat + Cane
69	SUKH RAM	PIYARE	Upadhyaypur (WEST)	0.119	up to 1 KM	Wheat + Cane
70	ASHARFI	SALTAN	Upadhyaypur (WEST)	0.284	up to 1 KM	Wheat + Cane
71	RAM DEV	SANT RAM	Upadhyaypur (WEST)	0.227	up to 1 KM	Wheat + Cane
72	KAMTA PRASAD	SANT RAM	Upadhyaypur (WEST)	0.238	up to 1 KM	Wheat + Cane
73	GANGA RAM	NANKAU	Upadhyaypur (WEST)	0.223	up to 1 KM	Wheat + Cane
74	BHIKHARI	BUDHAI YADAV	Upadhyaypur (WEST)	0.279	up to 1 KM	Wheat + Cane
75	RAM SAJAN	RAM PADARATH	Upadhyaypur (WEST)	0.106	up to 1 KM	Wheat + Cane
76	KALAWATI	VANSH RAJ	Upadhyaypur (WEST)	0.117	up to 1 KM	Wheat + Cane
77	NIZAM ALI	ABBAS ALI	Upadhyaypur (WEST)	0.6	up to 1 KM	Wheat + Cane
78	RAM DEV	DAYA RAM	Upadhyaypur (WEST)	0.409	up to 1 KM	Wheat + Cane
79	JITENDRA PRASAD	SRI.RAM PRAKASH VERMA	Upadhyaypur (WEST)	0.366	up to 1 KM	Wheat + Cane
80	SANT RAM	DWARIKA	Upadhyaypur (WEST)	0.315	up to 1 KM	Wheat + Cane

81	RAM TEJ	KARTA RAM	Upadhyaypur (WEST)	0.216	up to 1 KM	Wheat + Cane
82	RAJENDRA	BALESAR	Upadhyaypur (WEST)	0.28	up to 1 KM	Wheat + Cane
83	VINOD	JAGDAMBA	Upadhyaypur (WEST)	0.137	up to 1 KM	Wheat + Cane
84	RAJA RAM	MATHURA	Upadhyaypur (WEST)	0.551	up to 1 KM	Wheat + Cane
85	NANHEY	CHABBA	Upadhyaypur (WEST)	0.437	up to 1 KM	Wheat + Cane
86	RAM KEWAL	SHOBA RAM	Upadhyaypur (WEST)	0.494	up to 1 KM	Wheat + Cane
87	SUNIL KUMAR	RAM UJAGIR	Upadhyaypur (WEST)	0.459	up to 1 KM	Wheat + Cane
88	MANI RAM	JAI RAM	Upadhyaypur (WEST)	0.37	up to 1 KM	Wheat + Cane
89	JAGDAMBA PRASAD	SANGAM	Upadhyaypur (WEST)	0.274	up to 1 KM	Wheat + Cane
90	KHUSHI RAM	RAM AVADH	Upadhyaypur (WEST)	0.24	up to 1 KM	Wheat + Cane
91	GOKARAN	RAM BARAN	Upadhyaypur (WEST)	0.182	up to 1 KM	Wheat + Cane
92	DULARPATA DEVI	JAG PRASAD	Upadhyaypur (WEST)	0.51	up to 1 KM	Wheat + Cane
93	HAWALDAR	BRIJ LAL	Upadhyaypur (WEST)	0.672	up to 1 KM	Wheat + Cane
94	BASARAT	GARIB	Upadhyaypur (WEST)	0.27	up to 1 KM	Wheat + Cane
95	JHINKAN	SITA RAM	Upadhyaypur (WEST)	0.207	up to 1 KM	Wheat + Cane
96	SANT RAM	MALHOO	Upadhyaypur (WEST)	0.49	up to 1 KM	Wheat + Cane
97	RAM AOUDAN	RAM KIRAT	Upadhyaypur (WEST)	0.647	up to 1 KM	Wheat + Cane
98	JAGDAMBA	MEHI LAL	Upadhyaypur (WEST)	0.603	up to 1 KM	Wheat + Cane
99	JAG MOHAN	ALGOO	Upadhyaypur (WEST)	0.372	up to 1 KM	Wheat + Cane
100	BECHAN	RAM LAKHAN	Upadhyaypur (WEST)	0.23	up to 1 KM	Wheat + Cane
101	SHOBHA RAM	BARASATI	Upadhyaypur (WEST)	0.209	up to 1 KM	Wheat + Cane
102	WAZID ALI	ROZ ALI	Upadhyaypur (WEST)	0.205	up to 1 KM	Wheat + Cane
103	BARKATULLAH	MUMATAJ	Upadhyaypur (WEST)	0.532	up to 1 KM	Wheat + Cane
104	CHAND ALI	WAJID ALI	Upadhyaypur (WEST)	0.169	up to 1 KM	Wheat + Cane
105	RAM DEV	KIRAT	Upadhyaypur (WEST)	0.647	up to 1 KM	Wheat + Cane
106	HAJARI	RAM FER	Upadhyaypur (WEST)	0.419	up to 1 KM	Wheat + Cane
107	RAJA RAM	NAGEI	Upadhyaypur (WEST)	0.101	up to 1 KM	Wheat + Cane
108	SUNDER	NAGAEI	Upadhyaypur (WEST)	0.105	up to 1 KM	Wheat + Cane
109	RAM CHANDER	BACHCHU LAL	Upadhyaypur (WEST)	0.319	up to 1 KM	Wheat + Cane
110	GANGA RAM	BUDHAI	Upadhyaypur (WEST)	0.205	up to 1 KM	Wheat + Cane
111	SIPAHI LAL	BACHCHU LAL	Upadhyaypur (WEST)	0.402	up to 1 KM	Wheat + Cane
112	NANKA	RAM ANUJ	Upadhyaypur (WEST)	0.424	up to 1 KM	Wheat + Cane
113	VIJAY KUMAR	RAM CHANDAR	Upadhyaypur (WEST)	0.266	up to 1 KM	Wheat + Cane
114	KEWALA DEVI	W/O JAGDAMBIKA	Upadhyaypur (WEST)	0.74	up to 1 KM	Wheat + Cane
115	RAM FER	DATTU	Upadhyaypur (WEST)	0.29	up to 1 KM	Wheat + Cane
116	RAM SURESH	GOLI	Upadhyaypur (WEST)	0.488	up to 1 KM	Wheat + Cane
117	DULARI	KASHI RAM	Upadhyaypur (WEST)	0.283	up to 1 KM	Wheat + Cane
118	VARMA	RAM SHANKAR	Upadhyaypur (WEST)	0.743	up to 1 KM	Wheat + Cane
119	DINESH KUMAR	PATI RAJ	Upadhyaypur (WEST)	0.231	up to 1 KM	Wheat + Cane
120	MANI RAM	NANKANE	Upadhyaypur (WEST)	0.389	up to 1 KM	Wheat + Cane
121	VASUDEV	SUNDAR	Upadhyaypur (WEST)	0.523	up to 1 KM	Wheat + Cane
122	DHANI RAM	PIYARE	Upadhyaypur (WEST)	0.11	up to 1 KM	Wheat + Cane
123	RAMU	AGYA RAM	Upadhyaypur (WEST)	0.211	up to 1 KM	Wheat + Cane

124	MATA PRASAD	CHHARU	Upadhyaypur (WEST)	0.142	up to 1 KM	Wheat + Cane
125	BAL KARAN	RAMA SHANKAR	Upadhyaypur (WEST)	0.117	up to 1 KM	Wheat + Cane
126	MANI RAM	HARI RAM	Upadhyaypur (WEST)	0.408	up to 1 KM	Wheat + Cane
127	RAM AUTAR	BACHCHOO LAL	Upadhyaypur (WEST)	0.402	up to 1 KM	Wheat + Cane
128	TILAK RAM	KANHAIYA LAL	Upadhyaypur (WEST)	0.455	up to 1 KM	Wheat + Cane
129	RAM ACHHAIWAR	JAGDAMBA	Upadhyaypur (WEST)	0.195	up to 1 KM	Wheat + Cane
130	JANAK RAM	JAGDAMBA	Upadhyaypur (WEST)	0.195	up to 1 KM	Wheat + Cane
131	RAM SANEHI	DINAI	Upadhyaypur (WEST)	0.467	up to 1 KM	Wheat + Cane
132	BALRAM	RAJA RAM	Upadhyaypur (WEST)	0.527	up to 1 KM	Wheat + Cane
133	DULARI	GHAN SHYAM	Upadhyaypur (WEST)	0.225	up to 1 KM	Wheat + Cane
134	SANCHIT	DADHI RAM	Upadhyaypur (WEST)	0.676	up to 1 KM	Wheat + Cane
135	BHAN MATI	RAM DEEN	Upadhyaypur (WEST)	0.31	up to 1 KM	Wheat + Cane
136	SHIV BAHADUR	NANGA	Upadhyaypur (WEST)	0.14	up to 1 KM	Wheat + Cane
137	RAM KISHOR	PRASADE	Upadhyaypur (WEST)	0.199	up to 1 KM	Wheat + Cane
138	HARI RAM	AGYA RAM	Upadhyaypur (WEST)	0.211	up to 1 KM	Wheat + Cane
139	MANIK RAM	BRIJ BILASH	Upadhyaypur (WEST)	0.473	up to 1 KM	Wheat + Cane
140	SAHAB DEEN	NAGAI	Upadhyaypur (WEST)	0.368	up to 1 KM	Wheat + Cane
141	CHETRAM MISHRA	BRIJ VILASH	Upadhyaypur (WEST)	0.473	up to 1 KM	Wheat + Cane
142	DHARMENDRA CHAUHAN	RAM DHIRAJ	Upadhyaypur (WEST)	0.136	up to 1 KM	Wheat + Cane
143	SHILA DEVI	SHARVAN KUMAR	Upadhyaypur (WEST)	0.265	up to 1 KM	Wheat + Cane
144	RAMESH KUMAR	JAGDAMBA PRASAD	Upadhyaypur (WEST)	0.74	up to 1 KM	Wheat + Cane
145	GANGA RAM	NARVADE	Upadhyaypur (WEST)	0.252	up to 1 KM	Wheat + Cane
146	KARTA RAM	RAM MILAN	Upadhyaypur (WEST)	0.258	up to 1 KM	Wheat + Cane
147	RAM NARESH	DHARAM DUTT	Upadhyaypur (WEST)	0.254	up to 1 KM	Wheat + Cane
148	JAI KARAN	SUNDAR	Upadhyaypur (WEST)	0.523	up to 1 KM	Wheat + Cane
149	RAM DEV	SADHU	Upadhyaypur (WEST)	0.724	up to 1 KM	Wheat + Cane
150	DUKHI RAM	RAM DHIRAJ	Upadhyaypur (WEST)	0.103	up to 1 KM	Wheat + Cane
151	SHIVA KANT	SADHU	Upadhyaypur (WEST)	0.707	up to 1 KM	Wheat + Cane
152	BHUJHARAT	GOVERDHAN	Upadhyaypur (WEST)	0.354	up to 1 KM	Wheat + Cane
153	PARVESH	HARI RAM	Upadhyaypur (WEST)	0.116	up to 1 KM	Wheat + Cane
154	CHET RAM	CHEDI	Upadhyaypur (WEST)	0.26	up to 1 KM	Wheat + Cane
155	MUNNA LAL	RAM ABHILAKH	Upadhyaypur (WEST)	0.246	up to 1 KM	Wheat + Cane
156	SHIV PRASAD VERMA	HANSH RAJ VERMA	Upadhyaypur (WEST)	0.133	up to 1 KM	Wheat + Cane
157	BRIJ LAL	DHODEY	Upadhyaypur (WEST)	0.33	up to 1 KM	Wheat + Cane
158	USUF	IEMAM ALI	Upadhyaypur (WEST)	0.166	up to 1 KM	Wheat + Cane
159	HUSHANI	MUMTAJ	Upadhyaypur (WEST)	0.528	up to 1 KM	Wheat + Cane
160	VIKAS KUMAR	JAG PRASAD	Upadhyaypur (WEST)	0.688	up to 1 KM	Wheat + Cane
161	MOTI LAL	RAM HARAKH	Upadhyaypur (WEST)	0.183	up to 1 KM	Wheat + Cane
162	RAM DHIRAJ	GARIB	Upadhyaypur (WEST)	0.619	up to 1 KM	Wheat + Cane
163	SUNIL	PARSADEY	Upadhyaypur (WEST)	0.23	up to 1 KM	Wheat + Cane
164	MANIRAM	AYAGA RAM	Upadhyaypur (WEST)	0.211	up to 1 KM	Wheat + Cane
165	SHIV RAM	SHYAM LAL	Upadhyaypur (WEST)	0.155	up to 1 KM	Wheat + Cane
166	JAG RAM	SHYAM LAL	Upadhyaypur (WEST)	0.155	up to 1 KM	Wheat + Cane

167	VIVEK KUMAR	ASHWANI KUMAR	Upadhyaypur (WEST)	0.698	up to 1 KM	Wheat + Cane
168	SITAU DEVI	VISHWA NATH	Upadhyaypur (WEST)	0.106	up to 1 KM	Wheat + Cane
169	SHANTI DEVI	SHESH RAM	Upadhyaypur (WEST)	0.375	up to 1 KM	Wheat + Cane
170	MAYA DEVI	JUGGI LAL	Upadhyaypur (WEST)	0.382	up to 1 KM	Wheat + Cane
171	MANOJ KUMAR	JUGGI LAL	Upadhyaypur (WEST)	0.382	up to 1 KM	Wheat + Cane
172	DUKH HARAN	CHHEDI	Upadhyaypur (WEST)	0.26	up to 1 KM	Wheat + Cane
173	LAXMI DEVI	DINESH KUMAR	Upadhyaypur (WEST)	0.231	up to 1 KM	Wheat + Cane
174	BITTA DEVI VERMA	RAKSHA RAM	Upadhyaypur (WEST)	0.3	up to 1 KM	Wheat + Cane
175	MOLHU PRASAD	SURYA LAL	Upadhyaypur (WEST)	0.206	up to 1 KM	Wheat + Cane
176	SHIV PRASAD	JWALA PRASAD	Upadhyaypur (WEST)	0.624	up to 1 KM	Wheat + Cane
177	SANTOSHI RAM	GANGA RAM	Upadhyaypur (WEST)	0.413	up to 1 KM	Wheat + Cane
178	SANWARI DEVI	TILAK RAM	Upadhyaypur (WEST)	0.82	up to 1 KM	Wheat + Cane
179	PARMESHWAR	RAM LAL	Upadhyaypur (WEST)	0.329	up to 1 KM	Wheat + Cane
180	SANGEETA DEVI	ATUL KUMAR	Upadhyaypur (WEST)	0.223	up to 1 KM	Wheat + Cane
181	JHINKAN PRASAD	DHARAM DUTT	Upadhyaypur (WEST)	0.27	up to 1 KM	Wheat + Cane
182	SUKH DEV	RAM SURAT	Upadhyaypur (WEST)	0.195	up to 1 KM	Wheat + Cane
183	ARVIND PRAKASH VERMA	SHYAM LAL	Upadhyaypur (WEST)	0.626	up to 1 KM	Wheat + Cane
184	MELA RAM	PRITHVI RAM	Upadhyaypur (WEST)	0.333	up to 1 KM	Wheat + Cane
185	MITHLESH DEVI	VIJAY BAHADUR	Upadhyaypur (WEST)	0.14	up to 1 KM	Wheat + Cane
186	KEDAR NATH	BUDHI RAM	Upadhyaypur (WEST)	0.599	up to 1 KM	Wheat + Cane
187	NANKAN	SHYAM LAL	Upadhyaypur (WEST)	0.263	up to 1 KM	Wheat + Cane
188	RAJENDRA	SOMAI	Upadhyaypur (WEST)	0.526	up to 1 KM	Wheat + Cane
189	RAM PRASAD	SHRI BHUKHAN	Upadhyaypur (WEST)	0.305	up to 1 KM	Wheat + Cane
190	JITLU	ASHARFI	Upadhyaypur (WEST)	0.276	up to 1 KM	Wheat + Cane
191	NAKCHHED	SHRI BHUKHAN	Upadhyaypur (WEST)	0.305	up to 1 KM	Wheat + Cane
192	SAWARI DEVI	ANGAD	Upadhyaypur (WEST)	0.497	up to 1 KM	Wheat + Cane
193	JAGDISH PRASAD	SHESH RAM	Upadhyaypur (WEST)	0.446	up to 1 KM	Wheat + Cane
194	HARISH KUMAR	VANSH RAJ	Upadhyaypur (WEST)	0.284	up to 1 KM	Wheat + Cane
195	KAILASHA DEVI	ANIL KUMAR	Upadhyaypur (WEST)	0.601	up to 1 KM	Wheat + Cane
196	BHAGWAN DAS	SHRI BHUKHAN	Upadhyaypur (WEST)	0.417	up to 1 KM	Wheat + Cane
197	RAM BABU	PARMANAND	Upadhyaypur (WEST)	0.503	up to 1 KM	Wheat + Cane
198	RAM AUTAR	PARMANAND	Upadhyaypur (WEST)	0.503	up to 1 KM	Wheat + Cane
199	BABU RAM	SHRI BHUKHAN	Upadhyaypur (WEST)	0.305	up to 1 KM	Wheat + Cane
200	DHANI RAM	CHHEDI	Upadhyaypur (WEST)	0.543	up to 1 KM	Wheat + Cane
201	KESHARI PRASAD	HRIDAY RAM	Upadhyaypur (WEST)	0.187	up to 1 KM	Wheat + Cane
202	SAMPATA DEVI	RAM SURAT	Upadhyaypur (WEST)	0.202	up to 1 KM	Wheat + Cane
203	VINOD KUMAR	RAM BHAWAN	Upadhyaypur (WEST)	0.334	up to 1 KM	Wheat + Cane
204	VIJAY KUMAR	RAM BHAWAN	Upadhyaypur (WEST)	0.334	up to 1 KM	Wheat + Cane
205	JAGAT BHAWAN	GAJ RAJ	Upadhyaypur (WEST)	0.468	up to 1 KM	Wheat + Cane
206	SHIV PUJAN MISHRA	BHAGAUTI PRASAD	Upadhyaypur (WEST)	0.389	up to 1 KM	Wheat + Cane
207	SHIV RAM VERMA	GHURHU PRASAD	Upadhyaypur (WEST)	0.187	up to 1 KM	Wheat + Cane
208	MANI RAM	GANGA RAM	Upadhyaypur (WEST)	0.243	up to 1 KM	Wheat + Cane
209	RAM BHAWAN	GAJ RAJ	Upadhyaypur (WEST)	0.336	up to 1 KM	Wheat + Cane

M/S BALRAMPUR CHINI MILLS LTD. AUTHORISED SIGNATORY UNIT-MANKAPUR

210	SAHAB DEEN	CHEDI	Upadhyaypur (WEST)	0.534	up to 1 KM	Wheat + Cane
211	SMT.NANKA	SANT RAM	Upadhyaypur (WEST)	0.47	up to 1 KM	Wheat + Cane
212	MISHRI LAL	HIRDAY RAM	Upadhyaypur (WEST)	0.295	up to 1 KM	Wheat + Cane
213	KARORA DEVI	LALMAN	Upadhyaypur (WEST)	0.132	up to 1 KM	Wheat + Cane
214	MUKESH VERMA	MITHAI LAL VERMA	Upadhyaypur (WEST)	0.17	up to 1 KM	Wheat + Cane
215	ASARFA URF CHANDA	SUBHKARAN	Upadhyaypur (WEST)	0.306	up to 1 KM	Wheat + Cane
216	AJAY KUMAR VERMA	MATA PARSHAD VERMA	Upadhyaypur (WEST)	0.11	up to 1 KM	Wheat + Cane
217	RAMWA DEVI	SANCHIT	Upadhyaypur (WEST)	0.123	up to 1 KM	Wheat + Cane
218	JHAGRU	SUKAI	Upadhyaypur (WEST)	0.571	up to 1 KM	Wheat + Cane
219	PAWAN KUMAR	JAGDISH PRASAD	Upadhyaypur (WEST)	0.216	up to 1 KM	Wheat + Cane
220	RAM DHIRAJ	RAM PRASAD	Upadhyaypur (WEST)	0.343	up to 1 KM	Wheat + Cane
221	SURAJ BHAWAN	GAJRAJ	Upadhyaypur (WEST)	0.468	up to 1 KM	Wheat + Cane
222	TOTA RAM	RAM UJAGAR	Upadhyaypur (WEST)	0.198	up to 1 KM	Wheat + Cane
223	KANHAIYA LAL	VASDEV	Upadhyaypur (WEST)	0.152	up to 1 KM	Wheat + Cane
224	KRISHNA WATI	RAJENDRA PRASAD	Upadhyaypur (WEST)	0.32	up to 1 KM	Wheat + Cane
225	RAJENDRA	GHURHU	Upadhyaypur (WEST)	0.262	up to 1 KM	Wheat + Cane
226	JAG PRASAD	BACHCHU LAL	Upadhyaypur (WEST)	0.422	up to 1 KM	Wheat + Cane
227	MATA PRASAD	BACHCHU LAL	Upadhyaypur (WEST)	0.422	up to 1 KM	Wheat + Cane
228	LAL BAHADUR	BACHCHU LAL	Upadhyaypur (WEST)	0.424	up to 1 KM	Wheat + Cane
229	JAGDISH PRASAD	MUNESHWAR	Upadhyaypur (WEST)	0.197	up to 1 KM	Wheat + Cane
230	DHARM RAJ VERMA	BACHCHU LAL	Upadhyaypur (WEST)	0.416	up to 1 KM	Wheat + Cane
231	VANSH RAJ	BACHCHU LAL	Upadhyaypur (WEST)	0.416	up to 1 KM	Wheat + Cane
232	KAILASH VERMA	SHIV DAS	Upadhyaypur (WEST)	0.164	up to 1 KM	Wheat + Cane
233	GANGA RAM	SHESH RAM	Upadhyaypur (WEST)	0.175	up to 1 KM	Wheat + Cane
234	DWARIKA	SHIV DAS	Upadhyaypur (WEST)	0.164	up to 1 KM	Wheat + Cane
235	MANGALA DEVI	GHIRAU LAL	Upadhyaypur (WEST)	0.196	up to 1 KM	Wheat + Cane
236	AKALA DEVI	SHOBHA RAM	Upadhyaypur (WEST)	0.494	up to 1 KM	Wheat + Cane
237	MUNESHWAR	RAM LAL	Upadhyaypur (WEST)	0.329	up to 1 KM	Wheat + Cane
238	SUMIRTA DEVI	RAM UJAGAR	Upadhyaypur (WEST)	0.198	up to 1 KM	Wheat + Cane
239	TARA DEVI	RIKKHI RAM	Upadhyaypur (WEST)	0.165	up to 1 KM	Wheat + Cane
240	AJAY KUMAR	JHINKAN	Upadhyaypur (WEST)	0.214	up to 1 KM	Wheat + Cane
241	DHANI RAM	RAM UJAGAR	Upadhyaypur (WEST)	0.198	up to 1 KM	Wheat + Cane
242	SANJEET KUMAR	SHIV SHANKAR	Upadhyaypur (WEST)	0.226	up to 1 KM	Wheat + Cane
243	BRAMHA DEEN	RAM BUJHARAT	Upadhyaypur (WEST)	0.108	up to 1 KM	Wheat + Cane
244	BACHCHH RAJ	RAM BUJHARAT	Upadhyaypur (WEST)	0.108	up to 1 KM	Wheat + Cane
245	VINDESHWARI	DURGA	Upadhyaypur (WEST)	0.212	up to 1 KM	Wheat + Cane
246	KHUSHI RAM	RAM KHELAWAN	Upadhyaypur (WEST)	0.393	up to 1 KM	Wheat + Cane
247	SONA	MUNNA LAL	Upadhyaypur (WEST)	0.134	up to 1 KM	Wheat + Cane
248	RAFEEK ALI	HANIF	Upadhyaypur (WEST)	0.261	up to 1 KM	Wheat + Cane
249	RAJA RAM	BRIJ VILAS	Upadhyaypur (WEST)	0.473	up to 1 KM	Wheat + Cane
250	INDRESH	SHOBHA RAM	Upadhyaypur (WEST)	0.494	up to 1 KM	Wheat + Cane
251	SHUSHILA	CHINNA PRASAD	Upadhyaypur (WEST)	0.51	up to 1 KM	Wheat + Cane
252	RAM BAHAL	BARSATI	Upadhyaypur (WEST)	0.209	up to 1 KM	Wheat + Cane

253	SAKOOR ALI	HANIF	Upadhyaypur (WEST)	0.221	up to 1 KM	Wheat + Cane
254	GAYA PRASAD	SHESH RAM	Upadhyaypur (WEST)	0.446	up to 1 KM	Wheat + Cane
255	LILAWATI	CHANDRA PRAKASH	Upadhyaypur (WEST)	0.312	up to 1 KM	Wheat + Cane
256	MULHA DEVI	SHYAM LAL	Upadhyaypur (WEST)	0.626	up to 1 KM	Wheat + Cane
257	RAJ KUMAR	BABA RAM	Upadhyaypur (WEST)	0.242	up to 1 KM	Wheat + Cane
258	RATI RAM	BABA RAM	Upadhyaypur (WEST)	0.242	up to 1 KM	Wheat + Cane
259	ARUN KUMAR MISHRA	RADHEY SHYAM MISHRA	Upadhyaypur (WEST)	0.398	up to 1 KM	Wheat + Cane
260	LAL BABU	SANT RAM	Upadhyaypur (WEST)	0.387	up to 1 KM	Wheat + Cane
261	JAGDAMBA PRASAD	MUNESWAR	Upadhyaypur (WEST)	0.105	up to 1 KM	Wheat + Cane
262	BABU LAL	PURAI	Upadhyaypur (WEST)	0.242	up to 1 KM	Wheat + Cane
263	CHETRAM	NANKAU	Upadhyaypur (WEST)	0.223	up to 1 KM	Wheat + Cane
264	ANOOP KUMAR VERMA	CHANDRA PARKASH	Upadhyaypur (WEST)	0.312	up to 1 KM	Wheat + Cane
265	AMARJEET	SHIVSHANKAR	Upadhyaypur (WEST)	0.226	up to 1 KM	Wheat + Cane
266	MANJU DEVI	SHIVSHANKAR	Upadhyaypur (WEST)	0.226	up to 1 KM	Wheat + Cane
267	SHIV KUMAR	BHAGWATI PARSHAD	Upadhyaypur (WEST)	0.447	up to 1 KM	Wheat + Cane
268	MAJHILA	BUJHARAT	Upadhyaypur (WEST)	0.115	up to 1 KM	Wheat + Cane
269	CHITAI	DINAI	Upadhyaypur (WEST)	0.174	up to 1 KM	Wheat + Cane
270	ANGAD KUMAR MISHRA	BHAGAUTI PARSHAD	Upadhyaypur (WEST)	0.248	up to 1 KM	Wheat + Cane
271	ASHOK KUMAR MISHRA	BHAGAUTI OARSHAD	Upadhyaypur (WEST)	0.248	up to 1 KM	Wheat + Cane
272	SURENDRA KUMAR	RAM PAEKASH	Upadhyaypur (WEST)	0.174	up to 1 KM	Wheat + Cane
273	KAMESWARI	SIYARAM	Upadhyaypur (WEST)	0.406	up to 1 KM	Wheat + Cane
274	SURENDRA	RAM MANORATH	Upadhyaypur (WEST)	0.234	up to 1 KM	Wheat + Cane
275	RAJITRAM	RIKHIRAM	Upadhyaypur (WEST)	0.101	up to 1 KM	Wheat + Cane
276	PUSPA DEVI	SHIV BAHADUR	Upadhyaypur (WEST)	0.118	up to 1 KM	Wheat + Cane
277	SHIVPUJAN	KHDERU	Upadhyaypur (WEST)	0.23	up to 1 KM	Wheat + Cane
278	SAVITA	JAGDISH	Upadhyaypur (WEST)	0.173	up to 1 KM	Wheat + Cane
279	LILAWATI	BALRAM	Upadhyaypur (WEST)	0.225	up to 1 KM	Wheat + Cane
280	RAMAWATI	SOBHARAM	Upadhyaypur (WEST)	0.1	up to 1 KM	Wheat + Cane
281	MALTI DEVI	RAM BAHAL	Upadhyaypur (WEST)	0.322	up to 1 KM	Wheat + Cane
282	GANGA RAM	LALTA PRASAD	Upadhyaypur (WEST)	0.36	up to 1 KM	Wheat + Cane
283	JAMUNA PRASAD	LALTA	Upadhyaypur (WEST)	0.36	up to 1 KM	Wheat + Cane
284	PARAS NATH	SRI RAM	Upadhyaypur (WEST)	0.215	up to 1 KM	Wheat + Cane
285	KAMALA DEVI	RAMAKANT SHUKLA	Datauli	0.238	up to 1 KM	Wheat + Cane
286	MUNNA LAL	HIRA	Datauli	0.701	up to 1 KM	Wheat + Cane
287	RAKSHARAM	SURYA LAL	Datauli	0.499	up to 1 KM	Wheat + Cane
288	MAYA RAM	RAM LAL	Datauli	0.292	up to 1 KM	Wheat + Cane
289	RAM BHAWAN	VINDESHWARI	Datauli	0.455	up to 1 KM	Wheat + Cane
290	SWAMI NATH	RAM KRIPAL	Datauli	0.605	up to 1 KM	Wheat + Cane
291	PARAS	MANGAREY	Datauli	0.323	up to 1 KM	Wheat + Cane
292	RAM LAL	ADHAREY	Datauli	0.308	up to 1 KM	Wheat + Cane
293	DHAN PAL	RAM RAJ	Datauli	0.215	up to 1 KM	Wheat + Cane
294	RAM LAL	SANTEY	Datauli	0.689	up to 1 KM	Wheat + Cane
295	SHYAM LAL	SANTEY	Datauli	0.69	up to 1 KM	Wheat + Cane

BALRAMPUR CHINI MILLS LTD. AUTHORISED SIGNATORY UNIT-MANKAPUR

296	RADHEY SHYAM	RAM SHABD	Datauli	0.217	up to 1 KM	Wheat + Cane
297	RAM DHIRAJ	RAM KISHUN	Datauli	0.713	up to 1 KM	Wheat + Cane
298	KRISHAN BHUSHAN	KESHARI PRASAD	Datauli	0.257	up to 1 KM	Wheat + Cane
299	MAKSOOD	AB. GAFFAR	Datauli	0.19	up to 1 KM	Wheat + Cane
300	KESHARI	MANORATH	Datauli	0.562	up to 1 KM	Wheat + Cane
301	ANIL KUMAR	DOODH NATH	Datauli	0.242	up to 1 KM	Wheat + Cane
302	RAM UJAGAR	RAM LAL	Datauli	0.109	up to 1 KM	Wheat + Cane
303	MUNNI LAL	RAM NATH	Datauli	0.446	up to 1 KM	Wheat + Cane
304	NAKCHHED	RAM LAGAN	Datauli	0.589	up to 1 KM	Wheat + Cane
305	GAJRAJ	RAM KHELAWAN	Datauli	0.475	up to 1 KM	Wheat + Cane
306	GIRIJA DEVI	BAJRANGI	Datauli	0.175	up to 1 KM	Wheat + Cane
307	SURYA LAL	RAM AWADH	Datauli	0.691	up to 1 KM	Wheat + Cane
308	VINOD KUMAR	KRISHNA SARRUP	Datauli	0.281	up to 1 KM	Wheat + Cane
309	RAM KRIPAL	RAM DAYAL	Datauli	0.1	up to 1 KM	Wheat + Cane
310	KAMLA PD.PATHAK	BALDEV	Datauli	0.572	up to 1 KM	Wheat + Cane
311	MOHAR ALI	MURAD ALI	Datauli	0.762	up to 1 KM	Wheat + Cane
312	KESHAV PRASAD	BADRI	Datauli	0.53	up to 1 KM	Wheat + Cane
313	JHINNU PRASAD	RAM KISHUN	Datauli	0.713	up to 1 KM	Wheat + Cane
314	NANKU	RAM MILAN	Datauli	0.212	up to 1 KM	Wheat + Cane
315	CHIRKUT	GULAM	Datauli	0.409	up to 1 KM	Wheat + Cane
316	SARJU PRASAD	RAM SANEHI	Datauli	0.741	up to 1 KM	Wheat + Cane
317	PAVAN KUMAR	SURYA LAL	Datauli	0.499	up to 1 KM	Wheat + Cane
318	AKALA	RAM NARESH	Datauli	0.644	up to 1 KM	Wheat + Cane
319	SHASHI BHUSHANMISHRA	NARBADESHWAR	Datauli	0.276	up to 1 KM	Wheat + Cane
320	BEKARU	KOKAI	Datauli	0.68	up to 1 KM	Wheat + Cane
321	MAHARAJ DUTT SHUKLA	AMBIKA PRASAD	Datauli	0.235	up to 1 KM	Wheat + Cane
322	RAJENDER	CHHABBU	Datauli	0.457	up to 1 KM	Wheat + Cane
323	SHIV RAM	RAM ACHAL	Datauli	0.383	up to 1 KM	Wheat + Cane
324	JAGAT RAM	BIJAI	Datauli	0.394	up to 1 KM	Wheat + Cane
325	TULSI DEVI	W/O RAM TIRATH	Datauli	0.764	up to 1 KM	Wheat + Cane
326	KAILASH NATH	MANGARE	Datauli	0.327	up to 1 KM	Wheat + Cane
327	ABDUL HAQ	IDRISH	Datauli	0.398	up to 1 KM	Wheat + Cane
328	JAWAHAR LAL	RAM MILAN	Datauli	0.664	up to 1 KM	Wheat + Cane
329	SHESH RAM	SANGUM	Datauli	0.622	up to 1 KM	Wheat + Cane
330	JAMSHED ALI	GAFFUR	Datauli	0.462	up to 1 KM	Wheat + Cane
331	GIRJA SHANKAR	TRIBHUWAN	Datauli	0.476	up to 1 KM	Wheat + Cane
332	SIYA RAM	RAKCHHA RAM	Datauli	0.38	up to 1 KM	Wheat + Cane
333	NEELAM	RAKSHA RAM	Datauli	0.214	up to 1 KM	Wheat + Cane
334	VIMLA DEVI	SURESH NARAYAN	Datauli	0.156	up to 1 KM	Wheat + Cane
335	SHIV KUMARI	JWALA RAM	Datauli	0.755	up to 1 KM	Wheat + Cane
336	SAMAI DEEN	RAM DAS	Datauli	0.397	up to 1 KM	Wheat + Cane
337	JANARDAN PD.SHUKLA	BASDEO	Datauli	0.281	up to 1 KM	Wheat + Cane
338	JAGPATA	RAM SUNDAR	Datauli	0.41	up to 1 KM	Wheat + Cane

M/S BAJRAMPUR CHINI MILLS LTD. AUTHORISED SIGNATORY UNIT-MANKAPUR

339	PANDOHI	MANGREY	Datauli	0.221	up to 1 KM	Wheat + Cane
340	MANGLI PD.	GANGA RAM	Datauli	0.116	up to 1 KM	Wheat + Cane
341	SHAYAM NARAIN	TIKAIE PD.	Datauli	0.325	up to 1 KM	Wheat + Cane
342	BRIJ LAL	RAM AUTAR	Datauli	0.473	up to 1 KM	Wheat + Cane
343	MATA PRASAD	SHYAM LAL	Datauli	0.33	up to 1 KM	Wheat + Cane
344	MEWA LAL	RAM BARAN	Datauli	0.35	up to 1 KM	Wheat + Cane
345	MU. LAGNA DEVI	W/O SURJU	Datauli	0.33	up to 1 KM	Wheat + Cane
346	BHUNESHWAR	SOMAI	Datauli	0.532	up to 1 KM	Wheat + Cane
347	JWAHARI LAL	RAM NATH	Datauli	0.445	up to 1 KM	Wheat + Cane
348	MITHTHU LAL	RAM UGGAR	Datauli	0.562	up to 1 KM	Wheat + Cane
349	OM PRAKASH	KESHARI PRASAD	Datauli	0.328	up to 1 KM	Wheat + Cane
350	SHRAVAN KUMAR MISHRA	SRIKANT MISHRA	Datauli	0.601	up to 1 KM	Wheat + Cane
351	MANI RAM JAISWAL	RAM CHHATTAR	Datauli	0.144	up to 1 KM	Wheat + Cane
352	WALIULLAHA	JAHANGIR	Datauli	0.344	up to 1 KM	Wheat + Cane
353	NASARULLAHA	JAHANGIR	Datauli	0.283	up to 1 KM	Wheat + Cane
354	HUKUMULLAHA	IDRISH	Datauli	0.398	up to 1 KM	Wheat + Cane
355	RAJA RAM	RAM MILAN	Datauli	0.102	up to 1 KM	Wheat + Cane
356	DUKH HARAN PD.MISHRA	MAHADEO PD.MISHRA	Datauli	0.327	up to 1 KM	Wheat + Cane
357	BARSATI	BHAGAUTI	Datauli	0.487	up to 1 KM	Wheat + Cane
358	SHIV KUMAR	SURYA LAL	Datauli	0.499	up to 1 KM	Wheat + Cane
359	GYAN MATI DEVI	RAM BHAVAN	Datauli	0.605	up to 1 KM	Wheat + Cane
360	DHRUV NATH	JUGUL	Datauli	0.149	up to 1 KM	Wheat + Cane
361	KAMLA KANT	SHIV RAM	Datauli	0.73	up to 1 KM	Wheat + Cane
362	RAJESH PRASAD	VINDHACHAL	Datauli	0.196	up to 1 KM	Wheat + Cane
363	BHAGWAN DEEN	RAJA RAM	Datauli	0.298	up to 1 KM	Wheat + Cane
364	DEVI PRASAD	RAM MANORATH	Datauli	0.476	up to 1 KM	Wheat + Cane
365	BUDHI RAM	RAM MANORATH	Datauli	0.476	up to 1 KM	Wheat + Cane
366	JAG PRASAD	SHIV BARAN	Datauli	0.253	up to 1 KM	Wheat + Cane
367	SITA PATI	VIDHYA DHAR	Datauli	0.417	up to 1 KM	Wheat + Cane
368	DINESHCHANDRA PATHAK	BALDEO PRASAD	Datauli	0.593	up to 1 KM	Wheat + Cane
369	VIKARAM	RAM BHAROSE	Datauli	0.284	up to 1 KM	Wheat + Cane
370	RAM KUMAR	PARAS RAM	Datauli	0.603	up to 1 KM	Wheat + Cane
371	NANAKUNNEY	BUDHU	Datauli	0.308	up to 1 KM	Wheat + Cane
372	RAM ABHILAKH	RAM FER	Datauli	0.178	up to 1 KM	Wheat + Cane
373	CHANDRA PRAKASH	RAM RUCHI	Datauli	0.317	up to 1 KM	Wheat + Cane
374	RAM DEV	JAG RAM	Datauli	0.449	up to 1 KM	Wheat + Cane
375	MAHESH	JUGUL DUTT	Datauli	0.149	up to 1 KM	Wheat + Cane
376	SARPANCH	MUNNU	Datauli	0.266	up to 1 KM	Wheat + Cane
377	KALAK RAM	HEERA LAL	Datauli	0.445	up to 1 KM	Wheat + Cane
378	RAM LAL	CHHOTAI	Datauli	0.48	up to 1 KM	Wheat + Cane
379	RAM LOCHAN	PURAN PRASAD	Datauli	0.575	up to 1 KM	Wheat + Cane
380	VINEET KUMAR MISHRA	VINDHYACHAL MISHRA	Datauli	0.196	up to 1 KM	Wheat + Cane
381	VED MANI	VINDHACHAL	Datauli	0.196	up to 1 KM	Wheat + Cane

M/S BALRAMPUR CHINI MILLS LTD. AUTHORISED SIGNATORY UNIT-MANKAPUR

382	SHIV RAM	RAM MANORATH	Datauli	0.476	up to 1 KM	Wheat + Cane
383	DEVATA DEEN	RAM PAYREY	Datauli	0.231	up to 1 KM	Wheat + Cane
384	LAL MANI	MUNNA RAM	Datauli	0.365	up to 1 KM	Wheat + Cane
385	SHATRUGHAN	SRI KISHUN PATHAK	Datauli	0.594	up to 1 KM	Wheat + Cane
386	BABU RAM	SRI RAM	Datauli	0.177	up to 1 KM	Wheat + Cane
387	BODHER	CHANDRIKA	Datauli	0.558	up to 1 KM	Wheat + Cane
388	BALRAM SAHU	RAM TIRATH SAHU	Datauli	0.245	up to 1 KM	Wheat + Cane
389	SUNDAR LAL	RAM SAMUJH	Datauli	0.672	up to 1 KM	Wheat + Cane
390	SANJAY	RADHE SHYAM	Datauli	0.156	up to 1 KM	Wheat + Cane
391	ROSHAN LAL	BINDESHWARI	Datauli	0.121	up to 1 KM	Wheat + Cane
392	USHA DEVI	AMAR NATH	Datauli	0.147	up to 1 KM	Wheat + Cane
393	JAG PRASAD	RAM ACHAL	Datauli	0.51	up to 1 KM	Wheat + Cane
394	MUNNA LAL	RAM ABHILAKH	Datauli	0.472	up to 1 KM	Wheat + Cane
395	RAGHORAM	RAM LAL	Datauli	0.109	up to 1 KM	Wheat + Cane
396	JAGDAMBA PRASAD	NIBAR URF MAGARE	Datauli	0.323	up to 1 KM	Wheat + Cane
397	KASHI	MUNNU	Datauli	0.611	up to 1 KM	Wheat + Cane
398	CHUNNI LAL	BADRI	Datauli	0.566	up to 1 KM	Wheat + Cane
399	VIRANDRA KR.MAURAYA	CHHABBU	Datauli	0.457	up to 1 KM	Wheat + Cane
400	RAM CHANDAR	PUDDAN	Datauli	0.274	up to 1 KM	Wheat + Cane
401	DEVTA PRASAD	SATAY NARAYAN	Datauli	0.526	up to 1 KM	Wheat + Cane
402	RAMESH	SANGAM	Datauli	0.57	up to 1 KM	Wheat + Cane
403	CHUNNU LAL	MANBHOD	Datauli	0.236	up to 1 KM	Wheat + Cane
404	AMIN	SAFIULLAH	Datauli	0.418	up to 1 KM	Wheat + Cane
405	RAISH	SAMIULLAH	Datauli	0.535	up to 1 KM	Wheat + Cane
406	ASARFHI LAL YADAV	RAM AVADH	Datauli	0.691	up to 1 KM	Wheat + Cane
407	AYODHYA PRASAD	RAM SUNDAR	Datauli	0.231	up to 1 KM	Wheat + Cane
408	RAM ACHAL	RAM SAMUJH	Datauli	0.164	up to 1 KM	Wheat + Cane
409	SATAY PRAKASH	DUKHARAN	Datauli	0.236	up to 1 KM	Wheat + Cane
410	IKRAM ALI	RAMJAN ALI	Datauli	0.136	up to 1 KM	Wheat + Cane
411	SUNDAR LAL	RAM ABHILAKH	Datauli	0.461	up to 1 KM	Wheat + Cane
412	RAM LAL	RAM DHIRAJ	Datauli	0.652	up to 1 KM	Wheat + Cane
413	RAMAKANT	UGGAR	Datauli	0.192	up to 1 KM	Wheat + Cane
414	PRABHU NATH	RAM KRIPAL	Datauli	0.606	up to 1 KM	Wheat + Cane
415	RATIRAM	CHHOTAI	Datauli	0.65	up to 1 KM	Wheat + Cane
416	ASHARFI LAL	BAIJ NATH	Datauli	0.189	up to 1 KM	Wheat + Cane
417	RAM BUJHARAT	VINDESHWARI	Datauli	0.121	up to 1 KM	Wheat + Cane
418	KEVALPATA DEVI	SHYAM LAL	Datauli	0.349	up to 1 KM	Wheat + Cane
419	PANKAJ KUMAR	RAM MOORAT	Datauli	0.39	up to 1 KM	Wheat + Cane
420	RAM LAKHAN	RAM FAL	Datauli	0.396	up to 1 KM	Wheat + Cane
421	NATHU RAM	RAM FAL	Datauli	0.672	up to 1 KM	Wheat + Cane
422	RAM BARAN	RAMESAR	Datauli	0.251	up to 1 KM	Wheat + Cane
423	RAJ KUMAR	RAM JAS	Datauli	0.105	up to 1 KM	Wheat + Cane
424	BHADAI	PARSAN	Datauli	0.631	up to 1 KM	Wheat + Cane

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425	FERAI	BUDDHU	Datauli	0.605	up to 1 KM	Wheat + Cane
426	RAJENDAR PRASAD	RAM LAL	Datauli	0.109	up to 1 KM	Wheat + Cane
427	DEENA NATH	RAM KRIPAL	Datauli	0.606	up to 1 KM	Wheat + Cane
428	NAND PRASAD	RAM LAKHAN	Datauli	0.366	up to 1 KM	Wheat + Cane
429	BUDHI SAGAR	RAM PHAL	Datauli	0.402	up to 1 KM	Wheat + Cane
430	ASHA RAM	RAM SHABAD	Datauli	0.113	up to 1 KM	Wheat + Cane
431	BEKARU	BAHADUR	Datauli	0.223	up to 1 KM	Wheat + Cane
432	AWADHENDRA KUMAR MISHRA	RISIKESH MISHRA	Datauli	0.221	up to 1 KM	Wheat + Cane
433	SITAPATI	BRIJRAJ	Datauli	0.3	up to 1 KM	Wheat + Cane
434	ASHIYA KHATUN	HASHIM ALI	Datauli	0.594	up to 1 KM	Wheat + Cane
435	RAM SHANKAR	RAM KHILAWAN	Datauli	0.362	up to 1 KM	Wheat + Cane
436	SHIV BARAN	RAMESHWAR	Datauli	0.254	up to 1 KM	Wheat + Cane
437	RAM NARAYAN	SRI KISHUN	Datauli	0.573	up to 1 KM	Wheat + Cane
438	NOOR ALI	HASAN RAJA	Datauli	0.255	up to 1 KM	Wheat + Cane
439	MANSA RAM	BAKERU	Datauli	0.308	up to 1 KM	Wheat + Cane
440	PURSHOTAM	RAM FER	Datauli	0.219	up to 1 KM	Wheat + Cane
441	BASANT KUMAR	SOHAN	Datauli	0.243	up to 1 KM	Wheat + Cane
442	ISHWAR NATH	RAM KRIPAL	Datauli	0.606	up to 1 KM	Wheat + Cane
443	PREMA DEVI	RAM KRIPAL	Datauli	0.606	up to 1 KM	Wheat + Cane
444	PARSHURAM	RAJA RAM	Datauli	0.211	up to 1 KM	Wheat + Cane
445	RAM DHIRAJ	RAJA RAM	Datauli	0.211	up to 1 KM	Wheat + Cane
446	JAGDISH	MATA PRASAD	Datauli	0.249	up to 1 KM	Wheat + Cane
447	ANIL KUMAR	VISHNU DUTT	Datauli	0.6	up to 1 KM	Wheat + Cane
448	RAJESH KUMAR	SHRIKANT	Datauli	0.601	up to 1 KM	Wheat + Cane
449	JOKHU PRASAD	RAMDHI	Datauli	0.14	up to 1 KM	Wheat + Cane
450	SURYA PRAKASH	RAM RUCHI	Datauli	0.317	up to 1 KM	Wheat + Cane
451	BHANU PRAKASH	DUKH HARAN	Datauli	0.138	up to 1 KM	Wheat + Cane
452	VIDYAWATI	DUKH HARAN	Datauli	0.345	up to 1 KM	Wheat + Cane
453	GOLI PRASAD	RAM KISHUN	Datauli	0.713	up to 1 KM	Wheat + Cane
454	SAMPATA DEVI	RAM TEERATH	Datauli	0.764	up to 1 KM	Wheat + Cane
455	SURSATI	SIYA RAM	Datauli	0.117	up to 1 KM	Wheat + Cane
456	SHIV NARAYAN	TIKAI	Datauli	0.325	up to 1 KM	Wheat + Cane
457	SADHU	BEEREY	Datauli	0.242	up to 1 KM	Wheat + Cane
458	VINAY KUMAR	JAWALA RAM	Datauli	0.378	up to 1 KM	Wheat + Cane
459	RAM LOTAN	CHHABBA	Datauli	0.194	up to 1 KM	Wheat + Cane
460	MAYA RAM	RAM SAGAR	Datauli	0.227	up to 1 KM	Wheat + Cane
461	SWAMI NATH	MUNNA RAM	Datauli	0.365	up to 1 KM	Wheat + Cane
462	JAGDAMBA PRASAD	MUNNA RAM	Datauli	0.365	up to 1 KM	Wheat + Cane
463	HRIDAY RAM	RAM DEEN	Datauli	0.143	up to 1 KM	Wheat + Cane
464	DEENA NATH	RAM BHWAN	Datauli	0.732	up to 1 KM	Wheat + Cane
465	RAM SHANKAR	RAM BHWAN	Datauli	0.732	up to 1 KM	Wheat + Cane
466	RAM DEEN	RAM BHWAN	Datauli	0.732	up to 1 KM	Wheat + Cane
467	RAJENDRA PRASAD	SWAMI NATH	Datauli	0.62	up to 1 KM	Wheat + Cane

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468	RAM CHARAN	RAMESHWAR	Datauli	0.148	up to 1 KM	Wheat + Cane
469	KAMLA DEVI	JAG PRASAD	Datauli	0.676	up to 1 KM	Wheat + Cane
470	CHINTA RAM	RAM DHANI	Datauli	0.14	up to 1 KM	Wheat + Cane
471	GHAN SHYAM	HARI RAM	Datauli	0.318	up to 1 KM	Wheat + Cane
472	NARENDRA KUMAR MISHRA	SWAMI PRASAD MISHRA	Datauli	0.337	up to 1 KM	Wheat + Cane
473	KALLU	NAKCHED	Datauli	0.206	up to 1 KM	Wheat + Cane
474	ARVIND KUMAR	JOYTI NARAYAN	Datauli	0.183	up to 1 KM	Wheat + Cane
475	GHAN SHYAM	JYOTI NARAYAN	Datauli	0.183	up to 1 KM	Wheat + Cane
476	RAM ANUJ	DHARME	Datauli	0.119	up to 1 KM	Wheat + Cane
477	BALAK RAM	RAJA RAM	Datauli	0.634	up to 1 KM	Wheat + Cane
478	AMRIT LAL	RAM AWADH	Datauli	0.688	up to 1 KM	Wheat + Cane
479	SMT.URMILA	ARUN KUMAR TIWARI	Datauli	0.177	up to 1 KM	Wheat + Cane
480	SHIV RAM	JAG DEV	Datauli	0.203	up to 1 KM	Wheat + Cane
481	BRIJESH KUMAR	SHRI KANT	Datauli	0.601	up to 1 KM	Wheat + Cane
482	KASHI NATH	RAM DEEN	Datauli	0.144	up to 1 KM	Wheat + Cane
483	NANKAN	RAM DAYAL	Datauli	0.1	up to 1 KM	Wheat + Cane
484	RAKSHA RAM	RAM PIYARE	Datauli	0.168	up to 1 KM	Wheat + Cane
485	HANUMAN MAURYA	MANGREY	Datauli	0.358	up to 1 KM	Wheat + Cane
486	UMANATH MISHRA	RAM CHERE	Datauli	0.44	up to 1 KM	Wheat + Cane
487	SHANTI DEVI	TULSI RAM	Datauli	0.103	up to 1 KM	Wheat + Cane
488	ROSHAN LAL	RAM CHERE	Datauli	0.435	up to 1 KM	Wheat + Cane
489	PARASNATH	RAM DEEN	Datauli	0.143	up to 1 KM	Wheat + Cane
490	RAM TIRATH	GANGA RAM	Datauli	0.183	up to 1 KM	Wheat + Cane
491	SAROJ SHUKL	VINOD SHUKL	Datauli	0.689	up to 1 KM	Wheat + Cane
492	JAISA DEVI	SITA RAM	Datauli	0.25	up to 1 KM	Wheat + Cane
493	SHANKAR	BHIKHI	Datauli	0.214	up to 1 KM	Wheat + Cane
494	RAMA DEVI	RAM JIYAWAN	Datauli	0.505	up to 1 KM	Wheat + Cane
495	MO.CHHEDI	MULHA	Datauli	0.125	up to 1 KM	Wheat + Cane
496	RANI	RAM RUCHI	Datauli	0.317	up to 1 KM	Wheat + Cane
497	RAM KUMARI	SHYAM NARAYAN	Datauli	0.514	up to 1 KM	Wheat + Cane
498	SANTOSH KUMAR	LAHARI PRASAD MISHRA	Datauli	0.519	up to 1 KM	Wheat + Cane
499	SUSHIL KUMAR	LAHARI PRASAD MISHRA	Datauli	0.519	up to 1 KM	Wheat + Cane
500	DHANI RAM	RAM CHHATTAR	Datauli	0.109	up to 1 KM	Wheat + Cane
501	SUBEDAR	RAM TEJ	Datauli	0.589	up to 1 KM	Wheat + Cane
502	AMRESH KUMAR	JWALA	Datauli	0.378	up to 1 KM	Wheat + Cane
503	MAHATAM	RAM UDIT	Datauli	0.145	up to 1 KM	Wheat + Cane
504	PREM PRAKASH	RAM RUCHI	Datauli	0.317	up to 1 KM	Wheat + Cane
505	SURYA LAL	RAM SAMUJH	Datauli	0.672	up to 1 KM	Wheat + Cane
506	BASHIRA BEGUM	KAUSAR ALI	Datauli	0.733	up to 1 KM	Wheat + Cane
507	SHRAVAN KUMAR	SWAMI NATH	Datauli	0.337	up to 1 KM	Wheat + Cane
508	GALLAR	RAM MILAN	Datauli	0.197	up to 1 KM	Wheat + Cane
509	FAREEDA	MO. RAOOF	Datauli	0.342	up to 1 KM	Wheat + Cane
510	DEVENDRA KUMAR	RAJ KUMAR	Datauli	0.361	up to 1 KM	Wheat + Cane

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511	SUNDAR PATI	RAM CHERE	Datauli	0.435	up to 1 KM	Wheat + Cane
512	SHIV RAJI	PANDOHI	Datauli	0.308	up to 1 KM	Wheat + Cane
513	SANJAY KUMAR	LALLAN PRASAD	Datauli	0.586	up to 1 KM	Wheat + Cane
514	JHINU LAL VERMA	RAM SUNDAR	Datauli	0.224	up to 1 KM	Wheat + Cane
515	BABU RAM	RAM SUNDAR	Datauli	0.224	up to 1 KM	Wheat + Cane
516	RAJESH KUMAR	NIBAR	Datauli	0.251	up to 1 KM	Wheat + Cane
517	HARISH KUMAR	JOT NARAYAN	Datauli	0.183	up to 1 KM	Wheat + Cane
518	RAM LAUTAN	RAM NIBAR	Datauli	0.425	up to 1 KM	Wheat + Cane
519	MANOJ KUMAR MISHRA	LALLAN PRASAD	Datauli	0.248	up to 1 KM	Wheat + Cane
520	KUMAITI	PARAS RAM	Datauli	0.14	up to 1 KM	Wheat + Cane
521	ASHARFI	SUNDAR	Datauli	0.224	up to 1 KM	Wheat + Cane
522	DINESH KUMAR	RAM GARIB	Datauli	0.101	up to 1 KM	Wheat + Cane
523	RAM SARAN	MANGAL	Datauli	0.118	up to 1 KM	Wheat + Cane
524	SUNIL KUMAR	SHYAM LAL	Datauli	0.349	up to 1 KM	Wheat + Cane
525	CHANDRA PRAKASH	VISHUN PAD	Datauli	0.561	up to 1 KM	Wheat + Cane
526	JANTUL NISHA	HAJARAT ALI	Datauli	0.447	up to 1 KM	Wheat + Cane
527	RAM SEWAK	RAMESAR	Datauli	0.271	up to 1 KM	Wheat + Cane
528	SUKH RAM	RAJA RAM	Datauli	0.634	up to 1 KM	Wheat + Cane
529	SANTOSH KUMAR	RAM SAGAR	Datauli	0.227	up to 1 KM	Wheat + Cane
530	SWAMI NATH	SUNDAR	Datauli	0.224	up to 1 KM	Wheat + Cane
531	SHIV CHARAN	RAM LAL	Datauli	0.119	up to 1 KM	Wheat + Cane
532	JAY RAJI	RAM PRASAD	Datauli	0.227	up to 1 KM	Wheat + Cane
533	RAM SUFAL	BASDEV	Datauli	0.219	up to 1 KM	Wheat + Cane
534	BHAGAUTI PRASAD	SARJU PRASAD	Datauli	0.388	up to 1 KM	Wheat + Cane
535	RAM KESH	RAM DEEN	Datauli	0.143	up to 1 KM	Wheat + Cane
536	KAMLA DEVI	RAM FER	Datauli	0.404	up to 1 KM	Wheat + Cane
537	RAJ PATA	RAM DEV YADAV	Datauli	0.177	up to 1 KM	Wheat + Cane
538	BALRAM	HARI RAM	Datauli	0.635	up to 1 KM	Wheat + Cane
539	JAY RAJI	BALDEV PRASAD	Datauli	0.572	up to 1 KM	Wheat + Cane
540	PRAVIN KUMAR SUKLA	RAM MURTI	Datauli	0.39	up to 1 KM	Wheat + Cane
541	BHASKAR	RAJENDRA PRASAD	Datauli	0.388	up to 1 KM	Wheat + Cane
542	DEVASKAR	RAJENDRA PRASAD	Datauli	0.388	up to 1 KM	Wheat + Cane
543	KAMMAL	RAM MILAN	Datauli	0.197	up to 1 KM	Wheat + Cane
544	LAUKUSH SHUKLA	RAM RUCHI	Datauli	0.317	up to 1 KM	Wheat + Cane
545	RAM RAJI	RAM SEWAK	Datauli	0.109	up to 1 KM	Wheat + Cane
546	SUSHILA	KESHAV RAM	Datauli	0.205	up to 1 KM	Wheat + Cane
547	HEM RAJ	KESHAV RAM	Datauli	0.205	up to 1 KM	Wheat + Cane
548	SUSHILA	SANJAY KUMAR	Datauli	0.595	up to 1 KM	Wheat + Cane
549	ASHOK SHUKLA	AMAR NATH	Datauli	0.291	up to 1 KM	Wheat + Cane
550	AJAY KUMAR	BAJRANGI	Datauli	0.135	up to 1 KM	Wheat + Cane
551	PARAS NATH	NEEBAR	Datauli	0.17	up to 1 KM	Wheat + Cane
552	ASHUTOSH	RAM CHHAVI	Datauli	0.314	up to 1 KM	Wheat + Cane
553	PRAHLAD	SITA RAM	Datauli	0.217	up to 1 KM	Wheat + Cane

554	PREM LATA	AMRIT LAL	Datauli	0.243	up to 1 KM	Wheat + Cane
555	NANBABU	MANGRE	Datauli	0.358	up to 1 KM	Wheat + Cane
556	JAY KALA	RAM DULARE	Datauli	0.259	up to 1 KM	Wheat + Cane
557	LAXMI KANT MISHRA	GIRJA SHANKAR	Datauli	0.493	up to 1 KM	Wheat + Cane
558	POONAM TIWARI	MANOJ KUMAR	Datauli	0.405	up to 1 KM	Wheat + Cane
559	SHASHIDHAR	GIRJA SHANKAR	Datauli	0.493	up to 1 KM	Wheat + Cane
560	SONKALA	RAM PAL	Datauli	0.162	up to 1 KM	Wheat + Cane
561	JAWAHAR LAL MISHRA	KRINSH BHUSHER	Datauli	0.285	up to 1 KM	Wheat + Cane
562	MOHMMAD HASIN ALI	HASANRAJA	Datauli	0.255	up to 1 KM	Wheat + Cane
563	NEELAM	RAJIV KUMAR	Datauli	0.507	up to 1 KM	Wheat + Cane
564	UMESH KUMAR SHUKLA	JUGUL DUTT	Datauli	0.149	up to 1 KM	Wheat + Cane
565	RAM SINGH CHAUHAN	NANKUNTE CHAUHAN	Datauli	0.297	up to 1 KM	Wheat + Cane
566	ASGAR ALI	ABBAS ALI	Datauli	0.268	up to 1 KM	Wheat + Cane
567	SHIV PATA	BABU LAL	Datauli	0.12	up to 1 KM	Wheat + Cane
568	RAGHUNATH	SITA RAM	Datauli	0.157	up to 1 KM	Wheat + Cane
569	KRISHN KUMAR	RAMFER	Datauli	0.222	up to 1 KM	Wheat + Cane
570	DASRATH	RATI RAM	Datauli	0.141	up to 1 KM	Wheat + Cane
571	ARVIND KUMAR MISHRA	OM PARKASH MISHRA	Datauli	0.181	up to 1 KM	Wheat + Cane
572	VIVEK KUMAR MISHRA	OM PARKASH MISHRA	Datauli	0.181	up to 1 KM	Wheat + Cane
573	DEVDAT SHUKLA	MUNNA LAL SHUKLA	Datauli	0.478	up to 1 KM	Wheat + Cane
574	AMAJAD ALI	ABBAS ALI	Datauli	0.312	up to 1 KM	Wheat + Cane
575	HAJARAT ALI	MOHAR ALI	Datauli	0.13	up to 1 KM	Wheat + Cane
576	ANWAR ALI	MOHAR ALI	Datauli	0.13	up to 1 KM	Wheat + Cane
577	NEENAM	ARBEND KUMAR	Datauli	0.238	up to 1 KM	Wheat + Cane
578	USMAN ALI	MOHAR ALI	Datauli	0.128	up to 1 KM	Wheat + Cane
579	RAJVANTA	BHAGWAN DEEN	Datauli	0.202	up to 1 KM	Wheat + Cane
580	TULSI RAM	BADRI PRASAD	Datauli	0.131	up to 1 KM	Wheat + Cane
	Total >>			**204.85**		

ENVIRONMENTAL AND TECHNICAL RESEARCH CENTRE

Office & Laboratory : 2/261, Vishwas Khand, Gomti Nagar, Lucknow - 226 010 (U.P.)
Email : ETRCLTH@YAHOO.IN, Web.: www.etrcindia.com
(ISO 9001:2015, ISO 45001:2018 (OH&S) ISO 14001:2015)
An approved laboratory from Ministry of Environment, Forest and Climate change, Govt. of India under EPA 1986

ETRC/PM09/TEST-REP/FT/46

TEST REPORT
SOIL ANALYSIS

Test Report Ref No. ETRC/1103/12871/2024	**Date of Report:** 11/03/2024
Name /Address/Type of Industry	**M/s Balrampur Chini Mills Limited** **Unit: Mankapur (Sugar Division)** **P.O.: Datauli, Tehsil: Mankapur** **District: Gonda (UP) - 271306**

SAMPLE DETAILS

1	Sampling Description	Soil Sample	5	Packing Condition	Sealed
2	Sample Location	**Plant Premises**	6	Sample Collected By	Industry self
3	Sample received date	05.03.2024	7	Analysis Start Date	05.03.2024
4	Sample Quantity	500 g	8	Analysis End Date	11.03.2024

TEST RESULT

Sr. No.	Test Parameter	Unit	Protocol/ Test Method	Result	Range of testing /limit of detection
1	**pH**	-	IS: 2720 (Part-26): 1987, RA: 2021	**7.4**	1 - 14
2	**Electrical Conductivity**	ms/cm	IS: 14767: 2000, RA: 2021	**0.294**	001 - 200
3	**Phosphorus (as P_2O_5)**	mg/kg	Method Manual of Soil Testing in India	**5.8**	5.0 - 100
4	**Sodium**	mg/kg	Method Manual of Soil Testing in India	**32.0**	0.5 - 500
5	**Potassium**	mg/kg	Method Manual of Soil Testing in India	**26.0**	0.1 - 500
6	**Calcium**	mg/kg	IS 2720 (Part-23): 1976 Reaffirmed: 2020	**312.0**	5.0 - 2000
7	**Magnesium**	mg/kg	Method Manual of Soil Testing in India	**36.0**	5.0 - 200
8	**Chloride**	mg/kg	USDA:1954, RA: 2010, Method 13, Titration with Silver Nitrate (Page No.98): 2010	**34.0**	5.0 - 500
9	**Calcium Carbonate**	mg/kg	IS 2720 (Part-23): 1976 Reaffirmed: 2020	**19.0**	5.0 - 500
10	**Sulphate**	mg/kg	IS 2720 (Part-27): 1977 Reaffirmed: 2020	**30.0**	5.0 - 500
11	**Bulk Density**	gm/cc	USDA: 1954: Reaffirmed: 2010	**1.38**	1.0 - 1.8
12	**Particle Density**	gm/cc	USDA: 1954: Reaffirmed: 2010	**2.74**	1.0 - 60
13	**Porosity**	%	Method Manual of Soil Testing in India	**49.64**	0.1 - 50
14	**Soil Texture**				
15	**Sand**	%	IS: 2720 (Part-04): 1985 Reaffirmed:2020	**76.10**	1.0 - 100
16	**Silt**			**8.65**	
17	**Clay**			**15.25**	

Method Manual of Soil Testing in India (Department of Agriculture and Corporation Ministry of Agriculture, Government of India), 4.6.3 (16b): 2022

..... END OF REPORT.....

- ETRC warrants that all analytical work is conducted professionally in accordance with all applicable standard laboratory practices and that this data reflects our best attempt to generate accurate results for the sample, mentioned in the report as above.
- The result relate only to the items tested.
- ETRC does not assume any liability for any claims or damages related to the quality of parameter analyzed in the results and/or the performance of the equipment constituting to the results.
- All disputes subject to Lucknow jurisdiction.
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- Complain register is available in our laboratory

Environmental And Technical Research Centre ★ CHECKED

BALRAMPUR CHINI MILLS LTD. AUTHORISED SIGNATORY UNIT-MANKAPUR

Authorized Signatory
(Sandeep Kr Verma)
Lab-Incharge

Authorized Signatory
(Ritu Garg)
QM

ANNEXURE R/5
COLLY

DRAINPIPE LINE ROUTE CHANGED FROM INSIDE (PULLIA) HUME PIPE TO OVER THE PULLIA

PHOTO BEFORE VISIT

PHOTOS AFTER VISIT

ENVIRONMENTAL AND TECHNICAL RESEARCH CENTRE

Office & Laboratory : 2/261, Vishwas Khand, Gomti Nagar, Lucknow - 226 010 (U.P.)
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An approved laboratory from Ministry of Environment, Forest and Climate change, Govt. of India under EPA 1986

ETRC/PM09/TEST-REP/FT/45

ANNEXURE R/6 (COLLY)

TEST REPORT
WATER & WASTE WATER ANALYSIS

Test Report Ref No. ETRC/1101/12831/2024	**Date of Report:** 11.01.2024
Name /Address/Type of Industry	**M/s Balrampur Chini Mills Limited** **Unit: Mankapur Sugar** **P.O.: Datauli, Tehsil: Mankapur** **District: Gonda (U.P.) - 271306**

SAMPLE DETAILS

1	Water/ Waste Water	Waste Water	5	Packing Condition	Sealed
2	Sample Description	**SRS Inlet**	6	Sample Collected By	Industry self
3	Sample received date	05.01.2024	7	Analysis Start Date	05.01.2024
4	Sample Quantity	2.0 liters	8	Analysis End Date	10.01.2024

TEST RESULT

Sr. No.	Test Parameter	Unit	Protocol/Test Method	Result	Range of testing /limit of detection
1	**pH**	-	APHA 24th Ed. 2023 - 4500H+	**7.4**	1 - 14
2	**Total Dissolved Solid (TDS)**	mg/l	IS: 3025 (Part-16): 2023	**3426.0**	10 - 40000
3	**Total Suspended Solid (TSS)**	mg/l	APHA 24th Ed. 2023 - 2540 D	**148.6**	5.0 - 20000
4	**Bio-chemical Oxygen Demand (BOD)**	mg/l	IS: 3025 (Part-44): 1993 Reaffirmed: 2019	**268.0**	1.0 - 150000
5	**Chemical Oxygen Demand (COD)**	mg/l	IS: 3025 (Part-58): 2006 Reaffirmed: 2022	**1024.0**	2.0 - 600000
6	**Sulphate (SO_4)**	mg/l	APHA 24th Ed. 2023 - -4500 SO_4^{2-} E	**1028.0**	1.0 - 1600
7	**Oil & Grease**	mg/l	APHA 24th Ed. 2023-5520 A+D	**BDL**	5.0 - 200

BDL = Below Detection Limit

..... END OF REPORT.....

- ETRC warrants that all analytical work is conducted professionally in accordance with all applicable standard laboratory practices and that this data reflects our best attempt to generate accurate results for the sample, mentioned in the report as above.
- The result relate only to the items tested.
- ETRC does not assume any liability for any claims or damages related to the quality of parameter analyzed in the results and/or the performance of the equipment constituting to the results.
- All disputes subject to Lucknow jurisdiction.
- This report is not to be reproduced wholly or in part and cannot be used as evidence in the court of law and should not be used in any advertising media without our special permission in writing.
- Complain register is available in our laboratory.

Authorized Signatory
(Sandeep Kr Verma)
Lab-Incharge

Environmental And Technical Research Centre ★ CHECKED

Authorized Signatory
(Ritu Garg)
QM

ENVIRONMENTAL AND TECHNICAL RESEARCH CENTRE

Office & Laboratory : 2/261, Vishwas Khand, Gomti Nagar, Lucknow - 226 010 (U.P.)
Email : ETRCLTH@YAHOO.IN, Web.: www.etrcindia.com
(ISO 9001:2015, ISO 45001:2018 (OH&S) ISO 14001:2015)
An approved laboratory from Ministry of Environment, Forest and Climate change, Govt. of India under EPA 1986

ETRC/PM09/TEST-REP/FT/45

TEST REPORT
WATER & WASTE WATER ANALYSIS

Test Report Ref No. ETRC/1101/12832/2024	**Date of Report:** 11.01.2024
Name /Address/Type of Industry	**M/s Balrampur Chini Mills Limited** **Unit: Mankapur Sugar** **P.O.: Datauli, Tehsil: Mankapur** **District: Gonda (U.P.) - 271306**

SAMPLE DETAILS

1	Water/ Waste Water	Waste Water	5	Packing Condition	Sealed
2	Sample Description	**SRS Outlet**	6	Sample Collected By	Industry self
3	Sample received date	05.01.2024	7	Analysis Start Date	05.01.2024
4	Sample Quantity	2.0 liters	8	Analysis End Date	10.01.2024

TEST RESULT

Sr. No.	Test Parameter	Unit	Protocol/Test Method	Result	Range of testing /limit of detection
1	**pH**	-	APHA 24th Ed. 2023 - 4500H+	**7.6**	1 - 14
2	**Total Dissolved Solid (TDS)**	mg/l	IS: 3025 (Part-16): 2023	**2780.0**	10 - 40000
3	**Total Suspended Solid (TSS)**	mg/l	APHA 24th Ed. 2023 - 2540 D	**56.0**	5.0 - 20000
4	**Bio-chemical Oxygen Demand (BOD)**	mg/l	IS: 3025 (Part-44): 1993 Reaffirmed: 2019	**168.0**	1.0 - 150000
5	**Chemical Oxygen Demand (COD)**	mg/l	IS: 3025 (Part-58): 2006 Reaffirmed: 2022	**520.0**	2.0 - 600000
6	**Sulphate (SO_4)**	mg/l	APHA 24th Ed. 2023 - -4500 SO_4^{2-} E	**868.0**	1.0 - 1600
7	**Oil & Grease**	mg/l	APHA 24th Ed. 2023-5520 A+D	**BDL**	5.0 - 200

BDL = Below Detection Limit

..... END OF REPORT.....

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Authorized Signatory
(Sandeep Kr Verma)
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TC-5469

ETRC/PM09/TEST-REP/FT/45

TEST REPORT
WATER & WASTE WATER ANALYSIS

Test Report Ref No. ETRC/WW/5237/2024	**Date of Report:** 11.03.2024
Name /Address/Type of Industry	**M/s Balrampur Chini Mills Limited** **Unit: Mankapur Sugar** **P.O.: Datauli, Tehsil: Mankapur** **District: Gonda (U.P.) - 271306**

SAMPLE DETAILS

1	Water/ Waste Water	Waste Water	5	Packing Condition	Sealed
2	Sample Description	**SRS Inlet Injection**	6	Sample Collected By	Industry self
3	Sample received date	06.03.2024	7	Analysis Start Date	06.03.2024
4	Sample Quantity	2.0 liters	8	Analysis End Date	11.03.2024

TEST RESULT

Sr. No.	Test Parameter	Unit	Protocol/Test Method	Result	Range of testing /limit of detection
1	**pH**	-	APHA 24th Ed. 2023 - 4500H+	**7.3**	1 - 14
2	**Total Dissolved Solid (TDS)**	mg/l	IS: 3025 (Part-16): 2023	***5142.0***	10 - 40000
3	**Total Suspended Solid (TSS)**	mg/l	APHA 24th Ed. 2023 - 2540 D	**160.2**	5.0 - 20000
4	**Bio-chemical Oxygen Demand (BOD)**	mg/l	IS: 3025 (Part-44): 1993 Reaffirmed: 2019	**275.0**	1.0 - 150000
5	**Chemical Oxygen Demand (COD)**	mg/l	IS: 3025 (Part-58): 2006 Reaffirmed: 2022	**864.96**	2.0 - 600000
6	**Sulphate (SO_4)**	mg/l	APHA 24th Ed. 2023 - -4500 SO_4^{2-} E	**837.0**	1.0 - 1600
7	**Oil & Grease**	mg/l	APHA 24th Ed. 2023-5520 A+D	**BDL**	5.0 – 200

BDL = Below Detection Limit

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ETRC/PM09/TEST-REP/FT/45

TEST REPORT
WATER & WASTE WATER ANALYSIS

Test Report Ref No. ETRC/WW/5238/2024	**Date of Report:** 11.03.2024
Name /Address/Type of Industry	**M/s Balrampur Chini Mills Limited** **Unit: Mankapur Sugar** **P.O.: Datauli, Tehsil: Mankapur** **District: Gonda (U.P.) - 271306**

SAMPLE DETAILS

1	Water/ Waste Water	Waste Water	5	Packing Condition	Sealed
2	Sample Description	**SRS Outlet Injection**	6	Sample Collected By	Industry self
3	Sample received date	06.03.2024	7	Analysis Start Date	06.03.2024
4	Sample Quantity	2.0 liters	8	Analysis End Date	11.03.2024

TEST RESULT

Sr. No.	Test Parameter	Unit	Protocol/Test Method	Result	Range of testing /limit of detection
1	**pH**	-	APHA 24th Ed. 2023 - 4500H+	**8.3**	1 - 14
2	**Total Dissolved Solid (TDS)**	mg/l	IS: 3025 (Part-16): 2023	**4942.0**	10 - 40000
3	**Total Suspended Solid (TSS)**	mg/l	APHA 24th Ed. 2023 - 2540 D	**48.1**	5.0 - 20000
4	**Bio-chemical Oxygen Demand (BOD)**	mg/l	IS: 3025 (Part-44): 1993 Reaffirmed: 2019	**230.0**	1.0 - 150000
5	**Chemical Oxygen Demand (COD)**	mg/l	IS: 3025 (Part-58): 2006 Reaffirmed: 2022	**699.6**	2.0 - 600000
6	**Sulphate (SO_4)**	mg/l	APHA 24th Ed. 2023 - -4500 SO_4^{2-} E	**578.0**	1.0 - 1600
7	**Oil & Grease**	mg/l	APHA 24th Ed. 2023-5520 A+D	**BDL**	5.0 - 200

BDL = Below Detection Limit

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Authorized Signatory
(Sandeep Kr Verma)
Lab-Incharge

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ETRC/PM09/TEST-REP/FT/45

TEST REPORT
WATER & WASTE WATER ANALYSIS

Test Report Ref No. ETRC/0904/12845/2024	**Date of Report:** 09.04.2024
Name /Address/Type of Industry	**M/s Balrampur Chini Mills Limited** **Unit: Mankapur Sugar** **P.O.: Datauli, Tehsil: Mankapur** **District: Gonda (U.P.) - 271306**

SAMPLE DETAILS

1	Water/ Waste Water	Waste Water	5	Packing Condition	Sealed
2	Sample Description	**SRS Inlet**	6	Sample Collected By	Industry self
3	Sample received date	03.04.2024	7	Analysis Start Date	03.04.2024
4	Sample Quantity	2.0 liters	8	Analysis End Date	08.04.2024

TEST RESULT

Sr. No.	Test Parameter	Unit	Protocol/Test Method	Result	Range of testing /limit of detection
1	**pH**	-	APHA 24th Ed. 2023 - 4500H+	**7.3**	1 - 14
2	**Total Dissolved Solid (TDS)**	mg/l	IS: 3025 (Part-16): 2023	**3284.0**	10 - 40000
3	**Total Suspended Solid (TSS)**	mg/l	APHA 24th Ed. 2023 - 2540 D	**152.0**	5.0 - 20000
4	**Bio-chemical Oxygen Demand (BOD)**	mg/l	IS: 3025 (Part-44): 1993 Reaffirmed: 2019	**236.0**	1.0 - 150000
5	**Chemical Oxygen Demand (COD)**	mg/l	IS: 3025 (Part-58): 2006 Reaffirmed: 2022	**1024.0**	2.0 - 600000
6	**Sulphate (SO_4)**	mg/l	APHA 24th Ed. 2023 - -4500 SO_4^{2-} E	**1328.0**	1.0 - 1600
7	**Oil & Grease**	mg/l	APHA 24th Ed. 2023-5520 A+D	**9.4**	5.0 - 200

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Verma

Authorized Signatory
(Sandeep Kr Verma)
Lab-Incharge

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Ritu Garg

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TEST REPORT
WATER & WASTE WATER ANALYSIS

Test Report Ref No. ETRC/0904/12846/2024	**Date of Report:** 09.04.2024
Name /Address/Type of Industry	**M/s Balrampur Chini Mills Limited** **Unit: Mankapur Sugar** **P.O.: Datauli, Tehsil: Mankapur** **District: Gonda (U.P.) - 271306**

SAMPLE DETAILS

1	Water/ Waste Water	Waste Water	5	Packing Condition	Sealed
2	Sample Description	**SRS Outlet**	6	Sample Collected By	Industry self
3	Sample received date	03.04.2024	7	Analysis Start Date	03.04.2024
4	Sample Quantity	2.0 liters	8	Analysis End Date	08.04.2024

TEST RESULT

Sr. No.	Test Parameter	Unit	Protocol/Test Method	Result	Range of testing /limit of detection
1	**pH**	-	APHA 24th Ed. 2023 - 4500H+	**7.5**	1 - 14
2	**Total Dissolved Solid (TDS)**	mg/l	IS: 3025 (Part-16): 2023	**3112.0**	10 - 40000
3	**Total Suspended Solid (TSS)**	mg/l	APHA 24th Ed. 2023 - 2540 D	**64.0**	5.0 - 20000
4	**Bio-chemical Oxygen Demand (BOD)**	mg/l	IS: 3025 (Part-44): 1993 Reaffirmed: 2019	**20.8**	1.0 - 150000
5	**Chemical Oxygen Demand (COD)**	mg/l	IS: 3025 (Part-58): 2006 Reaffirmed: 2022	**820.0**	2.0 - 600000
6	**Sulphate (SO_4)**	mg/l	APHA 24th Ed. 2023 - -4500 SO_4^{2-} E	**780.0**	1.0 - 1600
7	**Oil & Grease**	mg/l	APHA 24th Ed. 2023-5520 A+D	**BDL**	5.0 - 200

BDL = Below Detection Limit

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(Sandeep Kr Verma)
Lab-Incharge

Authorized Signatory
(Ritu Garg)
QM

ANNEXURE R/7

BCML- MANKAPUR

FORTNIGHT SULPHATE ANALYSIS REPORT OF SRS UNIT SEASON-2023-2024

DATE	SRS-Inlet Sulphate (mg/ltr)	SRS- Outlet Sulphate (mg/ltr)
2nd Fortnight Nov-23	1681	1337
1st Fortnight Dec-23	1415	1097
2nd Fortnight Dec-23	1449	1087
1st Fortnight Jan-24	1529	1162
2nd Fortnight Jan-24	1492	1241
1st Fortnight Feb-24	1437	1143
2nd Fortnight Feb-24	1444	1109
1st Fortnight Mar-24	1429	1093
2nd Fortnight Mar-24	1393	1076
1st Fortnight Apr-24	1192	950
2nd Fortnight Apr-24	766	610

BALRAMPUR CHINI MILLS LTD. UNIT : MANKAPUR

EFFLUENT TREATMENT PLANT LOG BOOK

ANNEXURE R/8
COLLY

Season : 2023-24

Date : 21/04/24

Recordings for the day

Meter Reading	Effluent Water		Total Treated water from ETPQutlet (OCEMS date)
	Effluent Water	Injection Water	
Previous Reading	78806	89615	162402
Closere Reading	79416	90289	163658
Water Qty. in M3	610	674	1256
Total Qty. in M3		1284	

Treated Water Used				Crushing	MT 7000
To RO plant for recycling in Cogen CT	In Process (m3)	For Irrigation/Spray Bulk	For Irrigation/Spray Lagoon	To Treated Water Legoon	Total Used Treated Water
78141		62527	92311	7564	
78210		63162	93300	7196	
69	-	635	989	-1624	
			1624		

Effluent generation Ltr/MT of cane -183.43

Particulars	Meter Reading	
	Old Plant	New Plant
Initial Reading	975510	138
	34972.8	466312
Final Reading	349985	467084
Total Energy	25.7	772
Pay Energy con. KWH	2056	2828

Special Analisis

SHIFT	Aeration Tank				Sulphate in Injection Water		Treated Effiuent	
	MLSS	MLVSS (ppm)	DO (ppm)	Total Kjeldahl Nitrogen	Untreated SRS- Toilet	Treated SRS-outlet	Total Kjeldahl Nitrogen	Colout Pt.-Co Taxt Methed
SHIFT- A			1.0		1190	916		
SHIFT- B	8558		1.0					
SHIFT-C			1.0					

Remarks/Instructions From ETP Operation Incharge

Rajendra Kumar
SHIFT- A
Signature of Operator cum Chemist

SHIFT- B
Signature of Operator cum Chemist

SHIFT-C
Signature of Operator cum Chemist

E.T.P. INCARGE

BALRAMPUR CHINI MILLS LTD. UNIT : MANKAPUR

EFFLUENT TREATMENT PLANT LOG BOOK

Season : 2023-24

Date : 02/04/24

Recordings for the day

Meter Reading	Efflument Water		Total Treated water from ETPQutlet (OCEMS date)	Treated Water Used				Crushing	MT 6900
	Efflument Water	Injection Water		To RO plant for recycling in Cogen CT	In Process (m3)	For Irrigation/Spray Buck	Lagoon	To Treated Water Legoon	Total Used Treated Water
Previous Reading	79416	90289	163658	48210		63162	93200	7196	
Closere Reading	80014	90958	164900	48346		63824	94124	6952	
Water Qty. in M3	598	669	1242	136	-	662	824	-1486	
Total Qty. in M3		1267					1486		

Particulars	Meter Reading	
	Old Plant	New Plant
Initial Reading	34998.5	467084
Final Reading	35024.2	467914
Total Energy	25.7	830
Pay Energy con. KWt	2056	2886

982410 131

Effluent generation Ltr/MT of cane– 183.62

Special Analisis

SHIFT	Aeration Tank				Sulphate in Injection Water		Treated Effiuent	
	MLSS	MLVSS (ppm)	DO (ppm)	Total' Kjeldahl Nitrogen	Untreated	Treated	Total Kjeldahl Nitrogen	Colout Pt.-Co Taxt Methed
SHIFT- A	4560		1.0		1250	1024		
SHIFT- B			1.1					
SHIFT-C			1.0					

Remarks/Instructions From ETP Operation Incharge

Rajendra Kumar
SHIFT- A
Signature of Operator cum Chemist

Vijay Kumar
SHIFT- B
Signature of Operator cum Chemist

Vikas
SHIFT-C
Signature of Operator cum Chemist

E.T.P. INCARGE

BALRAMPUR CHINI MILLS LTD. UNIT : MANKAPUR

EFFLUENT TREATMENT PLANT LOG BOOK

Season :- 2023-24

Date : 23/04/24

Recordings for the day

Meter Reading	Effluent Water		Total Treated water from ETP Qutlet (OCEMS date)
	Effluent Water	Injection Water	
Previous Reading	80014	90958	164900
Closere Reading	80619	91613	166129
Water Qty. in M3	605	655	1229
Total Qty. in M3		1260	

Treated Water Used				Crushing	MT 6880
To RO plant for recycling in Cogen CT	In Process (m3)	For Irrigation/Spray Boor	Lagoon	To Treated Water Legoon	Total Used Treated Water
18346		63824	94124	6952	
18346		64505	94958	6666	
0	-	681	834	-1515	
			1515		

Particulars	Meter Reading	
	Old Plant	New Plant
Initial Reading	989290 / 35024.2	110 / 467914
Final Reading	35049.4	468694
Total Energy	25.2	780
Pay Energy con. KWt	2016	2796

Effluent generation Ltr/MT of cane- 183.14

Special Analisis

SHIFT	Aeration Tank				Sulphate in Injection Water		Treated Effiuent	
	MLSS	MLVSS (ppm)	DO (ppm)	Total Kjeldahl Nitrogen	Untreated	Treated	Total Kjeldahl Nitrogen	Colout Pt.-Co Taxt Methed
SHIFT- A			1.1		1102	1104		
SHIFT- B	4668		1.0					
SHIFT-C			1.0					

Remarks/Instructions From ETP Operation Incharge

SHIFT- A
Signature of Operator cum Chemist

SHIFT- B
Signature of Operator cum Chemist

SHIFT-C
Signature of Operator cum Chemist

E.T.P. INCARGE

BALRAMPUR CHINI MILLS LTD. UNIT : MANKAPUR

EFFLUENT TREATMENT PLANT LOG BOOK

Season : 2023-24

Date : 04/04/2024

Recordings for the day

Meter Reading	Effluent Water		Total Treated water from ETPQutlet (OCEMS date)	Treated Water Used				Crushing MT 6840	Total Used Treated Water
	Effluent Water	Injection Water		To RO plant for recycling in Cogen CT	In Process (m3)	For Irrigation/Spray Back / Lagoon		To Treated Water Legoon	
Previous Reading	80619	91613	166129	48346		64505	94958	6666	
Closere Reading	81209	92249	167329	48522		65090	95728	6511	
Water Qty. in M3	590	636	1200	176	-	585	770	-1355	
Total Qty. in M3		1226					1355		

Effluent generation Ltr/MT of cane - 179.24

Particulars	Meter Reading	
	Old Plant	New Plant
	996130	191
Initial Reading	35049.1	468694
Final Reading	35074.7	469387
Total Energy	25.3	693
Pay Energy con. KWH	2024	2717

Special Analisis

SHIFT	Aeration Tank				Sulphate in Injection Water		Treated Effluent	
	MLSS	MLVSS (ppm)	DO (ppm)	Total Kjeldahl Nitrogen	Untreated SRS- Inlet	Treated SRS- outlet	Total Kjeldahl Nitrogen	Colout Pt.-Co Taxt Methed
SHIFT- A			1.0		1371	1115		
SHIFT- B	4747	2933	1.0					
SHIFT-C			1.0					

Remarks/Instructions From ETP Operation Incharge

Rajendra Kumar
SHIFT-A
Signature of Operator cum Chemist

Vikram Kumar
SHIFT- B
Signature of Operator cum Chemist

Vikas
SHIFT-C
Signature of Operator cum Chemist

E.T.P. INCARGE

BALRAMPUR CHINI MILLS LTD. UNIT : MANKAPUR

EFFLUENT TREATMENT PLANT LOG BOOK

Season : 2023-24

Date : 25/04/2024

Recordings for the day

Meter Reading	Effluent Water		Total Treated water from ETPOutlet (OCEMS date)
	Effluent Water	Injection Water	
Previous Reading	82209	92249	167329
Closere Reading	81813	92861	168519
Water Qty. in M3	604	612	1190
Total Qty. in M3		1216	

Treated Water Used				
To RO plant for recycling in Cogen CT	In Process (m3)	For Irrigation/Spray Bank	Lagoon	To Treated Water Legoon
48522		65090	95720	6511
48662		65700	96508	6311
140	-	620	780	-1390
			1390	

Crushing	MT	6400
Total Used Treated Water		

Particulars	Meter Reading	
	Old Plant	New Plant
Initial Reading	1002530	
Final Reading	35100.2	470184
Total Energy	25.5	797
Pay Energy con. KWH	2040	2037

Effluent generation Ltr/MT of cane 190.00

Special Analisis

SHIFT	Aeration Tank			
	MLSS	MLVSS (ppm)	DO (ppm)	Total Kjeldahl Nitrogen
SHIFT-A			1.1	
SHIFT-B	4610		1.0	
SHIFT-C			1.0	

Sulphate in Injection Water		Treated Effiuent	
Untreated	Treated	Total Kjeldahl Nitrogen	Colout Pt.-Co Taxt Methed
1154	915		

Remarks/Instructions From ETP Operation Incharge

SHIFT-A
Signature of Operator cum Chemist

SHIFT-B
Signature of Operator cum Chemist

SHIFT-C
Signature of Operator cum Chemist

E.T.P. INCARGE

BALRAMPUR CHINI MILLS LTD. UNIT : MANKAPUR

EFFLUENT TREATMENT PLANT LOG BOOK

Season : 2023-24

Date : 26/04/2024

Recordings for the day

Meter Reading	Effluent Water		Total Treated water from ETPQutlet (OCEMS date)
	Effluent Water	Injection Water	
Previous Reading	81813	92661	168519
Closere Reading	82383	93436	169639
Water Qty. in M3	570	575	1120
Total Qty. in M3		1145	

Treated Water Used					
To RO plant for recycling in Cogen CT	In Process (m3)	For Irrigation/Spray Back	Lagoon	To Treated Water Legoon	Total Used Treated Water
48662		65700	96508	6311	
48662		66330	97288	6021	
0		630	780	-1410	
			1410		

Crushing MT 5820

Particulars	Meter Reading	
	Old Plant	New Plant
Initial Reading	3510012	470184
Final Reading	3512521	470992
Total Energy	24.9	808
Pay Energy con. KWt	1992	2800

1008350

Effluent generation Ltr/MT of cane 196.74

Special Analisis

SHIFT	Aeration Tank				Sulphate in Injection Water		Treated Effiuent	
	MLSS	MLVSS (ppm)	DO (ppm)	Total Kjeldahl Nitrogen	Untreated SRS-Inlet	Treated SRS-outlet	Total Kjeldahl Nitrogen	Colout Pt.-Co Taxt Methed
SHIFT-A			1.0		1188	885		
SHIFT-B	4558		1.6					
SHIFT-C			1.2					

Remarks/Instructions From ETP Operation Incharge

Rajmahajkumar
SHIFT-A
Signature of Operator cum Chemist

Vikas
SHIFT-B
Signature of Operator cum Chemist

Vikas
SHIFT-C
Signature of Operator cum Chemist

E.T.P. INCARGE

BALRAMPUR CHINI MILLS LTD. UNIT : MANKAPUR

EFFLUENT TREATMENT PLANT LOG BOOK

Season : 2023-24

Date : 27.04.2024

Recordings for the day

Meter Reading	Effluent Water		Total Treated water from ETPQutlet (OCEMS date)	Treated Water Used				Crushing	MT 6600
	Effluent Water	Injection Water		To RO plant for recycling in Cogen CT	In Process (m3)	For Irrigation/Spray Back	Lagoon	To Treated Water Legoon	Total Used Treated Water
Previous Reading	82383	93436	169639	118662		66330	97288	6021	
Closere Reading	82977	94051	170821	48662		66866	97956	5999	
Water Qty. in M3	594	615	1182	0	-	536	668	-1204	
Total Qty. in M3		1209					1204		

Particulars	Meter Reading	
	Old Plant	New Plant
Initial Reading	351251	470992
Final Reading	351350.0	471777
Total Energy	24.9	785
Pay Energy con. KWt	1992	2777

1014950

Effluent generation Ltr/MT of cane 183.10

Special Analisis

SHIFT	Aeration Tank				Sulphate in Injection Water		Treated Effiuent	
	MLSS	MLVSS (ppm)	DO (ppm)	Total Kjeldahl Nitrogen	Untreated	Treated	Total Kjeldahl Nitrogen	Colout Pt.-Co Taxt Methed
SHIFT- A			1.0		1245	967		
SHIFT- B	4592		2.0					
SHIFT-C			1.8					

Remarks/Instructions From ETP Operation Incharge

Rajendra Kumar
SHIFT- A
Signature of Operator cum Chemist

Vishnu Kumar
SHIFT- B
Signature of Operator cum Chemist

Rajendra Kumar
SHIFT-C
Signature of Operator cum Chemist

E.T.P. INCARGE

BALRAMPUR CHINI MILLS LTD. UNIT : MANKAPUR

EFFLUENT TREATMENT PLANT LOG BOOK

Season : 2023-24

Date : 01/12/23

Recordings for the day

Meter Reading	Effluent Water		Total Treated water from ETPQutlet (OCEMS date)
	Effluent Water	Injection Water	
Previous Reading	82977	94051	170821
Closere Reading	83591	94649	172009
Water Qty. in M3	614	598	1188
Total Qty. in M3		1212	

Treated Water Used				
To RO plant for recycling in Cogen CT	In Process (m3)	For Irrigation/Spray Back	For Irrigation/Spray Lagoon	To Treated Water Legoon
48662		66866	97956	5999
48738		67526	98727	5756
76	-	660	771	-1431
			1431	

Crushing	MT	6820
Total Used Treated Water		

1021770

Particulars	Meter Reading	
	Old Plant	New Plant
Initial Reading	35150.0	471777
Final Reading	35175-2	472646
Total Energy	25.2	869
Pay Energy con. KWt	2016	2085

Effluent generation Ltr/MT of cane - 177.71

Special Analisis

SHIFT	Aeration Tank				Sulphate in Injection Water		Treated Effiuent	
	MLSS	MLVSS (ppm)	DO (ppm)	Total Kjeldahl Nitrogen	Untreated	Treated	Total Kjeldahl Nitrogen	Colout Pt.-Co Taxt Methed
SHIFT-A			2.0		1165	906		
SHIFT-B	4284	2925	1.2					
SHIFT-C			1.5					

Remarks/Instructions From ETP Operation Incharge

Vidyasagar
SHIFT-A
Signature of Operator cum Chemist

Rajendra Kumar
SHIFT-B
Signature of Operator cum Chemist

Rajendra Kumar
SHIFT-C
Signature of Operator cum Chemist

E.T.P INCARGE

BALRAMPUR CHINI MILLS LTD. UNIT : MANKAPUR

EFFLUENT TREATMENT PLANT LOG BOOK

Season : 2023-24

Date : 9/04/2024

Recordings for the day

Meter Reading	Effluent Water		Total Treated water from ETPQutlet (OCEMS date)	Treated Water Used				Crushing	MT 6870
	Effluent Water	Injection Water		To RO plant for recycling in Cogen CT	In Process (m3)	For Irrigation/Spray Back / Lagoon		To Treated Water Legoon	Total Used Treated Water
Previous Reading	83591	94649	172009	48738		67526	98727	5756	
Closere Reading	84213	95255	173208	48826		68242	99137	5529	
Water Qty. in M3	622	606	1199	88	-	716	710	-1426	
Total Qty. in M3		1228					1426		

Effluent generation Ltr/MT of cane - 178.75

Particulars	Meter Reading	
	Old Plant	New Plant
Initial Reading	35175.2	472646
Final Reading	35201.1	473386
Total Energy	25.9	740
Pay Energy con. KWt	2072	2812

1028640

Special Analisis

SHIFT	Aeration Tank				Sulphate in Injection Water		Treated Effiuent	
	MLSS	MLVSS (ppm)	DO (ppm)	Total Kjeldahl Nitrogen	Untreated SRS - Inlet	Treated SRS-outlet	Total Kjeldahl Nitrogen	Colout Pt.-Co Taxt Methed
SHIFT-A			1.2		1253	981		
SHIFT-B	4190		1.0					
SHIFT-C			11					

Remarks/Instructions From ETP Operation Incharge

Vijay Kumar
SHIFT-A
Signature of Operator cum Chemist

Vikas
SHIFT-B
Signature of Operator cum Chemist

Rajendra Kumar
SHIFT-C
Signature of Operator cum Chemist

E.T.P. INCARGE

BALRAMPUR CHINI MILLS LTD. UNIT : MANKAPUR

EFFLUENT TREATMENT PLANT LOG BOOK

Season : 2023-24

Date : 18/04/2024

Recordings for the day

Meter Reading	Effluent Water		Total Treated water from ETPQutlet (OCEMS date)	Treated Water Used				Crushing MT 6250	Total Used Treated Water
	Effluent Water	Injection Water		To RO plant for recycling in Cogen CT	In Process (m3)	For Irrigation/Spray Back	Lagoon	To Treated Water Legoon	
Previous Reading	84213	95255	173208	48826		68242	99437	5529	
Closere Reading	84815	95837	174368	48826		68905	100124	5339	
Water Qty. in M3	602	582	1160	0	-	663	687	-1350	
Total Qty. in M3		1184					1350		

Effluent generation Ltr/MT of cane - 189.44

Special Analisis

SHIFT	Aeration Tank				Sulphate In Injection Water		Treated Effluent	
	MLSS	MLVSS (ppm)	DO (ppm)	Total Kjeldahl Nitrogen	Untreated	Treated	Total Kjeldahl Nitrogen	Colour Pt.-Co Taxt Methed
SHIFT- A			1.0		1245	1011		
SHIFT- B	4200		1.0					
SHIFT-C			1.0					

Particulars	Meter Reading	
	Old Plant	New Plant
Initial Reading	35201.7	473386
Final Reading	35226.4	474158
Total Energy	24.3	772
Pay Energy con. KWt	2024	2796

1034890

Remarks/Instructions From ETP Operation Incharge

SHIFT- A
Signature of Operator cum Chemist

SHIFT- B
Signature of Operator cum Chemist

SHIFT-C
Signature of Operator cum Chemist

E.T.P. INCARGE

BALRAMPUR CHINI MILLS LTD. UNIT : MANKAPUR

EFFLUENT TREATMENT PLANT LOG BOOK

Season : 2023-24

Date : 11/04/2024

Recordings for the day

Meter Reading	Effluent Water		Total Treated water from ETPQutlet (OCEMS date)	Treated Water Used				Crushing	MT 3680	Total Used Treated Water
	Effluent Water	Injection Water		To RO plant for recycling in Cogen CT	In Process (m3)	For Irrigation/Spray Back	For Irrigation/Spray Lagoon	To Treated Water Legoon		
Previous Reading	84815	95837	171368	48826		68905	100124	5339		
Closere Reading	85193	96147	670	48826		69306	100733	4999		
Water Qty. in M3	378	310	670	0		401	609	-1010		
Total Qty. in M3		688					1010			

Effluent generation Ltr/MT of cane - 182.06

Particulars	Meter Reading	
	Old Plant	New Plant
	1038570	
Initial Reading	352264	474158
Final Reading	352516	474934
Total Energy	25.2	776
Pay Energy con. KWt	2016	2792

Special Analisis

SHIFT	Aeration Tank				Sulphate in Injection Water		Treated Effiuent	
	MLSS	MLVSS (ppm)	DO (ppm)	Total Kjeldahl Nitrogen	Untreated	Treated	Total Kjeldahl Nitrogen	Colout Pt.-Co Taxt Methed
SHIFT-A			1.0		1160	964		
SHIFT-B	4240		1.2					
SHIFT-C			11					

Remarks/Instructions From ETP Operation Incharge

Vikas Kumar
SHIFT-A
Signature of Operator cum Chemist

Vikas
SHIFT- B
Signature of Operator cum Chemist

Rajendra Kumar
SHIFT-C
Signature of Operator cum Chemist

E.T.P INCARGE

BALRAMPUR CHINI MILLS LTD. UNIT : MANKAPUR

EFFLUENT TREATMENT PLANT LOG BOOK

Season : 2023-24

Date : 12/04/2024

Recordings for the day

Meter Reading	Efflument Water		Total Treated water from ETPQutlet (OCEMS date)	Treated Water Used				Crushing	MT 3500
	Efflument Water	Injection Water		To RO plant for recycling in Cogen CT	In Process (m3)	For Irrigation/Spray Back	Lagoon	To Treated Water Legoon	Total Used Treated Water
Previous Reading	85193	96147	670	48826		69306	100733	4999	
Closere Reading	85512	96447	1275	48826		69714	101365	4564	
Water Qty. in M3	319	300	605	0	-	408	632	-1040	
Total Qty. in M3		619					1040		

1042070

Particulars	Meter Reading	
	Old Plant	New Plant
Initial Reading	35251.6	474934
Final Reading	35277.5	475712
Total Energy	25.9	778
Pay Energy con. KWt	2072	2850

Effluent generation Ltr/MT of cane

Special Analisis

SHIFT	Aeration Tank				Sulphate in Injection Water		Treated Effiuent	
	MLSS	MLVSS (ppm)	DO (ppm)	Total Kjeldahl Nitrogen	Untreated SRS-Inlet	Treated SRS-outlet	Total Kjeldahl Nitrogen	Colout Pt.-Co Taxt Methed
SHIFT- A			1.0		964	780		
SHIFT- B	4365	2963	1.2					
SHIFT-C			1.0					

Remarks/Instructions From ETP Operation Incharge

SHIFT- A
Signature of Operator cum Chemist

SHIFT- B
Signature of Operator cum Chemist

SHIFT-C
Signature of Operator cum Chemist

E.T.P. INCARGE

BALRAMPUR CHINI MILLS LTD. UNIT : MANKAPUR

EFFLUENT TREATMENT PLANT LOG BOOK

Season : 2023-24

Date : 17-04-2024

Recordings for the day

Meter Reading	Efflument Water		Total Treated water from ETPQutlet (OCEMS date)	Treated Water Used				Crushing	MT	2723
	Efflument Water	Injection Water		To RO plant for recycling in Cogen CT	In Process (m3)	For Irrigation/Spray Back	Lagoon	To Treated Water Legoon	Total Used Treated Water	
Previous Reading	85512	96447	1275	48826		69714	101365	4564		
Closere Reading	85782	96712	1795	48826		70264	101991	4014		
Water Qty. in M3	270	265	520	0	-	450	626	-1070		
Total Qty. in M3		535					1070			

Effluent generation Ltr/MT of cane

Special Analisis

SHIFT	Aeration Tank				Sulphate in Injection Water		Treated Effiuent	
	MLSS	MLVSS (ppm)	DO (ppm)	Total Kjeldahl Nitrogen	Untreated	Treated	Total Kjeldahl Nitrogen	Colout Pt.-Co Taxt Methed
SHIFT- A			1.0		1014	815		
SHIFT- B	4294		1.0					
SHIFT-C			1.0					

Remarks/Instructions From ETP Operation Incharge

Particulars	Meter Reading	
	Old Plant	New Plant
Initial Reading	35277.5	475712
Final Reading	35303.4	476506
Total Energy	25.9	794
Pay Energy con. KWt	2072	2866

1044793

Vishwakarma
SHIFT-A
Signature of Operator cum Chemist

SHIFT- B
Signature of Operator cum Chemist

SHIFT-C
Signature of Operator cum Chemist

E.T.P. INCARGE

BALRAMPUR CHINI MILLS LTD. UNIT : MANKAPUR

EFFLUENT TREATMENT PLANT LOG BOOK

Season : 2024

Date : 14/04/2024

Recordings for the day

Meter Reading	Effluent Water		Total Treated water from ETPQutlet (OCEMS date)	Treated Water Used				Crushing	MT	Total Used Treated Water
	Effluent Water	Injection Water		To RO plant for recycling in Cogen CT	In Process (m3)	For Irrigation/Spray Back	For Irrigation/Spray Lagoon	To Treated Water Legoon		
Previous Reading	85782	96712	1795	48826		70164	101991	4014		
Closere Reading	86158	96903	2349	48826		70654	102601	3468		
Water Qty. in M3	376	191	554	0		490	610	-1100		
Total Qty. in M3		567					1100			

Particulars	Meter Reading	
	Old Plant	New Plant
Initial Reading	35303.4	476506
Final Reading	35329.3	477278
Total Energy	25.9	772
Pay Energy con. KWt	2072	2844

Effluent generation Ltr/MT of cane

Special Analisis

SHIFT	Aeration Tank				Sulphate in Injection Water		Treated Effiuent	
	MLSS	MLVSS (ppm)	DO (ppm)	Total Kjeldahl Nitrogen	Untreated SRE- Inlet	Treated SRE-outlet	Total Kjeldahl Nitrogen	Colout Pt.-Co Taxt Methed
SHIFT- A			1.0		1182	980		
SHIFT- B	4256		1.1					
SHIFT-C			1.0					

Remarks/Instructions From ETP Operation Incharge

SHIFT- A
Signature of Operator cum Chemist

SHIFT- B
Signature of Operator cum Chemist

SHIFT-C
Signature of Operator cum Chemist

E.T.P. INCARGE

BALRAMPUR CHINI MILLS LTD. UNIT : MANKAPUR

EFFLUENT TREATMENT PLANT LOG BOOK

Season : 2021-22

Date : 05/03/2021

Recordings for the day

Meter Reading	Effluent Water		Total Treated water from ETPQutlet (OCEMS date)
	Effluent Water	Injection Water	
Previous Reading	62923	72857	135781
Closere Reading	63525	73518	137043
Water Qty in M3	602	661	1263
Total Qty in M3		1263	

Treated Water Used				
To RO plant for recycling in Cogen CT	In Process (m3)	For irrigation/Spray		To Treated Water Legoon
		Gauge	Legoon	
12026		48598	71068	10815
12399		48598	71604	11516
373	-	0	536	-36
			536	

Effluent generation Ltr/MT of cane - 174.21

Special Analisis

SHIFT	Aeration Tank				Sulphate in Injection Water		Treated Effluent	
	MLSS	MLVSS (ppm)	DO (ppm)	Total Kjeldahl Nitrogen	Untreated	Treated	Total Kjeldahl Nitrogen	Colout Pt.-Co Text Methed
SHIFT-A			1.0					
SHIFT-B	4672		1.0					
SHIFT-C			1.0					

Crushing MT 7250

Total Used Treated Water

795270 111

Particulars	Meter Reading	
	Old Plant	New Plant
Initial Reading	34253-1	445221
Final Reading	342810	445999
Total Energy	27.9	778
Pay Energy con. KWt	2232	3010

Remarks/Instructions From ETP Operation Incharge

VPKol
SHIFT-A
Signature of Operator cum Chemist

SHIFT-B
Signature of Operator cum Chemist

SHIFT-C
Signature of Operator cum Chemist

E.T.P. INCARGE

BALRAMPUR CHINI MILLS LTD. UNIT : MANKAPUR

EFFLUENT TREATMENT PLANT LOG BOOK

Season : 2023-24

Date : 06/03/24

Recordings for the day

Meter Reading	Effluent Water		Total Treated water from ETPOutlet (OCEMS date)	Treated Water Used				Crushing	MT 7100
	Effluent Water	Injection Water		To RO plant for recycling in Cogen CT	In Process (m3)	For Irrigation/Spray Back	Log book	To Treated Water Lagoon	Total Used Treated Water
Previous Reading	63525	73518	131718	12399		48598	71604	11516	
Closere Reading	64134	74168	132948	42816		19145	72527	11276	
Water Qty. in M3	609	650	1230	417	-	547	923	-1470	
Total Qty. in M3		1259					1470	-	

Effluent generation Ltr/MT of cane - 177.32

Particulars	Meter Reading	
	Old Plant	New Plant
Initial Reading	34281.0	445949
Final Reading	34307.7	446812
Total Energy	267	813
Pay Energy con. KWt	2136	2949

802370 110

Special Analisis

SHIFT	Aeration Tank				Sulphate in Injection Water		Treated Effiuent	
	MLSS	MLVSS (ppm)	DO (ppm)	Total Kjeldahl Nitrogen	Untreated	Treated	Total Kjeldahl Nitrogen	Colout Pt.-Co Taxt Methed
					SRS-Inlet	SRS-outlet		
SHIFT-A			1.0		1466	1198		
SHIFT-B	4698	2939	1.2					
SHIFT-C			1.1					

Remarks/Instructions From ETP Operation Incharge

SHIFT-A
Signature of Operator cum Chemist

SHIFT-B
Signature of Operator cum Chemist

SHIFT-C
Signature of Operator cum Chemist

E.T.P. INCARGE

BALRAMPUR CHINI MILLS LTD. UNIT : MANKAPUR

EFFLUENT TREATMENT PLANT LOG BOOK

Season : 2023-24

Date : 07/03/2024

Recordings for the day

Meter Reading	Effluent Water		Total Treated water from ETPOutlet (OCEMS date)
	Effluent Water	Injection Water	
Previous Reading	64184	74168	132148
Closere Reading	64754	74799	134166
Water Qty. in M3	620	631	1218
Total Qty. in M3		1251	

Treated Water Used				Crushing	MT 7200
To RO plant for recycling in Cogen CT	In Process (m3)	For Irrigation/Spray Book	Lagoon	To Treated Water Legoon	Total Used Treated Water
42016		49145	72527	11276	
43219		49615	73340	11211	
403		470	813	-1283	
			1283		

Particulars	Meter Reading	
	Old Plant	New Plant
Initial Reading	809570 / 34307.7	113 / 846812
Final Reading	34334.7	847657
Total Energy	27.0	845
Pay Energy con. KWt	2160	3005

Effluent generation Ltr/MT of cane - 173.75

Special Analisis

SHIFT	Aeration Tank				Sulphate in Injection Water		Treated Effiuent	
	MLSS	MLVSS (ppm)	DO (ppm)	Total Kjeldahl Nitrogen	Untreated	Treated	Total Kjeldahl Nitrogen	Colout Pt.-Co Taxt Methed
SHIFT- A			1.0		1510	1147		
SHIFT- B	4677		1.2					
SHIFT-C			1.0					

Remarks/Instructions From ETP Operation Incharge

SHIFT- A
Signature of Operator cum Chemist

SHIFT- B
Signature of Operator cum Chemist

SHIFT-C
Signature of Operator cum Chemist

E.T.P. INCARGE

BALRAMPUR CHINI MILLS LTD. UNIT : MANKAPUR

EFFLUENT TREATMENT PLANT LOG BOOK

Season : 2023-24

Date : 28/03/2024

Recordings for the day

Meter Reading	Effluent Water		Total Treated water from ETPQutlet (OCEMS date)	Treated Water Used				Crushing	MT	7130	Total Used Treated Water
	Effluent Water	Injection Water		To RO plant for recycling in Cogen CT	In Process (m3)	For Irrigation/Spray Back	Lagoon	To Treated Water Legoon			
Previous Reading	64754	74799	139166	43219		19615	73340	11211			
Closere Reading	65388	75413	135391	43602		19964	74302	11125			
Water Qty. in M3	634	614	1225	383		349	962	-1311			
Total Qty. in M3		1248					1311				

Particulars	Meter Reading	
	Old Plant	New Plant
Initial Reading	816700	117
Final Reading	34334.7 / 34361.6	447657 / 448479
Total Energy	26.9	822
Pay Energy con. KWt	2152	2974

Effluent generation Ltr/MT of cane 175.04

Special Analisis

SHIFT	Aeration Tank				Sulphate in Injection Water		Treated Effiuent	
	MLSS	MLVSS (ppm)	DO (ppm)	Total Kjeldahl Nitrogen	Untreated	Treated	Total Kjeldahl Nitrogen	Colout Pt.-Co Taxt Methed
SHIFT- A			1.0		1467	1142		
SHIFT- B	4684		1.2					
SHIFT-C			1.0					

Remarks/Instructions From ETP Operation Incharge

V P Kaf
SHIFT- A
Signature of Operator cum Chemist

Rajendra Kumar
SHIFT- B
Signature of Operator cum Chemist

Vibhi Kumar
SHIFT-C
Signature of Operator cum Chemist

E.T.P. INCARGE

BALRAMPUR CHINI MILLS LTD. UNIT : MANKAPUR

EFFLUENT TREATMENT PLANT LOG BOOK

Season : 2023-24

Date : 09/03/24

Recordings for the day

Meter Reading	Effluent Water		Total Treated water from ETPQutlet (OCEMS date)	Treated Water Used				Crushing MT 7000	Total Used Treated Water
	Effluent Water	Injection Water		To RO plant for recycling in Cogen CT	In Process (m3)	For Irrigation/Spray Bauk / Lagoon		To Treated Water Legoon	
Previous Reading	65388	75413	135391	43602		49964	74302	11125	
Closere Reading	66010	76030	136601	43860		50456	75078	11067	
Water Qty. in M3	622	617	1210	258	-	492	776	-1268	
Total Qty. in M3		1239					1268		

Particulars	Meter Reading	
	Old Plant	New Plant
Initial Reading	34361.6	448479
Final Reading	34389.4	449141
Total Energy	27.8	662
Pay Energy con. KWt	2224	2886

823700 115

Effluent generation Ltr/MT of cane - 177.00

Special Analisis..

SHIFT	Aeration Tank				Sulphate in Injection Water		Treated Effiuent	
	MLSS	MLVSS (ppm)	DO (ppm)	Total Kjeldahl Nitrogen	Untreated	Treated	Total Kjeldahl Nitrogen	Colout Pt.-Co Taxt Methed
SHIFT- A			1.0		1395	1045		
SHIFT- B	4612		1.0					
SHIFT-C			1.1					

Remarks/Instructions From ETP Operation Incharge

SHIFT- A
Signature of Operator cum Chemist

SHIFT- B
Signature of Operator cum Chemist

SHIFT-C
Signature of Operator cum Chemist

E.T.P. INCARGE

BALRAMPUR CHINI MILLS LTD. UNIT : MANKAPUR

EFFLUENT TREATMENT PLANT LOG BOOK

Season : 2023-24

Date : 11/03/2024

Recordings for the day

Meter Reading	Effluent Water		Total Treated water from ETPQutlet (OCEMS date)
	Effluent Water	Injection Water	
Previous Reading	66010	76030	136601
Closere Reading	66635	76650	137820
Water Qty. in M3	625	620	1219
Total Qty. in M3		1245	

Treated Water Used				Crushing	MT	7000
To RO plant for recycling in Cogen CT	In Process (m3)	For Irrigation/Spray BACK	For Irrigation/Spray Lagoon	To Treated Water Legoon	Total Used Treated Water	
43860		50456	75070	11067		
44344		50849	76047	10924		
484	-	393	969	-1362		
			1362			

Effluent generation Ltr/MT of cane - 177.86

Particulars	Meter Reading	
	Old Plant	New Plant
Initial Reading	34389.4	449141
Final Reading	34416.2	449936
Total Energy	26.8	795
Pay Energy con. KWt	2144	2939

830700 116

Special Analisis

SHIFT	Aeration Tank				Sulphate in Injection Water		Treated Effiuent	
	MLSS	MLVSS (ppm)	DO (ppm)	Total Kjeldahl Nitrogen	Untreated SRS-Inlet	Treated SRS-outlet	Total Kjeldahl Nitrogen	Colout Pt.-Co Taxt Methed
SHIFT-A			1.0		1534	1166		
SHIFT-B	4507	2993	1.0					
SHIFT-C			1.0					

Remarks/Instructions From ETP Operation Incharge

Vikal
SHIFT-A
Signature of Operator cum Chemist

SHIFT-B
Signature of Operator cum Chemist

Vikal
SHIFT-C
Signature of Operator cum Chemist

E.T.P. INCARGE

BALRAMPUR CHINI MILLS LTD. UNIT : MANKAPUR

EFFLUENT TREATMENT PLANT LOG BOOK

Season : 2023-24

Date : 11/03/2024

Recordings for the day

Meter Reading	Effluent Water		Total Treated water from ETPOutlet (OCEMS date)	Treated Water Used				Crushing	MT 7100
	Effluent Water	Injection Water		To RO plant for recycling in Cogen CT	In Process (m3)	For Irrigation/Spray Back	For Irrigation/Spray Lagoon	To Treated Water Legoon	Total Used Treated Water
Previous Reading	66635	76650	137620	41344		50841	76077	10924	
Closure Reading	67238	77300	139125	41696		51367	76811	10867	
Water Qty. in M3	603	650	1225	352	-	518	734	-1282	
Total Qty. in M3		1253					1282		

Effluent generation Ltr/MT of cane = 176.48

Particulars	Meter Reading	
	Old Plant	New Plant
Initial Reading	837800	117
	31416.2	444936
Final Reading	34443.4	450592
Total Energy	27.2	656
Pay Energy con. KWH	2176	2832

Special Analisis

SHIFT	Aeration Tank				Sulphate in Injection Water		Treated Effluent	
	MLSS	MLVSS (ppm)	DO (ppm)	Total Kjeldahl Nitrogen	Untreated	Treated	Total Kjeldahl Nitrogen	Colout Pt.-Co Taxt Methed
SHIFT-A			1.0		1362	1102		
SHIFT-B	4718		1.0					
SHIFT-C			1.0					

Remarks/Instructions From ETP Operation Incharge

SHIFT-A
Signature of Operator cum Chemist

SHIFT-B
Signature of Operator cum Chemist

SHIFT-C
Signature of Operator cum Chemist

E.T.P. INCARGE

BALRAMPUR CHINI MILLS LTD. UNIT : MANKAPUR

EFFLUENT TREATMENT PLANT LOG BOOK

Season : 2024-25

Date : 12/08/2024

Recordings for the day

Meter Reading	Effluent Water		Total Treated water from ETPOutlet (OCEMS data)	Treated Water Used					Crushing	MT 6300
	Effluent Water	Injection Water		To RO plant for recycling in Cogen CT	In Process (m3)	For Irrigation/Spray Back	For Irrigation/Spray Lagoon	To Treated Water Legoon		Total Used Treated Water
Previous Reading	67288	77300	134845	44896		51367	76811	10867		
Closing Reading	67795	77912	140180	45123		51887	77602	10691		
Water Qty in M3	557	612	1135	427		520	791	-1311		
Total Qty in M3		1169					1311			

Effluent generation Ltr/MT of cane -185.56

Particulars	Meter Reading	
	Old Plant	New Plant
Initial Reading	344143.4	450592
Final Reading	344369.2	451400
Total Energy	25.8	808
Pay Energy con. KWH	2064	2872

844100 218

Special Analisis

SHIFT	Aeration Tank				Sulphate in Injection Water		Treated Effluent	
	MLSS	MLVSS (ppm)	DO (ppm)	Total Kjeldahl Nitrogen	Untreated	Treated	Total Kjeldahl Nitrogen	Colour Pt.-Co Taxt Method
SHIFT-A			1.0		1428	1412		
SHIFT-B	4696		1.1					
SHIFT-C			1.0					

Remarks/Instructions From ETP Operation Incharge

Rajendra Kumar
SHIFT-A
Signature of Operator cum Chemist

SHIFT-B
Signature of Operator cum Chemist

SHIFT-C
Signature of Operator cum Chemist

E.T.P. INCARGE

BALRAMPUR CHINI MILLS LTD. UNIT : MANKAPUR

EFFLUENT TREATMENT PLANT LOG BOOK

Season : 2023-24

Date : 13/02/2024

Recordings for the day

Meter Reading	Effluent Water		Total Treated water from ETP Qutlet (OCEMS date)
	Effluent Water	Injection Water	
Previous Reading	67795	77912	140180
Closere Reading	68369	78516	141328
Water Qty. in M3	574	604	1148
Total Qty. in M3		1178	

Treated Water Used

To RO plant for recycling in Cogen CT	In Process (m3)	For Irrigation/Spray Boost	Lagoon	To Treated Water Legoon	Total Used Treated Water
45123		51087	77602	10691	
45402		52303	78492	10613	
279	-	416	810	-1226	
			1226		

Crushing MT 6300

850400 119

Particulars	Meter Reading	
	Old Plant	New Plant
Initial Reading	34469.2	451400
Final Reading	34495.7	452225
Total Energy	26.5	825
Pay Energy con. KWt	2120	2945

Effluent generation Ltr/MT of cane - 186.98

Special Analisis

SHIFT	Aeration Tank			
	MLSS	MLVSS (ppm)	DO (ppm)	Total Kjeldahl Nitrogen
SHIFT- A			1.0	
SHIFT- B	4711		1.0	
SHIFT-C			1.0	

Sulphate in Injection Water		Treated Effiuent	
Untreated SRS-Inlet	Treated SRS-outlet	Total Kjeldahl Nitrogen	Colout Pt.-Co Taxt Methed
1287	915		

Remarks/Instructions From ETP Operation Incharge

Rajendra Kumar
SHIFT-A
Signature of Operator cum Chemist

Vijay Kumar
SHIFT- B
Signature of Operator cum Chemist

SHIFT-C
Signature of Operator cum Chemist

E.T.P. INCARGE

BALRAMPUR CHINI MILLS LTD. UNIT : MANKAPUR

EFFLUENT TREATMENT PLANT LOG BOOK

Season : 14/03/2024

Date : 14/03/24

Recordings for the day

Meter Reading	Effluent Water		Total Treated water from ETPQutlet (OCEMS date)
	Effluent Water	Injection Water	
Previous Reading	68369	78516	111328
Closere Reading	68957	79183	112558
Water Qty. in M3	588	667	1230
Total Qty. in M3		1255	

Treated Water Used

To RO plant for recycling in Cogen CT	In Process (m3)	For Irrigation/Spray		To Treated Water Legoon	Total Used Treated Water
		Bank	Legoon		
45802		52303	70412	10613	
45811		52508	79184	10866	
409	-	205	772	- 977	
			977		

Crushing MT 7000

Effluent generation Ltr/MT of cane - 179.29

Special Analisis

SHIFT	Aeration Tank				Sulphate in Injection Water		Treated Effiuent	
	MLSS	MLVSS (ppm)	DO (ppm)	Total Kjeldahl Nitrogen	Untreated	Treated	Total Kjeldahl Nitrogen	Colout Pt.-Co Taxt Methed
SHIFT- A			1.0		1364	1011		
SHIFT- B	4648		1.1					
SHIFT-C			2.0					

857400 @ 120

Particulars	Meter Reading	
	Old Plant	New Plant
Initial Reading	344157	452225
Final Reading	345216	452999
Total Energy	25.9	774
Pay Energy con. KWt	2072	2846

Remarks/Instructions From ETP Operation Incharge

SHIFT- A
Signature of Operator cum Chemist

SHIFT- B
Signature of Operator cum Chemist

SHIFT-C
Signature of Operator cum Chemist

E.T.P. INCARGE

BALRAMPUR CHINI MILLS LTD. UNIT : MANKAPUR

EFFLUENT TREATMENT PLANT LOG BOOK

Season : 2023-24

Date : 15/03/2024

Recordings for the day

Meter Reading	Effluent Water		Total Treated water from ETPQutlet (OCEMS date)
	Effluent Water	Injection Water	
Previous Reading	68957	79183	142558
Closere Reading	69548	79840	143779
Water Qty. in M3	591	657	1221
Total Qty. in M3		1248	

Treated Water Used			
To RO plant for recycling in Cogen CT	In Process (m3)	For Irrigation/Spray	
		Boos	Lagoon
45811		52508	79181
45965		53090	79954
154	-	582	770
			1352

Crushing	MT	6720
To Treated Water Legoon	Total Used Treated Water	
10866		
10735		
-1352		

864120	121	
Particulars	Meter Reading	
	Old Plant	New Plant
Initial Reading	34521.6	452999
Final Reading	34547.8	453792
Total Energy	26.2	793
Pay Energy con. KWt	2096	2889

Effluent generation Ltr/MT of cane 185.71

Special Analisis

SHIFT	Aeration Tank			
	MLSS	MLVSS (ppm)	DO (ppm)	Total Kjeldahl Nitrogen
SHIFT- A			1.1	
SHIFT- B	4676	2796	1.0	
SHIFT-C			1.0	

Sulphate in Injection Water		Treated Effiuent	
Untreated	Treated	Total Kjeldahl Nitrogen	Colout Pt.-Co Taxt Methed
1477	1082		

Remarks/Instructions From ETP Operation Incharge

SHIFT- A
Signature of Operator cum Chemist

SHIFT- B
Signature of Operator cum Chemist

SHIFT-C
Signature of Operator cum Chemist

E.T.P. INCARGE

BALRAMPUR CHINI MILLS LTD. UNIT : MANKAPUR

EFFLUENT TREATMENT PLANT LOG BOOK

Season : 2023-24

Date : 16/03/2024

Recordings for the day

Meter Reading	Effluent Water		Total Treated water from ETPQutlet (OCEMS date)
	Effluent Water	Injection Water	
Previous Reading	69548	79820	143779
Closere Reading	70162	80478	145008
Water Qty. in M3	614	638	1229
Total Qty. in M3		1252	

Treated Water Used				
To RO plant for recycling in Cogen CT	In Process (m3)	For Irrigation/Spray Balls	Lagoon	To Treated Water Legoon
15965		53090	79954	10735
15965		53560	80608	10840
0	-	470	654	-1124
			1124	

Crushing MT 6810

Total Used Treated Water

Effluent generation Ltr/MT of cane - 183.85

Special Analisis

SHIFT	Aeration Tank			
	MLSS	MLVSS (ppm)	DO (ppm)	Total Kjeldahl Nitrogen
SHIFT- A			1.0	
SHIFT- B	6778		1.0	
SHIFT-C			1.0	

Sulphate in Injection Water		Treated Effluent	
Untreated	Treated	Total Kjeldahl Nitrogen	Colout Pt.-Co Taxt Methed
1324	1102		

870930 122

Particulars	Meter Reading	
	Old Plant	New Plant
Initial Reading	34547.8	453792
Final Reading	34573.9	454599
Total Energy	25.1	807
Pay Energy con. KWt	2008	2815

Remarks/Instructions From ETP Operation Incharge

SHIFT- A
Signature of Operator cum Chemist

SHIFT- B
Signature of Operator cum Chemist

SHIFT-C
Signature of Operator cum Chemist

E.T.P. INCARGE

BALRAMPUR CHINI MILLS LTD. UNIT : MANKAPUR

EFFLUENT TREATMENT PLANT LOG BOOK

Season : 2023-24

Date : 17/02/2024

Recordings for the day

Meter Reading	Effluent Water		Total Treated water from ETPQutlet (OCEMS date)
	Effluent Water	Injection Water	
Previous Reading	70162	80478	145008
Closere Reading	70750	81165	146253
Water Qty. in M3	588	687	1245
Total Qty. in M3		1275	

Treated Water Used					
To RO plant for recycling in Cogen CT	In Process (m3)	For Irrigation/Spray Back	Lagoon	To Treated Water Legoon	Total Used Treated Water
45965		53560	80608	10840	
46181		54074	81601	10578	
216	-	514	993	-1507	
			1507		

Crushing MT 7120

Effluent generation Ltr/MT of cane - 179.07

Special Analisis

SHIFT	Aeration Tank				Sulphate in Injection Water		Treated Effluent	
	MLSS	MLVSS (ppm)	DO (ppm)	Total Kjeldahl Nitrogen	Untreated	Treated	Total Kjeldahl Nitrogen	Colout Pt.-Co Taxt Mathed
SHIFT- A			1.1		1426	1056		
SHIFT- B	4616		1.0					
SHIFT-C			1.0					

Particulars	Meter Reading	
	Old Plant	New Plant
Initial Reading	878050	123
Final Reading	31573.9	154599
Total Energy	34601.2	155400
Pay Energy con. KWt	27.3	009
	2184	2993

Remarks/Instructions From ETP Operation Incharge

Rajendra Kumar
SHIFT- A
Signature of Operator cum Chemist

Vipin Kumar
SHIFT- B
Signature of Operator cum Chemist

Rajendra Kumar
SHIFT-C
Signature of Operator cum Chemist

E.T.P. INCARGE

BALRAMPUR CHINI MILLS LTD. UNIT : MANKAPUR

EFFLUENT TREATMENT PLANT LOG BOOK

Season : 2023-24

Date : 18/03/2024

Recordings for the day

Meter Reading	Effluent Water		Total Treated water from ETPQutlet (OCEMS date)	Treated Water Used				Crushing	MT	7140
	Effluent Water	Injection Water		To RO plant for recycling in Cogen CT	In Process (m3)	For Irrigation/Spray Bore	Lagoon	To Treated Water Lagoon	Total Used Treated Water	
Previous Reading	70750	81165	146253	46181		54074	81601	10578		
Closere Reading	71329	81850	147490	46426		54661	82615	10214		
Water Qty. in M3	579	685	1237	245	-	587	1014	-1601		
Total Qty. in M3		1264					1601			

885190		124
Particulars	Meter Reading	
	Old Plant	New Plant
Initial Reading	34601.2	455408
Final Reading	34628.5	456235
Total Energy	27.3	827
Pay Energy con. KWt	2184	3011

Effluent generation Ltr/MT of cane – 177.03

Special Analisis

SHIFT	Aeration Tank				Sulphate in Injection Water		Treated Effiuent	
	MLSS	MLVSS (ppm)	DO (ppm)	Total Kjeldahl Nitrogen	Untreated SRS- Inlet	Treated SRS-outlet	Total Kjeldahl Nitrogen	Colout Pt.-Co Taxt Methed
SHIFT-A			1.0		1488	1086		
SHIFT-B	4708		1.0					
SHIFT-C			1.0					

Remarks/Instructions From ETP Operation Incharge

Vijay Kumar
SHIFT-A
Signature of Operator cum Chemist

Nikul
SHIFT-B
Signature of Operator cum Chemist

Rajendra Kumar
SHIFT-C
Signature of Operator cum Chemist

E.T.P. INCARGE

BALRAMPUR CHINI MILLS LTD. UNIT : MANKAPUR

EFFLUENT TREATMENT PLANT LOG BOOK

Season : 2023-24

Date : 19/03/24

Recordings for the day

Meter Reading	Effluent Water		Total Treated water from ETPQutlet (OCEMS date)
	Effluent Water	Injection Water	
Previous Reading	71329	81850	197490
Closere Reading	71949	82476	198712
Water Qty. in M3	620	626	1222
Total Qty. in M3		1246	

Treated Water Used					
To RO plant for recycling in Cogen CT	In Process (m3)	For Irrigation/Spray Bulk	For Irrigation/Spray Lagoon	To Treated Water Legoon	Total Used Treated Water
46426		54661	82615	10214	
46681		55346	83463	9903	
258	-	685	848	- 1533	
			1533		

Crushing	MT 7030

Particulars	Meter Reading	
	Old Plant	New Plant
Initial Reading	34628-5	456235
Final Reading	34655.9	457046
Total Energy	27.4	811
Pay Energy con. KWt	2192	3093

892220 125

Effluent generation Ltr/MT of cane - 177.24

Special Analisis .

SHIFT	Aeration Tank			
	MLSS	MLVSS (ppm)	DO (ppm)	Total Kjeldahl Nitrogen
SHIFT- A			1.0	
SHIFT- B	4610		1.0	
SHIFT-C			1.0	

Sulphate in Injection Water		Treated Effiuent	
Untreated	Treated	Total Kjeldahl Nitrogen	Colout Pt.-Co Taxt Methed
1426	1098		

Remarks/Instructions From ETP Operation Incharge

SHIFT- A
Signature of Operator cum Chemist

SHIFT- B
Signature of Operator cum Chemist

SHIFT-C
Signature of Operator cum Chemist

E.T.P. INCARGE

BALRAMPUR CHINI MILLS LTD. UNIT : MANKAPUR

EFFLUENT TREATMENT PLANT LOG BOOK

Season : 2023-24

Date : 20/03/2024

Recordings for the day

Meter Reading	Effluent Water		Total Treated water from ETPQutlet (OCEMS date)
	Effluent Water	Injection Water	
Previous Reading	71949	02476	148712
Closere Reading	72564	03114	149941
Water Qty. in M3	615	638	1229
Total Qty. in M3		1253	

Treated Water Used			
To RO plant for recycling in Cogen CT	In Process (m3)	For Irrigation/Spray Back	Lagoon
46684		55346	83463
47083		56128	84157
399	-	782	694
			1476

Crushing	MT	7000
To Treated Water Legoon	Total Used Treated Water	
9903		
9656		
-1476		

099220	126	
Particulars	Meter Reading	
	Old Plant	New Plant
Initial Reading	34655.9	157046
Final Reading	34683.2	157859
Total Energy	27.3	813
Pay Energy con. KWt	2184	2997

Effluent generation Ltr/MT of cane-179.00

Special Analisis

SHIFT	Aeration Tank			
	MLSS	MLVSS (ppm)	DO (ppm)	Total Kjeldahl Nitrogen
SHIFT-A			1.0	
SHIFT-B	4677	3082	1.2	
SHIFT-C			1.0	

Sulphate in Injection Water		Treated Effiuent	
Untreated	Treated	Total Kjeldahl Nitrogen	Colout Pt.-Co Taxt Methed
1426	1124		

Remarks/Instructions From ETP Operation Incharge

Vipin Kumar
SHIFT-A
Signature of Operator cum Chemist

Vikal
SHIFT-B
Signature of Operator cum Chemist

Vikal
SHIFT-C
Signature of Operator cum Chemist

E.T.P. INCARGE

BALRAMPUR CHINI MILLS LTD. UNIT : MANKAPUR

EFFLUENT TREATMENT PLANT LOG BOOK

Season : 2021-22

Date : 21/03/2021

Recordings for the day

Meter Reading	Effluent Water		Total Treated water from ETPOutlet (OCEMS data)
	Effluent Water	Injection Water	
Previous Reading	72564	83114	149971
Closure Reading	73174	83762	151171
Water Qty. in M3	610	648	1230
Total Qty. in M3		1258	

Treated Water Used

To RO plant for recycling in Cogen CT	In Process (m3)	For Irrigation/Spray		To Treated Water Lagoon	Total Used Treated Water
		Back	Agoon		
47085		56128	81157	9666	
47368		56800	81910	9461	
285		672	753	-1125	
			1125		

Effluent generation Ltr/MT of cane - 174.72

Special Analisis

SHIFT	Aeration Tank				Sulphate in Injection Water		Treated Effluent	
	MLSS	MLVSS (ppm)	DO (ppm)	Total Kjeldahl Nitrogen	Untreated	Treated	Total Kjeldahl Nitrogen	Colour Pt.-Co Taxt Method
SHIFT- A			1.0		1363	1043		
SHIFT- B	4610		1.2					
SHIFT-C			1.0					

Remarks/Instructions From ETP Operation Incharge

Crushing	MT	7200

906420		127
Particulars	Meter Reading	
	Old Plant	New Plant
Initial Reading	31683.2	457871
Final Reading	34709.6	458669
Total Energy	26.4	840
Pay Energy con. KWH	2112	2922

Vipin Kumar
SHIFT-A
Signature of Operator cum Chemist

Vikal
SHIFT- B
Signature of Operator cum Chemist

Vikal
SHIFT-C
Signature of Operator cum Chemist

E.T.P. INCARGE

BALRAMPUR CHINI MILLS LTD. UNIT : MANKAPUR

EFFLUENT TREATMENT PLANT LOG BOOK

Season : 2023-24

Date : 22/03/24

Recordings for the day

Meter Reading	Effluent Water		Total Treated water from ETPOutlet (OCEMS date)	Treated Water Used				Crushing	MT 7100	Total Used Treated Water
	Effluent Water	Injection Water		To RO plant for recycling in Cogen CT	In Process (m3)	For Irrigation/Spray BACK	Lagoon	To Treated Water Legoon		
Previous Reading	73174	83762	156936	47368		56800	84910	9461		
Closure Reading	75800	84401	160201	47496		57223	85668	9519		
Water Qty. in M3	626	639	1265	128	-	423	758	-1181		
Total Qty. in M3		1265					1181			

Effluent generation Ltr/MT of cane – 178.17

Particulars	Meter Reading	
	Old Plant	New Plant
Initial Reading	913520	128
Final Reading	34737.2	459484
Total Energy	27.6	815
Pay Energy con. KWH	2208	3023

Special Analisis

SHIFT	Aeration Tank				Sulphate in Injection Water		Treated Effiuent	
	MLSS	MLVSS (ppm)	DO (ppm)	Total Kjeldahl Nitrogen	Untreated SRS-Inlet	Treated SRS-outlet	Total Kjeldahl Nitrogen	Colout Pt.-Co Taxt Methed
SHIFT-A			1.0		1427	1069		
SHIFT-B	4690		1.2					
SHIFT-C			1.1					

Remarks/Instructions From ETP Operation Incharge

SHIFT-A
Signature of Operator cum Chemist

SHIFT-B
Signature of Operator cum Chemist

SHIFT-C
Signature of Operator cum Chemist

E.T.P INCARGE

BALRAMPUR CHINI MILLS LTD. UNIT : MANKAPUR

EFFLUENT TREATMENT PLANT LOG BOOK

Season : 2023-24

Date : 23/03/2024

Recordings for the day

Meter Reading	Effluent Water		Total Treated water from ETPQutlet (OCEMS date)	Treated Water Used				Crushing	MT 7200	Total Used Treated Water
	Effluent Water	Injection Water		To RO plant for recycling in Cogen CT	In Process (m3)	For Irrigation/Spray Bauli	Lagoon	To Treated Water Legoon		
Previous Reading	73800	84401	152410	47496		57223	05668	9519		
Closere Reading	74418	85051	153643	47736		57847	86402	9394		
Water Qty. in M3	618	650	1233	240	-	624	734	-1358		
Total Qty. in M3		1268					1358			

920720	129	
Particulars	Meter Reading	
	Old Plant	New Plant
Initial Reading	34737.2	459484
Final Reading	34764.8	460294
Total Energy	27.6	810
Pay Energy con. KWt	2208	3018

Effluent generation Ltr/MT of cane – 176.11

Special Analisis

SHIFT	Aeration Tank				Sulphate in Injection Water		Treated Effiuent	
	MLSS	MLVSS (ppm)	DO (ppm)	Total Kjeldahl Nitrogen	Untreated	Treated	Total Kjeldahl Nitrogen	Colout Pt.-Co Taxt Methed
SHIFT-A			1.0		1512	1202		
SHIFT-B	4698	2798	1.0					
SHIFT-C			1.2					

Remarks/Instructions From ETP Operation Incharge

Vijay Kumar
SHIFT-A
Signature of Operator cum Chemist

Rajendra Kumar
SHIFT-B
Signature of Operator cum Chemist

Rajendra Kumar
SHIFT-C
Signature of Operator cum Chemist

E.T.P. INCARGE

BALRAMPUR CHINI MILLS LTD. UNIT : MANKAPUR

EFFLUENT TREATMENT PLANT LOG BOOK

Season : 2023-24 Date : 24/03/24

Recordings for the day

Meter Reading	Effluent Water		Total Treated water from ETPQutlet (OCEMS date)	Treated Water Used				Crushing	MT 7100
	Effluent Water	Injection Water		To RO plant for recycling in Cogen CT	In Process (m3)	For Irrigation/Spray Back Lagoon		To Treated Water Legoon	Total Used Treated Water
Previous Reading	74418	85051	159643	17736		57847	86402	9394	
Closere Reading	75057	85669	159870	17821		58472	87184	9214	
Water Qty. in M3	639	610	1227	85	-	625	782	-1107	
Total Qty. in M3		1257					1407		

Effluent generation Ltr/MT of cane -177.04

Particulars	Meter Reading	
	Old Plant	New Plant
Initial Reading	34764.8	160294
Final Reading	34791.2	161132
Total Energy	26.4	838
Pay Energy con. KWt	2112	2950

927820 130

Special Analisis

SHIFT	Aeration Tank				Sulphate in Injection Water		Treated Effiuent	
	MLSS	MLVSS (ppm)	DO (ppm)	Total Kjeldahl Nitrogen	Untreated	Treated	Total Kjeldahl Nitrogen	Colout Pt.-Co Taxt Methed
SHIFT- A			1.0		1426	1056		
SHIFT- B	4708		1.2					
SHIFT-C			1.0					

Remarks/Instructions From ETP Operation Incharge

Vijaykumar
SHIFT- A
Signature of Operator cum Chemist

Vikal
SHIFT- B
Signature of Operator cum Chemist

Vijaykumar
SHIFT-C
Signature of Operator cum Chemist

E.T.P. INCARGE

BALRAMPUR CHINI MILLS LTD. UNIT : MANKAPUR

EFFLUENT TREATMENT PLANT LOG BOOK

Season : 2023-24

Date : 25/03/24

Recordings for the day

Crushing MT 7100

Meter Reading	Effluent Water		Total Treated water from ETPQutlet (OCEMS date)	Treated Water Used					Total Used Treated Water
	Effluent Water	Injection Water		To RO plant for recycling in Cogen CT	In Process (m3)	For Irrigation/Spray Back	Lagoon	To Treated Water Legoon	
Previous Reading	75057	85669	151870	47821		58472	87184	9214	
Closere Reading	75659	86342	156116	47890		59034	87568	9514	
Water Qty. in M3	602	673	1246	69	-	562	384	-946	
Total Qty. in M3		1275					946		

Effluent generation Ltr/MT of cane - 179.58

Particulars	Meter Reading	
	Old Plant	New Plant
Initial Reading	34791.2	461132
Final Reading	34819.0	461904
Total Energy	27.8	772
Pay Energy cons. KWH	2224	2996

934920 121

Special Analisis

SHIFT	Aeration Tank				Sulphate in Injection Water		Treated Effiuent	
	MLSS	MLVSS (ppm)	DO (ppm)	Total Kjeldahl Nitrogen	Untreated SRS- inlet	Treated CRS-outlet	Total Kjeldahl Nitrogen	Colout Pt.-Co Taxt Methed
SHIFT- A			1.0		1466	1280		
SHIFT- B	4626		1.2					
SHIFT-C			1.0					

Remarks/Instructions From ETP Operation Incharge

SHIFT- A
Signature of Operator cum Chemist

SHIFT- B
Signature of Operator cum Chemist

SHIFT-C
Signature of Operator cum Chemist

E.T.P. INCARGE

BALRAMPUR CHINI MILLS LTD. UNIT : MANKAPUR

EFFLUENT TREATMENT PLANT LOG BOOK

Season : 2023-24

Date : 26/03/24

Recordings for the day

Meter Reading	Effluent Water	Injection Water	Total Treated water from ETPOutlet (OCEMS date)	To RO plant for recycling in Cogen CT	In Process (m3)	For Irrigation/Spray Back	For Irrigation/Spray Lagoon	To Treated Water Legoon	Total Used Treated Water
Previous Reading	75659	86342	156116	47890		59034	87568	9514	
Closere Reading	76064	86749	156916	47890		59554	88258	9104	
Water Qty. in M3	405	407	800	0	-	520	690	-1210	
Total Qty. in M3		812					1210		

Crushing MT 4100

Effluent generation Ltr/MT of cane 198.05

Particulars	Meter Reading	
	Old Plant	New Plant
Initial Reading	939020	132
	341819.0	461904
Final Reading	348475	462524
Total Energy	28.5	620
Pay Energy con. KWH	2280	2900

Special Analisis

SHIFT	Aeration Tank				Sulphate in Injection Water		Treated Effiuent	
	MLSS	MLVSS (ppm)	DO (ppm)	Total Kjeldahl Nitrogen	Untreated	Treated	Total Kjeldahl Nitrogen	Colout Pt.-Co Taxt Methed
SHIFT-A			1.1		1359	1056		
SHIFT-B	4522	2869	1.0					
SHIFT-C			1.0					

Remarks/Instructions From ETP Operation Incharge

Rajendra Kumar
SHIFT-A
Signature of Operator cum Chemist

Rajendra Kumar
SHIFT-B
Signature of Operator cum Chemist

Vijay Kumar
SHIFT-C
Signature of Operator cum Chemist

E.T.P. INCARGE

BALRAMPUR CHINI MILLS LTD. UNIT : MANKAPUR

EFFLUENT TREATMENT PLANT LOG BOOK

Season : 2023-24

Date : 27/03/2024

Recordings for the day

Meter Reading	Effluent Water		Total Treated water from ETPQutlet (OCEMS date)	Treated Water Used				Crushing	MT 5040
	Effluent Water	Injection Water		To RO plant for recycling in Cogen CT	In Process (m3)	For Irrigation/Spray Back	Logoon	To Treated Water Legoon	Total Used Treated Water
Previous Reading	76064	86749	156916	47090		59554	88258	9104	
Closere Reading	76548	87241	157872	47906		59996	89065	8811	
Water Qty. in M3	484	492	956	16	-	442	807	-1249	
Total Qty. in M3		976					1249		

Effluent generation Ltr/MT of cane - 193.65

Special Analisis

SHIFT	Aeration Tank				Sulphate in Injection Water		Treated Effiuent	
	MLSS	MLVSS (ppm)	DO (ppm)	Total Kjeldahl Nitrogen	Untreated SRS-Inlet	Treated SRS-outlet	Total Kjeldahl Nitrogen	Colout Pt.-Co Taxt Methed
SHIFT- A			1.0		1299	1080		
SHIFT- B	4538		1.2					
SHIFT-C			1.0					

944060	133

Particulars	Meter Reading	
	Old Plant	New Plant
Initial Reading	348175	462524
Final Reading	348729	463110
Total Energy	254	586
Pay Energy con. KWt	2032	2618

Remarks/Instructions From ETP Operation Incharge

Rajendra Kumar
SHIFT-A
Signature of Operator cum Chemist

Vikal
SHIFT- B
Signature of Operator cum Chemist

Vijay Kumar
SHIFT-C
Signature of Operator cum Chemist

E.T.P. INCARGE

BALRAMPUR CHINI MILLS LTD. UNIT : MANKAPUR

EFFLUENT TREATMENT PLANT LOG BOOK

Season : 2025-24

Date : 28/03/2024

Recordings for the day

Meter Reading	Effluent Water		Total Treated water from ETPQutlet (OCEMS date)	Treated Water Used				Total Used Treated Water
	Effluent Water	Injection Water		To RO plant for recycling in Cogen CT	In Process (m3)	For Irrigation/Spray Back	To Treated Water Legoon	
Previous Reading	76545	87241	157872	47906		59996	89065	8811	
Closere Reading	77041	87741	158847	47906		60512	90031	8304	
Water Qty. in M3	496	500	975	0	-	516	966	-1482	
Total Qty. in M3		996					1482		

Crushing MT 5050

Effluent generation Ltr/MT of cane – 197.23

Particulars	Meter Reading	
	Old Plant	New Plant
Initial Reading	34872.9	463110
Final Reading	34897.5	463874
Total Energy	246	764
Pay Energy con. KWt	1968	2732

949110 134

Special Analisis

SHIFT	Aeration Tank				Sulphate in Injection Water		Treated Effiuent	
	MLSS	MLVSS (ppm)	DO (ppm)	Total Kjeldahl Nitrogen	Untreated	Treated	Total Kjeldahl Nitrogen	Colout Pt.-Co Taxt Methed
SHIFT- A			1.0		1461	1065		
SHIFT- B	4607		1.0					
SHIFT-C			1.1					

Remarks/Instructions From ETP Operation Incharge

SHIFT- A
Signature of Operator cum Chemist

SHIFT- B
Signature of Operator cum Chemist

SHIFT-C
Signature of Operator cum Chemist

E.T.P. INCARGE

BALRAMPUR CHINI MILLS LTD. UNIT : MANKAPUR

EFFLUENT TREATMENT PLANT LOG BOOK

Season : 2023-24

Date : 21/03/2024

Recordings for the day

Meter Reading	Effluent Water		Total Treated water from ETP Outlet (OCEMS data)	Treated Water Used				Crushing	MT 5700
	Effluent Water	Injection Water		To RO plant for recycling in Cogen CT	In Process (m3)	For Irrigation/Spray Back	To Treated Water Lagoon	To Treated Water Lagoon	Total Used Treated Water
Previous Reading	77041	87741	164847	17906		60512	90031	8304	
Closere Reading	77590	88301	159927	17906		61203	90819	7905	
Water Qty in M3	546	560	1080	0	-	691	788	-1479	
Total Qty in M3		1106					1479		

Effluent generation Ltr/MT of cane - 194.04

Particulars	Meter Reading	
	Old Plant	New Plant
Initial Reading	954810	135
	348775	463871
Final Reading	349229	464695
Total Energy	25.4	821
Pay Energy con. KWH	2032	2853

Special Analisis

SHIFT	Aeration Tank				Sulphate in Injection Water		Treated Effluent	
	MLSS	MLVSS (ppm)	DO (ppm)	Total Kjeldahl Nitrogen	Untreated	Treated	Total Kjeldahl Nitrogen	Colout Pt.-Co Text Methed
SHIFT- A			1.0		1321	998		
SHIFT- B	4590		1.0					
SHIFT-C			1.0					

Remarks/Instructions From ETP Operation Incharge

Vikas
SHIFT-A
Signature of Operator cum Chemist

Rajendra Kumar
SHIFT- B
Signature of Operator cum Chemist

Vipin Kumar
SHIFT-C
Signature of Operator cum Chemist

E.T.P. INCARGE

BALRAMPUR CHINI MILLS LTD. UNIT : MANKAPUR

EFFLUENT TREATMENT PLANT LOG BOOK

Season : 2023 - 24

Date : 30/03/2024

Recordings for the day

Meter Reading	Effluent Water		Total Treated water from ETPQutlet (OCEMS date)
	Effluent Water	Injection Water	
Previous Reading	77590	88301	159927
Closere Reading	78201	88947	161158
Water Qty. in M3	611	646	1231
Total Qty. in M3		1257	

Treated Water Used					
To RO plant for recycling in Cogen CT	In Process (m3)	For Irrigation/Spray		To Treated Water Lagoon	Total Used Treated Water
		Bulk	Lagoon		
47906		61203	90819	7905	
48104		61923	91513	7722	
198	-	720	694	-1414	
			1414		

Crushing	MT	6830

961640 136

Particulars	Meter Reading	
	Old Plant	New Plant
Initial Reading	34922.9	464695
Final Reading	349479	465516
Total Energy	25.0	821
Pay Energy con. KWt	2000	2821

Effluent generation Ltr/MT of cane 184.04

Special Analisis

SHIFT	Aeration Tank			
	MLSS	MLVSS (ppm)	DO (ppm)	Total Kjeldahl Nitrogen
SHIFT- A			1.0	
SHIFT- B	4636	3057	1.1	
SHIFT-C			1.0	

Sulphate in Injection Water		Treated Effiuent	
Untreated	Treated	Total Kjeldahl Nitrogen	Colout Pt.-Co Taxt Methed
1201	921		

Remarks/Instructions From ETP Operation Incharge

Vikal
SHIFT- A
Signature of Operator cum Chemist

SHIFT- B
Signature of Operator cum Chemist

SHIFT-C
Signature of Operator cum Chemist

E.T.P. INCARGE

BALRAMPUR CHINI MILLS LTD. UNIT : MANKAPUR

EFFLUENT TREATMENT PLANT LOG BOOK

Season : 2023-24

Date : 21/02/24

Recordings for the day

Meter Reading	Effluent Water		Total Treated water from ETPOutlet (OCEMS date)	Treated Water Used				Crushing	MT 6870
	Effluent Water	Injection Water		To RO plant for recycling in Cogen CT	In Process (m3)	For Irrigation/Spray Bulk	Lagoon	To Treated Water Lagoon	Total Used Treated Water
Previous Reading	78201	88947	161158	48104		61923	91513	7722	
Closere Reading	78806	89615	162402	48141		62527	92311	7564	
Water Qty. in M3	605	668	1244	37	-	604	798	- 1402	
Total Qty. in M3		1273					1402		

Effluent generation Ltr/MT of cane - 185.30

Particulars	Meter Reading	
	Old Plant	New Plant
Initial Reading	34987-9	465516
Final Reading	34972.8	466312
Total Energy	24.9	796
Pay Energy con. KWt	1992	2788

968510 137

Special Analisis

SHIFT	Aeration Tank				Sulphate in Injection Water		Treated Effiuent	
	MLSS	MLVSS (ppm)	DO (ppm)	Total Kjeldahl Nitrogen	Untreated	Treated	Total Kjeldahl Nitrogen	Colout Pt.-Co Taxt Methed
SHIFT- A			1.0		1363	1025		
SHIFT- B	4605		1.0					
SHIFT-C			1.2					

Remarks/Instructions From ETP Operation Incharge

SHIFT- A
Signature of Operator cum Chemist

SHIFT- B
Signature of Operator cum Chemist

SHIFT-C
Signature of Operator cum Chemist

E.T.P. INCARGE

ANNEXURE R/9
COLLY

ANNEXURE R/10

MONITORING OF WATER SPRAY TO AVOID BAGASSE DISPERSION

Month March-2024

Date	Shift Operator	Area sprayed	Sign
05/03/24	Ranjeet Singh	Coll yard to Baggas yard side	
06/03/24	Rajesh yadav	Ash sello to BC-4 yard side	Rajeshyadav
07/03/24	Ranjeet Singh	" "	
08/03/24	Satendar yadav	Slop Tank to Baggas yard side	
09/03/2024	" "	" "	
10/03/24	" "	Ash Sello to Baggas yard side	
11/03/24	Rajesh yadav	" "	Rajeshyadav
12/03/24	" "	Coll yard to Baggas side.	Rajeshyadav
13/03/24	Stander yadav	" "	
14/03/24	Ranjeet singh	Slop Tank to Baggas yard side.	
15/03/24	" "	" "	
16/03/24	Nitin Kumar	agro Plant to Baggas yard side.	
17/03/24	Satendar yadav	" "	
18/03/24	Rajesh yadav	" "	Rajeshyadav
19/03/24	Nitin Kumar	Ash Sello to BC-4 Baggas yard side	
20/03/24	" "	" "	
21/03/24	" "	BC-2 side to Baggas yard side	
22/03/24	Ranjeet singh	" "	
23/03/24	" "	" "	
24/03/24	Nitin Kumar	Slop Tank to Baggas yard side	
25/03/2024	Satendar yadav	" "	
26/03/2024	Ranjeet singh	" "	
27/03/2024	" "	Coll yard to Baggas yard side	
28/03/24	Satendar yadav	Ash Sello to Baggas yard side	
29/03/2024	Ranjeet singh	" "	
30/03/24	Satendar yadav	agro to Baggas yard side.	
31/03/24	Ranjeet singh	" "	

ANNEXURE R/11

Balrampur Chini Mills Ltd., Unit-Mankapur

Daily ETP Sludge Disposal Logbook

Date	Trolly Gross wt. in Qtls.	Trolly Tare wt. in Qtls.	Net wt. in Qtls.	Signature/Remarks
01/03/2024	73.90	44.10	29.80	
01/03/2024	74.80	44.00	30.80	
02/03/2024	74.40	44.20	30.20	
02/03/2024	73.50	44.20	29.30	
02/03/2024	75.00	44.10	30.90	
03/03/2024	73.90	44.30	29.60	
04/03/2024	71.20	44.10	27.10	
04/03/2024	72.70	44.30	28.40	
04/03/2024	73.40	44.20	29.20	
05/03/2024	74.60	44.50	30.10	
05/03/2024	74.90	44.20	30.70	
05/03/2024	75.20	44.40	30.80	
06/03/2024	73.80	44.30	29.50	
06/03/2024	72.90	44.10	28.80	
07/03/2024	75.60	44.30	31.30	
07/03/2024	74.90	44.10	30.80	
08/03/2024	75.30	44.20	31.10	
08/03/2024	71.20	44.50	26.70	
08/03/2024	73.90	44.30	29.60	
09/03/2024	72.50	44.20	28.30	
09/03/2024	68.30	44.20	24.10	
09/03/2024	74.40	44.40	30.00	
10/03/2024	73.70	44.30	29.40	
10/03/2024	74.20	44.30	29.90	
11/03/2024	74.80	44.40	30.40	
11/03/2024	69.70	44.20	25.50	
11/03/2024	74.50	44.20	30.30	
12/03/2024	74.40	44.30	30.10	
Total Quantity			822.70	

ETP INCHARGE

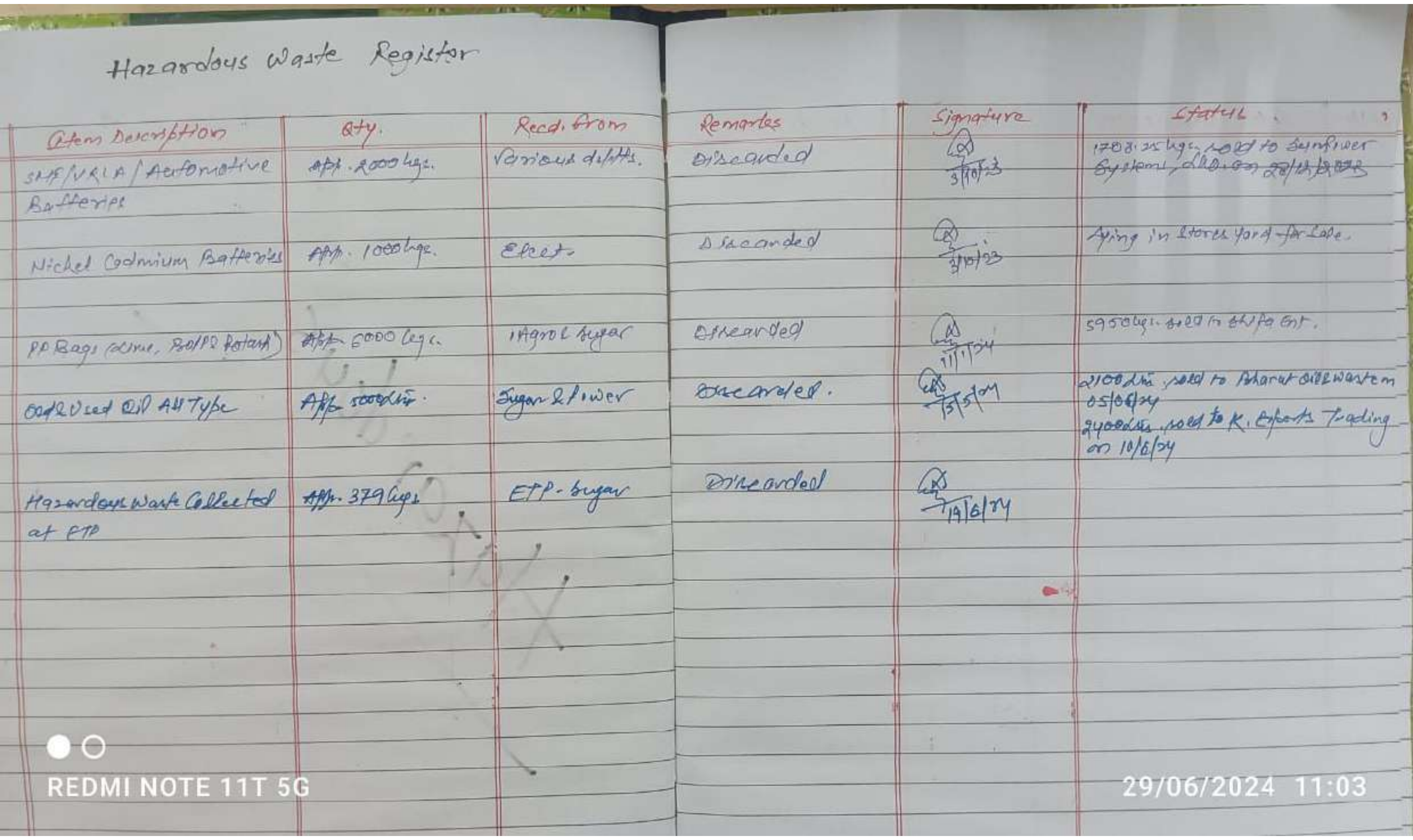
Balrampur Chini Mills Ltd., Unit-Mankapur

Daily ETP Sludge Disposal Logbook

Date	Trolly Gross wt. in Qtls.	Trolly Tare wt. in Qtls.	Net wt. in Qtls.	Signature/Remarks
12/03/24	75.00	44.20	30.80	
13/03/24	74.60	44.00	30.60	
13/03/2024	74.90	44.30	30.60	
14/03/2024	75.20	44.20	31.00	
14/03/2024	73.90	44.40	29.50	
15/03/2024	71.80	44.00	27.80	
15/03/2024	74.60	44.20	30.40	
16/03/2024	75.40	44.50	30.90	
16/03/2024	74.60	44.30	30.30	
17/03/2024	75.10	44.50	30.60	
17/03/2024	74.60	44.10	30.50	
18/03/2024	75.50	44.40	31.10	
18/03/2024	73.90	44.20	29.70	
19/03/24	74.80	44.30	30.50	
19/03/24	58.30	44.50	13.80	
20/03/2024	74.60	44.50	30.10	
20/03/2024	74.80	44.30	30.50	
21/03/2024	73.70	44.50	29.20	
21/03/2024	74.90	44.40	30.50	
22/03/2024	75.30	44.30	31.00	
22/03/2024	74.00	44.50	29.50	
23/03/2024	74.50	44.20	30.30	
23/03/2024	74.70	44.30	30.40	
24/03/2024	75.30	44.40	30.90	
24/03/2024	74.60	44.50	30.10	
25/03/2024	73.90	44.40	29.50	
25/03/2024	75.20	44.20	31.00	
26/03/2024	74.00	44.40	29.60	
Total Quantity			830.70	

ETP INCHARGE

ANNEXURE R/12



Hazardous Waste Register

Item Description	Qty.	Recd. from	Remarks	Signature	Status
SMF/VRLA/Automotive Batteries	App. 2000 kgs.	Various deptts.	Discarded	3/10/23	1708.25 kgs. sold to Sunflower Systems, [illegible] on 28/[illegible]
Nickel Cadmium Batteries	App. 1000 kgs.	Elect.	Discarded	3/10/23	Lying in Stores Yard for Sale.
PP Bags (Lime, Boiler Potash)	App. 6000 kgs.	Agro & Sugar	Discarded	11/1/24	5950 kgs. sold to Shifa Ent.
Old & Used Oil All Type	App. 5000 ltr.	Sugar & Power	Discarded.	13/5/24	2100 ltr. sold to Bharat Oil & Waste m 05/06/24 2400 ltr. sold to K. Exports Trading on 10/6/24
Hazardous Waste Collected at ETP	App. 379 kgs.	ETP - Sugar	Discarded	19/6/24	

BALRAMPUR CHINI MILLS LTD., UNIT : MANKAPUR

Hazardous waste disposal record register

Season - 2023-24

Date	Gross Weight (in kg)	Tare Weight (in kg)	Net Weight (in kg)	Signature	Remark
03/12/2023	24.600	2.900	21.700		
10/12/2023	22.500	3.200	19.300		
17/12/2023	19.600	3.00	16.600		
24/12/2023	21.800	2.800	19.00		
30/12/2023	20.00	3.300	16.700		
			93.300		

ETP CHEMIST

ETP INCHARGE

BALRAMPUR CHINI MILLS LTD., UNIT : MANKAPUR

Hazardous waste disposal record register

Season - 2023-24

Date	Gross Weight (in kg)	Tare Weight (in kg)	Net Weight (in kg)	Signature	Remark
07/01/2024	24.800	3.300	21.500		
14/01/2024	20.700	3.600	17.100		
21/01/2024	21.00	3.400	17.600		
25/01/2024	11.800	3.700	8.100		
31/01/2024	16.700	3.800	12.900		
			77.200		

ETP CHEMIST

ETP INCHARGE

ANNEXURE R/13

MEMBERSHIP CERTIFICATE

BOWML/K/5065/23

M / s. Balrampur Chini Mills Limited (Unit-Manakpur)

Division-Sugar, Post-Datauli, Tehsil-Mankapur Gonda-271306, UP

is a registered member of our facility

BOWML/K/5065/23

Gata No. 672,706Cha Vill. Kumbhi,Akbarpur Road, NH-2 Kanpur-Dehat-209101, UP

for safe, legal & scientific Disposal of Hazardous Waste

Member # : BOWML/K/5065/23

Expiry Date : February 26, 2025

Scan & Verify

One may verify 'active' membership by calling
Bharat Oil & Waste Management Ltd. at
011-4100 0710, 2981 6466 or Email: sales@bharatoil.com

For **Bharat Oil & Waste Management Ltd.**

Pragati Rohtagi
Sales Cordinator
sales@bharatoil.com

Digitally Signed By:Pragati Rohtagi
Date: 2024-03-07 13:38:51
IP: 49.36.176.230
ID: EzzY48951ZYLhsr975HvSQ==
Click here to E-verify

Authorized Signatory

For **Bharat Oil & Waste Management Ltd.**

Sunder K Kukreja
GM (Admin & Fin.)
sales@bharatoil.com

Digitally Signed By:Sunder K Kukreja
Date: 2024-03-07 14:08:04
IP: 49.36.176.230
ID: nMtlJgAFCWJkoOvMrBT/Y6w==
Click here to E-verify

Authorized Signatory

ANNEXURE R/14

175

COLLY

Form-02

For the year 2024-25

[See rules 4(4), 5(4), 6(5), 8(7), 9(2), 10(7), 11(8), 13 (1) (xi), 13(2)(v), 13(3)(vii) and 13 (4)(v)]

Categories of electrical and electronic equipment including their components ,consumables,parts and spares covered under the rules.

Sl. NO.	Categories of electrical and electronic equipment	Electrical and electronic equipment code	Qty in Kg	Method of Storage	e-Waste received from
1	**Information technology and telecommunication equipment**				
	Centralized data processing: Mainframes, Minicomputers	ITEW1			
	Personal Computing: Personal Computers (Central Processing unit with input and output devices	ITEW2			
	Personal Computing: Laptop Computers (Central Processing unit with input and output devices	ITEW3			
	Personal Computing: Notebook Computers	ITEW4			
	Personal Computing: Notepad Computers	ITEW5			
	Printers including cartridges	ITEW6	30	E-waste storage room	IT Deptt.
	Copying Equipment	ITEW7			
	Electrical and Electronic Typewriter	ITEW8			
	User terminal and system	ITEW9			
	Facsimile	ITEW10			
	Telex	ITEW11			
	Telephones	ITEW12			
	Pay Telephones	ITEW13			
	Cordless Telephones	ITEW14			
	Cellular Telephones	ITEW15			
	Answering System	ITEW16			
	Product or equipment of transmitting sound, images or other information by telecommunication	ITEW17			
	BTS (all components excluding struture of tower)	ITEW18			
	Tablets, I-PAD	ITEW19			
	Phablets	ITEW20			
	Scanners	ITEW21			
	Routers	ITEW22			
	GPS	ITEW23			
	UPS	ITEW24			
	Inverter	ITEW25			
	Modems	ITEW26			
	Electronic data storage devices	ITEW27			
2	**Consumer Electrical and Electronics and Photovoltaic Panels:**				
	Television sets (including sets based on Liquid Crystal Display and light Emitting Diode Technology)	CEEW1	100	E-waste storage Room	Guest House
	Refrigerator	CEEW2			

	Washing machine	CEEW3			
	Air-Conditioners excluding centralised air conditioning plants	CEEW4			
	Flurescent and other Mercury containing lamps	CEEW5			
	Screen , Electronic photo frames, Electronic Display Panel, Monitors	CEEW6			
	Radio sets	CEEW7			
	Set top boxes	CEEW8			
	Video Cameras	CEEW9			
	Video Recorders	CEEW10			
	Hi-Fi Recorders	CEEW11			
	Audio Amplifiers	CEEW12			
	Other product or equipment for the purpose of recording or reproducing sound or images including signals and other technologies for the distribution of sound and images by telecommunications	CEEW13			
	Solar panels/cells, solar Photovoltaic panels/cells/modules.	CEEW14			
	Luminaires for fluorescentlamps with the exception of luminaires in household	CEEW15			
	High intensity discharge lamps, including pressure sodium lamps and metal helide lamps	CEEW16			
	Low pressure sodium lamps	CEEW17			
	Other lighting or equipment for the purpose of spreading or controlling light excluding filament bulbs	CEEW18	30	E-waste storage Room	Elect. Deptt.
	Digital camera	CEEW19			
3	**Large and Small Electrical and Electronic Equipment**				
	Large cooling appliances	LSEEW1			
	Freezers	LSEEW2			
	Other large appliances used for refrigeration, conservation and storage of food	LSEEW3			
	Clothes dryers	LSEEW4			
	Dish washing machine	LSEEW5			
	Electric cookers	LSEEW6			
	Electriv stoves	LSEEW7			
	Electric hot plates	LSEEW8			
	Microwaves, Microwaves oven	LSEEW9	30	E-waste storage room	Guest House
	Other large appliances used for cooking and other processing of food	LSEEW10			
	Electric heating appliances	LSEEW11			
	Electric radiators	LSEEW12			
	Other large appliances for heating rooms, beds, seating furniture	LSEEW13			
	Electric fans	LSEEW14			
	Other fanning, exhaust ventilation and conditioning equipment	LSEEW15			
	Vacuume cleaners	LSEEW16			
	Carpet sweepers	LSEEW17			
	Other appliances for cleaning	LSEEW18			
	Appliances used for sewing , knitting, weaving and other processing for textiles	LSEEW19			
	Iron and other appliances for ironing, mangling and care of clothing	LSEEW20			
	Grinders, coffee machine and equipment for opening or sealing containers or packages	LSEEW21			

	Smoke detector	LSEEW			
	Heating regulators	LSEEW23			
	Thermostats	LSEEW24			
	Automatic dispensers for hot drinks	LSEEW25			
	Automatic dispensers for hot or cold bottles or cans	LSEEW26			
	Automatic dispensers for solid product	LSEEW27			
	Automatic dispensers for money	LSEEW28			
	All appliances which deliver automatically all kind of product	LSEEW29			
	Indoor air purifier	LSEEW30			
	Hair dryer	LSEEW31			
	Electric shaver	LSEEW32			
	Electric kettle	LSEEW33			
	Electronic display panels/board/visual display unit	LSEEW34			
4	**Electrical and Electronic Tools (With the exception of large-scale Stationary Industrial Tools**				
	Drills	EETW1			
	Saws	EETW2			
	Sewing machine	EETW3			
	Equipment for turning, milling, sanding, sawing, cutting, shearing, drilling, making holes, punching, folding, bending or similar processing of wood, metal and other materials	EETW4			
	Tools for riveting, nailing or screwing or removing rivets, nails, screws or similar uses	EETW5			
	Tools for welding, soldering, or similar uses	EETW6			
	Equipment for spraying, spreading, dispersing or other treatment of liquid or gaseous substance for mowing or other gardening activities	EETW7			
	Tools for mowing or other gardening activities	EETW8			
5	**Toys, Leisure and Sports Equipment**				
	Electrical train or car racing sets	TLSEW1			
	Hand-held video games consoles	TLSEW2			
	Video games	TLSEW3			
	Computer for biking, diving, running, rowing etc.	TLSEW4			
	Sports equipment with electric or electronic components	TLSEW5			
	Coin slot machine	TLSEW6			
6	**Madical Devices (With the Exception of All Impacted and Infected Products)**				
	Radiotherapy equipment and accessories	MDW1			
	Cardiology equipment and accessories	MDW2			
	Dialysis equipment and accessories	MDW3			
	Pulmonary ventilators and accessories	MDW4			
	Nuclear Machine equipment and accessories	MDW5			
	Laboratory equipment for in vitro diagnosis and accessories	MDW6			
	Analysers and accessories	MDW7			

	Magnetic Resonance Imaging (MRI), Positron Emission Tomography (PET) Scanner, Computed (CT) Scanner, & Ultrasonic Equipment along with accessories	MDW8			
	Fertilization tests equipment and accessories	MDW9			
	Other electric appliances/equipment/kits used for preventing, detecting, monitoring, evaluating, reviewing, examining, investigating, probing, treating illness sickness, disease disorder, affliction, infection, injury, trauma, abuse or disability including the mobiles, Tablets or any other devices with the features having the potential of sex and their accessories	MDW10			
7	**Laboratory Instruments**				
	Gas analyser	LIW1			
	Equipment having electrical and electronic components	LIW2			
			190		

Signature & date of Generator

From-02

For the year 2023-24

[See rules 4(4), 5(4), 6(5), 8(7), 9(2), 12(1), 12(8), 13 (1) (xi), 13(2)(v), 13(3)(vii) and 13 (4)(v)]

Categories of electrical and electronic equipment including their components ,consumables,parts and spares covered under the rules.

Sl. NO.	Categories of electrical and electronic equipment	Electrical and electronic equipment code	Qty in Kg	Method of Storage	e-Waste received from
1	**Information technology and telecommunication equipment**				
	Centralized data processing: Mainframes, Minicomputers	ITEW1			
	Personal Computing: Personal Computers (Central Processing unit with input and output devices	ITEW2	41	E-waste storage room	IT Deptt.
	Personal Computing: Laptop Computers (Central Processing unit with input and output devices	ITEW3			
	Personal Computing: Notebook Computers	ITEW4			
	Personal Computing: Notepad Computers	ITEW5			
	Printers including cartridges	ITEW6	175	E-waste storage room	IT Deptt.
	Copying Equipment	ITEW7			
	Electrical and Electronic Typewriter	ITEW8			
	User terminal and system	ITEW9			
	Facsimile	ITEW10			
	Telex	ITEW11			
	Telephones	ITEW12			
	Pay Telephones	ITEW13			
	Cordless Telephones	ITEW14			
	Cellular Telephones	ITEW15			
	Answering System	ITEW16			
	Product or equipment of transmitting sound, images or other information by telecommunication	ITEW17			
	BTS (all components excluding struture of tower)	ITEW18			
	Tablets, I-PAD	ITEW19			
	Phablets	ITEW20			
	Scanners	ITEW21	4	E-waste storage room	IT Deptt.
	Routers	ITEW22			
	GPS	ITEW23			
	UPS	ITEW24	1160	E-waste storage room	IT Deptt.
	Inverter	ITEW25			
	Modems	ITEW26			
	Electronic data storage devices	ITEW27			
2	**Consumer Electrical and Electronics and Photovoltaic Panels:**				
	Television sets (including sets based on Liquid Crystal Display and light Emitting Diode Technology)	CEEW1			
	Refrigerator	CEEW2			

442

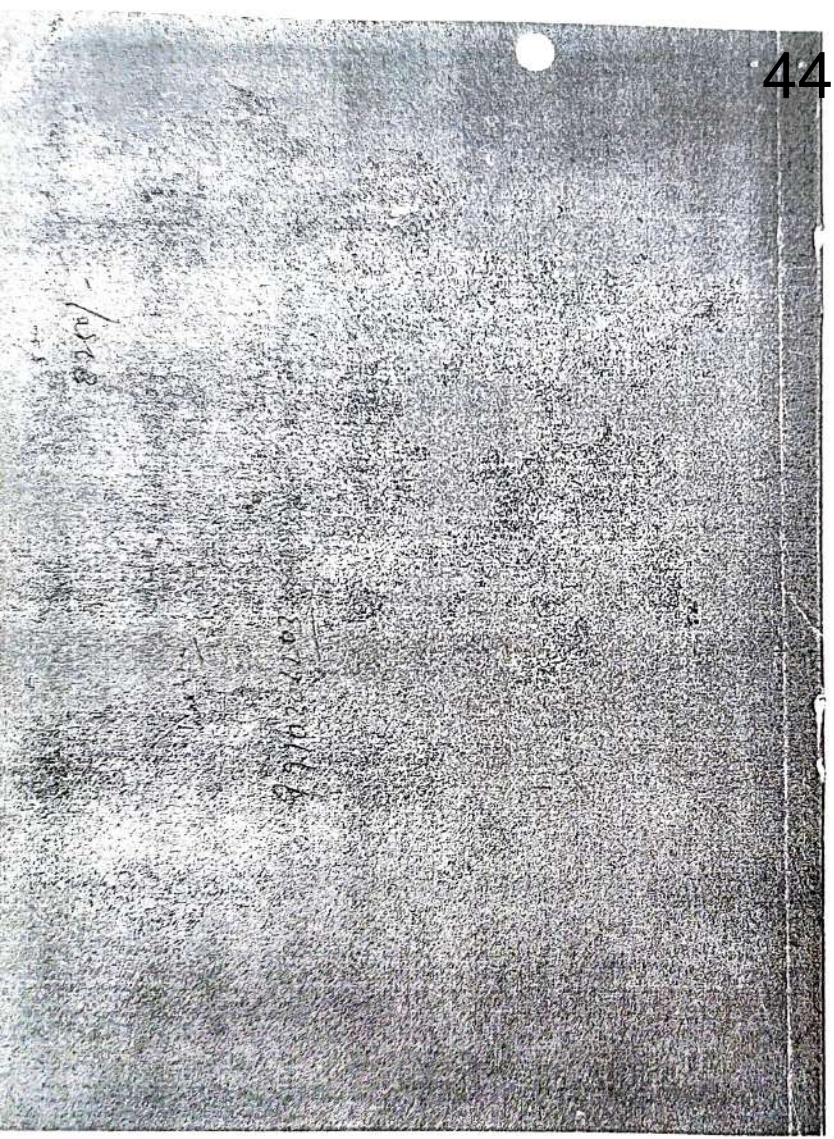
180

	Washing machine	CEEW3			
	Air-Conditioners excluding centralised air conditioning plants	CEEW4			
	Flurescent and other Mercury containing lamps	CEEW5			
	Screen , Electronic photo frames, Electronic Display Panel, Monitors	CEEW6			
	Radio sets	CEEW7			
	Set top boxes	CEEW8			
	Video Cameras	CEEW9			
	Video Recorders	CEEW10			
	Hi-Fi Recorders	CEEW11			
	Audio Amplifiers	CEEW12			
	Other product or equipment for the purpose of recording or reproducing sound or images including signals and other technologies for the distribution of sound and images by telecommunications	CEEW13			
	Solar panels/cells, solar Photovoltaic panels/cells/modules.	CEEW14			
	Luminaires for fluorescentlamps with the exception of luminaires in household	CEEW15			
	High intensity discharge lamps, including pressure sodium lamps and metal helide lamps	CEEW16			
	Low pressure sodium lamps	CEEW17			
	Other lighting or equipment for the purpose of spreading or controlling light excluding filament bulbs	CEEW18			
	Digital camera	CEEW19			
3	**Large and Small Electrical and Electronic Equipment**				
	Large cooling appliances	LSEEW1			
	Freezers	LSEEW2			
	Other large appliances used for refrigeration, conservation and storage of food	LSEEW3			
	Clothes dryers	LSEEW4			
	Dish washing machine	LSEEW5			
	Electric cookers	LSEEW6			
	Electriv stoves	LSEEW7			
	Electric hot plates	LSEEW8			
	Microwaves, Microwaves oven	LSEEW9			
	Other large appliances used for cooking and other processing of food	LSEEW10			
	Electric heating appliances	LSEEW11			
	Electric radiators	LSEEW12			
	Other large appliances for heating rooms, beds, seating furniture	LSEEW13			
	Electric fans	LSEEW14			
	Other fanning, exhaust ventilation and conditioning equipment	LSEEW15			
	Vacuume cleaners	LSEEW16			
	Carpet sweepers	LSEEW17			
	Other appliances for cleaning	LSEEW18			
	Appliances used for sewing , knitting, weaving and other processing for textiles	LSEEW19			
	Iron and other appliances for ironing, mangling and care of clothing	LSEEW20			
	Grinders, coffee machine and equipment for opening or sealing containers or packages	LSEEW21			

	Smoke detector	LSEEW			
	Heating regulators	LSEEW23			
	Thermostats	LSEEW24			
	Automatic dispensers for hot drinks	LSEEW25			
	Automatic dispensers for hot or cold bottles or cans	LSEEW26			
	Automatic dispensers for solid product	LSEEW27			
	Automatic dispensers for money	LSEEW28			
	All appliances which deliver automatically all kind of product	LSEEW29			
	Indoor air purifier	LSEEW30			
	Hair dryer	LSEEW31			
	Electric shaver	LSEEW32			
	Electric kettle	LSEEW33			
	Electronic display panels/board/visual display unit	LSEEW34			
4	**Electrical and Electronic Tools (With the exception of large-scale Stationary Industrial Tools**				
	Drills	EETW1			
	Saws	EETW2			
	Sewing machine	EETW3			
	Equipment for turning, milling, sanding, sawing, cutting, shearing, drilling, making holes, punching, folding, bending or similar processing of wood, metal and other materials	EETW4			
	Tools for riveting, nailing or screwing or removing rivets, nails, screws or similar uses	EETW5			
	Tools for welding, soldering, or similar uses	EETW6			
	Equipment for spraying, spreading, dispersing or other treatment of liquid or gaseous substance for mowing or other gardening activities	EETW7			
	Tools for mowing or other gardening activities	EETW8			
5	**Toys, Leisure and Sports Equipment**				
	Electrical train or car racing sets	TLSEW1			
	Hand-held video games consoles	TLSEW2			
	Video games	TLSEW3			
	Computer for biking, diving, running, rowing etc.	TLSEW4			
	Sports equipment with electric or electronic components	TLSEW5			
	Coin slot machine	TLSEW6			
6	**Madical Devices (With the Exception of All Impacted and Infected Products)**				
	Radiotherapy equipment and accessories	MDW1			
	Cardiology equipment and accessories	MDW2			
	Dialysis equipment and accessories	MDW3			
	Pulmonary ventilators and accessories	MDW4			
	Nuclear Machine equipment and accessories	MDW5			
	Laboratory equipment for in vitro diagnosis and accessories	MDW6			
	Analysers and accessories	MDW7			

	Magnetic Resonance Imaging (MRI), Positron Emission Tomography (PET) Scanner, Computed (CT) Scanner, & Ultrasonic Equipment along with accessories	MDW8			
	Fertilization tests equipment and accessories	MDW9			
	Other electric appliances/equipment/kits used for preventing, detecting, monitoring, evaluating, reviewing, examining, investigating, probing, treating illness sickness, disease disorder, affliction, infection, injury, trauma, abuse or disability including the mobiles, Tablets or any other devices with the features having the potential of sex and their accessories	MDW10			
7	**Laboratory Instruments**				
	Gas analyser	LIW1			
	Equipment having electrical and electronic components	LIW2	10	E-waste storage room	Laboratory
			1390		

Signature & date of Generator



Pass Book for Re-refining/Recycling of Hazardous Wastes

Name and Address of the Industry	:	M/S Ishan Industries. Plot No- 494/1, Vill- Phaphunda Hapur Road. Meerut
Telephone/Fax No.	:	7696203616
E-mail Address	:	ishanindustries78645@gmail.com
Date of Issue	:	06/04/2023
Validity Period	:	Valid till 05/04/2028 Validity of Authorisation

Type & quantity of the Hazardous Waste(s) permitted for procurement and recycling :

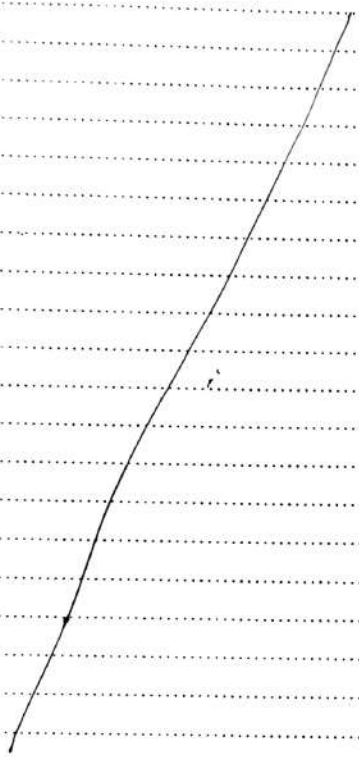
S. No.	Hazardous Wastes (Non-Ferrous other than Lead Type	Quantity (Tons-Per Annum)
1-	E- Waste (Segregation & Dismantling only)	700 MT/Annum

Chief Environmental Engineer
U.P. Pollution Control Board,
Lucknow.

Authorised Signatory & Seal

16 Additional Conditions :

As per authorisation Ref. No- 33959423 EW19947936 Dated- 06/04/23



Date : 18/05/2023
Place : LUCKNOW

Authorised Signatory
Chief Environmental Officer (Circl-3)
U.P. Pollution Control Board,

Endorsement by the Auctioneer/Seller (except column No. 6 & 7)

Registration No. ..... Date

Waste(s) Type : E-waste Permitted Quantity 700 MT

S. No.	Date	Address of the Auctioneer / Seller	Type & Quantity of HW sold/ Auctioned	Signature & Seal of the Auctioneer/ Seller with date	Date of arrival in the Recyclers premises & Challan No.	Balance Quantity (Registred-Procured till date)
(1)	(2)	(3)	(4)	(5)	(6)*	7*
1	23/05/2023 93/5/23	BCML Unit Akbarpur Sugar.	950 Kg	Authorized		
2	23/5/23	BCML Unit Akbarpur power.	28 Kg	Authorized		
3.	24/5/23	BCML Unit- Akbarpur Sugar	1390 Kg.	For Balrampur Chini Mills Ltd Unit-Akbarpur (Authorised Signatory)		

*To be filled by the Recycler

Original / Duplicate / Triplicate

Tax Invoice

(Under Rule 46 of CGST Rules, 2017 and Section 31 of CGST Act, 2017)

BALRAMPUR CHINI MILLS LTD.
Unit - Mankapur,
Mankapur Chini Mills, Vill & Post Dataull Tehsil Mankapur,Distt-Gonda Uttar Pradesh PIN No 271306

GSTIN : 09AAACB9373Q1ZW PAN : AAACB9373Q TAN : LKNB07423D

Regd Office FMC FORTUNA, 2nd Floor, 234/3A, A J C Bose Road, Kolkata 700 020
Phones (033)22874749, 22409338 Fax 033-22873083
E-mail bcml@bcml.in Website www.chini.com
CIN-L15421WB1975PLC030118

Invoice No. : F20000015367
Date of Invoice : 24.05.2023
Time of Removal

POS State Detail
09 - Uttar Pradesh

Buyer (Bill To)
1112970 M/s ISHAN INDUSTRIES
KHASRA NO 494/1, VILLAGE PHAFUNDA, HAPUR ROAD
MEERUT-250004
09 Uttar Pradesh, India (State Code:09)
GSTIN 09GEVPS9557F1ZA
PAN GEVPS9557F

Consignee (Ship to)
1112970 M/s ISHAN INDUSTRIES
KHASRA NO 494/1, VILLAGE PHAFUNDA, HAPUR ROAD
MEERUT-250004
09 Uttar Pradesh, India (State Code:09)
GSTIN 09GEVPS9557F1ZA
PAN GEVPS9557F

IRN d6da88181d5a1f0f5f15b0543e9559643ef8188679e2c2b792f5172916ca6082

S. No.	Description of Goods/Services	Season	HSN Code / SAC	UOM	Qty	Rate	Amount
1	E-WASTE SCRAP		85481020	KG	1390.000	30.20	41978.00
	IN: Central GST-OP @ 9.00%						3778.02
	IN: State GST - OP @ 9.00%						3778.02
	IN: 206C Others @ 1.00%						496.00
Total Quantity and Invoice Value					**1390.000**		**50030.04**

Total Invoice Value (In Words) Rs. Fifty Thousand Thirty And Paise Four Only

Transport Details :-
Mode of Trans.: Truck / Veh No. HR55AJ2959
Transporter DUMMY

e-Waybill Details
e-Waybill No.: 421339890573
Valid to Date: 2023-05-28 23:59:00

St.Loc.: M001-Main Store
Scrap Sales : 431746 Dated: 24.05.2023
2610063777 / 80746753
PO: MAIL

DECLARATION CERTIFIED THAT THE PARTICULARS GIVEN ABOVE ARE TRUE AND CORRECT AND THE AMOUNT INDICATED REPRESENTS THE PRICE ACTUALLY CHARGED AND THAT THERE IS NO FLOW OF ADDITIONAL CONSIDERATION DIRECTLY OR INDIRECTLY FROM THE BUYER

WE HEREBY CERTIFY THAT GOODS MENTIONED IN THIS INVOICE IS WARRANTED TO BE OF THE NATURE AND QUALITY WHICH IT PURPORTS TO BE.

Note -
1 Interest @ % shall be charged if payment is not made within Days
2 All disputes Subject to Gonda Jurisdiction
3 Please reply to BALRAMPUR CHINI MILLS LTD Unit - Mankapur

For BALRAMPUR CHINI MILLS LTD.
Plant : Mankapur Sugar

Signature of the Supplier or his Authorised Agent

Annx- XI C

FORM 6
[See rule 19]

E- WASTE MANIFEST

Occupier's Copy

S.No.: 10450

1	Occupier's Name & Mailing Address (including Phone No. and email)	Balrampur Chini Mills LTD Unit Mankapur Vill- Mankapur (UP)
2	Sender's Authorization No. If applicable	
3	Manifest Document No.	10450
4	Transporter's Name & Address (including Phone No. and email)	BOWML-
5	Type of Vehicle	(Truck / Container / Special Vehicle)
6	Transporter's Registration	
7	Vehicle Registration No.	UP77AT2069
8	Receiver's Name & Mailing Address (including Phone No. and email)	(I) BHARAT OIL COMPANY (I) REC E-18, Site-IV, Sahibabad Industrial Area, Ghaz Tel.: 0120-4167924, E-mail:sales@bharatoil.com
	(II) BHARAT OIL & WASTE MANAGEMENT LTD. Mauza Mukimpur, Roorkee-Lakshar Road, Roorkee - 247664 UK Tel. :08874207664, E-mail:sales@bharatoil.com	(III) BHARAT OIL & WASTE MANAGEMENT LTD. Plot # 672, 706 Cha, Sikandra Road, NH-2, Kumbhi Village, Tehsil Akbarpur, Kanpur Dehat, UP. Tel : 0512-2285296, E-mail:sales@bharatoil.com
9	Receiver's Authorization No. if applicable	(i) 71167123EW20687126
	(ii) UKPCB/HO/Con-B-84(Vol-III)/2023/233	(iii) 186072/UPPCB/Kanpur Dehat(UPPCBRO)/CTO/both/Kanpur Dehat/2023

10 Description of E-Waste	Code	Desc.	Qty.	Code	Desc.	Qty.	Code	Desc.	Qty.
	LCD TV,	Monitor	100 kg						
	Keyboard, Driver,	Mouse, Cartridge	30 kg						
	Em. Light, DVD, Set.	Charger, 1200 Printer	30 kg						
	Microoven, Elec.		30 kg						

11 Name and Stamp of Sender* (Manufacture or Producer or Bulk Consumer or Collection Centre or Refurbisher or Dismantler) :

Signature

Month		Day		Year			
0	6	0	5	2	0	2	4

12 Transporter Acknowledgement of Receipt of E-Waste
Name & Stamp : Signature :

BHARAT OIL & WASTE MANAGEMENT LTD. Gata No.-706 Village Kumbhi NH-2 Kanpur Dehat

Month		Day		Year			
0	6	0	5	2	0	2	4

13 Receiver* (Collection Centre of Refurbisher or Dismantler or Recycler) Certificate for Receipt of E-Waste (*As Applicable)
Name & Stamp : Signature

Month		Day		Year			

(i) Information Technology and Telecommunication Equipment:

CODE	E WASTE TYPE	CODE	E WASTE TYPE	CODE	E WASTE TYPE
ITEW1	Server CPU: Mainframes, Minicomputers	ITEW10	Facsimile	ITEW19	Tablets, I-PAD
ITEW2	PC: Desktop (CPU Input & Output Device)	ITEW11	Telex	ITEW20	Phablets
ITEW3	PC: Laptop (Laptop - Input & Outpur Device)	ITEW12	Telephones	ITEW21	Scanners
ITEW4	PC: Notebook Computers	ITEW13	Pay Telephones	ITEW22	Routers
ITEW5	PC: Notepad Computers	ITEW14	Cordless Telephones	ITEW23	GPS
ITEW6	Printers Including Cartridges	ITEW15	Cellular Telephones	ITEW24	UPS
ITEW7	Copying Equipment	ITEW16	Answering Systems	ITEW25	Inverter
ITEW8	Electrical and Electronic Typewriters	ITEW17	Products or Equipment of Telecommunications	ITEW26	Modems
ITEW9	User Terminals and Systems	ITEW18	BTS	ITEW27	Electronic data storage devices

P.T.O.

Annx- XI-D

FORM 10
[See rule 19 (1)]

Occupier's Copy

MANIFEST FOR HAZARDOUS AND OTHER WASTE S.No.: 88751

1 Occupier's Name & Mailing Address (including Phone No. and email)	Balrampur Chini Mills Ltd Unit Mankapur, Mankapur Gonda (UP)
2 Sender's Authorization No.	
3 Manifest Document No.	88751
4 Transporter's Name & Address (including Phone No. and email)	BOWML
5 Type of Vehicle	(Truck / Tanker / Special Vehicle)
6 Transporter's Registration	
7 Vehicle Registration No.	UP77AT2064
8 Receiver's Name & Mailing Address (including Phone No. and email)	(I) **BHARAT OIL COMPANY (I) REGD.** E-18, Site-IV, Sahibabad Industrial Area, Ghaziabad, UP-201010 Tel. : 9899692899 e-mail:sales@bharatoil.com
(II) **BHARAT OIL & WASTE MANAGEMENT LTD.** Mauza Mukimpur, Roorkee-Lakshar Road, Roorkee, Haridwar - 247664 Uttarakhand, Tel. : 8874087866 e-mail:sales@bharatoil.com	(III) **BHARAT OIL & WASTE MANAGEMENT LTD.** Gata# 672 & 706 Cha, Sikandra Road, NH-2, Kumbhi Vill., Tehsil Akbarpur, Kanpur Dehat, UP, Tel. : 8874207652, e-mail:sales@bharatoil.com
9 Receiver's Authorization No.	(i) 174437/UPPCB/Ghaziabad(UPPCBRO)/CTO/Both/GHAZIABAD/2023, Valid Upto: 31/12/2027 (ii) UKPCB/HO/Con-B-84(Vol-III)/2023/233 Valid Upto: 31/03/2028 (iii) 177172/UPPCB/KanpurDehat(UPPCBRO)/CTO/Both/KANPURDEHAT/2023, Valid Upto: 31/12/2027 (iv) 186072/UPPCB/KanpurDehat(UPPCBRO)/CTO/both/KANPUR DEHAT/2023, Valid upto: 31/12/2027
10 Waste Description	USED OIL
11 Total Quantity No. of Containers	2100 LTR m³ or MT 10 Nos.
12 Physical Form	(Solid/Semi-Solid/Sludge/Oily/Tarry/Slurry/Liquid)
13 Special Handling Instructions & Additional Information	Do not throw Drums from truck. In case of leakage/ seapage, use Washing soap at point of leak to stop its leakage.
14 SENDER'S CERTIFICATE	I hereby declare that the contents of the consignment are fully and accurately described above by proper shipping name and are categorised packed, marked, and labeled, and are in all respects in proper condition for transport by road according to applicable national government regulations.
Typed Name & Stamp : [stamp: Balrampur Chini Mills Ltd., Babhnan, Mankapur, Gonda (U.P.)] Signature : [signature]	Month 06 Day 05 Year 2024
15 Transporter Acknowledgement of Receipt of Waste	Month Day Year
Typed Name & Stamp : Signature :	06 05 2024
16 Receiver's Certificate for Receipt of Hazardous and other Waste	Month Day Year
Typed Name & Stamp : [stamp: Bharat Oil & Waste Management Ltd., Gata No. 706, Village-Kumbhi, Akbarpur NH-2, Kanpur Dehat] Signature :	06 09 2024

	Balrampur Chini Mills Limited (Sugar Division), Unit: Mankapur	Period 2024-25

Hazardous Waste and other waste Form-3

SN	Date	Date Type of waste with category as per Schedules I, II and III of these rules	Total quantity (Metric Tonnes)	Method of Storage	Destined to or received from
1		Category -33.1 (Empty barrel 60 ltr)		HSW Storage Yard	
2		Category -33.1 (filters)			
3		Category -33.1 (Empty paint cans 35 ltr)			
4	14.04.2024	Category -33.1 (Liners/plastic bags contaminated with hazardous chemicals)	0.25		Agro Plant
5	10.05.2024	Category -5.1 (Used/Spent/Waste Oil)	1.1	HSW Storage Yard	Elect. Deptt.
6	01.06.2024	Category -5.1 (Used/Spent/Waste Oil)	2.4	HSW Storage Yard	Mechanical depart

Details of Hazardous Waste Authorization - 19890/UPPCB/Faizabad(UPPCB RO)/HWM/Gonda/2023

Details of Environmental Monitoring -

Signature with date & name of Generator

ANNEXURE R/15
COLLY

SPIRAL LADDER ON CHIMNEY


यूनिट-मनकापुर-गोण्डा
स्ट्रो डिवीजन
कामचलाऊ
इन्तजाम
दुर्घटनाको पैगाम

ANNEXURE R/16

FORM 1
CONSOLIDATED CONSENT & AUTHORIZATION

Application for consent for discharge/continuation of discharge under section 25/26 of the Water (Prevention and Control of Pollution)Act ,1974 and for emissions/continuation of emission under section 21 of the Air (Prevention and Control of Pollution) Act, 1981 and for grant/renewal of authorisation for generation or collection or storage or transport or reception or recycling or reuse or recovery or pre-processing or co-processing or utilisation or treatment or disposal of hazardous and other waste under Hazardous and other waste (Management and Transboundary Movement) Rules 2016 read with Environment (Protection) Act 1986.

From ,

BALRAMPUR CHINI MILLS LIMITED UNIT
MANKAPUR AGRO DIVISION, vill - Datauli,
Tehsil - Mankapur, Distt - Gonda,GONDA,
City:Datauli
Block:ColoneGanj
District:GONDA

Dated
15/03/2023

To ,
The Member Secretary,
U. P. Pollution Control Board,
Lucknow.

Sir,

I/We apply for Consolidated Consent to Operate and Authorization under section 25/26 of the Water (Prevention and Control of Pollution) Act, 1974, under Section 21 of the Air (Prevention and Control of Pollution) Act, 1981 and Hazardous and other Waste (Management and Transboundary Movement) Rules 2016 noted under Environment (Protection) Act 1986 to make discharge/emission/disposal of hazardous and other waste from

Neeraj Bansal for a period upto 5 years

2. The annexure, appendices other particulars and plans in triplicate are attached herewith.
3. I/We further declare that the information furnished in the Annexure, appendices and plans is correct to the best of my/our knowledge.
4. I/We hereby submit that in case of change either of the point or the quantity of discharge or its quality, a fresh application for CONSENT shall be made and until such CONSENT is granted no change shall be made
5. I /We hereby agree to submit to the Board and application for renewal of consent one month in advance of the date of expiry of the consent period
6. I/We undertake to furnish other information within one month of its being called by the Board.

Accompaniments:-

1. CTO Water (Attached)
2. CTO Air (Attached)
3. CTE (Attached)

Yours faithfully,

Signature

Name of the applicant: Neeraj Bansal

Address of the Applicant: Balrampur Chini Mills Ltd, Unit - Agro division village Post Datauli

Existing Outlet

NOTE- Any applicant knowingly giving incorrect information or suppressing any information pertaining thereto shall be liable to be punished under the Act.

While filling this Annexure the applicant not concerned with any of the item shall state 'No concerned' against the relevant one:

7. Is the industry/factory for which application is made closed on Sunday/Holiday — No
8. State working days per year and working season for the industry/factory — Jan to Jan
9. a) Number of workers attending the factory shift wise &/ or per day : — 24
   b) Number of workers residing in the premises : — 24
10. For local bodies only:-
    a) Present population : NA
    b) Population covered under regular sewer facilities : NA
    c) population having septic tank/Soak pit facilities : NA
    d) Population covered by conservancy latrines : NA
11. For Industries Only:-

A. Give the list of raw materials

Raw Material Name	Material Trade Name	Qty	Principle Use
Fly Ash - 94 T/Day	Fly Ash	.	Manufacturing of Granules.
Sludge - 1 T/Day	Sludge	.	Manufacturing of Granules.
Micro nutrient like Zinc, Iron, Manganese, copper, Boron etc	Micro nutrients	.	Manufacturing of Granules.
Press Mud - 9677 TPA	Press Mud	.	Used as Organic Manure.
Yeast Sludge - 322 TPA	Yeast Sludge	.	Manufacturing of Granules.
Phosphate - 770 TPA	Phosphate	.	Manufacturing of Granules.
Water - 10 KLD		.	

Fuel Details:-

Fuel	Consumption

B. Give the list Products and By Product Details

Product Name	Quantity

Granulated Potash Derived from Molasses-100 MT/Day	3100
	Organic manure-10000 MT/Annum
834	
Phosphate Rich Organic Manure-10000 MT/Annum	834
	Micro Nutrient Mixture-100000 Kg/Annum
8334	

ByProduct Name	Licence Qty	Installed Qty
.	.	.

C. Give the list of possible Inter-mediate Products:

Name of Product	Quantity per month
.	.
.	.
.	.
.	.

Section A

12. State daily quantity of water utilized :

Source Consumption	Quantity
Domestic	0.0
Industrial	10.0

13. A) State the hourly maximum and daily quantity of effluents arising from land/premises for which the application is made:

Generation	Waste Water Generation Quantity
Domestic	0.0
Industrial	0.0

(B) State how measurement of rate and quantity are carried out:

14. State whether storm water drains are kept separate from Industrial / Domestic Effluents? Yes

15. (a)Is domestic effluent allowed to get mixed in industrial effluents? No

16. (a)Describe if any treatment industrial or domestic effluent or one for combined effluent is made. Yes

If yes, state the process of treatment in brief — No waste water is being generated from the process.

(b)Is the quantity of effluent emanating either without or after treatment approved by the authority? No

(c)If approved, furnish the authority (Two certified copies to be sent)

(d)If any effluent from any shop/ shops toxic? If so volume of this effluent No

17. Is there any provision for disposal ?

Name	Status (Already made)	Status (proposed to)

18. State the area of land used for (a)Above in Hectares — Within Existing premises of distillery

19. Give the quantitative disposal of effluent in liters provided for the places mentioned below

Name	Mode	Mixed

20. Is there any provision for equalizing or made holding lagoons of tanks

Name	Mode
Domestic	0.0
Industrial	0.0

21. Is sufficient land available / can be made available? In case pumping effluent: on lands have to considered. — No

22. (a)Give details of composition of Domestic / Industrial / Combined effluent in respect of the Following

Name of Effluent	Effluent before treatment	Effluent after treatment

Note:-

1) Furnish a copy of the analysis report of representative samples carried out by a competent laboratory

2) Methods of determination as approved by the Board will be followed for determination of above mentioned parameters.

(b)Is the effluent toxic — No

(c)State if the Industrial effluent is having — Unpleasant Smell

(d)Is there any hidden change of temperature exceeding 10*c at any time — No

23. (a)Are facilities available with the applicant for carrying out the following test of the waste waters

Name	Existing	Proposed

24. Has the land/premises, etc., for which the application is made open?

No

Highly polluting material :

No

Toxic Organic Inorganic Microbilogical :

Cooling Tank

25. State details for solid waste

Type of Solid Waste	Composition	Quantity	Method of Collection	Method of Disposal

Section A

Existing

12. Fuel Consumption in Tonnes/day

Fuel Name	Daily Comsumption(T/day)	Unit	Calorific value	Ash contents	Sulphur contents	Others
Biogas	85	Cubic Meters/Hour	.	.	.	.

13. Atmospheric Emission from each stack

Total no. of stacks:	1
Material for construction of Stack:	MS ,
Stack Attached to:	Hot Air Generator ,
Height above ground level(in metres):	30 ,
Height above roof(in metres):	0 ,
Stack Top:	Round ,
Inner dimensions (in meters):	0.0 ,
Gas quantity-m^3/hr:	0.0 ,
Flue gas temperature 'C:	0.0 ,
Exit velocity of gas/sec:	0.0 ,

(a) Flue gas emission

Stack No.	Type of fuel	Quantity of fuel/hr	Type of firing	So2	Nox	CO/HC	Particulates	Others
1	Biogas	85						Within CPCB norms

(b) Process Emission

Quantity of gas (in Nm^3/hr)	So2	Co2	Analysis of vent hydrocarbons	Particulates in mg/Nm3	Other Specify

(c) Particulate analysis :

(d) Chemical Composition(if available) :

14. Give details of flue gas sampling arrangements : NA

15. Give details of laboratory facilities available for analysis of emission : NA

16. Is there sufficient space available for installing air pollution control equipment : Yes

17. Details of Air Pollution :-

Stack Name	Equipment Name	State
Hot Air Generator	Gravity Dust Settling Chamber	Existing

18. State the total quantity of air handled by ventilation equipments,specify size and no.of equipments, installed or to be installed

Equipment Name	Equipment Size	No. of equipments	Status
Gravity Dust Settling Chamber			Install

19. Give the following details

(a) Total investment in the factory and the year of investment. : Investment:-4.1360 Crores Year of Investment is :-2020

(b) The estimated expenditure for implementation of the scheme to control air pollution :

(c) Expenditure incurred to update progress achieved(physical) for air pollution control, if any, and the year/years of investment along with physical progress achieved. The firm should give details of action taken to date and the expenditure incurred and the time required for the scheme. :

(d) Annual operation and maintenance-cost of Air Pollution Control Plant, if any :

(e) Further action that is being taken up by the firm to control air pollution. :

20. Other relevent information, if any : NA

Signature

Name and Address of the applicant on behalf of : Neeraj Bansal,Balrampur Chini Mills Ltd, Unit - Agro division village Post Datauli

Name and Address of the Firm on behalf of which application is made : Neeraj Bansal,Balrampur Chini Mills Ltd, Unit - Agro division village Post Datauli

Explanatory Notes for filing in form and the Annexure .

The notes are given only for those items for which explanations is considered desirable .

Form-

1. Here mention the name of the owner of the land/premises, if other than the applicant industry or factory in continuation of legal business as per Air (Prevention and Control of Pollution) Act,1981. lf the land/premises belongs to the factory/ industry, say self

2. Here mention the date up to which the consent is sought for.

Annexure to form-

'Existing 'means that which is operation at the time of applying for consent .

'New' that which has been modified due to change in quantity and/or qua|ity of emission.

'Altered' means that which has been modified due to change in quantity and/or quality of discharge arrangement and/or point of discharge etc.

Item 1 : Here mention name of the owner of the land/premises if other than the applicant industry or factory in continuation of of legal busines as per Air (Prevention and Control of Polution) Act ,1981 if land/premises belong to the factory/industry say self .

Item 1(a) : The industrtes are categorised based on the investment as follows : Major industry- having investment of more than 2 crores. Medium industry- having investment of 10 lakhs to 2 crores.Small scale industry having investment of less than 10 lakhs rupees

In place of above criteria kindly give category as per latest notification

Item 2 : Here give the registered name of the industry/institution factory/local bodies etc under which the business is carried out.

Item 6 : Applicable to only those are as which are prohibited areas such astheOrdinance Factories, Mint, etc.

Item 10(c) : Here State the temperature in C in summer winter monsoon and post monsoon seas on.

Item 10(d) : Here state the seasonal average wind direction and speed in and around the site of the plant. The above information can be had from representative Meterological centre .

Item 13 : Analysis of the flue gas emission, process emission and particulars analysis should be done for each stack, emissions. Where ever stacks are not provided the shop floor specific concentration should be reported . Chemical Analysis of particulars matter in the emission should be furnished giving details such as organic matter ,metals ,non-metals , redioactive, substances, asbastos, silicates etc.

Item 17 : Here mention the detailed specifications of control system used or proposed to be used with efflciency . Also furnish ihe layout of the control system with dimensions.

Item 18 : Here state the total quantity of ventilation air handled by equipments' such as roof extractors, Evaporative coolers etc

Additional Documents suggested for submission:

1 : Separate Demand Draft towards consent fee Water & Air .

2 : Annual Report or certificate frorn Chartered Accountants in support of fixed assets,current assets and current liabilities .

3 : Layout plan showing the location of stacks (chimneys), effluent treatment plant, effluent disposal areas,

air pollution control devices, hazardous waste treatment and disposal areast .

4 : Manufacturing process flow sheet, with description note on the manufacturing process for each product .

5 : Copies of latest consenVauthorisation/Environmental Impact Assessment Clearance .

6 : Copies of SSI registration Letter of IntenV industrial licenses, clearances from the Department or any other relevant document (ifapplicable) .

7 : Copies of planning permission certificate issued by the local bodies/District Town & Country Planning/Metropolitan Development Authorities .

8 : Compliance report on the latest CTE /CTO conditions stipulated under Water & Air Acts issued to the Unit .

Common General Information required for consent to operate under Water Pollution (Prevention & Control) Act, 1974 and Air Water Pollution (Prevention & Control)Act, 1981.

1.	(a) Full name of the applicant with address	:	Neeraj Bansal,Balrampur Chini Mills Ltd, Unit - Agro division village Post Datauli (Tel. No.) -
	(b) Is the firm registered?	:	YES
	(c) If yes, give the number & date of registration and authority with whom registered.	:	,
	(d) Full Address of the registered office	:	
	(e) Names, designation and full address of persons like Partners, Managing Director/Manager etc.	:	Neeraj Bansal Mankapur, Tehsil - Mankapur, Distt - Gonda GONDA 9198349830
	(f) Under which category does the industry fall: Large/Medium/Small Scale.	:	small
2.	Full name of the Land/Premises/Institute/Factory/Industry/Local body with address	:	BALRAMPUR CHINI MILLS LIMITED UNIT MANKAPUR AGRO DIVISION Address:vill - Datauli, Tehsil - Mankapur, Distt - Gonda,GONDA, Tel. No.:- E-mail :
3.	Give revenue /City Survey No. of the land/premises for which the application is made:	:	District:GONDA Town/Village:Datauli City Survey no./Revenue Survey no.: Khata No.: Area in Hectares:Within Existing premises of distillery
4.	State month and year in which the plant was actually put into commissions or is proposed to be put into commission:	:	April,2020
5.	State the Civil/Military /Defence/industrial Estate etc. under whose administrative jurisdiction the occupiers/industrial plant is situated:	:	Civil District:GONDA Corporation: Village Panchayat Contonment: Defence Deptt: State Govt: Prohibited areas: Others:
6.	(a) State whether plant site has been declared as prohibited area:	:	NO
	(b) If yes, state the name of the Authority and furnish a certified copy of the order under which the area has been declared as prohibited area	:	-

ANNEXURE R/17

Uttar Pradesh Pollution Control Board

Building. No TC-12V Vibhuti Khand, Gomti Nagar, Lucknow-226010

Phone:0522-2720828,2720831, Fax:0522-2720764, Email: info@uppcb.in, Website: www.uppcb.com

179839/UPPCB/Faizabad(UPPCBRO)/CTO/both/GONDA/2023 **Date: 13/04/2023**

To,

M/s

BALRAMPUR CHINI MILLS LIMITED UNIT MANKAPUR AGRO DIVISION

vill - Datauli, Tehsil - Mankapur, Distt - Gonda,GONDA,

Application Id-20217776

Consolidated Consent to Operate and Authorisation hereinafter referred to as the CCA (Consolidated Consent & authorization) (Fresh) under Section-25 of the Water (Prevention & Control of Pollution) Act, 1974 and under Section-21 of the Air (Prevention & Control of Pollution) Act, 1981

CCA is hereby granted to **BALRAMPUR CHINI MILLS LIMITED UNIT MANKAPUR AGRO DIVISION** located at **vill - Datauli, Tehsil - Mankapur, Distt - Gonda,GONDA,**. subject to the provisions of **the Water Act, Air Act** and the orders that may be made further and subject to following terms and conditions :-

1. This CCA BALRAMPUR CHINI MILLS LIMITED UNIT MANKAPUR AGRO DIVISION **granted for the period from 13/04/2023 to 31/07/2027** and valid for manufacturing of following products.

S No	Product	Quantity	Unit
1	Potash Rich Ash Granules – 100 T/Per Day	100	Metric Tonnes/Day
2	Organic Manure – 10000 MT/Annum	10000	MT/Annum
3	Phosphate Rich Organic Manure – 10000 MT/Annum	10000	MT/Annum
4	Micro Nutrient Mixture – 100000 Kg/Annum	100000	Kg/Annum

2. Conditions under Water(Prevention and Control of Pollution) Act -1974 as amended :-

(i) The daily quantity of effluent discharge (KLD) :-

Kind of Effluent	Quantity(KLD)	Treatment facility	Discharge point

(ii) Trade Effluent Treatment and Disposal :-The applicant shall operate Effluent Treatment Plant consisting of primary/secondary and tertiary treatment as is required with reference to influent quantity and quality.

In case of stoppage of functioning of ETP, production has to be stopped immediately and this Board has to be intimated by fax/phone/email with a report in this regard to be dispatched immediately.

(iii) The treated effluent shall be recycled to the maximum extent and should be reused within the premises for gardening etc. Quality of the treated effluent shall meet to the following general and specific standards as prescribed under Environment (Protection) Rules, 1986 and applicable to the unit from time-to-time :-

Industrial Effluent Quality Standard

S.No.	Parameter	Standard

(iv) Sewage Treatment and Disposal :- The applicant shall provide comprehensive STP as is required with reference to influent quantity and quality.In case of stoppage of functioning of STP, production has to be stopped immediately and this Board has to be intimated by fax/phone/email with a report in this regard to be dispatched immediately.

(v) The treated sewage shall be reused in gardening as far as possible. The STP shall be maintained continuously so as to achieve the quality of the treated sewage to the following standards.

S No.	Parameters	Standards

3. Conditions under Air (Prevention and Control of Pollution) Act -1981 as amended :-

i) The applicant shall use following fuel and install a comprehensive control system consisting of control equipment as required with reference to generation of emissions and operate and maintain the same continuously so as to achieve the level of pollutants to the following standards.

Air Pollution Source Details

S No.	Air Pollution Source	Type of fuel	Stack no	Control Device	Height of Stack

Emmission Quality Standards

S No.	Stack no	Parameters	Standards

In case of stoppage of functioning of air pollution control equipment, production has to be stopped immediately and this Board has to be intimated by fax/phone/email with a report in this regard to be dispatched immediately

(ii) The unit will not use any type of restricted fuel.

iii) Noise from the D.G. Set and other source(s) should be controlled by providing an acoustic enclosure as is required for meeting the ambient noise standards for night and day time as prescribed for respective areas/zones (Industrial, Commercial, Residential, Silence) which are as follows :-

Day time : from 6.00 a.m. to 10.00 p.m., Night time: from 10.00 p.m. to 6.00 a.m.

Standards for Noise level in db(A) Leq	Industrial Area		Commercial Area		Residential Area		Silence Zone	
	Day Time	Night Time	Day Time	Night Time	Day Time	Night Time	Day Time	Night Time
	75	70	65	55	55	45	50	40

4. Essential documents to be submitted by the Industry/Unit as Applicable :-

(i) Environment Statement in Form-V of Environment (Protection) Rules, 1986.

(ii) Quarterly compliance report of the CCA, photograph of ETP/APCs/Waste Storage Area.

5. Competent Authority reserves the right to change/modify/add any time any condition of this CCA.

6. Unit has to comply with the following specific & general conditions. Non compliance of any provision of this CCA and provisions of the Water Act, Air Act and Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016 will results in legal action under the aforesaid Acts and Rules.

7. In compliance to the G.O 1011/81-7-2021-09 (Writ)/2016 dated.13.10.2021 issued by Department of Environment, Forest and Climate Change, Uttar Pradesh. You are directed to develop Miyawaki Forest as per the SOP available at URL:-http://www.upecp.in/TrainingSession.aspx for ensuring timely compliance of this direction, you are hereby directed to submit a bank guarantee with minimum validity of one year of the amount equivalent to the sum of initial consent fees (Air and Water) or Rs. 50,000/- (Rs. Fifty Thousand Only) whichever is more, within 30 days from the date of issuance of this certificate. In case of non-compliance of this direction, your consent will be revoked by the Board.

8. If the unit uses the ground water and requires the permission from SGWA/CGWA for water abstraction then the industry will have to obtain No objection certificate for abstraction of ground water. It will be the responsibility of the industry to comply with the various conditions of the NOC obtained from the competent authority and submit to the Board, within 3 months time failing which CTO will be revoked.

General Conditions:-

1. The applicant shall get analysed the samples of effluent/emission/hazardous wastes at least once in a three month from the laboratory recognized by the MoEF and shall report to the UPPCB.
2. The applicant shall however, not without the prior consent of the Board bring into use any new or altered outlet for the discharge of effluent or gases emission or sewage waste from the unit.
3. Treated Industial waste water and domestic waste water shall be disposed jointly at one disposal point. The applicant shall provide discharge measurement equipment at final disposal point.
4. The applicant shall strictly comply with conditions of this CCA and submit compliance report of stipulated conditions within 30 days of receipt of this CCA. If at any point of time, it is found that the industry is not complying with stipulated conditions or any further direction/instruction issued by the Board, legal action shall be initiated against the applicant.
5. The applicant shall maintain good house keeping. All valves/pipes/sewer/drains etc. must be leak-proof
6. The industry shall provide uninterrupted entry to the STP/ETP inlet and outlet points, Air Pollution Control equipment and stack for smooth sampling/monitoring of efficiency of pollution control systems.
7. The industry shall provide Inspection Book at the time of inspection to the Board's officials.
8. Whenever due to any accident or other unforeseen act or event, such emission occurs or is apprehended to occur in excess of standards laid down, such information shall be reported to the Board's offices and all other concerned offices. In case of failure of pollution control equipment, the production process connected to it shall be stopped with immediate effect.
9. The industry shall operate in a manner so that all emissions be emitted through designated chimney/stack only.
10. In case of any damage to the agriculture productivity, human habitation etc. by the operation of industry, it shall be imperative to stop production in the industry with immediate effect and such information shall be reported to Board's offices. The industry shall be liable to pay compensation also in such cases as decided by the Competent Authority.
11. The applicant shall apply before the 60 days of expiry of CCA or any change in production types/ production capacity/manufacturing process/capacity enhancement etc. or any change in effluent discharge point or emission point
12. The Board reserves the right to revoke/add/modify any stipulated condition issued along with CCA, as may be necessary.

Specific Conditions:-

1- Industry has to install all the machinery, green belt, effluent treatment plant and air pollution control system as per proposal submitted.
2- Domestic waste water generated has to disposed through STP (Co-Unit). This Consent is valid only for no industrial effluent is discharged through industry premises.
3- This consent is valid for present product and production capacity (DayPotash Rich Ash Granules – 100 T/PerDay, Organic Manure – 10000 MT/Annum, Phosphate Rich Organic Manure – 10000 MT/Annum, Micro Nutrient Mixture – 100000 Kg/Annum).
4- Industry has to operate such that no pollution problem arises to common people & environment. If such complaint is verified and found true, any proceeding then is the sole responsibility of the industry.
5- Industry has to operate such that no ambient air quality and ambient noise standard is affected.
6- Emission of industrial flue gases has to be passed through appropriate air pollution control system.
7- Fugitive emission has to be controlled such that ambient air quality is not disturb.

8- All the production activities shall be done under covered shed.

9- Industry has not to install any type of boiler prior consent to the board.

10- If any D.G. set has to install acoustic enclosure and exhaust as per board norms.

11- Boilers has to utilize biomass based fuels in place of coal based fuels as per government encouragement policies.

12- Industry should maintain green belt as per board norms.

13- The Board have right to modify any conditions as & when require in compliance of any change in environmental guidelines and Hon'ble courts orders passed time to time.

14- Industry has to install rain water harvesting system.

15- Industry has to comply provisions of Environment (Protection) Act 1986.

16- Industry has to operate such that no pollution problem arises to common people & environment.If such complaint is verified and found true, any proceeding then is the sole responsibility of the industry.

Please note that Consent to Operate will be revoked, in case of, non compliance to any of the above mentioned conditions. Board reserves its right for amendment or cancellation of any of the conditions specified above. Industry is directed to submit its first compliance report regarding above mentioned specific and general conditions till 12/05/2023 in this office. Ensure to submit the regular compliance report otherwise this Consent to Operate will be revoked.

CHANDRESH KUMAR
Digitally signed by CHANDRESH KUMAR
Date: 2023.04.13 14:53:20 +05'30'

Regional Officer

Copy to:

C.E.O. (C-6) U.P. Pollution Control Board, TC-12V, Vibhuti Khand, Gomti Nagar, Lucknow.

CHANDRESH KUMAR
Digitally signed by CHANDRESH KUMAR
Date: 2023.04.13 14:53:20 +05'30'

Regional Officer

ANNEXURE R/18

BALRAMPUR CHINI MILLS LIMITED

UNIT - MANKAPUR

Factory : P.O. - Datauli, Tehsil - Mankapur, Distt. - Gonda (U.P.) Pin - 271 306
Ph. No : 80522-22071, 99369-97302 E-Mail : bcml.mcm@bcml.in
CIN : L15421WB1975PLC030118, GSTIN : 09AAACB9373Q1ZW

Ref No: MCM/ Agro/374

Date: 22.07.2024

To,
The Regional Officer
U.P. Pollution Control Board
1/17/104, Ram Nagar Colony, Parikrama Marg,
Ayodhya-224001

Subject : **Application for Amendment in Consolidated Consent to operate and authorization of Argo Division**

Dear Sir,

With due respect we want to submit that we have Consolidated Consent to Operate and Authorization (CCA) Vide refence no. 179839/UPPCB/Faizabad (UPPCBRO) / CTO / both / Gonda/2023 dated 13/04/2023 against Application Id-20217776 for our Granulation plant under Argo Division. At the time of application, we have mentioned details of raw materials to be used in Granulation Plant as under :-

- Fly Ash (94 TPD)
- Sludge (1 TPD).
- Micronutrients like Zinc, Iron, Manganese, Copper & Boron Etc. (Minor Qty).
- Press Mud (9677 TPA)
- Sludge (Yeast) – 322 TPA
- Phosphate – 770 TPA
- Water – 10 KLPD

Inconsent mentioned only products.

You are requested to please mention the raw material also in consent.

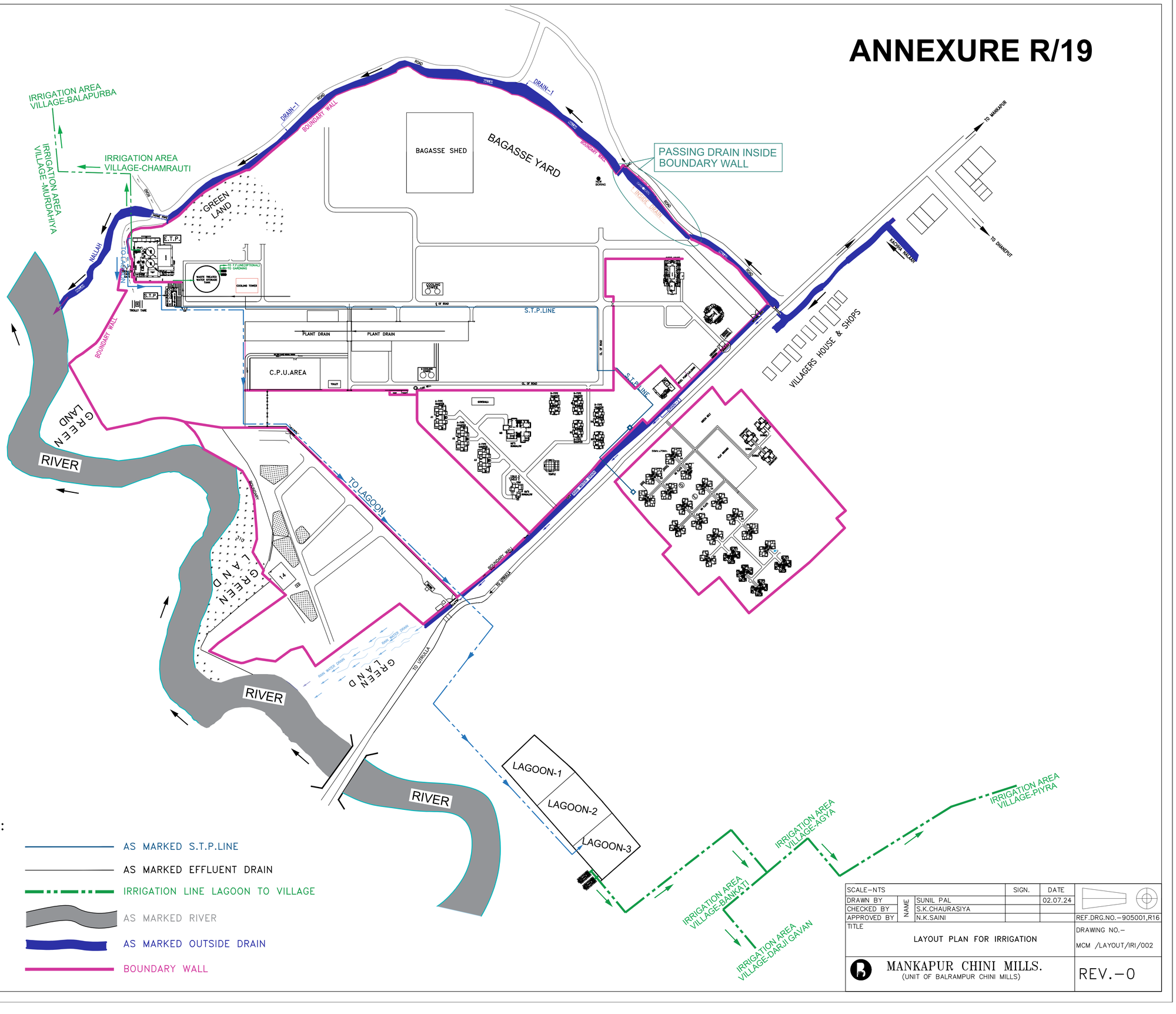
Kindly acknowledge the same.

Thanking You,
Yours's faithfully
For & Behalf of
M/s Balrampur Chini Mills Limited Unit Mankapur Division Sugar
Village Datauli, Tehsil Mankapur, Distt Gonda (UP).

(Authorised signatory)

22/7/2024

ANNEXURE R/19



NOTE:

- AS MARKED S.T.P.LINE
- AS MARKED EFFLUENT DRAIN
- IRRIGATION LINE LAGOON TO VILLAGE
- AS MARKED RIVER
- AS MARKED OUTSIDE DRAIN
- BOUNDARY WALL

SCALE–NTS			SIGN.	DATE
DRAWN BY	NAME	SUNIL PAL		02.07.24
CHECKED BY		S.K.CHAURASIYA		
APPROVED BY		N.K.SAINI		
REF.DRG.NO.–905001,R16				

TITLE: LAYOUT PLAN FOR IRRIGATION

DRAWING NO.– MCM /LAYOUT/IRI/002

MANKAPUR CHINI MILLS.
(UNIT OF BALRAMPUR CHINI MILLS)

REV.–0

ANNEXURE R/20

कार्यालय उपजिलाधिकारी मनकापुर–गोण्डा।

पत्रांकः– 106 /अनु0/2024 दिनांक– 15/7/24

विषयः– जनहितार्थ खुले नाले में ह्यूम पाइप डालने के सम्बन्ध में।

सहायक महाप्रबन्धक
(विधि, कार्मिक एंव प्रशासन)
बलरामपुर चीनी मिल्स लिमिटेड यूनिट मनकापुर।

महोदय,

कृपया उपर्युक्त विषयक के सम्बन्ध में अपने पत्र सं0–एम0सी0एम0/2024 दिनांक–08.07.2024 का सन्दर्भ ग्रहण करें, उक्त पत्र के द्वारा अवगत कराया गया है कि प्रयागराज उतरौला राजमार्ग पर बलरामपुर चीनी मिल्स लि0 यूनिट मनकापुर की बाउन्ड्री प्रारम्भ होने के कुछ पहले स्थित पुलिया के निकट लिंक रोड (कुड़ासन से उपाध्यायपुर मार्ग) से लगा खुला नाला जो कि बिसुही नदी में मिलता है। बरसात के दिनों में समुचित जल निकासी न हो पाने के कारण अत्यधिक जल भराव की समस्या उत्पन्न हो जाती है, जिससे क्षेत्र के आसपास लोगों को अत्यधिक असुविधा होती है और दुर्घटना की स्थिति उत्पन्न होती है, आप द्वारा उक्त समस्या से निपटने के लिए चीनी मिल्स स्वंय के खर्चे पर जनहित में उक्त नाले पर कम्पनी के बाउन्ड्रीवाल के अन्दर पाइप जो 1200 एम0एम0 डाया का है कम्पनी बाउन्ड्रीवाल के अन्दर जो पूरब पश्चिमी दिशा में लगभग 160 मीटर लम्बाई में डालने का अनुरोध किया गया है। इस सम्बन्ध में क्षेत्रीय लेखपाल एंव राजस्व निरीक्षक से आख्या प्राप्त की गयी। राजस्व निरीक्षक ने अपनी आख्या में 160 मीटर ह्यूम पाइप डाले जाने की संस्तुति की है।

अतः राजस्व निरीक्षक के आख्या के आधार पर जनहित को ध्यान में रखते हुए स्वयं के खर्चे पर उक्त नाले में जो चीनी मिल्स बाउन्ड्रीवाल के अन्दर से होते हुए बाहर निकलती है में लगभग 160 मीटर लम्बाई में ह्यूम पाइप डालने की अनुमति प्रदान की जाती है। यदि नाले में पाइप डालते समय कोई दुर्घटना होती है तो इसकी जिम्मेदारी चीनी मिल प्रबन्धक की होगी। पाइप डालते समय सुरक्षा का समुचित प्रबन्ध कर लिया जाय।

(यशवन्तराव) 12/7/24
उपजिलाधिकारी
तहसील मनकापुर

ANNEXURE R/21


2024 07 31 10:12

MANKAPUR DISTILLERY ,DISTT-GONDA

ANNEXURE R/22

ALCOHOL PRODUCTION MANKAPUR DISTILLERY ,GONDA

Year 2021 to 2022

S.No	Month	Alcohol Production
		KL
1	21-Apr	3182.760
2	21-May	360.471
3	21-Jun	2921.046
4	21-Jul	3204.498
5	21-Aug	583.074
6	21-Sep	2492.242
7	21-Oct	2968.030
8	21-Nov	991.570
9	21-Dec	3472.065
10	22-Jan	3498.094
11	22-Feb	2917.474
12	22-Mar	3316.375
	Total	**29907.701**

Year 2022 to 2023

1	22-Apr	3055.9018
2	22-May	2401.999
3	22-Jun	2080.5667
4	22-Jul	2816.8589
5	22-Aug	2932.7289
6	22-Sep	237.2318
7	22-Oct	2877.7529
8	22-Nov	299.1521
9	22-Dec	3128.0679
10	23-Jan	3337.1714
11	23-Feb	2716.4245
12	23-Mar	3368.8457
	Total	**29252.702**

Year 2023 to 2024

1	23-Apr	2918.1732
2	23-May	3338.3533
3	23-Jun	2892.087
4	23-Jul	3197.7184
5	23-Aug	2403.9358
6	23-Sep	1098.9924
7	23-Oct	0
8	23-Nov	0
9	23-Dec	3597.684
10	24-Jan	2910.317
11	24-Feb	3245.5782
12	24-Mar	2897.2622
	Total	**28500.102**

Balrampur Chini Mills Ltd
(Unit - Mankapur Chini Mills)
Distillery Division
Authorised Signatory
31/07/24

31/7/24
आबकारी निरीक्षक
मनकापुर आसवनी
मनकापुर, गोण्डा।

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Balrampur Chini Mills Ltd, Unit- Mankapur (Distillery Division)

Spent wash generation year 2021-22

Month	Spent wash generation (KL)	REMARKS
Apr-21	21834	
May-21	3462	
Jun-21	20440	
Jul-21	22680	
Aug-21	3442	
Sep-21	18842	
Oct-21	22875	
Nov-21	7519	
Dec-21	23550	
Jan-22	24278	
Feb-22	19255	
Mar-22	23637	
Total	211814	

Spent wash generation year 2022-23

Apr-22	19923	
May-22	16438	
Jun-22	15270	
Jul-22	21085	
Aug-22	20606	
Sep-22	1900	
Oct-22	21186	
Nov-22	1465	
Dec-22	22688	
Jan-23	23413	
Feb-23	19324	
Mar-23	24445	
Total	207743	

Spent wash generation year 2023-24

Apr-23	21438	
May-23	24280	
Jun-23	20604	
Jul-23	22752	
Aug-23	18922	
Sep-23	6803	
Oct-23	0	
Nov-23	1814	
Dec-23	23464	
Jan-24	20298	
Feb-24	22706	
Mar-24	20515	
Total	203596	

Dy Mgr-Environment

GM-Engg NKSoni 31.07.2024.

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ANNEXURE R/23

COLLY

TEST REPORT
WATER & WASTE WATER ANALYSIS

Test Report Ref No. ETRC/1101/12825/2024	**Date of Report:** 11.01.2024
Name /Address/Type of Industry	**M/s Balrampur Chini Mills Limited** **Unit: Mankapur (Chemical Division)** **P.O.: Datauli, Tehsil: Mankapur** **District: Gonda (UP) - 271306**

SAMPLE DETAILS

1	Water/ Waste Water	Waste Water	5	Packing Condition	Sealed
2	Sample Description	**CPU Inlet**	6	Sample Collected By	Industry self
3	Sample received date	05.01.2024	7	Analysis Start Date	05.01.2024
4	Sample Quantity	2.0 liters	8	Analysis End Date	10.01.2024

TEST RESULT

Sr. No.	Test Parameter	Unit	Protocol/Test Method	Result	Range of testing /limit of detection
1	**pH**	-	APHA 24th Ed. 2023 - 4500H+	**4.1**	1 - 14
2	**Total Dissolved Solid (TDS)**	mg/l	IS: 3025 (Part-16): 2023	**1025.0**	10 - 40000
3	**Total Suspended Solid (TSS)**	mg/l	APHA 24th Ed. 2023 - 2540 D	**56.0**	5.0 - 20000
4	**Bio-chemical Oxygen Demand (BOD)**	mg/l	IS: 3025 (Part-44): 1993 Reaffirmed: 2019	**248.0**	1.0 - 150000
5	**Chemical Oxygen Demand (COD)**	mg/l	IS: 3025 (Part-58): 2006 Reaffirmed: 2022	**1244.0**	2.0 - 600000

..... END OF REPORT.....

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Verma

Authorized Signatory
(Sandeep Kr Verma)
Lab-Incharge

Environmental And Technical Research Centre ★ CHECKED

Ritu garg

Authorized Signatory
(Ritu Garg)
QM

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TEST REPORT
WATER & WASTE WATER ANALYSIS

Test Report Ref No. ETRC/1101/12826/2024	**Date of Report:** 11.01.2024
Name /Address/Type of Industry	**M/s Balrampur Chini Mills Limited** **Unit: Mankapur (Chemical Division)** **P.O.: Datauli, Tehsil: Mankapur** **District: Gonda (UP) - 271306**

SAMPLE DETAILS

1	Water/ Waste Water	Waste Water	5	Packing Condition	Sealed
2	Sample Description	**CPU Outlet**	6	Sample Collected By	Industry self
3	Sample received date	05.01.2024	7	Analysis Start Date	05.01.2024
4	Sample Quantity	2.0 liters	8	Analysis End Date	10.01.2024

TEST RESULT

Sr. No.	Test Parameter	Unit	Protocol/Test Method	Result	Range of testing /limit of detection
1	**pH**	-	APHA 24th Ed. 2023 - 4500H+	**7.4**	1 - 14
2	**Total Dissolved Solid (TDS)**	mg/l	IS: 3025 (Part-16): 2023	**305.0**	10 - 40000
3	**Total Suspended Solid (TSS)**	mg/l	APHA 24th Ed. 2023 - 2540 D	**18.2**	5.0 - 20000
4	**Bio-chemical Oxygen Demand (BOD)**	mg/l	IS: 3025 (Part-44): 1993 Reaffirmed: 2019	**15.0**	1.0 - 150000
5	**Chemical Oxygen Demand (COD)**	mg/l	IS: 3025 (Part-58): 2006 Reaffirmed: 2022	**44.0**	2.0 - 600000

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TEST REPORT
WATER & WASTE WATER ANALYSIS

Test Report Ref No. ETRC/1101/12827/2024	**Date of Report:** 11.01.2024
Name /Address/Type of Industry	**M/s Balrampur Chini Mills Limited** **Unit: Mankapur (Chemical Division)** **P.O.: Datauli, Tehsil: Mankapur** **District: Gonda (UP) - 271306**

SAMPLE DETAILS

1	Water/ Waste Water	Waste Water	**5**	Packing Condition	Sealed
2	Sample Description	**RO Permeate**	**6**	Sample Collected By	Industry self
3	Sample received date	05.01.2024	**7**	Analysis Start Date	05.01.2024
4	Sample Quantity	2.0 liters	**8**	Analysis End Date	10.01.2024

TEST RESULT

Sr. No.	Test Parameter	Unit	Protocol/Test Method	Result	Range of testing /limit of detection
1	**pH**	-	APHA 24th Ed. 2023 - 4500H+	**7.4**	1 - 14
2	**Total Dissolved Solid (TDS)**	mg/l	IS: 3025 (Part-16): 2023	**368.0**	10 - 40000
3	**Total Suspended Solid (TSS)**	mg/l	APHA 24th Ed. 2023 - 2540 D	**24.0**	5.0 - 20000
4	**Bio-chemical Oxygen Demand (BOD)**	mg/l	IS: 3025 (Part-44): 1993 Reaffirmed: 2019	**18.0**	1.0 - 150000
5	**Chemical Oxygen Demand (COD)**	mg/l	IS: 3025 (Part-58): 2006 Reaffirmed: 2022	**72.0**	2.0 - 600000

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TEST REPORT
WATER & WASTE WATER ANALYSIS

Test Report Ref No. ETRC/1101/12828/2024	**Date of Report:** 11.01.2024
Name /Address/Type of Industry	**M/s Balrampur Chini Mills Limited** **Unit: Mankapur (Chemical Division)** **P.O.: Datauli, Tehsil: Mankapur** **District: Gonda (UP) - 271306**

SAMPLE DETAILS

1	Water/ Waste Water	Waste Water	**5**	Packing Condition	Sealed
2	Sample Description	**RO Reject**	**6**	Sample Collected By	Industry self
3	Sample received date	05.01.2024	**7**	Analysis Start Date	05.01.2024
4	Sample Quantity	2.0 liters	**8**	Analysis End Date	10.01.2024

TEST RESULT

Sr. No.	Test Parameter	Unit	Protocol/Test Method	Result	Range of testing /limit of detection
1	**pH**	-	APHA 24th Ed. 2023 - 4500H+	**7.5**	1 - 14
2	**Total Dissolved Solid (TDS)**	mg/l	IS: 3025 (Part-16): 2023	**1352.0**	10 - 40000
3	**Total Suspended Solid (TSS)**	mg/l	APHA 24th Ed. 2023 - 2540 D	**182.4**	5.0 - 20000
4	**Bio-chemical Oxygen Demand (BOD)**	mg/l	IS: 3025 (Part-44): 1993 Reaffirmed: 2019	**140.0**	1.0 - 150000
5	**Chemical Oxygen Demand (COD)**	mg/l	IS: 3025 (Part-58): 2006 Reaffirmed: 2022	**412.0**	2.0 - 600000

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(Sandeep Kr Verma)
Lab-Incharge

Environmental And Technical Research Centre ★ CHECKED

Ritu garg

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(Ritu Garg)
QM

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TEST REPORT
WATER & WASTE WATER ANALYSIS

Test Report Ref No. ETRC/1103/12881/2024	**Date of Report:** 11.03.2024
Name /Address/Type of Industry	**M/s Balrampur Chini Mills Limited** **Unit: Mankapur (Chemical Division)** **P.O.: Datauli, Tehsil: Mankapur** **District: Gonda (UP) - 271306**

SAMPLE DETAILS

1	Water/ Waste Water	Waste Water	5	Packing Condition	Sealed
2	Sample Description	**CPU Inlet**	6	Sample Collected By	Industry self
3	Sample received date	06.03.2024	7	Analysis Start Date	06.03.2024
4	Sample Quantity	2.0 liters	8	Analysis End Date	11.03.2024

TEST RESULT

Sr. No.	Test Parameter	Unit	Protocol/Test Method	Result	Range of testing /limit of detection
1	**pH**	-	APHA 24th Ed. 2023 - 4500H+	**3.7**	1 - 14
2	**Total Dissolved Solid (TDS)**	mg/l	IS: 3025 (Part-16): 2023	**224.0**	10 - 40000
3	**Bio-chemical Oxygen Demand (BOD)**	mg/l	IS: 3025 (Part-44): 1993 Reaffirmed: 2019	**2950.0**	1.0 - 150000
4	**Chemical Oxygen Demand (COD)**	mg/l	IS: 3025 (Part-58): 2006 Reaffirmed: 2022	**5128.0**	2.0 - 600000

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TEST REPORT
WATER & WASTE WATER ANALYSIS

Test Report Ref No. ETRC/1103/12882/2024	**Date of Report:** 11.03.2024
Name /Address/Type of Industry	**M/s Balrampur Chini Mills Limited** **Unit: Mankapur (Chemical Division)** **P.O.: Datauli, Tehsil: Mankapur** **District: Gonda (UP) - 271306**

SAMPLE DETAILS

1	Water/ Waste Water	Waste Water	5	Packing Condition	Sealed
2	Sample Description	**CPU Outlet**	6	Sample Collected By	Industry self
3	Sample received date	06.03.2024	7	Analysis Start Date	06.03.2024
4	Sample Quantity	2.0 liters	8	Analysis End Date	11.03.2024

TEST RESULT

Sr. No.	Test Parameter	Unit	Protocol/Test Method	Result	Range of testing /limit of detection
1	**pH**	-	APHA 24th Ed. 2023 - 4500H+	**7.8**	1 - 14
2	**Total Dissolved Solid (TDS)**	mg/l	IS: 3025 (Part-16): 2023	**528.0**	10 - 40000
3	**Bio-chemical Oxygen Demand (BOD)**	mg/l	IS: 3025 (Part-44): 1993 Reaffirmed: 2019	**10.0**	1.0 - 150000
4	**Chemical Oxygen Demand (COD)**	mg/l	IS: 3025 (Part-58): 2006 Reaffirmed: 2022	**54.0**	2.0 - 600000

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WATER & WASTE WATER ANALYSIS

Test Report Ref No. ETRC/1103/12883/2024	**Date of Report:** 11.03.2024
Name /Address/Type of Industry	**M/s Balrampur Chini Mills Limited** **Unit: Mankapur (Chemical Division)** **P.O.: Datauli, Tehsil: Mankapur** **District: Gonda (UP) - 271306**

SAMPLE DETAILS

1	Water/ Waste Water	Waste Water	5	Packing Condition	Sealed
2	Sample Description	**RO Outlet**	6	Sample Collected By	Industry self
3	Sample received date	06.03.2024	7	Analysis Start Date	06.03.2024
4	Sample Quantity	2.0 liters	8	Analysis End Date	11.03.2024

TEST RESULT

Sr. No.	Test Parameter	Unit	Protocol/Test Method	Result	Range of testing /limit of detection
1	**pH**	-	APHA 24th Ed. 2023 - 4500H+	**7.2**	1 - 14
2	**Total Dissolved Solid (TDS)**	mg/l	IS: 3025 (Part-16): 2023	**344.0**	10 - 40000
3	**Bio-chemical Oxygen Demand (BOD)**	mg/l	IS: 3025 (Part-44): 1993 Reaffirmed: 2019	***4.0***	1.0 - 150000
4	**Chemical Oxygen Demand (COD)**	mg/l	IS: 3025 (Part-58): 2006 Reaffirmed: 2022	**28.0**	2.0 - 600000

..... END OF REPORT.....

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TEST REPORT
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Test Report Ref No. ETRC/1103/12884/2024	**Date of Report:** 11.03.2024
Name /Address/Type of Industry	**M/s Balrampur Chini Mills Limited** **Unit: Mankapur (Chemical Division)** **P.O.: Datauli, Tehsil: Mankapur** **District: Gonda (UP) - 271306**

SAMPLE DETAILS

1	Water/ Waste Water	Waste Water	5	Packing Condition	Sealed
2	Sample Description	**RO Reject**	6	Sample Collected By	Industry self
3	Sample received date	06.03.2024	7	Analysis Start Date	06.03.2024
4	Sample Quantity	2.0 liters	8	Analysis End Date	11.03.2024

TEST RESULT

Sr. No.	Test Parameter	Unit	Protocol/Test Method	Result	Range of testing /limit of detection
1	**pH**	-	APHA 24th Ed. 2023 - 4500H+	**8.1**	1 - 14
2	**Total Dissolved Solid (TDS)**	mg/l	IS: 3025 (Part-16): 2023	**890.0**	10 - 40000
3	**Bio-chemical Oxygen Demand (BOD)**	mg/l	IS: 3025 (Part-44): 1993 Reaffirmed: 2019	**14.0**	1.0 - 150000
4	**Chemical Oxygen Demand (COD)**	mg/l	IS: 3025 (Part-58): 2006 Reaffirmed: 2022	**156.0**	2.0 - 600000

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TEST REPORT
WATER & WASTE WATER ANALYSIS

Test Report Ref No. ETRC/1103/12885/2024	**Date of Report:** 11.03.2024
Name /Address/Type of Industry	**M/s Balrampur Chini Mills Limited** **Unit: Mankapur (Chemical Division)** **P.O.: Datauli, Tehsil: Mankapur** **District: Gonda (UP) - 271306**

SAMPLE DETAILS

1	Water/ Waste Water	Waste Water	5	Packing Condition	Sealed
2	Sample Description	**CPU Aeration Tank**	6	Sample Collected By	Industry self
3	Sample received date	06.03.2024	7	Analysis Start Date	06.03.2024
4	Sample Quantity	2.0 liters	8	Analysis End Date	11.03.2024

TEST RESULT

Sr. No.	Test Parameter	Unit	Protocol/Test Method	Result
1	MLSS	mg/l	APHA 24th Ed. 2023 - 2540	**4314.0**
2	MLVSS	mg/l	APHA 24th Ed. 2023 - 2540	**3106.0**

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ETRC/PM09/TEST-REP/FT/45

TEST REPORT
WATER & WASTE WATER ANALYSIS

Test Report Ref No. ETRC/0904/12839/2024	**Date of Report:** 09.04.2024
Name /Address/Type of Industry	**M/s Bairampur Chini Mills Limited** **Unit: Mankapur (Chemical Division)** **P.O.: Datauli, Tehsil: Mankapur** **District: Gonda (UP) - 271306**

SAMPLE DETAILS

1	Water/ Waste Water	Waste Water	5	Packing Condition	Sealed
2	Sample Description	**CPU Inlet**	6	Sample Collected By	Industry self
3	Sample received date	03.04.2024	7	Analysis Start Date	03.04.2024
4	Sample Quantity	2.0 liters	8	Analysis End Date	08.04.2024

TEST RESULT

Sr. No.	Test Parameter	Unit	Protocol/Test Method	Result	Range of testing /limit of detection
1	**pH**	-	APHA 24th Ed. 2023 - 4500H+	**4.0**	1 - 14
2	**Total Dissolved Solid (TDS)**	mg/l	IS: 3025 (Part-16): 2023	**1124**	10 - 40000
3	**Total Suspended Solid (TSS)**	mg/l	APHA 24th Ed. 2023 - 2540 D	**62.0**	5.0 - 20000
4	**Bio-chemical Oxygen Demand (BOD)**	mg/l	IS: 3025 (Part-44): 1993 Reaffirmed: 2019	**220.0**	1.0 - 150000
5	**Chemical Oxygen Demand (COD)**	mg/l	IS: 3025 (Part-58): 2006 Reaffirmed: 2022	**1096**	2.0 - 600000

..... END OF REPORT.....

- ETRC warrants that all analytical work is conducted professionally in accordance with all applicable standard laboratory practices and that this data reflects our best attempt to generate accurate results for the sample, mentioned in the report as above.
- The result relate only to the items tested.
- ETRC does not assume any liability for any claims or damages related to the quality of parameter analyzed in the results and/or the performance of the equipment constituting to the results.
- All disputes subject to Lucknow jurisdiction.
- This report is not to be reproduced wholly or in part and cannot be used as evidence in the court of law and should not be used in any advertising media without our special permission in writing.
- Complain register is available in our laboratory.

Environmental And Technical Research Centre ★ CHECKED

Authorized Signatory
(Sandeep Kr Verma)
Lab-Incharge

Authorized Signatory
(Ritu Garg)
QM

ENVIRONMENTAL AND TECHNICAL RESEARCH CENTRE
Office & Laboratory : 2/261, Vishwas Khand, Gomti Nagar, Lucknow - 226 010 (U.P.)
Email : ETRCLTH@YAHOO.IN, Web.: www.etrcindia.com
(ISO 9001:2015, ISO 45001:2018 (OH&S) ISO 14001:2015)
An approved laboratory from Ministry of Environment, Forest and Climate change, Govt. of India under EPA 1986

ETRC/PM09/TEST-REP/FT/45

TEST REPORT
WATER & WASTE WATER ANALYSIS

Test Report Ref No. ETRC/0904/12840/2024	**Date of Report:** 09.04.2024
Name /Address/Type of Industry	**M/s Balrampur Chini Mills Limited** **Unit: Mankapur (Chemical Division)** **P.O.: Datauli, Tehsil: Mankapur** **District: Gonda (UP) - 271306**

SAMPLE DETAILS

1	Water/ Waste Water	Waste Water	5	Packing Condition	Sealed
2	Sample Description	**CPU Outlet**	6	Sample Collected By	Industry self
3	Sample received date	03.04.2024	7	Analysis Start Date	03.04.2024
4	Sample Quantity	2.0 liters	8	Analysis End Date	08.04.2024

TEST RESULT

Sr. No.	Test Parameter	Unit	Protocol/Test Method	Result	Range of testing /limit of detection
1	**pH**	-	APHA 24th Ed. 2023 - 4500H+	**7.3**	1 - 14
2	**Total Dissolved Solid (TDS)**	mg/l	IS: 3025 (Part-16): 2023	**364**	10 - 40000
3	**Total Suspended Solid (TSS)**	mg/l	APHA 24th Ed. 2023 - 2540 D	**16.8**	5.0 - 20000
4	**Bio-chemical Oxygen Demand (BOD)**	mg/l	IS: 3025 (Part-44): 1993 Reaffirmed: 2019	**16.0**	1.0 - 150000
5	**Chemical Oxygen Demand (COD)**	mg/l	IS: 3025 (Part-58): 2006 Reaffirmed: 2022	**56.0**	2.0 - 600000

..... END OF REPORT.....

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Verma

Authorized Signatory
(Sandeep Kr Verma)
Lab-Incharge

Environmental And Technical Research Centre ★ CHECKED

Ritu Garg

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ETRC/PM09/TEST-REP/FT/45

TEST REPORT
WATER & WASTE WATER ANALYSIS

Test Report Ref No. ETRC/0904/12841/2024	**Date of Report:** 09.04.2024
Name /Address/Type of Industry	**M/s Balrampur Chini Mills Limited** **Unit: Mankapur (Chemical Division)** **P.O.: Datauli, Tehsil: Mankapur** **District: Gonda (UP) - 271306**

SAMPLE DETAILS

1	Water/ Waste Water	Waste Water	5	Packing Condition	Sealed
2	Sample Description	**RO Permeate**	6	Sample Collected By	Industry self
3	Sample received date	03.04.2024	7	Analysis Start Date	03.04.2024
4	Sample Quantity	2.0 liters	8	Analysis End Date	08.04.2024

TEST RESULT

Sr. No.	Test Parameter	Unit	Protocol/Test Method	Result	Range of testing /limit of detection
1	**pH**	-	APHA 24th Ed. 2023 - 4500H+	**7.2**	1 - 14
2	**Total Dissolved Solid (TDS)**	mg/l	IS: 3025 (Part-16): 2023	**350.0**	10 - 40000
3	**Total Suspended Solid (TSS)**	mg/l	APHA 24th Ed. 2023 - 2540 D	**22.0**	5.0 - 20000
4	**Bio-chemical Oxygen Demand (BOD)**	mg/l	IS: 3025 (Part-44): 1993 Reaffirmed: 2019	**18.0**	1.0 - 150000
5	**Chemical Oxygen Demand (COD)**	mg/l	IS: 3025 (Part-58): 2006 Reaffirmed: 2022	**68.0**	2.0 - 600000

..... END OF REPORT.....

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Environmental And Technical Research Centre ★ CHECKED

Authorized Signatory
(Sandeep Kr Verma)
Lab-Incharge

Authorized Signatory
(Ritu Garg)
QM

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ETRC/PM09/TEST-REP/FT/45

TEST REPORT
WATER & WASTE WATER ANALYSIS

Test Report Ref No. ETRC/0904/12842/2024	**Date of Report:** 09.04.2024
Name /Address/Type of Industry	**M/s Balrampur Chini Mills Limited** **Unit: Mankapur (Chemical Division)** **P.O.: Datauli, Tehsil: Mankapur** **District: Gonda (UP) - 271306**

SAMPLE DETAILS

1	Water/ Waste Water	Waste Water	5	Packing Condition	Sealed
2	Sample Description	**RO Reject**	6	Sample Collected By	Industry self
3	Sample received date	03.04.2024	7	Analysis Start Date	03.04.2024
4	Sample Quantity	2.0 liters	8	Analysis End Date	08.04.2024

TEST RESULT

Sr. No.	Test Parameter	Unit	Protocol/Test Method	Result	Range of testing /limit of detection
1	**pH**	-	APHA 24th Ed. 2023 - 4500H+	**7.4**	1 - 14
2	**Total Dissolved Solid (TDS)**	mg/l	IS: 3025 (Part-16): 2023	**1294.0**	10 - 40000
3	**Total Suspended Solid (TSS)**	mg/l	APHA 24th Ed. 2023 - 2540 D	**68.0**	5.0 - 20000
4	**Bio-chemical Oxygen Demand (BOD)**	mg/l	IS: 3025 (Part-44): 1993 Reaffirmed: 2019	**184.0**	1.0 - 150000
5	**Chemical Oxygen Demand (COD)**	mg/l	IS: 3025 (Part-58): 2006 Reaffirmed: 2022	**520.0**	2.0 - 600000

..... END OF REPORT.....

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Environmental And Technical Research Centre ★ CHECKED

Ritu Garg

Authorized Signatory
(Ritu Garg)
QM

Balrampur Chini Mills Ltd. Unit- Mankapur (Chemical Division)

Weekly CPU Analysis Report

Time Period	CPU Inlet				Aeration Tank		CPU Outlet				RO Outlet				RO Reject			
	PH	COD	BOD	TDS	MLSS	MLVSS	PH	COD	BOD	TDS	PH	COD	BOD	TDS	PH	COD	BOD	TDS
1st Week Dec 2023	3.89	6205	2700	220	5300	3816	8.12	45	6	562	7.8	27	2	477	8.27	132	16	845
2nd Week Dec 2023	3.96	5004	2400	164	5314	3826	8.14	47	6	422	7.8	22	2	395	8.31	142	18	836
3rd Week Dec 2023	3.9	4100	2250	187	5286	3806	8.02	50	8	489	7.79	27	4	476	8.34	152	16	921
4th Week Dec 2023	4.10	3702	1900	167	5329	3837	8.10	45	7	531	7.79	28	2	599	8.41	156	14	824
1st Week Jan 2024	3.92	4591	2350	160	5457	3929	8.07	51	9	559	7.78	29	4	507	8.34	162	16	846
2nd Week Jan 2024	3.84	4840	-	154	5343	3847	8.09	50	-	562	7.73	29	-	535	8.23	145	18	824
3rd Week Jan 2024	3.94	5603	2800	249	5357	3857	8.16	51	6	444	7.84	28	2	365	8.31	162	14	876
4th Week Jan 2024	3.72	5871	2900	184	5057	3641	8.05	57	8	498	7.78	29	4	431	8.34	186	16	734
1st Week Feb 2024	3.73	5277	3000	212	4000	2880	7.97	56	8	474	7.77	29	2	455	8.21	152	18	835
2nd Week Feb 2024	3.68	5877	3250	224	3143	2263	7.97	53	9	542	7.77	26	2	405	8.41	149	16	834
3rd Week Feb 2024	3.65	5482	2900	236	3914	2818	7.92	54	7	599	7.81	26	2	379	8.26	146	18	827
4th Week Feb 2024	3.69	5162	2900	223	3314	2386	7.85	54	9	594	7.74	30	4	322	8.29	148	16	768
1st Week March 2024	3.72	5128	2950	224	4314	3106	7.79	54	10	528	7.25	29	4	344	8.1	156	14	890
2nd Week March 2024	3.69	4996	2900	218	5329	3837	7.86	53	9	479	7.23	26	2	327	8.12	154	16	862
3rd Week March 2024	3.77	5733	3200	211	5300	3816	8.00	48	10	403	7.24	26	4	310	8.2	164	18	746
4th Week March 2024	3.71	5468	3100	198	5386	3878	8.03	54	10	490	7.25	28	4	317	8.1	152	20	825
1st Week April 2024	3.7	5531	3100	195	3512	2529	7.93	52	8	523	7.23	28	2	316	8.36	163	18	810
2nd Week April 2024	3.72	5222	3000	191	3490	2513	8.05	51	7	499	7.24	27	2	328	8.31	163	16	798
3rd Week April 2024	3.69	5780	3200	219	3520	2534	8.13	54	9	422	7.28	29	4	300	8.34	154	18	768
4th Week April 2024	3.69	6091	3100	277	3504	2523	8.18	53	8	467	7.27	26	4	310	8.28	152	16	754
1st Week May 2024	3.79	6316	3000	192	3600	2592	8.23	45	7	472	7.3	30	2	316	8.26	138	18	768
2nd Week May 2024	3.67	5622	2850	183	3490	2513	8.22	50	7	491	7.3	28	2	314	8.26	134	16	763
3rd Week May 2024	3.73	5611	2800	188	3510	2527	8.14	53	9	492	7.3	29	4	318	8.32	148	14	753
4th Week May 2024	3.72	5620	2750	196	3495	2516	8.08	52	8	516	7.29	27	2	320	8.21	154	18	782

ANNEXURE R/25

LAGOON DEMARCATION

ANNEXURE R/26

BALRAMPUR CHINI MILLS LIMITED

CIN : L15421WB1975PLC030118, GSTIN : 09AAACB9373Q1ZW

UNIT : MANKAPUR

FACTORY : P.O. DATAULI, TEHSIL - MANKAPUR, DISTT.GONDA (U.P.) PIN – 271306

EPABX Phone Nos. 80522-22071 / 99369-97302, E-mail : bcml.mcm@bcml.in

Ref No: MCM/ Distillery/ 440 **Date: 31-07-2024**

The Regional Officer
U.P. Pollution Control Board,
1/17/104, Ramnagar Colony
Parikarma Marg
AYODHYA-224 001.
Uttar Pradesh

Subject : Rain Water Harvesting Proposal

Sir,

Please refer to the recommendations of the Joint Committee dated 23-04-2024 constituted by the Hon'ble NGT in OA No. 12 of 2023 vide which they have recommended for dismantling of two lagoons.

In this regard, we would like to submit that the additional two lagoons are proposed to be used for the purpose of Rain Water Harvesting.

In view of the above, we would request your good-self to consider our proposal for using these lagoons for the purpose of Rain Water collection and re-use in the process and pass appropriate directions in this regard.

A copy of our proposal is attached herewith for doing the needful.

Thanking You,

Yours Faithfully,
For & Behalf of
M/s Balarampur Chini Mills Limited
Unit- Mankapur, (Distillery Division)

[Authorised Signatory]

Encl. : copy of Rain Water Harvesting proposal

01/8/2024

BALRAMPUR CHINI MILLS LTD. – UNIT : MANKAPUR

RAINWATER HARVESTING PROPOSAL

The existing two Brick lined lagoons, each with a capacity of 18,000 cubic meters, shall be utilized for the collection of rainwater from rooftops (Sugar + Distillery) during the rainy season. The harvested rainwater will be stored and subsequently utilized for cleaning, cooling, and horticultural purposes within the premises during the sugar production season.

By adopting the use of the existing two brick lined lagoons, the industry will achieve a reduction in groundwater demand by 13,777.34 kiloliters per annum.

(A) Roof Top Rainwater Runoff

The industry has different rooftops. To collect water from rooftops, roof drainpipes are proposed. These drainpipes are proposed to connect to main rainwater collection pipes, with collection chambers. In case of shaped roof rainwater is collected through chambers attached at the end of roof and these chambers are connected to rainwater pipes. Total rainwater thus available will be diverted to existing lagoon for storage.

Area covered under rainwater storage – 21665 sqm,

Where,

A = Rooftops area (21665 sqm)

Rf = Rainfall (1.151 mm)

AvRc = Average run-off coefficient of Rooftop area = 85 %

Average rainwater runoff available AV = A x Rf x AvRc

= 21665 x 1.151 x 0.85

= 21195.9 m^3/annum

(B) Design of RWH Tank:

Peak rate of runoff = 0.85 x 0.06 x 21665 = 1104.915 cum/hr.

The industry will utilize the existing two Brick lined lagoons, each with a capacity of 18,000 cubic meters each. Collected rainwater will be utilized for cleaning, cooling, and horticultural purposes within the premises during the sugar production season/ off season.

BALRAMPUR CHINI MILLS LTD. UNIT MANKAPUR

(C) Saving of Ground water abstraction

Sr No	Particulars	Quantity	Unit	Remark
A	Storage Tank capacity available	36000	KL	02 Nos (18000 KL capacity each)
B	Total Rainwater Collection during rainy season (60 Days)	21195.9	KL	
C	Evaporation loss during non-rainy season (@ 35 %)	7418.56	KL	
D	Net Rainwater available for use (B – C)	13777.34	KL	
E	Reduction in Ground Water abstraction per Annum after utilisation of existing lagoon for rainwater	13777.34	KL	

(D) Use of collected Rainwater:

We have two cooling towers using for Power Plant as under: -

- Cooling Tower for Power Plant (Sugar Division), having make up water consumption 350 KLPD during the crushing season days.
- Cooling Tower for Incineration Plant (Distillery Division), having make up water consumption 380 KLPD throughout the year i.e. approx. 300 Days in a year.
- We will use this collected rainwater as make up water of cooling water. We need on average 730 KLPD makeup water during crushing season and 380 KLPD make up water in cooling tower during off season i.e. for Distillery operation.
- Total collected water during rainy season may be consumed in the period of 13777/730=19 days during crushing season & 13777/380= 36 Days during off season.

(E) Saving of the Ground water:

As we are facing problem of freshwater day by day, and All are working to save the ground water.

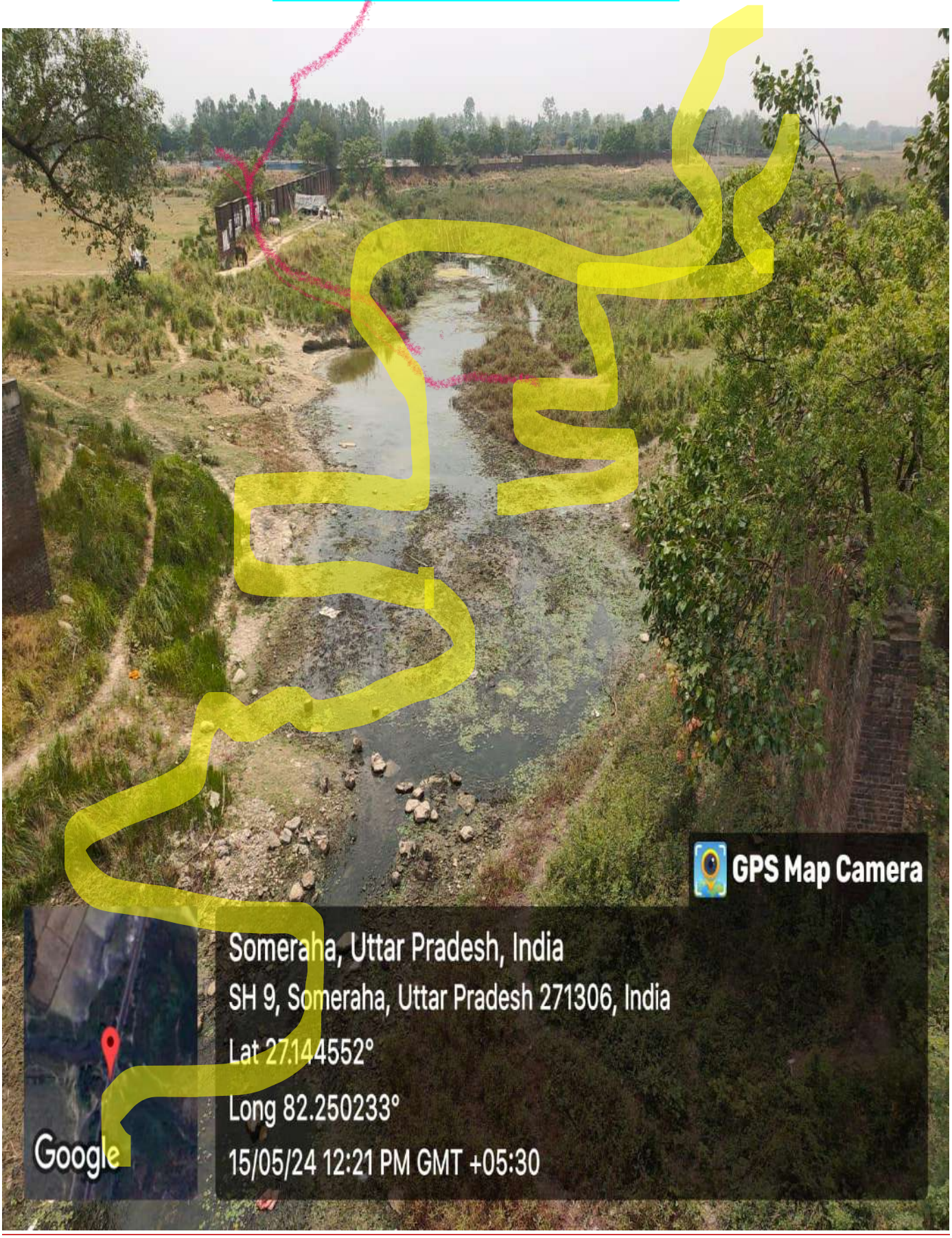
By using the collected rainwater during rainy season, we may save 13777.34 KL of Ground water in a year.

You are requested to please accept our proposal for use of existing old lagoons as uses of storage water of Rain and Reuse in Process.

BALRAMPUR CHINI MILLS LTD. UNIT MANKAPUR GSTN-09AAACB0937E1ZS

ANNEXURE R/27
COLLY

UPSTREAM OF RIVER

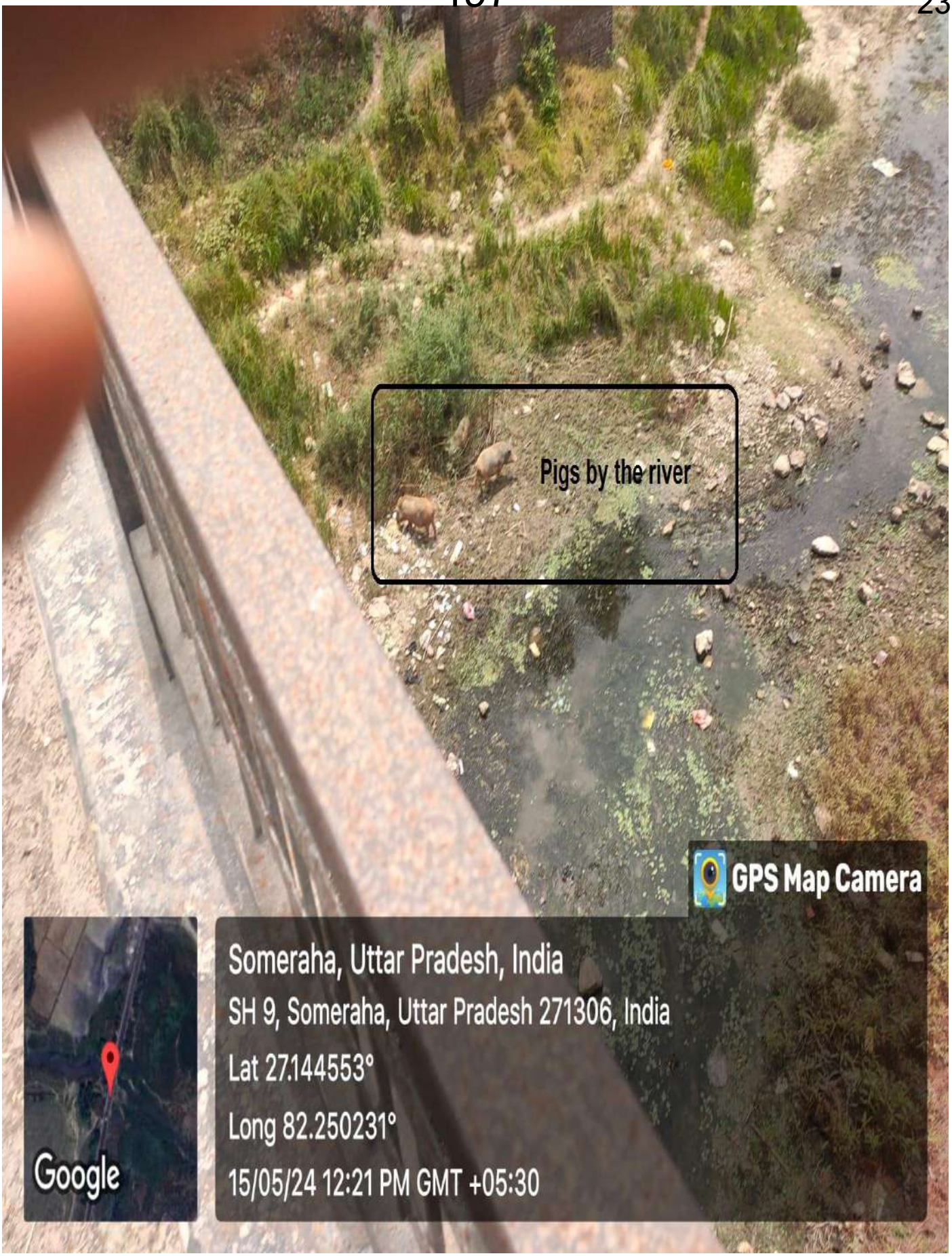


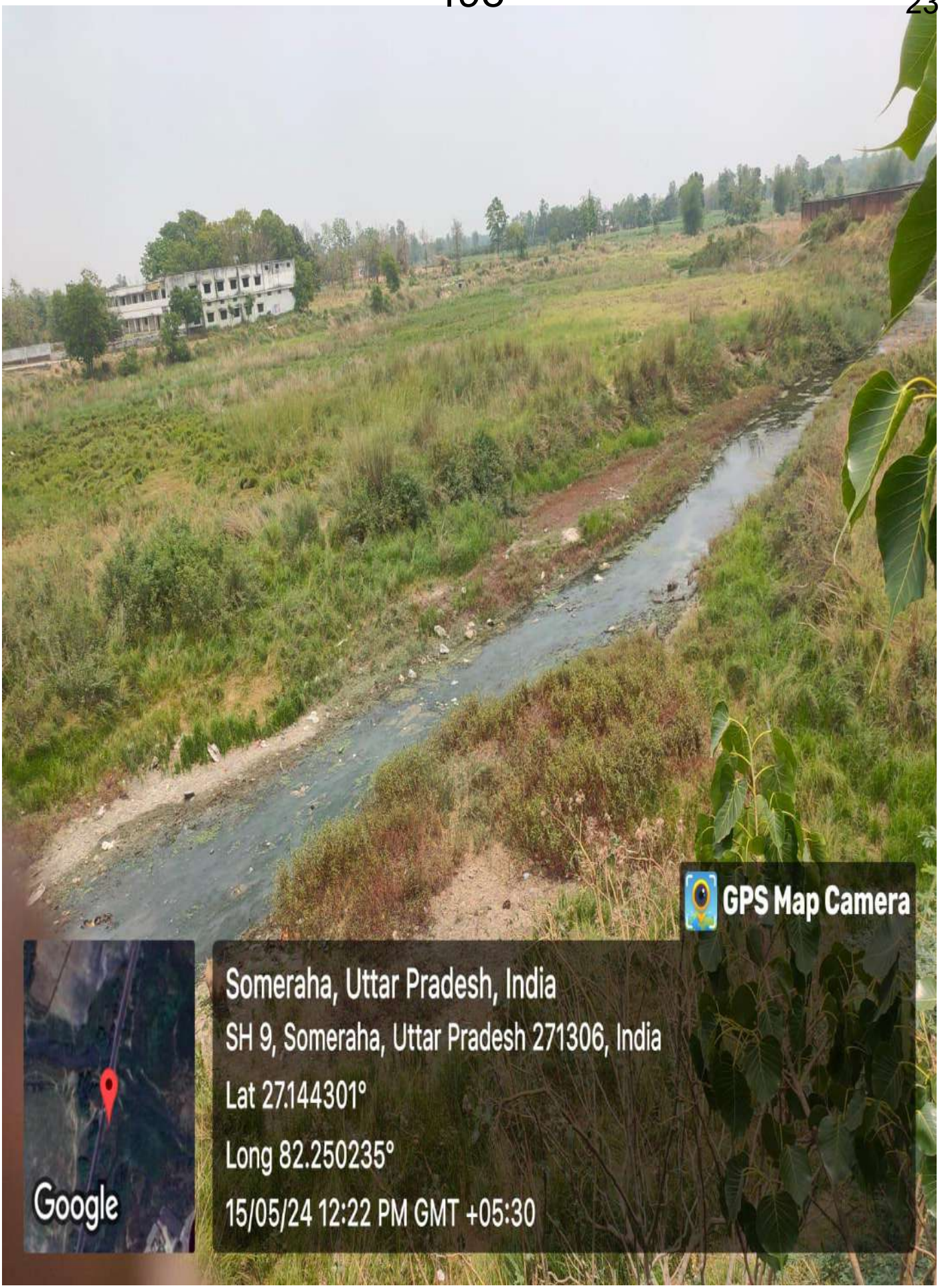
DOWN STREAM OF THE RIVER

RIVER WATER AFFECTING BY ANIMALS

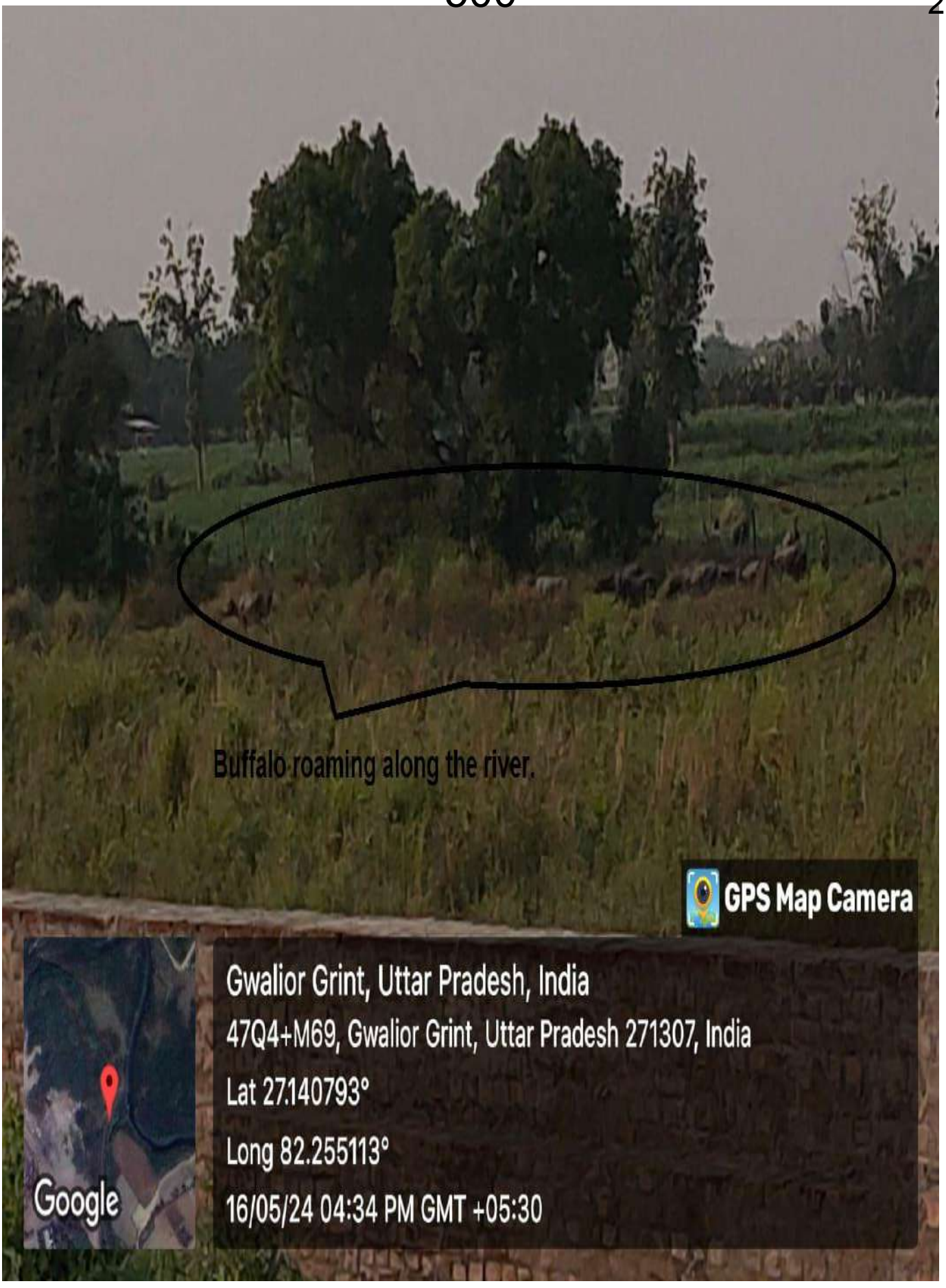

GPS Map Camera
Someraha, Uttar Pradesh, India
SH 9, Someraha, Uttar Pradesh 271306, India
Lat 27.144563°
Long 82.250323°
15/05/24 12:16 PM GMT +05:30
Google

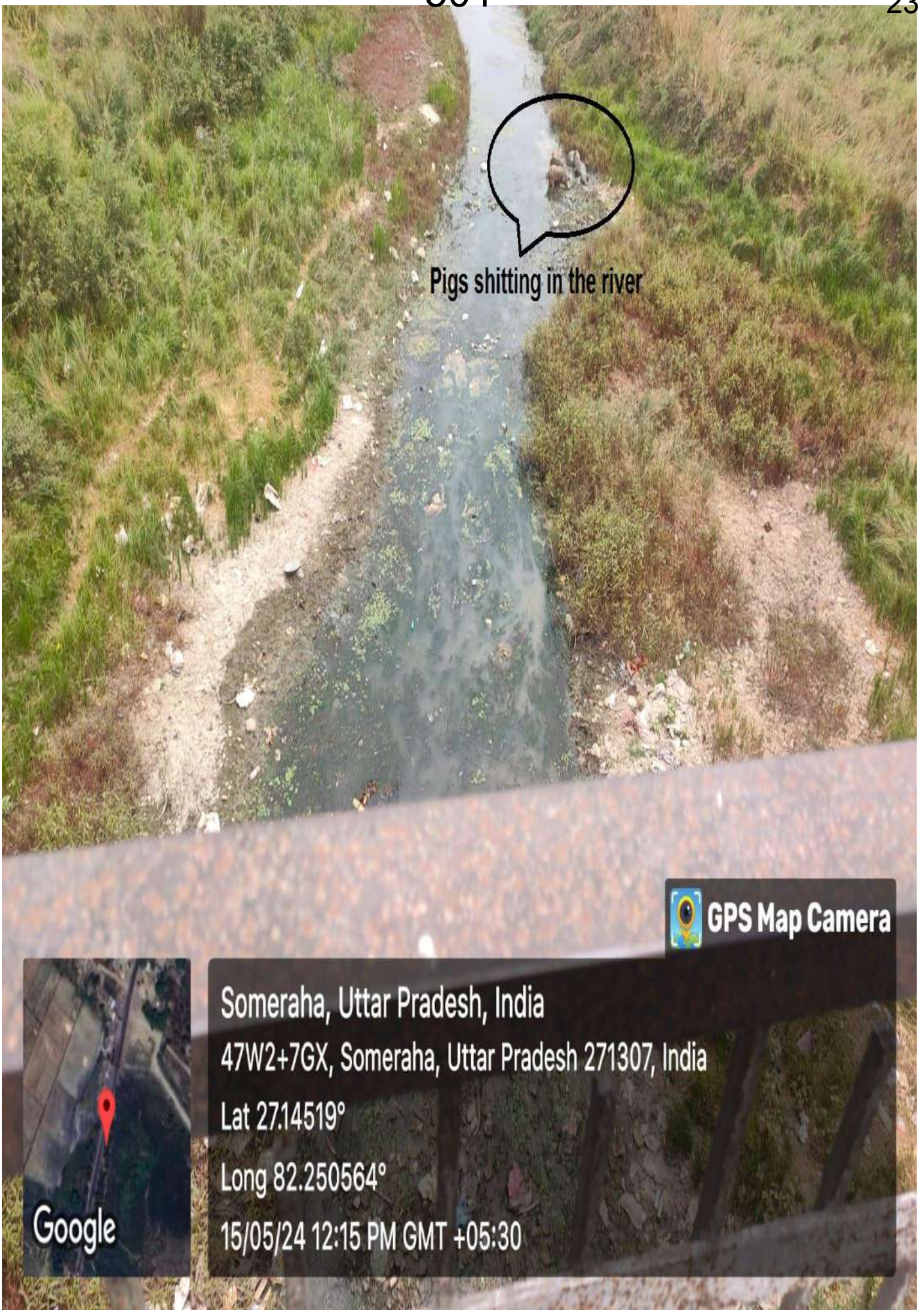

Pigs wallowing
in the river
GPS Map Camera
Google
Someraha, Uttar Pradesh, India
SH 9, Someraha, Uttar Pradesh 271306, India
Lat 27.144478°
Long 82.250277°
15/05/24 12:16 PM GMT +05:30


Pigs by the river
GPS Map Camera
Someraha, Uttar Pradesh, India
SH 9, Someraha, Uttar Pradesh 271306, India
Lat 27.144553°
Long 82.250231°
15/05/24 12:21 PM GMT +05:30
Google


GPS Map Camera
Someraha, Uttar Pradesh, India
SH 9, Someraha, Uttar Pradesh 271306, India
Lat 27.144301°
Long 82.250235°
15/05/24 12:22 PM GMT +05:30
Google


Buffalo roaming
along the river.
GPS Map Camera
Gwalior Grint, Uttar Pradesh, India
47Q4+M69, Gwalior Grint, Uttar Pradesh 271307, India
Lat 27.14076°
Long 82.255097°
16/05/24 04:33 PM GMT +05:30
Google


Buffalo roaming along the river.
GPS Map Camera
Gwalior Grint, Uttar Pradesh, India
47Q4+M69, Gwalior Grint, Uttar Pradesh 271307, India
Lat 27.140793°
Long 82.255113°
16/05/24 04:34 PM GMT +05:30
Google


Pigs shitting in the river
GPS Map Camera
Someraha, Uttar Pradesh, India
47W2+7GX, Someraha, Uttar Pradesh 271307, India
Lat 27.14519°
Long 82.250564°
15/05/24 12:15 PM GMT +05:30
Google


GPS Map Camera
Gwalior Grint, Uttar Pradesh, India
47Q4+M69, Gwalior Grint, Uttar Pradesh 271307, India
Lat 27.140761°
Long 82.255096°
16/05/24 04:34 PM GMT +05:30
Google

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL PRINCIPAL BENCH, AT NEW DELHI
OA.NO. 12 OF 2023

IN THE MATTER OF

ALOK KUMAR MISHR & ANR. ..... **APPLICANTS**

VERSUS

STATE OF U.P. & ORS. .....**RESPONDENTS**

KNOW ALL to whom these present shall come that I/We the above named **Respondent Balrampur Chini Mills Ltd. (Sugar Unit and Distillery Unit)** do hereby appoint, **ARTLO/A.R.TAKKAR, ADVOCATE** to be the Advocate for appellant in the above noted case authorize him:- To act, appear and plead in the above-noted case in this Court or in any other Court in which the same may be tried or heard and also in the appellate Court including High Court subject to payment of fees separately for each Court by me/ us. To sign, file verify and present pleadings, appeals cross objections or petitions for execution review, revision, withdrawal, compromise or other petitions or affidavits or other documents as may be deemed necessary or proper for the prosecution of the said case in all its stages. To file and take back documents to admit and/or deny the documents of opposite party. To withdraw or compromise the said case or submit to arbitration any differences or disputes that may arise touching or in any manner relating to the said case. To take execution proceedings. The deposit, draw and receive money, cheques, cash and grant receipts thereof and to do all other acts and things which may be necessary to be done for the progress and in the course of the prosecution of the said case. To appoint and instruct any other Legal Practioner, authorizing him to exercise the power and authority hereby conferred upon the Advocate whenever he may think it to do so and to sign the Power of Attorney on our behalf. And I/We the undersigned do hereby agree to ratify and confirm all acts done by the Advocate or his substitute in the matter as my/our own acts, as if done by me/us to all intents and purposes. And I/We undertake that I / we or my /our duly authorized agent would appear in the Court on all hearings and will inform the Advocates for appearance when the case is called. And I /we undersigned do hereby agree not to hold the advocate or his substitute responsible for the result of the said case. The adjournment costs whenever ordered by the Court shall be of the Advocate which he shall receive and retain himself. And I /we the undersigned do hereby agree that in the event of the whole or part of the fee agreed by me/us to be paid to the Advocate remaining unpaid he shall be entitled to withdraw from the prosecution of the said case until the same is paid up. The fee settled is only for the above case and above Court. I/We hereby agree that once the fee is paid. I /we will not be entitled for the refund of the same in any case whatsoever. If the case lasts for more than three years, the advocate shall be entitled for additional fee equivalent to half of the agreed fee for every addition three years or part thereof.

IN WITNESS WHEREOF I/We do hereunto set my /our hand to these presents the contents of which have been understood by me/us on this 1st day of August, 2024

A.R. TAKKAR, NARINDER K VERMA, SHRIYA TAKKAR, ASMITA DUGGAL, UNNATI ANAND,
P/377/1988 HIM/110/1997 P/1769/2016 D/3525/2015 D/7583/2018

BHARGAVA RAVIKUMAR, KAR/506/2020 | KAPIL BAKSHI, D/5585/2021, | NIDHI R JHA, MAH/5315/2021 | MANAN TAKKAR D/2518/2023

ADVOCATES
M/S ARTLO
P6/2,E FIRST FLOOR, DLF PHASE -II,
GURGAON – 122002
MOB: 8826200005
EMAIL ID: ARTAKKAR@ARTLO.IN

For BALRAMPUR CHINI MILLS LTD.
Authorised Signatory
(SIGNATURE OR THUMB IMPRESSION)
(SUBHASHISH GHOSH)

ADVOCATES' WELFARE FUND STAMP ₹25 0041191

BALRAMPUR CHINI MILLS LIMITED

CIN - L15421WB1975PLC030118
Reg. Off. : FMC Fortuna, 2nd Floor, 234/3A, A. J. C. Bose Road, Kolkata - 700 020
P : 033 2287 4749
F : 033 2283 4497
E : bcml@bcml.in
W : www.chini.com

CERTIFIED TRUE COPY OF THE RESOLUTION PASSED AT THE (10/2023)TH MEETING OF THE EXECUTIVE COMMITTEE OF THE BOARD OF DIRECTORS OF BALRAMPUR CHINI MILLS LIMITED HELD ON MONDAY, THE 17TH DAY OF APRIL, 2023 AT THE REGISTERED OFFICE OF THE COMPANY AT "FMC FORTUNA", 2ND FLOOR, 234/3A, A. J. C. BOSE ROAD, KOLKATA – 700020

"RESOLVED THAT Shri Subhashish Ghosh, Manager (Liaisoning) of the Company, be and is hereby authorized to appear, sign, verify, declare, affirm, make, present, submit and file all necessary notices, plaints, petitions, written statements, affidavits, undertakings, vakalatnamas, declarations, appeals, revisions, applications, statements, complaints, papers & documents and all proceedings and matters in connection with any suit(s) or proceeding(s) filed by or against the Company before any court of law or any tribunal including NCLT, NCLAT, etc. or any quasi-judicial or statutory or administrative authority and in this regard to nominate, appoint and engage advocates, solicitors, counsel or other professionals and retainers and also to do all such acts, things, deeds as may be necessary or proper to carry out the purposes mentioned hereinbefore."

For Balrampur Chini Mills Limited

Manoj Agarwal
Company Secretary

Date: 17.04.2023

505

PROOF OF SERVICE

Gmail **Rahul Choudhary <rcjust1995@gmail.com>**

243

Alok Kumar Mishra vs State of Uttar Pradesh & Ors Reply on behalf of Responndent (M/s Balrampur Chinni Mills (Sugar Unit and Distillery Unit)

1 message

Rahul Choudhary <rcjust1995@gmail.com> Thu, Aug 1, 2024 at 6:08 PM
To: pradeepmisra@yahoo.com

Dear Sir

Please find attached herewith a scanned copy of the Reply on behalf of Respondent. in the captioned matter. i.e. Alok Kumar Mishra & Anr vs State of Uttar Pradesh & Ors. (OA No. 12/2023)

Alok Kumar Mishra vs State of Uttar Pradesh & O…